

Index to L. A. D.

Vol. VI-VIII
16 July - 31 Aug. 1934

27 LA

P. L.

Index

to

L. A. D.

57

Vol. VI - VIII

16 July to 31 Aug.

1934.

P. C.

THE LEGISLATIVE ASSEMBLY DEBATES

(Official Report)

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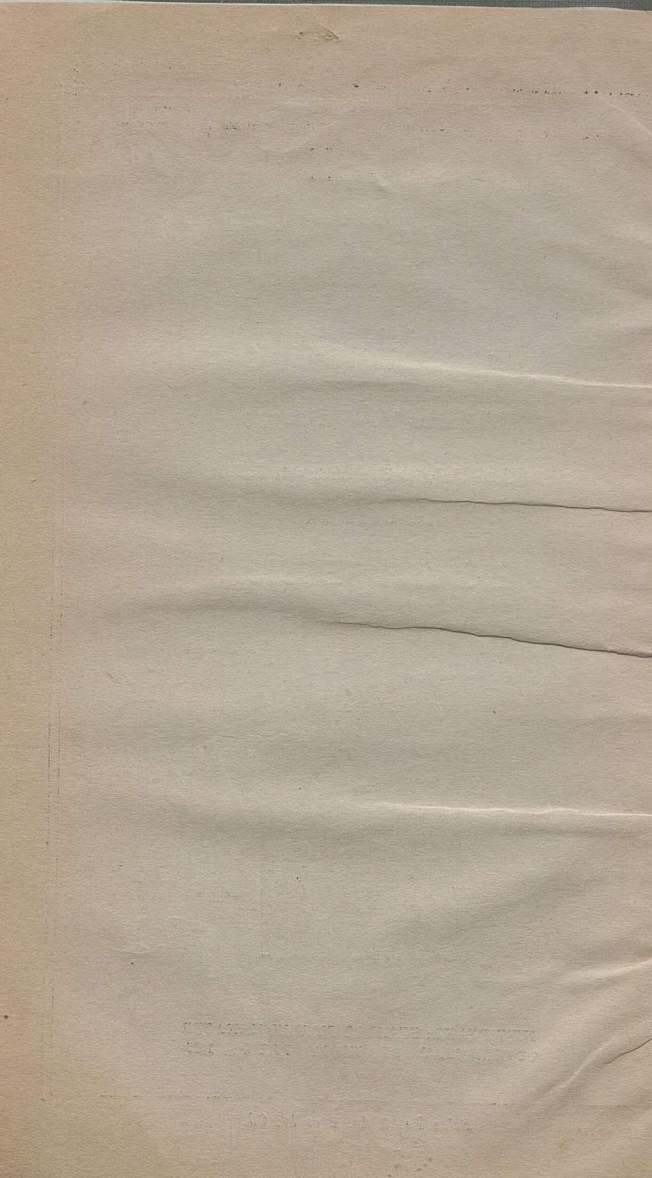
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CONTENTS.

VOLUME VI.—16th July to 3rd August, 1934.

	PAGES.
MONDAY, 16TH JULY, 1934—	
Members Sworn	1
Questions and Answers	2—34
Unstarred Questions and Answers	34—36
Motions for Adjournment re—	
Withdrawal of notifications declaring certain Muslim organisations as unlawful in the North-West Frontier Province—Leave to move not granted	36
Communal Representation in the Services—Leave to move not granted	36—37
Ban on the Red Shirt Organisation in the North-West Frontier Province—Leave to move not granted	37—38
Governor General's assent to Bills	38—39
Panel of Chairmen	39
Committee on Petitions	39
Statements laid on the table	40—57
Statement re net earnings of certain newly constructed Railway lines	57—62
The Indian Dock Labourers Bill—Presentation of the Report of the Select Committee	
	63
Deaths of Sir Bepin Behari Ghosh and Mr. Aravamudha Ayyangar	
	63—67
The Bengal Criminal Law Amendment Supplementary (Extending) Bill—Introduced	
	67—68
The Assam Criminal Law Amendment (Supplementary) Bill—Introduced	
	68
The Repealing and Amending Bill—Introduced	
	68
The Indian Petroleum Bill—Referred to Select Committee	
	68—71
The Indian Army (Amendment) Bill—Referred to Select Committee	
	71—93
The Indian Carriage by Air Bill—Referred to Select Committee	
	93—98
The Indian Aircraft Bill—Referred to Select Committee	
	98—101
TUESDAY, 17TH JULY, 1934—	
Questions and Answers	103—114
The Hindu Temple Entry Disabilities Removal Bill—Petitions laid on the table	114—29
Death of Sir Dinshaw Mulla	129—31
The Factories Bill—Discussion on the consideration of clauses not concluded	131—77
WEDNESDAY, 18TH JULY, 1934—	
Questions and Answers	179—207
Short Notice Question and Answer	207—08
Unstarred Questions and Answers	208—45
Statements laid on the table	246—78
Announcement re Information promised by Government in reply to questions	278
The Factories Bill—Discussion on the motion to pass not concluded	278—329
Statement of Business	329
THURSDAY, 19TH JULY, 1934—	
Questions and Answers	331—71
Statements laid on the table	371—424
The Factories Bill—Passed as amended	424—50
The Mechanical Lighters (Excise Duty) Bill—Referred to Select Committee	450—64
Statement of Business	464
MONDAY, 23RD JULY, 1934—	
Questions and Answers	465—504
Short Notice Questions and Answers	504—06
Convention and Protocol re Commercial relations between India and Japan	506—10
The Mechanical Lighters (Excise Duty) Bill—Presentation of the Report of the Select Committee	511
The Bengal Criminal Law Amendment Supplementary (Extending) Bill—Discussion on the motion to consider not concluded	511—48

PAGES.	PAGES.
TUESDAY, 24TH JULY, 1934—	MONDAY, 30TH JULY, 1934
Member Sworn 549	— <i>contd.</i>
Statements laid on the table 549—55	The Sea Customs (Amendment) Bill—Passed as amended 768—73
The Hindu Temple Entry Disabilities Removal Bill—Petitions laid on the table 555—59	The Negotiable Instruments (Amendment) Bill—Passed 774—75
The Bengal Criminal Law Amendment Supplementary (Extending) Bill—Motion to consider adopted 559—614	The Indian Trusts (Amendment) Bill—Passed 775—79
WEDNESDAY, 25TH JULY, 1934—	TUESDAY, 31ST JULY, 1934—
Questions and Answers 615—42	Member Sworn 781
Unstarred Questions and Answers 642	Questions and Answers 781—92
The Indian Carriage by Air Bill—Presentation of the Report of the Select Committee 643	Unstarred Questions and Answers 792—94
The Indian Aircraft Bill—Presentation of the Report of the Select Committee 643	Statements laid on the table 795—98
The Bengal Criminal Law Amendment Supplementary (Extending) Bill—Discussion on the consideration of clauses not concluded 643—57	The Hindu Temple Entry Disabilities Removal Bill—Presentation of the Report of the Committee on Petitions 798
The Indian Iron and Steel Duties Bill—Introduced 657	The Untouchability Abolition Bill—Presentation of the Report of the Committee on Petitions 798
THURSDAY, 26TH JULY, 1934—	The Indian Iron and Steel Duties Bill—Discussion on the motion to refer to Select Committee not concluded 798—849
Short Notice Question and Answer 659	WEDNESDAY, 1ST AUGUST, 1934—
The Hindu Temple Entry Disabilities Removal Bill—Petitions laid on the table 659—61	Questions and Answers 851—73
The Untouchability Abolition Bill—Petitions laid on the table 661—62	Election of a Member on the Fuel Oil Committee 873—74
Resolution <i>re</i> Constitution of Malabar into a separate province—Withdrawn 662—87	The Indian Iron and Steel Duties Bill—Discussion on the motion to refer to Select Committee not concluded 874—915
Resolution <i>re</i> Catering contracts on Railways—Withdrawn 687—706	THURSDAY, 2ND AUGUST, 1934—
Resolution <i>re</i> Representation of Indian Christians in the Services and Committees—Discussion not concluded 706—17	The Hedjaz Pilgrims (Mualims) Bill—Presentation of the Report of the Select Committee 917
Statement of Business 717—18	The Indian Income-tax (Amendment) Bill—Motion to continue adopted 917—19
MONDAY, 30TH JULY, 1934—	The Child Marriage Restraint (Repealing) Bill—Motion to continue adopted 919—20
Member Sworn 719	The Bengal State-Prisoners Regulation (Repealing) Bill—Discussion on the motion to consider not concluded 920—58
Questions and Answers 719—52	FRIDAY, 3RD AUGUST, 1934—
The Indian Dock Labourers Bill—Passed 752—57	Statements laid on the table 959—64
The Repealing and Amending Bill—Passed 757—68	The Indian Iron and Steel Duties Bill—Referred to Select Committee 964—96

THE
LEGISLATIVE ASSEMBLY DEBATES

(Official Report)

Volume VII, 1934

(6th August to 22nd August, 1934)

EIGHTH SESSION

OF THE

FOURTH LEGISLATIVE ASSEMBLY,
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CONTENTS.

VOLUME VII.—6th August to 22nd August, 1934.

	PAGES.		PAGES.
MONDAY, 6TH AUGUST, 1934—		MONDAY, 13TH AUGUST, 1934—	
Questions and Answers	997—1048	Member Sworn	1335
Unstarred Questions and Answers	1048—54	Questions and Answers	1335—63
Message from H. E. the Governor General	1055	Unstarred Questions and Answers	1363—69
The Bengal Criminal Law Amendment Supplementary (Extending) Bill—Passed	1055—95	Short Notice Questions and Answers	1369—71
TUESDAY, 7TH AUGUST, 1934—		The Indian Iron and Steel Duties Bill—Presentation of the Report of the Select Committee	1371
Questions and Answers	1097—1150	The Assam Criminal Law Amendment (Supplementary) Bill—Motion to consider adopted	1371—1417
Statements laid on the table	1150—51	TUESDAY, 14TH AUGUST, 1934—	
Election of a Member to the Fuel Oil Committee	1151	Questions and Answers	1419—62
The Indian Army (Amendment) Bill—Presentation of the Report of the Select Committee	1152	Short Notice Question and Answer	1462—63
The Assam Criminal Law Amendment (Supplementary) Bill—Discussion on the motion to consider postponed	1152—57	Message from the Council of State	1463
The Indian Carriage by Air Bill—Passed	1157—60	Motion for the expunction of certain portions from the proceedings of the Assembly	1463
The Indian Aircraft Bill—Passed	1161—67	The Assam Criminal Law Amendment (Supplementary) Bill—Passed	1463—65
The Mechanical Lighters (Excise Duty) Bill—Passed	1167—84	The Indian Army (Amendment) Bill—Motion to consider adopted	1466—1502
The Indian Navy (Discipline) Bill—Discussion on the motion to refer to Select Committee not concluded	1184—96	The Indian Petroleum Bill—Presentation of the Report of the Select Committee	1502
WEDNESDAY, 8TH AUGUST, 1934—		WEDNESDAY, 15TH AUGUST, 1934—	
Short Notice Question and Answer	1197	Questions and Answers	1503—18
The Indian Navy (Discipline) Bill—Referred to Select Committee	1198—1243	Unstarred Questions and Answers	1518—25
Appendix	1245	Message from the Council of State	1525—26
THURSDAY, 9TH AUGUST, 1934—		Death of Sir Manmohandas Ramji	1526—29
Questions and Answers	1247—68	The Indian Rubber Control Bill—Introduced	1529
Unstarred Questions and Answers	1268—70	The Indian Income-tax (Amendment) Bill—Introduced	1529—30
Statements laid on the table	1271—75	The Indian Army (Amendment) Bill—Discussion on the consideration of clauses not concluded	1530—48
Resolution re Representation of Indian Christians in the Services and Committees—Adopted	1275—1306		
Resolution re Appointment of a Committee on the Indian Coal Industry—Withdrawn	1306—33		
Statement of Business	1333		

PAGES.	PAGES.
THURSDAY, 16TH AUGUST, 1934—	TUESDAY, 21ST AUGUST, 1934—
Statements laid on the table 1549—60	Questions and Answers 1725—68
The Bengal State-Prisoners Regulation (Repealing) Bill—Motion to consider negatived, 1560—86	Statements laid on the table 1768—71
The Girls Protection Bill—Discussion on the motion to refer to Select Committee not concluded 1586—1613	Message from the Council of State 1771
Statement of Business 1613—14	The Indian Iron and Steel Duties Bill—Motion to consider adopted 1771—1812
MONDAY, 20TH AUGUST, 1934—	WEDNESDAY, 22ND AUGUST, 1934—
Questions and Answers 1615—65	Questions and Answers 1813—54
Unstarred Questions and Answers 1665—81	Unstarred Questions and Answers 1855—60
Message from the Council of State 1681	The Indian Income-tax (Amendment) Bill—Presentation of the Report of the Select Committee 1860
The Indian Petroleum Bill—Passed as amended 1682—89	Message from H. E. the Governor General 1861
The Indian Rubber Control Bill—Passed 1689—1718	Presentation of the Report of the Public Accounts Committee 1861—1928
The Indian Income-tax (Amendment) Bill—Passed 1718—24	The Indian Iron and Steel Duties Bill—Discussion on the consideration of clauses not concluded 1928—85

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Volume VIII, 1934

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CONTENTS.

VOLUME VIII.—23rd August to 31st August, 1934.

	PAGES.
THURSDAY, 23RD AUGUST, 1934—	
The Girls Protection Bill—Withdrawn	1987—89
The Untouchability Abolition Bill—Motion not made	1989
The Hindu Temple Entry Disabilities Removal Bill—Withdrawn	1990—2042
Statement of Business	2042
SATURDAY, 25TH AUGUST, 1934—	
Death of Sir Gordon Fraser	2043—44
The Indian Navy (Discipline) Bill—Presentation of the Report of the Select Committee	2044
The Amending Bill—Introduced	2045
The Indian Iron and Steel Duties Bill—Discussion on the motion to pass not concluded	2045—2101
MONDAY, 27TH AUGUST, 1934—	
Short Notice Question and Answer	2103—04
Statement laid on the table	2104—05
The Indian Iron and Steel Duties Bill—Passed	2105—29
The Indian Tariff Bill—Introduced	2129
Demands for Supplementary Grants	2130—77
TUESDAY, 28TH AUGUST, 1934—	
Questions and Answers	2179—2220
Message from the Council of State	2220
The Indian Army (Amendment) Bill—Passed	2220—65
The Indian Tariff Bill—Passed	2266—67
WEDNESDAY, 29TH AUGUST, 1934—	
Speech delivered to the Council of State and the Legislative Assembly by His Excellency the Viceroy	2269—80
Short Notice Questions and Answers	2281—84
The Indian Navy (Discipline) Bill—Passed as amended	2285—2300
The Amending Bill—Passed	2301—02
Demands for Excess Grants for 1931-32	2302—04
Demands for Excess Grants for 1932-33	2304—06
Reports of the Public Accounts Committee	2307—08
THURSDAY, 30TH AUGUST, 1934—	
Questions and Answers	2309—58
Unstarred Questions and Answers	2358—69
Statements laid on the table	2369—75
Reports of the Public Accounts Committee	2375—2402
Demand for Supplementary Grant	2402—08
FRIDAY, 31ST AUGUST, 1934—	
Questions and Answers	2409—49
Unstarred Questions and Answers	2449—54
Statements laid on the table	2455—57
Report of the Committee on the Ottawa Trade Agreement	2457—58
Amendments to the Ottawa Trade Agreement Rules	2458
The German Exchange Position	2458—62
Demand for Supplementary Grant	2463—88
Appendix	2490—92

CONTENTS

VOLUME VIII—3rd Issues to 1st August, 1934

Page	Page
2387-39	2387-39
2381-31	2381-31
2378-3300	2378-3300
2371-02	2371-02
2367-08	2367-08
2364-08	2364-08
2362-04	2362-04
2359-38	2359-38
2357-38	2357-38
2350-73	2350-73
2347-3402	2347-3402
2345-08	2345-08
2342-34	2342-34
2337-07	2337-07
2337-33	2337-33
2333	2333
2328-02	2328-02
2323-32	2323-32
2320-02	2320-02
2317-3230	2317-3230
2312-32	2312-32
2307-01	2307-01
2304-82	2304-82
2301-82	2301-82
2298-82	2298-82
2295-82	2295-82
2292-82	2292-82
2289-82	2289-82
2286-82	2286-82
2283-82	2283-82
2280-82	2280-82
2277-82	2277-82
2274-82	2274-82
2271-82	2271-82
2268-82	2268-82
2265-82	2265-82
2262-82	2262-82
2259-82	2259-82
2256-82	2256-82
2253-82	2253-82
2250-82	2250-82
2247-82	2247-82
2244-82	2244-82
2241-82	2241-82
2238-82	2238-82
2235-82	2235-82
2232-82	2232-82
2229-82	2229-82
2226-82	2226-82
2223-82	2223-82
2220-82	2220-82
2217-82	2217-82
2214-82	2214-82
2211-82	2211-82
2208-82	2208-82
2205-82	2205-82
2202-82	2202-82
2199-82	2199-82
2196-82	2196-82
2193-82	2193-82
2190-82	2190-82
2187-82	2187-82
2184-82	2184-82
2181-82	2181-82
2178-82	2178-82
2175-82	2175-82
2172-82	2172-82
2169-82	2169-82
2166-82	2166-82
2163-82	2163-82
2160-82	2160-82
2157-82	2157-82
2154-82	2154-82
2151-82	2151-82
2148-82	2148-82
2145-82	2145-82
2142-82	2142-82
2139-82	2139-82
2136-82	2136-82
2133-82	2133-82
2130-82	2130-82
2127-82	2127-82
2124-82	2124-82
2121-82	2121-82
2118-82	2118-82
2115-82	2115-82
2112-82	2112-82
2109-82	2109-82
2106-82	2106-82
2103-82	2103-82
2100-82	2100-82
2097-82	2097-82
2094-82	2094-82
2091-82	2091-82
2088-82	2088-82
2085-82	2085-82
2082-82	2082-82
2079-82	2079-82
2076-82	2076-82
2073-82	2073-82
2070-82	2070-82
2067-82	2067-82
2064-82	2064-82
2061-82	2061-82
2058-82	2058-82
2055-82	2055-82
2052-82	2052-82
2049-82	2049-82
2046-82	2046-82
2043-82	2043-82
2040-82	2040-82
2037-82	2037-82
2034-82	2034-82
2031-82	2031-82
2028-82	2028-82
2025-82	2025-82
2022-82	2022-82
2019-82	2019-82
2016-82	2016-82
2013-82	2013-82
2010-82	2010-82
2007-82	2007-82
2004-82	2004-82
2001-82	2001-82
1998-82	1998-82
1995-82	1995-82
1992-82	1992-82
1989-82	1989-82
1986-82	1986-82
1983-82	1983-82
1980-82	1980-82
1977-82	1977-82
1974-82	1974-82
1971-82	1971-82
1968-82	1968-82
1965-82	1965-82
1962-82	1962-82
1959-82	1959-82
1956-82	1956-82
1953-82	1953-82
1950-82	1950-82
1947-82	1947-82
1944-82	1944-82
1941-82	1941-82
1938-82	1938-82
1935-82	1935-82
1932-82	1932-82
1929-82	1929-82
1926-82	1926-82
1923-82	1923-82
1920-82	1920-82
1917-82	1917-82
1914-82	1914-82
1911-82	1911-82
1908-82	1908-82
1905-82	1905-82
1902-82	1902-82
1899-82	1899-82
1896-82	1896-82
1893-82	1893-82
1890-82	1890-82
1887-82	1887-82
1884-82	1884-82
1881-82	1881-82
1878-82	1878-82
1875-82	1875-82
1872-82	1872-82
1869-82	1869-82
1866-82	1866-82
1863-82	1863-82
1860-82	1860-82
1857-82	1857-82
1854-82	1854-82
1851-82	1851-82
1848-82	1848-82
1845-82	1845-82
1842-82	1842-82
1839-82	1839-82
1836-82	1836-82
1833-82	1833-82
1830-82	1830-82
1827-82	1827-82
1824-82	1824-82
1821-82	1821-82
1818-82	1818-82
1815-82	1815-82
1812-82	1812-82
1809-82	1809-82
1806-82	1806-82
1803-82	1803-82
1800-82	1800-82

CORRIGENDA.

In the Legislative Assembly Debates, Simla Session, 1934—

(1) Vol. VI, No. 3, dated the 18th July, 1934—

(i) page 199, lines 11 and 12, for “and upon or” read “and/or.”

(ii) page 246, in the first column of the statement, line 5, for “than as” read “thanas.”

(2) Vol. VI, No. 4, dated the 19th July, 1934,—

(i) page 354, line 2, for “answers” read “answered.”

(ii) page 378, delete “Appeared before Unit Advisory Committee on the 24th August, 1933.”

(iii) page 413, in the statement laid on the table in reply to starred question No. 333, parts (a) and (e), line 1, for “have the reason” read “have no reason.”

(iv) page 418, in the statement laid on the table in reply to starred question No. 414, part (b), line 7, for “services” read “service.”

(v) page 462, line 8 from the bottom, for “curiosity” read “curiosity.”

(3) Vol. VI, No. 6, dated the 24th July, 1934, page 550, first headline, for “promised to reply given to” read “promised in reply to.”

(4) Vol. VI, No. 8, dated the 26th July, 1934, page 711, line 19, for “dection” read “election.”

(5) Vol. VI, No. 9, dated the 30th July, 1934,—

(i) page 745, answer to starred question No. 292, parts (e) and (h),—

(a) line 2, delete “only.”

(b) line 6, delete “therefore,”.

(ii) page 746, answer to starred question No. 295, part (c), line 6, for “these” read “the.”

(6) Vol. VI, No. 11, dated the 1st August, 1934, page 875, line 9, for “benefit” read “benefits.”

(7) Vol. VII, No. 1, dated the 6th August, 1934,—

(i) page 1022, insert “List of Publications,” as heading on the top of the statement.

(ii) page 1036, insert “Leakage of Carriages on the Bombay Suburban Service.” as heading to starred question No. 394.

(iii) page 1037, delete the heading “Leakage of Carriages on the Bombay Suburban Service” at the top of the page.

(8) Vol. VII, No. 2, dated the 7th August, 1934,—

(i) page 1128, lines 8 and 9, for “reference this Corps” read “reference to this Corps.”

(ii) page 1148, line 13 from the bottom, for “than” read “that.”

(9) Vol. VII, No. 3, dated the 8th August, 1934, page 1240, line 15, for “pround” read “proud.”

(10) Vol. VII, No. 5, dated the 13th August, 1934,—

(i) page 1369, line 5, for “time or war” read “time of war.”

(ii) page 1404, line 15 from the bottom, delete the word “of” where it occurs for the second time.

(11) Vol. VII, No. 6, dated the 14th August, 1934,—

(i) page 1447, line 4, for “Proposal” read “A proposal.”

(ii) page 1482, line 5 from the bottom, for “claims” read “chains.”

(12) Vol. VII, No. 7, dated the 15th August, 1934, page 1528, line 9 from the bottom, for "decease" read "deceased."

(13) Vol. VII, No. 8, dated the 16th August, 1934, page 1589, line 28, for "this" read "his."

(14) Vol. VII, No. 11, dated the 22nd August, 1934,—

(i) page 1959, line 7, for "in" read "is."

(ii) page 1971, line 5 from the bottom, for "of their" read "of their own."

(iii) page 1975, line 14, for "plus 1 times" read "plus $1\frac{1}{3}$ times."

(15) Vol. VIII, No. 1, dated the 23rd August, 1934,—

(i) page 1987, line 2 from the bottom, for "it is duty" read "it is the duty."

(ii) page 2019, line 4, for "they" read "thy."

(16) Vol. VIII, No. 2, dated the 25th August, 1934,—

(i) page 2051, line 11, for "necessary" read "necessity."

(ii) page 2054, line 6, for "natural" read "nature."

(iii) page 2073, line 16, for "to" read "of."

(17) Vol. VIII, No. 4, dated the 28th August, 1934, page 2266, line 6, for "varoius" read "various."

(18) Vol. VIII, No. 5, dated the 29th August, 1934, page 2273, lines 11 and 12 from the bottom, for "legislation my Government had no previous intimation" read "legislation. My Government had no previous intimation."

(19) Vol. VIII, No. 6, dated the 30th August, 1934,—

(i) page 2328,—

(a) line 16 from the bottom, for "information I have already given" read "information I have, I have already given."

(b) line 9 from the bottom, for "Rs. 15,025, which is contrary to the rule of the Great Indian Peninsula" read "Rs. 15,025 has been received by the Great Indian Peninsula Railway from."

(ii) page 2385, line 14, insert "we" before "are."

(iii) page 2399, line 23, for "January, 1932" read "January, 1934."

(20) Vol. VIII, No. 7, dated the 31st August, 1934, page 2490, line 16, for "batterment" read "betterment."

Index to the Legislative Assembly Debates

Volumes VI to VIII, 1934.

A

- ABDOOLA HAROON, SETH HAJI—
Demand for Supplementary Grant in respect of—
New Construction (Railways). 2132, 2133-34, 2138.
Salaries and other Expenses in connection with Agriculture. 2157, 2159-62, 2172.
Indian Iron and Steel Duties Bill—
Consideration of the Schedule. 1971.
Question *re*—
Allowance paid to Mr. Kudratullah Siddiqui of Lucknow for doing loyal propaganda for the British Government. 13.
Communal composition of the staff in the office of the Chief Medical and Health Officer, North-Western Railway. 392.
Conviction of Khan Abdul Samad Khan of Baluchistan. 722-23, 1557.
Grievances of the Princes of the Moghal dynasty. 12, 1549-51.
Import duty on sugar. 468-69.
Imposition of import duty on Indian sugar by the Kashmir State. 503-04.
Inequity in the matter of the levy of income-tax in connection with the owners of house property. 21-22.
Introduction of certain reforms in Baluchistan. 724-26.
Letting value levied by the Municipal Corporations of Bombay and Karachi from landlords on account of Municipal taxes. 21.
Loan taken by Government from the late Bahu Begum, mother of the late Nawab Vazir Asafuddowlah. 13, 1551.
Money earmarked by a Vazir of Oudh for the pension of Prince Jehandar Shah's descendants. 13, 1551-56.
Pensions paid to the members of the old royal family of Delhi. 12-13, 1551.
Permission to certain gentlemen to issue newspapers from Baluchistan. 723, 1151.

- ABDOOLA HAROON, SETH, HAJI—
contd.
Question *re* —*contd.*
Release of political prisoners in Baluchistan. 723-24.
Trial of Khan Abdul Samad Khan in Baluchistan. 723, 1557.
Watch on the activities of young men in Baluchistan who read newspapers. 723, 1151.
Question (Supplementary) *re*—
Amount given to indigo planters in Bihar, and to others out of the Viceroy's Earthquake Relief Fund. 2445.
Appointment of Muslims in the Customs Department, Bombay. 2435-36.
Lloyd Barrage and canal construction scheme. 2447.
Public execution of two notorious dacoits of Larkana, Sind. 1639, 1640.
Representation regarding the Indian Iron and Steel Duties Bill. 1620.
Schemes for the improvement of the quality of Indian wool and for increasing the weight of fleeces. 2180.
ABDUCTION—
Question *re* forcible — of one Srimati Gori from Dhan Jolangra in Malakand Agency. 369, 798.
ABDUL AZIZ, KHAN BAHADUR MIAN—
Assam Criminal Law Amendment (Supplementary) Bill—
Motion to consider. 1372, 1394-95, 1396.
Grievance Protection Bill—
Motion to refer to Select Committees. 1597.
ABDUL AZIZ KHAN, MIR—
Question *re* alleged repressive measures taken against Khan Abdul Samad Khan and — of Baluchistan. 1441.
ABDUL GHAFFAR KHAN, KHAN—
Question *re* release of —. 370-71, 621-23.

ABDUL MATIN CHAUDHURY, MR.—

Assam Criminal Law Amendment (Supplementary) Bill—

Motion to consider, 1155, 1289-91.

Factories Bill—

Motion to consider, 135-36.

Consideration of—

Clause 2, 174-75, Clause 4, 176-77.

Clause 5, 283.

Clause 32, 297.

Clause 33, 298-300.

Clause 34, 302-303.

Motion to pass, 442, 445-46.

Indian Dock Labourers Bill—

Motion to consider, 733.

Indian Iron and Steel Duties Bill—

Motion to refer to Select Committee, 696-11.

Question re—

Floods in Assam, 505-06.

Waiving of the disqualification of Congress candidates convicted for offences in connection with the Civil Disobedience Movement, 657.

Question (Supplementary) re introduction of new system and Monthly

Ward system of ticket checking on the East Indian Railway, 489.

ABDUL SAMAD KHAN, KHAN—

Question re—

Alleged repressive measures taken against — and Mir Abdul Aziz Khan of Baluchistan, 1441.

Conviction of — of Baluchistan, 722-23, 1441-44, 1357.

Trial of — in Baluchistan, 723, 1357.

ABDUR RAHIM, SIR—

Assam Criminal Law Amendment (Supplementary) Bill—

Motion to consider, 1154.

Bengal Criminal Law Amendment

Supplementary (Extending) Bill—

Motions to consider and to circulate, 373, 577-83.

Demand for Supplementary Grant in

respect of—

Expenses in connection with capital outlay on schemes of agricultural improvement and research, 2477-81, 2487.

Expressions of regret on the death of Sir Dinshaw Mulla, 129-30.

Expressions of regret on the deaths of Sir Bepin Behari Ghosh and Mr. Aravamudha Ayyangar, 64.

Factories Bill—

Motion to consider, 160-67, 168-69.

Motion to pass, 428-32, 447.

Indian Army (Amendment) Bill—

Motion to refer to Select Committee, 74-81, 85, 86-87.

Motion to consider, 1469, 1470,

1491-98, 1500.

ABDUR RAHIM, SIR—contd.

Indian Army (Amendment) Bill—contd.

Consideration of—

Clause 5, 1530, 1544-45, 2222-23, 2224-27, 2237.

Motion to pass, 1544.

Indian Iron and Steel Duties Bill—

Motion to refer to Select Committee, 884, 984-82.

Consideration of—

Clause 2, 2001-73, 2078.

Clause 4, 2229, 2236, 2237-38.

Indian Navy (Discipline) Bill—

Motion to refer to Select Committee, 1242.

Motion for Adjournment re—

Ban on the Red Star organisation in the North-West Frontier Provinces, 28.

Point of order raised by Hon'ble Colonel A. W. E. Lumley regarding a member within the competence of the Legislative Assembly to examine the section which the amendment of Sir Abdur Rahim proposes to insert in the Indian Army (Amendment) Bill, 1931-32, 1934, 1940, 1941.

Point of order raised by — as to whether the levy of excise duty is part of the principle of the Indian Iron and Steel Duties Bill or which the Legislative Assembly will be constituted by referring the Bill to a Select Committee, 984-86.

Point of order raised by the Hon'ble Sir Joseph Blore whether an amendment restricting or controlling prices to a Bill which seeks to give protection to an industry is in order, 2064-65.

Question (Supplementary) re—

Appointment of Bengal Muslims to posts under the Government of India outside Bengal, 865.

Appointment of Muslims in the Customs Department, Bombay, 2427.

Commissioned officers serving in the Indian Army, the Indian Air Force and the Indian Marine, 1145, 1146.

Conviction of Khan Abdul Samad Khan of Baluchistan, 1443, 1444.

Cost of the clerical establishment of the office of His Majesty's Minister at Kabul, 2219.

Establishment of the Reserve Bank of India, 482.

Forthcoming general election, 1462.

Imposition of an export duty on gold, 18, 19.

India's membership of the League of Nations, 499, 500, 501.

India's representatives to the League of Nations, 1436.

Indianisation of the commissioned ranks of the army, 1149, 1150.

ABDUR RAHIM, SIR—contd.**Question (Supplementary) re—contd.**

- Memorandum submitted by the All-India Police Association to the Secretary of State for India. 28.
- Non-renewal of ban from the Red Shirt Organisation. 620.
- Proposal for the removal of the Pusa Agricultural Institute. 1046, 1047, 1048.
- Provision of a territory for His Highness the Aga Khan. 199-200.
- Public execution of two notorious dacoits of Larkana, Sind. 1638, 1639.
- Recruitment of Viceroy's Commissioned officers. 1147, 1148.
- Red Shirt organisation in the North-West Frontier Province. 351.
- Release of Khan Abdul Ghaffar Khan. 623.
- Retrenched hands of the Bihar and Orissa Income-tax Department. 1141.
- Staff discharged in the Dinapore and the Moradabad Divisions of the East Indian Railway. 1655.
- Transfer of the Research Institute from Pusa to Delhi. 188-92.
- Repealing and Amending Bill—
Motion to consider. 759, 760, 761, 762.
- Statement *re* German Exchange Position. 2460, 2461.

ABOLITION—**Question re—**

- of octroi levied in some places under the Government of India. 781.
- of surcharge on railway freight on coal. 787.
- of the post of Superintendent in the office of the Chief Medical Officer, North Western Railway. 1735-36.

ABUSE(S)—

- Question *re* alleged — of rules and regulations by the agents and subordinate administrative authorities of railways. 273.

ACADEMY (IES)—**Question re—**

- Cadets undergoing training in the Indian Military —, Dehra Dun. 469.
- Status of officers passing out of the Indian Military —, Dehra Dun. 1367.

ACCIDENT(S)—

- Question *re* — in the Port Trust Yard at Karachi. 16-17.

ACCOMMODATION—**Question re—**

- provided for the assesseees in the Income-tax Offices at Cuttack, Chaibasa and Patna. 784, 1558.
- Booking of — on railways. 350-51.
- Office — allotted for the office of the Accountant General of Posts and Telegraphs in the New Delhi Secretariat. 1108-09.
- Racial discrimination in the matter of railway — and supply of food to clerks on tour with His Excellency the Viceroy. 1730.

ACCOUNT(S)—

- Consideration of the Report of the Public — Committee. 2375-2402.
- Question *re*—
Audit of the — of the Shahdara Notified Area Committee. 1839.
- Transfers of Inspectors of Station — on the North-Western Railway. 1681.

ACCOUNTANT(S)—**Question re—**

- Allegations against the — and the establishment clerks of the Government of India Press, Aligarh. 1364.
- Promotions of senior — and Assistant Accounts Officers on State Railways. 2421.

ACCOUNTS DEPARTMENT(S)—**Question re—**

- Check of trains conducted by the Watch and Ward and the — on the East Indian Railway. 1119.
- Mileage allowance and grade promotion to the old Travelling Ticket Inspectors of the —. 494-95.
- Travelling Ticket Inspectors of the — on the East Indian Railway. 1118.

ACCOUNTS OFFICE(S)—

- Question *re* recruitment in Railway—. 1840.

ACCOUNTS OFFICER(S)—**Question re—**

- Assistant — on State Railways. 2420-21.
- Promotions of senior accountants and Assistant — on State Railways. 2421.

ACT(S)—**Child Marriage Restraint—****Question re—**

- Enforcement of the provisions of the —. 635.
- Prosecutions under the —. 781-82.

ACT(S)—*contd.*

Factory(ies)—

Question *re* supply of the — Act and Rules framed thereunder to the — . 2212-13.

India Army—

Question *re* scales of pay for new entrants enrolled under the — . 1129.

Indian Companies—

Question *re* formation of a separate department to look after the administration of the — in Madras. 631-32.

Indian Income-tax—

Question *re*—

Amendment of section 9 of the — . 12.

Applications for reference of cases in Sind to the High Court under section 66 of the — . 34-35.

Cases remanded or re-opened under certain sections of the — . 1111.

Cases under section 23 (4) of the — in Orissa. 43.

Petitions under section 66(2) of the — in Bihar and Orissa. 1112.

Indian Railway(s)—

Question *re* railway lines outside the operation of the — . 796.

Lac Cess—

Question *re* amendment of the — . 1440.

ACTION—

Question *re* — taken on certain questions by the Agents of Railways. 2202-03.

ADDITIONAL SALT DUTY—

See "Salt Duty".

ADJOURNMENT—

Motion for — *re* —

Ban on the Red Shirt organisation in the North-West Frontier Province. 37-38.

Leave to move not granted. 38.

Communal representation in services. 36-37.

Leave to move not granted. 37.

Withdrawal of notifications declaring certain Muslim organisations as unlawful in the North-West Frontier Province.

Leave to move not granted. 36.

ADMINISTRATION(S)—

Question *re*—

Carrying of Railway — in India. 2358.

Constitution of local — , etc., on Indian Railways. 2199.

Definition of local — , etc., on Indian Railways. 2198-99.

Information about matters within the province of the Local Railway — . 1745-46.

ADMINISTRATION(S)—*contd.*

Question *re*—*contd.*

Suits filed by the employees of the Madras and Southern Mahratta Railway against the — . 1339.

Superannuated officers under the Railway — . 1335-36.

ADMINISTRATIVE AUTHORITY (IES)—

Question *re* alleged abuses of rules and regulations by the agents and subordinate administrative authorities of railways. 273.

ADMINISTRATIVE CONTROL—

Question *re* — of services on the Railways. 2200-01.

ADVANCE(S)—

Question *re*—

— for house building. 27-28.

— made to the Bahawalpur State. 2422-23.

ADVERTISEMENT(S)—

Question *re* railway — in the vernacular newspapers. 1432-33.

ADVISORY BOARD(S)—

Question *re* non-appointment of an Indian to the Port — of Kenya. 618.

ADVISORY COMMITTEE—

Question *re*—

Appointment of an Indian woman on the — of the League of Nations for the protection and welfare of children. 1838-39.

Formation of an — for Kathiawar Railway. 1738-39.

Meetings of the Madras and Southern Mahratta and South Indian Railway — . 629-31.

Membership of Mr. Ganpati Singh of the Unit — of the Bombay Grenadiers, Ajmer. 379.

Unit — of the Bombay Grenadiers, Ajmer. 379.

See "Committee(s)".

AERATED WATER(S)—

Question *re*—

Sale of — on the Great Indian Peninsula Railway. 2330-31.

Sub-letting of ice and — contract on certain sections of the North-Western Railway. 2441.

AERATED WATERS COMPANY—

Question *re* non-recovery of railway money from Messrs. Teplitz — contractors, on the North-Western Railway. 1649-50.

AERIAL BOMBARDMENT—

See "Bombardment(s)".

AEROPLANE(S)—

Question *re* Mr. Chawla's flight by — , 740.

AFGHAN(S)—

Question *re* rates of interest charged by — money-lenders in India. 795.

AFGHAN TRADE DELEGATION—

Question *re* publication of the report of the — . 108.

AFGHANISTAN—

Question *re* punishment for entering — without a passport. 792.

AFRICA—

Question *re* report of the Indian Colonization Enquiry Committee of South — 483, 484.

AGA KHAN, H. H. THE—

Question *re* provision of a territory for — . 199-200.

AGE—

Question *re* alteration of — of persons in the Railway Service. 25.

AGE LIMIT—

Question *re*—
— for competitive examinations for Government services. 342.
— for recruitment of Executive Officers of Cantonments. 2443.

AGENT(S)—

Question *re*—
Action taken on certain questions by the — of Railways. 2202-03.
— of the East Indian Railway. 24.
Alleged abuses of rules and regulations by the — and subordinate administrative authorities of railways. 273.
Head clerks in the —'s office, North-Western Railway. 1670.
Petitions made through the Bihar and Orissa Government by the proprietors and — of some sugar factories in Bihar. 2349-50.
Promotions in the office of the — , North-Western Railway. 422.
Tenure of office of the — of Railways. 24.

AGENT TO THE GOVERNOR GENERAL—

Question *re* non-appointment of Indians to the posts of the Registrar of the office of the — , Punjab States, and the Superintendent of the office of the Resident in Waziristan. 2219.

AGGARWAL, MR. JAGAN NATH—

Indian Iron and Steel Duties Bill—

Consideration of—

Clause 2. 2083-85.

Clause 4. 1933-34.

Indian Navy (Discipline) Bill—

Motion to refer to Select Committee. 1221.

Question *re*—

Cadets undergoing training in the Indian Military Academy, Dehra Dun. 469.

Circular issued by the Military Accountant General. 2369.

Discharge of nine Deputy Assistant Controllers of Military Accounts. 1821-25, and 1826.

Duties of the Military Accounts Department and the Deputy Assistant Controllers of Military Accounts. 1825.

Effect of the extra duty levied on light diesel oil on agricultural and industrial interests. 2317.

Efficiency of the Military Accounts Department. 1825.

Extension to the present Military Accountant General. 1829-30.

Foot overbridge at the Rohtak Railway Station. 55.

Interpretation of article 465-A of the Civil Service Regulations. 1824-25.

Introduction of Group System in the Military Accounts Department. 1826.

Introduction of mechanical compilation system in the Military Accounts Department. 1826-27.

Promotion of two Deputy Assistant Controllers of Military Accounts 1828-29.

Proposal for ceding the settlement of Thangasseri to the Travancore State. 2446.

Standard of audit in the Military Accounts Department. 1825-26.

Tests on diesel oil carried out by the Customs Department. 2318.

Traffic control in Khari Baoli and Nai Sarak in Delhi. 259.

Question (Supplementary) *re*—

Buildings of the Pusa Research Institute. 2217.

Development of salt manufacture in Bengal. 1626.

Judgment by the Honourable Mr. S. K. Sinha, Chief Presidency Magistrate, Calcutta, against Mr. Hales, a Member of Parliament. 1767.

Marketing of fruits. 1837-38.

Printing of the *Fauji Akhbar*. 2419.

Resolution *re* representation of Indian Christians in the services and committees. 1291, 1293-95.

AGREEMENT(S)—

- Question *re*—
 — for the carriage of Government and railway materials between different Indian ports. 2369-71.
 — signed by Travelling Ticket Examiners on the North Western Railway. 1754-55.
 Alterations in the terms of the Indo-Japanese —. 504.
 Expiry of the term of — of the Dehra Dun Hardwar Railway. 367.
 Freight — between the Tata Iron and Steel Company, Limited, and the Bengal Nagpur Railway. 1336-39.
 Inclusion of a table of export trade in the report on the working of the Ottawa —. 720-21.
 Proposals to supplement the Ottawa — relating to Indian protective duties. 1514.
 Railway freight — between the Tata Iron and Steel Company and the Bengal Nagpur Railway. 1833-34.

AGRICULTURAL DISTRESS—

- Question *re* relieving of —. 2309-10.

AGRICULTURAL IMPROVEMENT—

- Demand for supplementary Grant in respect of —
 Civil Expenses in connection with Capital Outlay on Schemes of — and Research. 2402-08.
 Expenses in connection with capital outlay on schemes of — and research. 2463-88.

AGRICULTURAL INSTITUTE—

- Question *re*—
 Disposal of land attached to the Pusa —. 1846-48.
 Proposal for the removal of the Pusa —. 1045-48, 1097.

AGRICULTURAL INTEREST(S)—

- Question *re* effect of the extra duty levied on light diesel oil on agricultural and industrial interests. 2317-18.

AGRICULTURAL LAND—

- Question *re* damage to — in North Bihar. 2310-13.

AGRICULTURAL RESEARCH—

- Demand for Supplementary Grant in respect of Expenses in connection with Capital Outlay on Schemes of Agricultural Improvement and —. 2402-08.

AGRICULTURAL RESEARCH, IMPERIAL COUNCIL OF—

- Question *re* staff in the —. 1247-55.

AGRICULTURE—

- Demand for supplementary grant in respect of salaries and other expenses in connection with —. 2144-77.
 Question *re* International Institute of —, Rome. 2440-41.

AHMAD NAWAZ KHAN, MAJOR NAWAB—

- Indian Army (Amendment) Bill—
 — Motion to pass. 2246.
 Mechanical Lighters (Excise Duty) Bill.
 Motion to consider, 1176.
 Motion for Adjournment *re*—
 Ban on the Red Shirt organisation in the North-West Frontier Province. 38.
 Withdrawal of notifications declaring certain Muslim organisations as unlawful in the North-West Frontier Province. 36.
 Question *re* anti-Government activities of the Branch Postmaster, Padhana, Lahore District. 1424.

AIRCRAFT(S)—

- See* "Indian — Bill" under "Bill(s)".

AIRCRAFT BILL—

- See* "Indian —" under "Bill(s)".

AIR FORCE—

- Question *re* commissioned officers serving in the Indian Army, the Indian — and the Indian Marine. 1145-46.

AIR MAIL—

- See* "Mail(s)".

AIR MAIL SERVICE(S)—

- Question *re* introduction of night flying for —. 619.

AIR SERVICE—

- Question *re*—
 Landing place for — in Ramnad. 1815-16.
 Transmission of mail to and from Europe by certain —. 1727-28.

AJMER—

- Question *re*—
 Alleged negligence of the police in —. 2327.
 Enquiry into the administration of the — Municipal Committee. 866-68.
 Establishment of a municipality at Pushkar, —. 196.
 Income of the Barahjee Temple in Pushkar —. 194.

AJMER—*contd.*Question *re—contd.*

Membership of Mr. Ganpati Singh of the Unit Advisory Committee of the Bombay Grenadiers, — 379.

Reservation of the Queen Mary Zenana Ghat in Pushkar, —, for the exclusive use of women. 193-94.

Selection of senior grade officers from the Bombay Grenadiers, —. 376-78.

Unit Advisory Committee of the Bombay Grenadiers. 379.

ALI, MR. HAMID MOIZUDDIN ABDUL—

Oath of office, 1.

ALIGARH—

Question *re—*

Allegations against the Accountant and the establishment clerks of the Government of India Press. —. 1364.

Alleged working of a peon as cook to the Assistant Manager, Government of India Press, —. 2189.

Construction of certain additions to a prayer and stores shed in the Government of India Press, —. 2188.

Muslims and non-Muslims in the Clerical Branch of the Government of India Press, —. 1365.

Overbridge at the — Railway Station. 35-36.

Post of Assistant Manager in the Government of India Press, —. 2188-89.

ALIPORE—

Question *re—*

Holidays in the offices of the Telegraph Storeyard, —, Calcutta. 1677.

Non-confirmation of certain clerks in the offices of the Telegraph Storeyard, —, Calcutta. 1677.

Time of attendance in the offices of the Telegraph Storeyard, —, Calcutta. 1678.

Transfer of Mr. Bimalendu Chakravarty, a political prisoner, from the Andamans to the — Central Jail. 31.

ALLAHABAD—

Question *re—*

Transfer of the Railway Mail Service sorters from — to Jubbulpore and Gaya. 997-98, 2372.

Travelling from stations to the west of — to Benares *via* Moghal Sarai. 1268.

ALLEGATION(S)—

Question *re—*

— against an official of the Moradabad Division, East Indian Railway. 381.

— against British officers and soldiers. 375.

— against the Accountant and the establishment clerks of the Government of India Press, Aligarh. 1364.

— against the administration of the Income-tax Department of the Delhi Province and the Ambala Division. 2336-37.

— against the Divisional Superintendent, Moradabad. 2324-25.

— against the head clerk of the Government of India Press, Simla. 1366.

— against the staff of the Ambala City Railway Station. 1640.

— against the Superintendent in the office of the Commissioner of Income-tax, Bihar and Orissa. 962.

— against the Town Inspector, Delhi Head Post Office. 1522.

ALL-INDIA POLICE ASSOCIATION—

Question *re* memorandum submitted by the — to the Secretary of State for India. 28-29.

ALLOCATION OF SEATS—

Question *re* — in the Legislative Assembly for the North-West Frontier Province. 854-55.

ALLOTMENT(S)—

Question *re—*

— of new quarters in New Delhi. 2187-88.

— of orthodox and unorthodox clerks' quarters in Simla. 1104-05.

— of quarters in Simla. 1125-26, 1445-46.

— of quarters to non-migratory staff in New Delhi. 1048-49.

Preference to Secretariat staff in the — of quarters in Simla. 1122-25.

ALLOWANCE(S)—

Question *re—*

— granted to the Government of India staff in New Delhi. 2188.

— of the Travelling Ticket Inspectors on the East Indian Railway. 959, 999.

— of Travelling Ticket Examiners. 51.

— paid to Mr. Kudratullah Siddiqui of Lucknow for doing loyal propaganda for the British Government. 13.

— to the relieving staff and the running staff on the East Indian Railway. 1669, 1672.

ALLOWANCE(S)—*contd.*Question *re—contd.*

Compensatory — and house rent for new entrants in the Army Headquarters. 1129.

Consolidated—of the Ticket Checking staff on the East Indian Railway. 2343.

Consolidated — of the Travelling Ticket Examiners on the East Indian Railway. 424.

Consolidated — to Special Ticket Examiners on the North-Western Railway. 417.

Consolidated — to the Travelling Ticket Examiners on the North-Western Railway. 555.

Conveyance — paid to the head clerk and cashier of the Government of India Press, Simla, for receiving payments of bills from the bank. 1365-66.

Diet — of State Prisoner Mr. Jibon Lal Chatterjee. 1628-29.

Different rules governing pay and — for the staff in different Divisions of the North-Western Railway. 383.

Grant of family travelling — to *daffries* of the Attached Offices. 2453.

Grant of mileage — to the travelling Ticket checking staff. 959.

Hill—to travelling Ticket Examiners posted at Hardwar. 496, 2371.

Memorials regarding pay and — of railway employees. 1000.

Mileage — and grade promotion to the old Travelling Ticket Inspectors of the Accounts Department. 494-95.

Mileage — of Travelling Ticket Examiners on the North-Western Railway. 1753-54.

Mileage — of the Travelling Ticket Inspectors on the East Indian Railway. 1117.

Mileage — to the ticket checking staff. 999.

Monthly consolidated — for members of the Legislative Assembly. 1629-31.

Privileges in the matter of pay, —, etc., to Travelling Ticket Examiners on the North-Western Railway. 1652-53.

Reduction in the Delhi Camp — of the Army Headquarters staff. 1446-47.

Rules in connection with appeals regarding pay and — on the East Indian Railway. 395-96.

Withdrawal of mileage — from certain Travelling Ticket Inspectors posted as Ticket Collectors on the East Indian Railway. 1117.

ALLOWANCE(S)—*contd.*Question *re—contd.*

Withholding of house rent — from the Travelling Ticket Examiners on the North-Western Railway. 273.

ALTERATION(S)—

Question *re—* in the terms of the Indo-Japanese Agreement. 504.

AMALGAMATION—

Question *re—*

— of the different loco shops with that at Jamalpur. 183.

— of the East Indian and Eastern Bengal Railway presses. 268.

— of the Oudh and Rohilkund Railway with the East Indian Railway. 384.

— of the posts of the Commissioners of Income-tax, United Provinces and Central Provinces. 2326.

— of the Quetta and Karachi Divisions of the North-Western Railway. 10-11.

Proposals for the — and re-organisation of State Railways. 2204.

Retrenchment due to the — of the East Indian and Eastern Bengal Railway presses. 264-67.

AMBALA—

Question *re—*

Allegations against the administration of the Income-tax Department of the Delhi Province and the — Division. 2336-37.

Allegations against the staff of the — City Railway Station. 1640.

Alleged influence of the Northern Command on the Executive Officer of the — Cantonment Board. 375-76.

Appeals detained by the Executive Officer, — Cantonment Board. 375.

Posting of the personnel of the Delhi—Kalka Railway to the Moradabad Division of the East Indian Railway. 2206-07.

AMBALA CANTONMENT—

Question *re* revision of the water and scavenging taxes in the —. 260.

AMENDED CANTONMENT BILL—

See "Bill(s)".

AMENDING BILL—

See "Bill(s)".

AMENDMENT(S)—

— to the Ottawa Trade Agreement Rules. 2458.

Question *re—*

— of the Crown Lands Ordinance of Kenya. 198-99.

— of the Lac Cess Act. 1440.

AMENITIES—

Question *re* provision of certain—on stations of the Rewari-Fazilka and Kotkapura-Fazilka sections of the Bombay, Baroda and Central India Railway. 56-57.

AMERICA—

Question *re* Murder of Indian Nationals in —. 112-13, 2371.

AMMUNITION(S)—

Question *re* importation of supplies of arms and — by licensed dealers from one place to another. 1369.

AMPLIFIER(S)—

Question *re* increase in the import duty on projectors, — and loud speakers, etc. 1053, 2372.

AMRITSAR—

Question *re* reversion of certain postmen as packers in the — Post Office. 41.

AMROHA—

Question *re* records of grants of villages made by the Moghal Emperors to the Syeds of — in the Moradabad District. 365.

ANDAMANS—

Question *re*—

Attack of tuberculosis of political prisoners in the —. 1511.

Certain facilities of Division III prisoners in the —. 32.

Fresh batch of political prisoners sent to the —. 31.

Hunger-strike by political prisoners in the —. 659.

Illness of Mr. Sushil Das Gupta, a political prisoner in the —. 1510-11.

Lights allowed to prisoners in the Cellular Jail, —. 33.

Political prisoners sent to the —. 1510.

Proposed transfer of Mr. Vidya Bhushan, a prisoner detained under Regulation III, from the Delhi Jail to the —. 1853.

Punishment inflicted on Dr. Narain Roy, a political prisoner in the —. 1511-12.

Punishments given to certain political prisoners in the —. 1512.

Release of Mr. Nikhil Guha Roy, a political prisoner in the —. 33.

Transfer of Mr. Bimalendu Chakravarty, a political prisoner, from the — to the Alipore Central Jail. 31.

Transfer of Mr. Nikhil Guha Roy, a political prisoner, from the Cellular Jail, —. 1511.

Withdrawal of permission of interview granted to Mr. Susil Das Gupta, a political prisoner in the —. 32.

ANDAMANS AND NICOBAR ISLANDS—

Demand for Excess Grant for 1932-33. 2305.

ANGLO-INDIAN(S)—

Question *re*—

— shed apprentices on the East Indian Railway. 1675-76.

Percentage allotted to Europeans and — of the Control Staff on the Bombay, Baroda and Central India Railway. 496, 1447.

ANKLESARIA, MR. N. N.—

Assam Criminal Law Amendment (Supplementary) Bill—
Motion to consider. 1387-89, 1394, 1398.

Bengal Criminal Law Amendment Supplementary (Extending) Bill—
Motions to consider and to circulate. 591, 592, 596-600, 601, 604, 606, 607.

Bengal State-Prisoners Regulation (Repealing) Bill—
Motion to consider. 938-39, 953.

Expressions of regret on the death of Sir Dinshaw Mulla. 130.

Expressions of regret on the death of Sir Gordon Fraser. 2043-44.

Expressions of regret on the death of Sir Manmohandas Ramji. 1528.

Expressions of regret on the deaths of Sir Bepin Behari Ghosh and Mr. Aravamudha Ayyangar. 65.

Factories Bill—

Motion to pass. 424-27.

Indian Army (Amendment) Bill—
Motion to pass. 2247, 2254, 2255-56, 2257.

Indian Iron and Steel Duties Bill—
Motion to refer to Select Committee. 815, 817-20.

Motion to consider. 1781, 1782.

Consideration of—

Clause 2. 2070-73, 2077.

Clause 3. 2061.

Clause 4. 1936, 1943-46.

Point of order raised by the Honourable Sir Joseph Bhore whether an amendment restricting or controlling prices to a Bill which seeks to give protection to an industry is in order. 2065.

ANNOUNCEMENT—

— *re* information promised by Government in reply to questions. 278.

ANNUAL REPORT—

Question *re* — of the Archaeological Department. 789.

See "Report(s)".

ANTI-GOVERNMENT ACTIVITIES—

Question *re* — of the Branch Postmaster, Padhana, Lahore District. 14-24.

ANTI-INDIAN LEGISLATION—

See "Legislation".

ANTI-RABIC TREATMENT—

Question *re* withdrawal of the concession of free railway journey from persons travelling for —. 29-30.

ANWAR-UL-AZIM, MR. MUHAMMAD—

Demand for Supplementary Grant in respect of New Construction (Railways). 2139-41.

Question *re* despatch of books to overseas stations by the Central Publications Branch. 371.

APPEAL(S)—

Question *re*—

— detained by the Executive Officer, Ambala Cantonment Board. 375.

— withheld by certain Divisional Superintendents on the East Indian Railway. 274.

Applicability of conduct, discipline and — rules to subordinate and inferior services on the Railways. 2201-02.

Report of the Miera Committee appointed to consider the — of the Ticket Checking staff on the East Indian Railway. 417.

Reports or remarks when calling for income-tax cases under — in Bihar and Orissa. 1113-14.

Rules in connection with — regarding pay and allowances on the East Indian Railway. 395-96.

APPLICATION(S)—

Question *re* — for reference of cases in Sind to the High Court under section 66 of the Indian Income-tax, Act. 34-35.

APPOINTMENT(S)—

Question *re*—

— and promotions in the Lillooah Railway workshop. 242-43.

— in the Army and Royal Air Force Headquarters. 1128-29.

— in the Lillooah Railway workshop. 243.

— of a Government servant to a lower grade post. 1813-14.

— of a guard as on special duty under the Transportation Superintendent on the Moradabad Division, East Indian Railway. 1751.

— of a permanent delegate at Geneva. 2212.

— of an Indian woman on the Advisory Committee of the League of Nations for the protection and welfare of children. 1838-39.

— of apprentice Train Examiners for the Operating Department. 46.

APPOINTMENT(S)—*contd.*

Question *re*—*contd.*

— of apprentices in the Production Department of the Lillooah Workshops. 51.

— of apprentices of the Lillooah Workshops. 50-51.

— of apprentices of the Lillooah Workshops as Train Examiners and Electricians. 50.

— of Assistant Master General of Ordnance. 362.

— of Baudot Supervisor. 2364-65.

— of Bengal Muslims to posts under the Government of India outside Bengal. 863-66.

— of Bengali Muslims in the Commerce Department. 1121.

— of Bihari Muslim Assistant Surgeon on the North-Western Railway. 1854.

— of ex-apprentices in the Lillooah Railway workshop. 241-42, 244-45.

— of ex-apprentices on the East Indian Railway. 51-52.

— of Firemen at Bulsar on the Bombay, Baroda and Central India Railway. 55.

— of guards in the Dinapur Division, East Indian Railway. 3, 1745.

— of Inspectors of Post Offices. 1737-38.

— of Lillooah apprentices. 45-46.

— of Lillooah apprentices as Electricians and Train Examiners. 49, 423.

— of Lillooah apprentices as Train Examiners. 46-49.

— of Muslim Assistant Surgeons on the North-Western Railway. 1669-70.

— of Muslim stenographers in the Government of India Secretariat. 1007-08.

— of Muslims as Assistants in the Home Department. 2343-45.

— of Muslims as Judges of High Courts and Chiefs Courts. 350.

— of Muslims in the office of the Director of Civil Aviation. 1732-33.

— of officers in the Income-tax Department. 363.

— of the head of the Entomological Section. 1634-35.

—, promotions, transfers, etc., in the Income-tax Department. 363-64.

Certain — in the Government of India Press, Calcutta, and the East Indian Railway Press. 270-72.

Certain Political Department — 2217-18.

Conversion of the post of the Postmaster, Simla, into a season.— 2363-64.

APPOINTMENT(S)—*contd.*Question *re*—*contd.*

Lower gazetted service — sanctioned for the Engineering Department of the Great Indian Peninsula Railway. 389.

Muslims, Europeans, etc., in certain — on the North-Western Railway. 1137.

Non- — of an Indian as the head of a Department in the Lac Research Institute. 1637-38.

Non- — of Indian apprentices of Lillooah Workshops as Train Examiners. 52-53.

Racial discrimination on the East Indian Railway in the matter of —. 49-50.

Selection of a man for — to the post of W. I. X. on the North-Western Railway. 1130-31.

APPRAISER(S)—

Question *re* vacancies of —, Examiners and Clerks in the Customs Department, Bombay. 2352-53.

APPRENTICE(S)—

Question *re*—

Anglo-Indian shed — on the East Indian Railway. 1675-76.

Appointment of — in the Production Department of the Lillooah Workshops. 51.

Appointment of — of the Lillooah Workshops. 50-51.

Appointment of — of the Lillooah Workshops as Train Examiners and Electricians. 50.

Appointment of — Train Examiners for the Operating Department. 46.

Appointment of ex- — in the Lillooah Railway workshop. 241-42, 244-45.

Appointment of ex- — on the East Indian Railway. 51-52.

Appointment of Indian ex-cadets of the Indian Mercantile Marine Training Ship "Dufferin" as leadsman — in the Bengal Pilot Service. 352-53.

Appointment of Lillooah —. 45-46, 2451.

Appointment of Lillooah — as Electricians and Train Examiners. 49, 423.

Appointment of Lillooah — as Train Examiners. 46-49, 2450-51.

Non-appointment of Indian — of Lillooah Workshops as Train Examiners. 52-53.

Rules for the recruitment and training of — Mechanics and Trade — in State Railway workshops. 2193.

APPRENTICE(S)—*contd.*Question *re*—*contd.*

Selection of Lillooah ex- — for the posts of Train Examiners. 424.

Waiting list of ex- — of the East Indian Railway. 242.

APPROPRIATION FROM DEPRECIATION FUND—

Demand for Excess Grant for 1932-33. 2306.

APPROPRIATION TO DEPRECIATION FUND—

Demand for Excess Grant for 1931-32. 2304.

APPROPRIATION TO DEPRECIATION FUND—COMMERCIAL—

Demand for Excess Grant for 1932-33. 2306.

ARCHÆOLOGICAL DEPARTMENT—

Question *re*—

Annual report of the —. 789, 1677-78.

Publication issued by the —. 1678-81.

ARCHÆOLOGY, DIRECTOR GENERAL OF—

Question *re* retirement of the —. 789.

ARM(S)—

Question *re* importation of supplies of — and ammunition by licensed dealers from one place to another. 1369.

ARMY—

Question *re*—

Commissioned officers serving in the Indian —, the Indian Air Force and the Indian Marine. 1145-46.

Cost of maintaining regular officers of the — borne by the Territorial Budget. 335-36.

Creation of the Indian — Corps of clerks. 1126-28.

Europeans recruited to the commissioned ranks of the —. 1148-49.

Indianisation of the commissioned ranks of the —. 1149-50.

Indians recruited to the commissioned ranks of the —. 1149.

Purchase of stores for the —. 746.

Rules regarding the grant of honorary ranks in the — in India. 871.

ARMY ACCOUNTS—

Question *re* prevention of irregularities in the —. 1833.

ARMY (AMENDMENT) BILL—

See "Indian —" under Bill (s)."

ARMY BENEVOLENT FUND—

Question *re* rules governing the grants from the —. 1853-54.

ARMY DEPARTMENT—

Question *re* Indian Medical Service officers serving in the — and in the Civil Departments. 871.

ARMY HEADQUARTERS—

Question *re*—

Affairs in the office of the Director of Contracts, —. 345-46.

Application of the new conditions of services in the —. 1631-32.

Appointment in the Army and Royal Air Force Headquarters. 1128-29.

Change in the timings of the — special train running between Summer Hill and Simla. 1101, 1109-10.

Compensatory allowance and house-rent for new entrants in the — 1129.

Concessions given to the — staff. 859-60.

Confirmation of clerks in certain branches of the —. 1643.

Emoluments for the new entrants to the — and Royal Air Force Headquarters. 1351-52.

Indian officers employed in the —. 744-45.

Leave and pension for the new entrants to the — and Royal Air Force Headquarters. 1351.

New conditions of service and new scales of pay in the Army and Royal Air Force Headquarters. 1128.

Option given to new entrants in the Army and Royal Air Force Headquarters to enrol themselves or not. 1130.

Promotions in the —. 1266-67.

Promotions in the Engineer-in-Chief's Branch, —. 790.

Promotion of clerks in the —. 2315.

Promotion of third division clerks in the —. 403.

Reduction in the Delhi Camp Allowance of the — staff. 1446-47.

Reduction of the pay of supernumerary clerks at the —. 2314-15.

Retrenchment in the —. 359-60.

Reversion of certain second division clerks in certain branches of the —. 1643-44.

Soldier and lady clerks in the —. 398.

Summer Hill and Kaithu quarters in Simla allotted to the — staff. 1122.

Third division clerks in certain branches of the —. 1642.

ARMY IN INDIA—

Question *re* rules regarding of grant of honorary ranks in the —. 1275.

ARMY IN INDIA RESERVE OF OFFICER(S)—

Question *re*—

Recruitment of certain officers to the —. 2316-17.

Rules for commissions in the —. 870.

ARMY RESERVIST(S)—

Question *re* staff engaged for payment of pensions to —. 1271.

ARRANGEMENT(S)—

Question *re* re — of the Gandhara and pre-historic galleries. 5.

ARREST(S)—

Question *re* — of one Captain G. M. Sekhri by the Delhi police. 40.

ARTICLE(S)—

Question *re*—

— headed "communalism in Judicial Department" in the *Sind Observer*. 502-03.

Prohibition of the publication of— and interviews given by Mr. Subhas Chandra Bose in the Yugo-Slav Press. 2347-48.

ARTIFICIAL SILK.

See "Silk".

ARTILLERY—

Question *re* establishment of an Indian Regiment of —. 2350-52.

ASAFADDOWLAH, NAWAB VAZIR—

Question *re* loan taken by Government from the late Bahu Begum, mother of the late —. 13, 1551.

ASPHALT—

Question *re* tenders for the supply of — invited by the Quetta Military authorities. 2358.

ASSAM—

Question *re*—

Fee charged for each cooly recruited to the — tea gardens. 2429.

Floods in —. 505-06.

Monetary value of the properties acquired by the Oriya coolies in —. 2429.

Percentage of deaths of coolies in the tea gardens of —. 2429-30.

See "— Criminal Law Amendment (Supplementary) Bill" under "Bill(s)".

ASSAM BENGAL RAILWAY—

See "Railway(s)".

ASSAM CRIMINAL LAW AMENDMENT (SUPPLEMENTARY) BILL—

See "Bill(s)".

ASSEMBLY—

See "Legislative Assembly".

ASSESSABLE INCOME—

See "Income(s)".

ASSEESSEES—

Question *re*—

Accommodation provided for the — in the Income-tax Offices at Cuttaek, Chaibasa and Patna. 784, 1558.

Inspection of assessment files by the Income-tax —. 785-86.

Inspection of income-tax assessment files by the —. 2427.

Papers of which an income-tax — is not entitled to have a copy. 1053.

ASSESSMENT(S)—

Question *re*—

Avoidance of — of income-tax by the transfer of principal place of business from Bihar and Orissa. 786-87, 1273-75.

Cancellation of the — of Income-tax in Orissa. 41-42.

Deduction of expenditure in the — of income-tax. 103-05.

Non-refund of income-tax after the cancellation of—in the Orissa Circle. 44.

ASSESSMENT FILES—

See "Files".

ASSESSMENT RECORD(S)—

See "Record(s)".

ASSISTANT(S)—

Question *re*—

Appointment of Muslims as — in the Home Department. 2343-45.
— and clerks in the Railway Board's office. 1268-69.

Employment of a highly paid mechanic and — in the East Indian Railway Press. 268.

Importation of a Rates — from outside in the Railway Board's office. 1507.

Promotion of clerks and — in the office of the Director General, Posts and Telegraphs. 2421-22.

Recruitment of—in the Railway Board's Office. 1269-70, 1503-04.

ASSISTANT ACCOUNTS OFFICERS—

See "Accounts Officer(s)".

ASSISTANT CONTROLLERS—

Question *re* pay of the — on the North-Western Railway. 278.

ASSISTANT ENGINEERS—

Question *re* recruitment of—in Delhi. 789-90.

ASSISTANT HEAD TICKET COLLECTOR—

See "Ticket Collector(s)".

ASSISTANT LIGHT KEEPERS—

See "Light Keeper(s)".

ASSISTANT MANAGER(S)—

See "Manager(s)".

ASSISTANT SECRETARY—

See "Secretary".

ASSISTANT SURGEON—

Question *re*—

Appointment of an — in charge of Phagli Dispensary, Simla. 2448-49.

Appointment of Bihari Muslim — on the North-Western Railway. 1854.

Appointment of Muslims — on the North-Western Railway. 1669-70.

Duties of Sub—in the Civil Hospital Delhi. 1136, 1770.

Muslim — on the North Western Railway. 1854.

Promotion of Sub— employed on Railways. 1736.

ASSISTANT YARD MASTERS—

See "Yard Master(s)".

ASSISTANT-IN-CHARGE—

Question *re* — of branches in the Government of India Secretariat. 1518-19.

ASSOCIATION(S)—

Question *re*—

Memorandum submitted by the All-India Police — to the Secretary of State for India. 28-29.

Neutral Control Section of the Indian Railway Conference —. 1454.

ATTACHED OFFICES—

Question *re*—

Grant of family travelling allowance to *daftaries* of the —. 2453.

Pension to *daftaries* of the —. 2453.

Revised scales of pay for the clerical establishment of the —. 1144-45.

ATTENDANCE—

Question *re* time of — in the Offices of the Telegraph Storeyard, Alipore, Calcutta. 1676.

AUCTION—

Question *re*—

Bidding by new contractors in the excise — in Delhi. 2359.

Securing of more than one retail-sale license of country liquor in — in Delhi. 2360.

AUDIT—

Demand for Excess Grant for 1932-33. 2306.

Question *re*—

— of the Accounts of the Shahdara Notified Area Committee. 1839.
Standard of — in the Military Accounts Department. 1825-26

AUDIT DEPARTMENT—

Question *re*—

Leave facilities to clerks in the Railway — to prepare for the Railway Subordinate Audit Service Examination. 398-99.

Promotion of subordinates of the — of certain Railways. 3419-20.

AUDIT SERVICE EXAMINATION—

Question *re* leave facilities to clerks in the Railway Audit Department to prepare for the Railway Subordinate —. 398-99.

AUXILIARY FORCE(S)—

Question *re* rules relating to the Indian Territorial and —. 1667.

AVIATION—

Demand for Excess Grant for 1932-33. 2304.

AVIATOR(S)—

Question *re* movements and whereabouts of Mr. R. N. Chawla, Indian —. 1369-70.

AYYANGAR, MR. ARAVAMUDHA—

Expressions of regret on the deaths of Sir Bepin Behari Ghosh and —. 63-67.

AZHAR ALI, MR. MUHAMMAD—

Indian Carriage by Air Bill—

Motion to consider. 1158-59.

Indian Iron and Steel Duties Bill—

Motion to refer to Select Committee. 909-12.

Question *re*—

Filling up of vacancies of sub-heads on the East Indian Railway. 263.

Rules relating to the Indian Territorial and Auxiliary Forces. 1667.

Question (Supplementary) *re*—

Alterations in the terms of the Indo-Japanese Agreement. 504.

Appointment of guards in the Dinapur Division, East Indian Railway. 3.

Food supplied to Haj pilgrims on board ships. 179-82.

Provision of a territory for His Highness the Aga Khan. 199-200.

Removal of restrictions placed on the Indian National Congress and its Committees. 204-06.

Transfer of the Research Institute from Pusa to Delhi. 188-92.

AZHAR ALI, MR. MUHAMMAD—*contd.*

Repealing and Amending Bill—

Motion to consider. 763.

Resolution *re*—

Appointment of a Committee on the Indian Coal Industry. 1331.

Catering Contracts on Railways. 702-03.

Representation of Indian Christians in the services and committees. 1291.

AZIMGANJ—

Question *re* acquisition by the East Indian Railway authorities of lands attached to Hindu places of worship at —. 628, 1556.

B

BA MAUNG, U—

Indian Iron and Steel Duties Bill—

Motion to consider. 1790-92.

Question *re* refunds of rent in respect of quarters in New Delhi for overlapping periods before and after the winter season. 2424-26.

Question (Supplementary) *re*—

Classification of Burma rice. 1739-1740.

Motion passed by the Burma Legislative Council to remove its President. 1852.

Relieving of agricultural distress. 2310.

BADI-UZ-ZAMAN, MAULVI—

Question *re*—

Clerical appointments made in the offices of the Private Secretary and the Military Secretary to the Viceroy, etc. 1732.

Composition of the Cypher Branch of the Office of the Private Secretary to the Viceroy. 1728-29.

Creation of the post of a Superintendent in the Military Secretary to the Viceroy's Office. 1728.

Furniture issued to certain personnel of the Viceregal Estate. 1859.

Holidays in the Offices of the Military Secretary and the Private Secretary to the Viceroy. 1730.

Post of Personal Assistant to the Military Secretary to the Viceroy. 1728.

Racial discrimination in the matter of railway accommodation and supply of food to clerks on tour with His Excellency the Viceroy. 1730.

Residential clerks in the Office of the Military Secretary to the Viceroy. 1730-31.

Residential clerks in the Office of the Private Secretary to the Viceroy. 1730.

BADI UZ-ZAMAN, MAULVI—contd.**Question re—contd.**

- Restrictions imposed for accommodating relatives and friends in the Viceregal Estate. 1731.
- Strength of office of the Military Secretary to the Viceroy and certain other offices. 1859.
- Strength of staff in the office of the Superintendent, Viceregal Estate, 1732.
- Sunday duty done by some clerks in the Military Secretary to the Viceroy's Office. 1731.

BAGLA, LALA RAMESHWAR PRASAD—**Question re—**

- Absence of fans over the platforms at the Cawnpore Central Station. 1675.
- Assistant Station Masters sent for refresher course to Chandausi. 2431-32.
- Contribution by the Indian States towards the expenditure of the League of Nations. 2347.
- Desirability of levying a duty on gold exports from India. 1615.
- Encouragement of the "Buy Indian" propaganda. 497-98.
- Establishment of Muslim Chambers of Commerce. 502.
- Exemption of samples from customs duty. 497.
- Fixation of limit of minimum assessable income for income-tax at Rs. 2,000. 1736.
- Gold exported from India. 1615.
- Imports of standard cut-pieces from Japan. 1846.
- Income-tax realised from persons with an income between Rs. 1,000 and Rs. 1,999. 2454.
- India's membership of the League of Nations. 498-501.
- Indians employed as Political Agents or Residents of Indian States. 1846.
- Leave given to railway staff at Jamalpur after the earthquake shock. 54-55.
- Reduction in the number of postal deliveries in Cawnpore City. 2409.
- Reduction of India's contribution to the League of Nations. 1449-50.
- Removal of surcharge on Income-tax and super-tax. 1736.
- Reversion of certain clerks in the United Provinces Postal Circle. 389-90.
- Stoppage of Up Mail Train at Khurja Junction. 2409-10.

BAGLA, LALA RAMESHWAR PRASAD—contd.**Question re—contd.**

- Unsuitability of the Hindu Refreshment Room at the Cawnpore Central Station for Orthodox Hindus. 1674.
- Voice of India in the League of Nations independent of Great Britain. 1450.
- BAHAL SINGH, MR.—**
Question re notice served on — not to leave Delhi, without permission. 1641.

BAHAWALPUR STATE—**Question re—**

- Advances made to the —. 2422-23.
- Delay in making funding arrangements of the — loan. 2423-24.

BAHU BEGUM—

- Question re loan taken by Government from the late —, mother of late Nawab Vazir Asafuddowlah. 13, 1551.

BAJPAL, MR. G. S.—

- Consideration of the Report of the Public Accounts Committee. 2397-98.
- Demand for Supplementary Grant in respect of—
Expenses in connection with capital outlay on schemes of agricultural improvement and research. 2404, 2477, 2484-88.
- Hedjaz Pilgrims (Mualims) Bill—
Presentation of the Report of the Select Committee. 917.
- Indian Rubber Control Bill—
Motion for leave to introduce. 1529.
Motion to consider. 1689-93, 1695, 1696.
- Consideration of clause 3. 1698-99.
Motion to pass. 1700, 1713-17.
- Repealing and Amending Bill—
Consideration of Second Schedule. 767.

BALANCE(S)—

- Question re spring — carried by the Travelling Ticket Examiners on the East Indian Railway. 493-94.

BALUCHISTAN—**Question re—**

- Alleged repressive measures taken against Khan Abdul Samad Khan and Mir Abdul Aziz Khan of — 1441.
- Conviction of Khan Abdul Samad Khan of —. 722-23, 1441-44, 1557.

BALUCHISTAN—contd.**Question re—contd.**

Introduction of certain reforms in — . 724-26.

Permission to certain gentlemen to issue newspapers from — . 723, 1151.

Release of political prisoners in — . 723-24.

Trial of Khau Abdul Samad Khan of — . 723, 1557.

Watch on the activities of young men in — who read newspapers. 723, 1151.

BAN(S)—

Motion for Adjournment *re—*

— on the Red Shirt organisation in the North-West Frontier Province. 37-38.

Question re—

— on Congress Organisations. 621.

Non-removal of — from the Red Shirt Organisation. 619-20.

BANK(S)—

Question re—

Conveyance allowance paid to the head clerk and cashier of the Government of India Press, Simla, for receiving payments of bills from the — . 1365-66.

Establishment of Land Mortgage — . 1836-37, 2203-04.

Establishment of the Reserve — of India. 201-02.

BAPTIST CHURCH—

Question re construction of a cinema hall adjacent to the Central — . Chandni Chowk, Delhi. 869.

BARABJEE TEMPLE—

See "Temple".

BAREILLY—

Question re provision of a bath room in the first and second class waiting room at — Junction, Rohilkund and Kumaon Railway. 367.

BARRAGE—

Question re Lloyd — and canal construction scheme. 2446-48.

BARS I LIGHT RAILWAY—

See "Railway(s)".

BATH ROOM (S)—

Question re—

Absence of an enclosed — for third class women passengers at Phulera Railway Station. 353, 1273.

Provision of a — in the first and second class waiting room at Bareilly Junction, Rohilkund and Kumaon Railway. 367.

BAUDOT SUPERVISOR—

See "Supervisor(s)".

BEARER(S)—

Question re prohibition of — of Indian refreshment rooms from going near the carriages occupied by upper class European passengers on the North Western Railway. 616.

BENARES—

Question re travelling from stations to the west of Allahabad to — *via* Moghal Sarai. 1268.

BENEVOLENT FUND—

Question re rules governing the grants from the Army — . 1853-54.

BENGAL—

Question re—

Appointment of — Muslims to posts under the Government of India outside — . 863-66.

Development of salt manufacture in — . 1623-26.

Step taken by the — Government for salt manufacture in — . 16.

BENGAL AND ASSAM CIRCLE—

Question re—

Certain postal officials in the — , including Calcutta. 392.

Retrenchment in the — . 1360-61, 1363.

BENGAL AND NORTH-WESTERN**RAILWAY—**

See "Railway(s)".

BENGAL CRIMINAL LAW AMENDMENT SUPPLEMENTARY (EXTENDING) BILL—

See "Bill(s)".

BENGAL MUSLIMS—

See "Muslim(s)".

BENGAL NAGPUR RAILWAY—

See "Railway(s)".

BENGAL PILOT SERVICE—

See "Pilot Service".

BENGAL STATE-PRISONERS REGULATION (REPEALING) BILL—

See "Bill(s)".

BENGALI(S)—

Question re—

Appointment of — Muslims in the Commerce Department. 1121.

— Muslims employed in the offices of the North-Western Railway at Lahore. 1121.

BENGALI(S)—*contd.*
Question *re*—*contd.*

— Muslims in the head offices of the Bengal Nagpur Railway and the Great Indian Peninsula Railway at Bombay. 1121.
Over-representation of domiciled — in the Income-tax Department, Bihar and Orissa. 363, 963.

BENGALI STATE PRISONERS—

See "Prisoner(s)".

BERAR—

Question *re* representation of Muslims of — in the Legislative Assembly. 1421.

BHADRAPUR, RAO BAHADUR KRISHNA REDDI B.—

Oath of Office. 1.

BHARTHI, MR. P.—

Question *re* case of one Mr. P. Bharthi, ex-Guard, East Indian Railway. 2326.

BHORE, THE HONOURABLE SIR JOSEPH—

Amendments to the Ottawa Trade Agreement Rules — (laid on the table). 2458.

Announcement by — *re* dropping of the *Muallims* Bill. 1417.

Assam Criminal Law Amendment (Supplementary) Bill—
Motion to consider. 1157.

Convention and Protocol *re* commercial relations between India and Japan, (laid on the table). 506-10.

Expressions of regret on the death(s) of—

Sir Bepin Behari Ghosh and Mr. Aravamudha Ayyangar. 63-64.

Sir Dinshaw Mullah. 129.

Sir Gordon Fraser. 2043.

Indian Army (Amendment) Bill—
Consideration of clause. 5. 2220-22, 2223.

Indian Carriage by Air Bill—
Motion to refer to Select Committee. 97.

Indian Dock Labourers Bill—
Presentation of the report of the Select Committee. 63.

Motion to consider. 752-53, 757.

Motion to pass. 757.

Indian Iron and Steel Duties Bill—
Motion for leave to introduce. 657.

Motion to refer to Select Committee. 798-806, 812, 834, 875, 906, 913, 992-96.

Presentation of the report of the Select Committee. 1371.

Motion to consider. 1771-72, 1808-12.

BHORE, THE HONOURABLE SIR JOSEPH—*contd.*

Indian Iron and Steel Duties Bill—
contd.

Consideration of —

Clause 2. 2078-79, 2085.

Clause 3. 2061-62.

Clause 4. 1928, 1942.

Schedule. 1961-62, 1963, 1966-67,

1968, 1978-79, 2049-50, 2052,

2053, 2056, 2058-59.

Clause 1. 2095.

Motion to pass. 2095, 2127-29.

Point of order raised by Sir Abdur Rahim as to whether the levy of

excise duty is a part of the principle of the Indian Iron and Steel Duties

Bill to which the Legislative Assembly will be committed by referring

the Bill to a Select Committee. 986.

Point of order raised by — whether an amendment restricting or controlling

prices to a Bill which seeks to give protection to an industry is in order.

2063, 2065.

Report of the Committee on the Ottawa Trade Agreement—

(laid on the table). 2457, 2458.

Resolution *re* Catering Contracts on Railways. 689, 703-05, 706.

Statement of Business by — . 329, 464, 717-18, 1333, 2042.

Statement *re* German Exchange Position. 2458-62.

BHUPUT SING, MR.—

Factories Bill—
Consideration of Clause 5. 281.

Indian Army (Amendment) Bill—
Motion to consider. 1489-91.

Indian Iron and Steel Duties Bill—
Motion to consider. 1806-08.

Mechanical Lighters (Excise Duty) Bill—
Motion to consider. 1169-70, 1171-72.

Consideration of clause 3. 1178-79.

Motion to pass. 1184.

Question *re*—
Acquisition by the East Indian

Railway authorities of lands attached to Hindu places of worship at Azimganj. 628, 1556.

Affairs in the office of the Director of Contracts, Army Headquarters. 345-46.

Alleged racial arrogance in South Africa. 1656.

Allotment of orthodox and unorthodox clerks' quarters in Simla. 1104-05.

Alterations in the terms of the Indo-Japanese Agreement. 504.

Anti-Indian legislation in Zanzibar. 735-36.

Appointment of the Secretary of the Indian Medical Council. 359.

BHUPUT SING, MR.—*contd.*
 Question re—*contd.*

Arrangements in India for the Jubilee of His Majesty the King's Reign. 2192-93.

Audit of the Accounts of the Shahdara Notified Area Committee. 1839.

Blocking of traffic on the Cart Road in Simla by the police. 344-45.

Certain facilities of Division III prisoners in the Andamans. 32.

Competition of British firms with Indian Steel manufacturers. 736.

Confiscated funds not returned to the Congress. 1015-17.

Consultation of Local Governments for the selection of Delegates to the League of Nations. 1359-60.

Contracts for works on the Eastern Bengal Railway. 739, 1558.

Control of Special Ticket Examiners on the North Western Railway. 2182.

Cows shot by Mr. Waugh, Honorary Magistrate and Chairman of the Shahdara Notified Area Committee. 863.

Declaration of a public holiday for *Chaitra Sudi Tryodashi*. 1021.

Duties of the Assistant Master General of Ordnance while accompanying the Master General of Ordnance on tour. 346.

Effect of the new excise duty on the sugar industry. 737.

Establishment of the Reserve Bank of India. 735.

Extension of telephone lines and reduction in telephone charges' 1657-65.

Floods in North Bihar. 1017-20, 2189.

Formal compromise agreed to at an informal meeting of the members of the Indian Medical Council. 358.

Formation of the Executive Committee of the Indian Medical Council. 355-56.

Fresh batch of political prisoners sent to the Andamans. 31.

Grievances of the Hindu public of Shahdara. 1840.

Hardinge Bridge on the Eastern Bengal Railway. 738-39, 1557.

Holding of a Colonel's command by a Major-General. 361.

Holidays in the offices of the Telegraph Storeyard, Alipore, Calcutta. 1677.

Income from one-anna envelopes, etc. 794.

BHUPUT SING, MR.—*contd.*
 Question re—*contd.*

Inter-divisional transfers among the Special Ticket Examiners on the North Western Railway. 2184-85.

Letters exceeding the weight limit. 1364.

Lighting arrangements on the Longwood Roads, Simla. 1017.

Lights allowed to prisoners in the Cellular Jail, Andamans. 33.

Mr. Chawla's flight by aeroplane. 740.

Non-confirmation of certain clerks in the offices of the Telegraph Storeyard, Alipore, Calcutta. 1677.

Precluding the raising of a question discussed at the meeting of the Indian Medical Council from being raised within a year after such discussion. 355.

Prisoners detained under Regulation III of 1818. 1457.

Promotion of third division clerks in the Army Headquarters. 403.

Proposal to exclude the Secretary of the Indian Medical Council from acting as an Inspector. 356-58.

Proposed increase in Press telegram rates. 740.

Proposed visit of Miss Mayo to India. 2191-92.

Provision of a turnstile gate at the Garhi Harsaru Railway Station on the Bombay, Baroda and Central India Railway. 625-26, 1150-51.

Publication of the report of the Joint-Select Committee on Indian Reforms. 729.

Punishment for entering Afghanistan without a passport. 792.

Racial discrimination in allowing the use of the cab road between platforms Nos. 6 and 7 of the Howrah Station. 627-28.

Recruitment in Railway Accounts Offices. 1840.

Recruitment of the Chief Inspector of Explosives. 1840-46.

Reduction of third class fare on the East Indian Railway. 1656.

Refusal of a passport to Reverend B. Ottama. 33-34.

Release of civil disobedience prisoners 860-61.

Release of Mr. Nikhil Guha Roy, a political prisoner in the Andamans. 33.

Release of Mr. Sarat Chandra Bose. 855-59.

Representatives of India at the League of Nations. 731-35.

BHUPUT SINGH, MR.—contd.**Question re.—contd.**

- Retrenchment in the Army Headquarters. 359-60.
- Running of through trains from Howrah to Kalka by loop line. 1657.
- Sanction of the posts of an officer supervisor and five technical military clerks for the Master General of the Ordnance Branch. 360-61.
- Status of officers passing out of the Indian Military Academy, Dehra Dun. 1367.
- Technical Military clerks employed in the Master-General of the Ordnance Branch. 1368-69.
- Time of attendance in the offices of the Telegraph Storeyard, Alipore, Calcutta. 1676.
- Transfer of Mr. Bimalendu Chakravarty, a political prisoner, from the Andamans to the Alipore Central Jail. 31.
- Travelling of police constables in an intermediate class compartment between Kalka and Simla. 346-47.
- Unorthodox quarters in Simla. 1106-08.
- Vacancy among the Members of the Railway Board. 626-27.
- Withdrawal of permission of interview granted to Mr. Susil Das Gupta, a political prisoner in the Andamans. 32.
- Question (Supplementary) re—**
- Concession in railway freight for the carriage of goods and packages to earthquake area. 338.
- Reduction of third class fares on the Eastern Bengal Railway. 1346.
- Withdrawal of the concession of free railway journey from persons travelling for anti-rabic treatment. 30.

BHUSAVAL—

- Question re** re-instatement of certain *ex-strikers* of — and Nagpur on the Great Indian Peninsula Railway. 406.

BIHAR—**Question re—**

- Amount given to indigo planters in —, and to others out of the Viceroy's Earthquake Relief Fund. 2443-45.
- Assistance to the sugar factories in — damaged by the earthquake. 2349.
- Extension of time limit for payment of Income-tax in the earthquake stricken area in — 259.

BIHAR.—contd.**Question re.—contd.**

- Fall in income-tax revenue owing to the Earthquake in — . 1138.
- Floods in — . 2281-83.
- Floods in North — . 752, 1017-20, 2189-91.
- Installation of a seismograph in North — . 337.
- Petitions made through the Bihar and Orissa Government by the proprietors and agents of some sugar factories in — . 2349-50.
- Relief to petty shopkeepers in the earthquake-stricken area of Bihar. 2313-14.

BIHAR AND ORISSA—**Question re—**

- Allegations against the Superintendent in the office of the Commissioner of Income-tax, — . 240, 962.
- Appointment of a Muslim as an Assistant Commissioner of Income-tax in — . 364.
- Avoidance of assessment of Income-tax by the transfer of principal place of business from — . 786-87, 1273-75.
- Communal composition of the staff in the Income-tax Department, — . 240, 362-63, 960-61, 962-63.
- Communal composition of the staff in the offices of the Assistant Commissioners of Income-tax, — . 240, 961.
- Disposal of income-tax cases in — on gazetted holidays. 42.
- Disposal of income-tax objections in the Income-tax Department, — . 1110.
- Grievances of the staff in the Income tax Department — 364-65, 963.
- Over-representation of domiciled Bengalis in the Income-tax Department, — . 363, 963.
- Petitions made through the — Government by the proprietors and agents of some sugar factories in Bihar. 2349-50.
- Petitions under Section 66 (2) of the Indian Income-tax Act in — . 1112.
- Posting of certain Income-tax officials at a particular station for a long time in — 1138-39.
- Preponderance of one community in the Income-tax Department, — . 363, 963.
- Remission of penalty imposed for defaulting payment of income-tax in — . 44.

BILL(S)—*contd.*

- Repealing and Amending —
 Introduced. 68.
 Considered and passed. 757-68.
 Passed by the Council of State.
 1525-26.
- Reserve Bank of India—
 Assent of Governor General. 39.
- Salt Additional Import Duty (Extending)—
 Assent of Governor General. 39.
- Sea Customs (Amendment)—
 Considered and passed. 768-73.
 Passed by the Council of State.
 1463.
- Steel and Wire Industries Protection (Extending)—
 Assent of Governor General. 39.
- Sugar-cane—
 Assent of Governor General. 39.
- Sugar (Excise Duty)—
 Assent of Governor General. 39.
- Trade Disputes (Extending)—
 Assent of Governor General. 39.
- Untouchability Abolition —
 Petitions laid on the Table. 661-62.
 Presentation of the Report of the Committee on Petitions. 798.
 Motion not made. 1989.
- Wheat Import Duty (Extending)—
 Assent of Governor General. 39.

BINDERS—

- Question *re* — of the East Indian Railway Press. 269.

BIOCHEMICAL WORK—

- Question *re* — in the Indian Lac Research Institute. 1021-31.

BLANKET(S)—

- Question *re* —
 Grant of a differential duty on rugs and —. 2181.
 Re-establishment of the rug and — industry in India. 2355-56.

BOMBARDMENT—

- Question *re* aerial — on the Southern Waziristan in the trans-frontier area. 488.

BOMBAY—

- Question *re* —
 Appointment of Muslims in the Customs Department, —. 2434-38.
 Bengali Muslims in the head offices of the Bengal Nagpur Railway and the Great Indian Peninsula Railway at —. 1121.
 Commercial bulletin broadcasted from —. 870.
 Commission for exchange of coins in —. 1036.
 Division of trade from — Port to Kathiawar Ports. 110-11, 353-54.

BOMBAY—*contd.*

- Question *re*—*contd.*
 Dwindling trade of —. 749.
 Exchange of small coins by the — Currency Office. 1133, 1559.
 Executive Officer of the Port Haj Committee at —. 1451.
 Exemption from customs duty of laboratory instruments for use in the — University. 2326-27.
 Investigating Inspectors in the Postmaster General's Office. —. 3431.
 Issue and exchange of coins by the — Currency Office. 1560.
 Issue of copper coins from the — Currency Office. 1036, 1560.
 Judges in the — High Court. 349-50.
 Leakage of carriages on the — Suburban Service. 1036.
 Letting value levied by the Municipal Corporations of — and Karachi from landlords on account of Municipal taxes. 21.
 Non-issue by the — Currency Office of copper coins worth less than rupees fifty. 1123-33.
 Remittances of old copper coins from the Treasury Office to the — Currency Office. 1131-32.
 Search in the "Soho House" and the residence of Mr. Muhammad Tahir Khan in —. 186-88.
 Stoppage of issuing new coins to the public by the — Currency office. 1131.
 Strikes of the textile workers of —. 20-21, 796-98.
 Tenders for treasury contracts for the — and Poona Post Offices. 390.
 Transfer of the Great Indian Peninsula Railway workshop from Jhansi to —. 184.
 Vacancies of Appraisers, Examiners and Clerks in the Customs Department, —. 2352-53.

BOMBAY, BARODA AND CENTRAL INDIA RAILWAY—
 See "Railway (s)".

BOMBAY GRENADIERS—

- Question *re* —
 Membership of Mr. Ganpati Singh of the Unit Advisory Committee of the —, Ajmer. 379.
 Selection of senior grade officers from the —, Ajmer. 376-78.
 Unit Advisory Committee of the — Ajmer. 379.

BONE-CRUSHER—

- Question *re* winner of the prize for the design of an improved —. 350.

BOOK(S)—

Question *re*—

Compilation of a — containing life notes of the political leaders and suspects of India. 1097.

Despatch of — to overseas stations by the Central Publication Branch. 371.

BOSE, MR. SARAT CHANDRA—

Question *re*—

Connection of — with terrorist activities. 1622.

Protest by — for his complicity in terrorist activities. 2333-34.

Release of —. 855-59

BOSE, MR. SUBHAS CHANDRA—

Question *re* prohibition of the publication of articles and interviews given by — in the Yugo-Slav Press. 2347-48.

BOUNDARY COMMITTEE—

Question *re* recommendations of the Orissa —. 741, 747-48.

BOWER, MR. E. H. M.—

Question *re* rules for the recruitment and training of subordinate staff on the East Indian Railway. 379-80.

BRANCH(ES)—

Question *re* Assistants-in-Charge of — in the Government of India Secretariat. 1518-19.

BRANCH POSTMASTER—

See "Postmaster(s)".

BRIDGE(S)—

Question *re*—

Construction of a — on the Chittagong-Laksham branch of the Assam Bengal Railway. 1667.

Construction of the new Howrah —. 340-41.

Hardinge — on the Eastern Bengal Railway. 738-39, 1557.

BRIJ KISHORE, RAI BAHADUR LALA—

Girls Protection Bill—

Motion to refer to Select Committee. 1590-91.

Question *re*—

Action taken on the Resolution regarding proprietary rights of citizens in the land. 2203.

Conversion of the post of the Postmaster, Sinla, into a season appointment. 2363-64.

Establishment of Land Mortgage Bank. 2203-04.

Examination for recruitment of lower division clerks for the Lahore General Post Office. 2363.

BRIJ KISHORE, RAI BAHADUR LALA—*contd.*Question *re*—*contd.*

Fixation of the pay of telegraphists. 2369.

Functions and duties of yard supervisors and yard inspectors. 1102-03.

Inadequate representation of Indians in higher posts in the Traffic Department of the East Indian Railway. 1357.

Inadequate representation of Indians in the posts of yard masters, yard foremen, etc., on the East Indian Railway. 1358.

Organisation of the personnel departments on State Railways. 1359.

Pay, etc., granted to the old Oudh and Rohilkund Railway staff on promotion. 383, 1104.

Posts of yard Supervisors, Yard Foremen, Assistant Yard Masters and Yard Inspectors on the East Indian Railway. 421-22.

Promotion of number-takers and train clerks on the East Indian Railway. 1358.

Promotion of number-takers on the East Indian Railway. 1356-57, 1103-04.

Promotion of staff held up on their maximum on State Railways. 1354-56.

Proposals for the amalgamation and re-organisation of State Railways. 2204.

Provision of a railway connection to Mourawan and Purwa. 1616-17.

Removal of relics of Saniputra and Magllana to the British Museum at London. 2455.

Savings effected as a result of the Pope Committee's recommendations. 2204.

Seniority of East Indian Railway and old Oudh and Rohilkund Railway staff. 417-18, 1615-16.

Resolution *re*—

Catering Contracts on Railways. 694-95.

Representation of Indian Christians in the services and committees. 1298-99.

BRITISH FIRM—

See "Firm(s)".

BRITISH GOVERNMENT—

Question *re*—

Allowance paid to Mr. Kudratullah Siddiqui of Lucknow for doing loyal propaganda for the —. 13.

Farmans, etc., of the Moghal Emperors relating to the grant of lands taken by the —. 365.

BRITISH GUIANA—

Question *re* miseries of Indians repatriated from —. 352.

BRITISH INDIA—

Question *re* rural indebtedness in —. 639-40.

BRITISH INDIAN POTS—

Question *re* investigation of the case of the — in the Gulf of Cambay. 1654.

BRITISH MUSEUM—

Question *re* removal of relics of Sanputra and Magllana to the British — at London. 2455.

BRITISH OFFICERS—

See "Officer(s)".

BRITISH SOLDIERS—

See "Soldier (s)".

BUDDHIST CONFERENCE—

See "Conference (s)".

BUDGET TERRITORIAL—

Question *re* cost of maintaining regular officers of the Army borne by the —. 335-36.

BUILDINGS—

Question *re* — of the Pusa Research Institute. 2215-17.

BULSAR—

Question *re* appointments of Firemen at — on the Bombay, Baroda and Central India Railway. 55.

BURMA—

Question *re*—

Classification of — rice. 1739-40.

Motion passed by the — Legislative Council to remove its President. 1852.

BURMESE FRONTIER—

Question *re* military forces sent to the —. 719-20.

BUS SERVICES—

Question *re* introduction of motor — by railways. 642.

BUSINESS—

See "Statement of Business".

BUSS, MR. L. C.—

Indian Petroleum Bill—

Motion to consider. 1685-86.

Oath of Office. 1.

"BUY INDIAN" PROPAGANDA—

See "Propaganda".

C

CAB ROAD—

See "Road(s)".

CADET(S)—

Question *re*—

Appointment of Indian *ex* — of the Indian Mercantile Marine Training Ship "Dufferin" as loadsmen apprentices in the Bengal Pilot Service. 352-53.

— undergoing training in the Indian Military Academy, Dehra Dun. 469.

CADRE(S)—

Question *re*—

Abolition of Travelling Ticket Examiners' — on the North Western Railway. 1753.

Preponderance of Muslims in certain — in the Derajat Postal Division. 1052.

Strength of the Travelling Ticket Examiners' — on the North Western Railway. 1754.

CALCUTTA—

Question *re*—

Certain appointments in the Government of India Press, — and the East Indian Railway Press. 270-2.

Certain postal officials in the Bengal and Assam Circle, including —. 392.

Change in the arrangement for the carriage of mails between Delhi and —. 615.

Facilities for the carriage of chilkafish to — market. 783-84.

Holidays in the offices of the Telegraph Storeyard, Alipore, —. 1677.

Judgment by the Honourable Mr. S. K. Sinha, Chief Presidency Magistrate, — against Mr. Hales, a Member of Parliament. 1762-68.

Mail bag destined for — missed between Simla and Kalka. 1352, 2374-75.

Minto Professorship in the — University. 1650-51.

Muslims employed in the head offices of the Bengal Nagpur Railway at —. 1120.

Muslims employed in the head offices of the East Indian Railway at —. 1120.

Muslims employed in the head offices of the Eastern Bengal Railway at —. 1121.

CALCUTTA—contd.Question *re—contd.*

Non-Bengali Muslims employed in the head offices of the three railways located in —. 1121.

Non-confirmation of certain clerks in the offices of the Telegraph Storeyard, Alipore, —. 1677.

Time of attendance in the offices of the Telegraph Storeyard, Alipore, —. 1676.

CAMBAY, GULF OF—

Question *re* investigation of the case of the British Indian ports in the —. 1654.

CAMP ALLOWANCE—

See "Allowance(s)".

CAMPBELLPUR—

Question *re* correspondence with his relations of Mr. Satin Sen, a State Prisoner in the — jail. 371.

CANAL(S)—

Question *re* Lloyd Barrage and — Construction Scheme. 2446—48.

CANDIDATE(S)—

Question *re—*

Constitution of the Selection Board to interview the — for the Indian Military Academy. 2414.

Waiving of the disqualification of Congress — convicted for offences in connection with the Civil Disobedience Movement. 487.

CANTONMENT(S)—

Question *re* age-limit for recruitment of Executive Officers of —. 2443.

CANTONMENT BOARD—

Question *re—*

Alleged influence of the Northern Command on the Executive Officer of the Ambala —. 375-76.

Appeals detained by the Executive Officer, Ambala —. 375.

CANTONMENT BOARD MEMBER(S)—

Question *re* criticism by — of the Government of India. 261.

CANTONMENTS DEPARTMENT—

Question *re—*

Appointment of Indian Territorial Force officers to the —. 1440.

Re-organization of the —. 2185.

CAPITAL EXPENDITURE—

See "Expenditure".

CAPITAL OUTLAY ON SCHEMES OF AGRICULTURAL IMPROVEMENT—

Demand for Supplementary Grant in respect of expenses in connection with — research. 2463—88.

CAPITATION TRIBUNAL—

Question *re* note written by Sir Shah Muhammad Sulaiman in the — 730.

CARRIAGE(S)—

Question *re—*

Carrying of relatives and friends of Traffic Department officers in their inspection —. 1012.

Installation of fans in intermediate and third class —. 354.

Leakage of — on the Bombay Suburban Service. 1036.

Non-provision of latrines in the third class — on certain section of the Barsi Light Railway. 617-18.

Prohibition of bearers of Indian refreshment rooms from going near the — occupied by upper class European passengers on the North Western Railway. 616.

CARRIAGE BY AIR BILL—

See "Indian —" under "Bill(s)".

CART ROAD—

Question *re* blocking of traffic on the — in Simla by the police. 344-45.

CASH CERTIFICATES—

Question *re* Post Office — not cashed or renewed after the expiry of twelve years. 1042-43.

CATERING CONTRACTS—

Resolution *re* — on Railways. 687—706.

See also "Contract(s)".

CAWNPORE—

Question *re—*

Absence of fans over the platforms at the — Central Station. 1675.

Delay in the issue of railway receipts at — Central Goods Shed. 1619.

Extensions granted in the Currency Office, —. 748-49, 1151.

Reduction in the number of postal deliveries in — City. 2409.

Unsuitability of the Hindu Refreshment Room at the — Central Station for Orthodox Hindus. 1674.

CELLULAR JAIL—

Question *re* transfer of Mr. Nikhil Guha Roy, a political prisoner, from the —, Andamans. 1511.

CENTRAL DUFFERIN FUND—

See "Dufferin Fund".

CENTRAL GOODS SHED—

See "Goods Shed".

CENTRAL GOVERNMENT EMPLOYEES—

See "Employee(s)".

CENTRAL JAIL—

See "Jail(s)".

CENTRAL MILITARY OFFICES—

Question *re* lady clerks in the — and in the Government of India offices. 416.

CENTRAL PROVINCES—

Question *re*—

Amalgamation of the posts of the Commissioners of Income-tax, United Provinces and —. 2326.

Establishment of a High Court in the —. 1749.

CENTRAL PUBLICATION BRANCH—

Question *re*—

Damage of publications stocked in the —. 1760-61.

Despatch of books to overseas stations by the —. 371.

Expenditure on contingencies in the —. 1860.

Increase of work in the —. 1761.

Iron racks collapsed in the —. 1759-60.

Recruitment in the —. 385.

Staff in the —. 1761.

CENTRAL RELIEF COMMITTEE—

Question *re* use made of the Harijan Fund and of the —'s Earthquake Fund. 855.

CENTRAL STATION—

Question *re*—

Absence of fans over the platforms at the Cawnpore —. 1675.

Unsuitability of the Hindu Refreshment Room at the Cawnpore — for Orthodox Hindus. 1674.

CERTIFICATES—

Question *re* realisation of Income-tax demands by — or distress warrants in Orissa. 372-73.

CEYLON—

Question *re*—

Protection of economists against competition. 1249-51.

Return of labourers from —. 1519-22.

Trade between India and —. 63-37.

CHAIKARA—

Question *re* accommodation provided for the assessors in the Income-tax Offices at Cuttack. — and Patna 734, 1563.

CHAIRMAN(S)—

Nominations to the Panel of —. 31.

CHAITRA SUDI TRYODASHI—

Question *re* declaration of a public holiday for —. 1021.

CHAKLALA—

Question *re* grants at Rest Camp Rawalpindi, and Patious Stand —. 1831-32.

CHAKRAVARTY, MR. BIMALENDU—

Question *re* transfer of —, a political prisoner, from the Andamans to the Alipore Central Jail. 31.

CHAMBER(S) OF COMMERCE—

Question *re* establishment of Muslim —. 502.

CHANDAUSI—

Question *re*—

Assistant Station Masters sent for refresher course to —. 2431-32.

Staff employed at the Railway School of Transportation. —. 32.

Training school at — for Refresher Course of Indian Assistant Station Masters and Commercial Clerks of the East Indian Railway. 347-49.

CHANDI MAL GOLA, BHAGAT—

Question *re*—

Tenders in the Remount Department. 792.

Transfer of the Head Clerks of the Remount Depôts. 792-93.

Transfer of Inspectors of State Accounts on the North Western Railway. 1681.

CHANDNI CHOWK—

Question *re* construction of a new building adjacent to the Central Board of Secondary Education. 1681.

CHANDNI CHOWK—

Question *re* Chandni Chowk. —. 16.

CHARGEMAN(EN)—

Question *re* — in the Ordnance Factories of India. 1651.

CHATARJI, MR. J. M.—

Bengal Criminal Law Amendment Supplementary (Extending) Bill—
Consideration of clause 2. 648-51.

Motion to pass. 1066.

Bengal State-Prisoners' Regulation (Repealing) Bill—

Motion to consider. 939-42.

CHATTERJEE, MR. JIBON LAL—

Question *re*—

Diet allowance of State Prisoner—. 1628-29.

Illness of State Prisoner—. 1628.

Illness of State Prisoner—and his transfer to the Nasik Jail. 1629.

CHAWLA, MR.—

Question *re*—'s flight by aeroplane. 740.

CHAWLA, MR. R. N.—

Question *re* movements and whereabouts of—, Indian Aviator. 1369-70.

CHEATING—

Question *re* arrangements for the disposal of complaints of robbery and — by Haj pilgrims. 1453-54.

CHEMICAL INDUSTRIES—

Question *re* concession proposed to be given to the Imperial —, Limited. 1520.

CHEMICAL WORKS—

Question *re* concessions proposed to be given to a British firm to start — in India. 1458-62.

CHIEF COMMERCIAL MANAGER—

See "Commercial Manager".

CHIEF COURT(S)—

Question *re*—

Appointment of Muslims as Judges of High Courts and—. 350.

Judges of High Courts and—in India. 349.

CHIEF INSPECTOR OF EXPLOSIVES—

Question *re*—

Appointment of the—. 2103-04.

Recruitment of the—. 1840-46.

CHIEF MEDICAL OFFICER—

Question *re*—

Communal composition of the staff in the office of the — and Health Officer, North Western Railway. 392.

Detention till late hours of clerks of the —'s Office, North Western Railway. 1642.

See also "Medical Officer".

CHIEF PRESIDENCY MAGISTRATE(S)—

Question *re* judgment by the Honourable Mr. S. K. Sinha, —, Calcutta, against Mr. Hales, a Member of Parliament. 1762-68.

CHILD(REN)—

Question *re*—

Appointment of an Indian woman on the Advisory Committee of the League of Nations for the protection and welfare of—. 1838-39.

Educational facilities given to — of the subordinate employees on the East Indian Railway. 406-09.

CHILD MARRIAGE RESTRAINT ACT—

See "Act(s)".

CHILD MARRIAGE RESTRAINT (REPEALING) BILL—

See "Bill(s)".

CHILKA FISH—

Question *re*—

Export of — of Orissa. 784.

Facilities for the carriage of — to Calcutta market. 783-84.

See also "Fish(es)".

CHINA—

Question *re* deportation of one Karam Singh from—. 193.

CHINESE TURKISTAN—

Question *re* rebellion in—. 722.

CHINYOY, MR. RAHIMTOOLA M.—

Question *re* safeguarding of the interests of the small steamship companies. 1752.

CHITTAGONG-LAKSHAM BRANCH—

Question *re* construction of a bridge on the — of the Assam Bengal Railway. 1667.

CHRISTIAN(S)—

Resolution *re* representation of Indian — in the services and committees. 706-17, 1275-1306.

- CHURCH(ES)—**
Question *re* construction of a cinema hall adjacent to the Central Baptist —, Chandni Chowk, Delhi. 869.
- CINEMA—**
Question *re* permission given to the Electrical Engineer, Pusa Research Institute, to run a—. 2438-39.
- CINEMA HALL—**
Question *re* construction of a— adjacent to the Central Baptist Church, Chandni Chowk, Delhi. 869.
- CINEMA INDUSTRY—**
Question *re* definition of "machinery" pertaining to—. 1001-03.
- CINEMATOGRAPH COMMITTEE—**
Question *re* recommendations of the Indian—. 1003.
- CIRCULAR(S)—**
Question *re*— issued by the Military Accountant General. 2369.
- CIRCULAR LETTER(S)—**
See "Letter(s)".
- CIRCULAR ROAD—**
Question *re* arrangement for a meat and vegetable market on the Minto and —'s, New Delhi. 1725.
- CIRCULATION—**
Question *re*— of counterfeit rupee coins. 640-42.
- CITIZEN(S)—**
Question *re* action taken on the Resolution regarding proprietary rights of— in the land. 2203.
- CIVIL AVIATION—**
Question *re*—
Appointment of Muslims in the office of the Director of—. 1732-33.
Employment of the relations of the Senior Superintendent of the Office of the Director of—in that Office. 1734.
Posts created in the office of the Director of—. 1734.
- CIVIL DEPARTMENT(S)—**
Question *re* Indian Medical Service officers serving in the Army and in the—. 871.
- CIVIL DISOBEDIENCE MOVEMENT—**
Question *re*—
Persons detained under Regulation III of 1818 and released since the discontinuance of the—. 1761-62.
Waiving of the disqualification of Congress candidates convicted for offences in connection with the—. 487.
- CIVIL DISOBEDIENCE PRISONERS—**
See "Prisoner(s)".
- CIVIL HOSPITAL(S)—**
Question *re* duties of sub-assistant surgeons in the—, Delhi. 1136.
See also "Hospital(s)".
- CIVIL SERVICE(S)—**
Question *re* recruitment of provincial —men as Assistant Secretary, Under Secretary, etc., in the Government of India offices. 1115-16.
- CIVIL SERVICE REGULATIONS—**
Question *re* interpretation of article 465-A of the—. 1824-25.
- CIVILIAN STOREKEEPER(S)—**
See "Storekeeper(s)".
- CLAIM(S)—**
Question *re*—
Belated— for family War Pensions. 387.
— received in the Pension Controller's Office under different recommendations of the War Pensions Committee. 383-84.
Posts declared surplus by the Chief Commercial Manager,—, East Indian Railway. 382.
Surplus posts in the office of the Deputy Commercial Manager,—, East Indian Railway. 382.
- CLAIMS OFFICE(S)—**
Question *re* rates and — of the Commercial Department on the East Indian Railway. 382.
- CLASS(ES)—**
Question *re* pay and — of Telephone Operators. 2366-67.
- CLASSIFICATION(S)—**
Question *re* — of Burma rice. 1739-40.
- CLASSIFIED SENIORITY LIST—**
Question *re* — of State Railway employees. 1009-10.

CLERICAL APPOINTMENTS—

Question *re*—made in the offices of the Private Secretary and the Military Secretary to the Viceroy, etc. 1732.

CLERICAL BRANCH(ES)—

Question *re* Muslims and Non-Muslims in the—of the Government of India Press, Aligarh. 1365.

CLERICAL ESTABLISHMENT—

Question *re* revised scales of pay for the—of the attached offices. 1144-45.

See also "Establishment(s)".

CLERICAL GRADE(S)—

Question *re*—in the Government of India Presses. 2361-62.

CLERICAL STAFF—

Question *re* time of the — of the Government of India Presses. 1758-59.

See also "Staff".

CLERK(S)—

Question *re*—

Allegations against the accountant and the establishment—of the Government of India Press, Aligarh. 1364.

Allegations against the head — of the Government of India Press, Simla. 1366.

Allotment of orthodox and unorthodox — quarters in Simla. 1104-05.

Appointment of junior time-scale — as Inspectors of Post Offices at certain places. 1524-25.

Assistants and — in the Railway Board's Office. 1268-69.

— and postmen retrenched in each Postal Circle. 1364.

— working as despatchers and diarists in the Government of India Departments. 485.

Confirmation of — in certain branches of the Army Headquarters. 1643.

Contributory Provident Fund for the — of the Government of India Presses. 2362-63.

Conveyance allowance paid to the head — and cashier of the Government of India Press, Simla, for receiving payments of bills from the bank. 1365-66.

Creation of the Indian Army Corps of —. 1126-28.

Detention till late hours of — of the Chief Medical Officer's Office, North Western Railway. 1642.

Enrolments in the Indian Army Corps of —. 1349-51.

CLERK(S)—contd.

Question *re*—contd.

Examination for recruitment of — in the Railway Mail Service, "L" Division. 1051.

Examination for recruitment of lower division — for the Lahore General Post Office. 2363.

Examination for recruitment of lower division — in the Punjab Postal Circle Office. 1049-50.

Head — in the Agent's office, North Western Railway. 1670.

Insolvent and indebted — in the Government of India offices. 1506-07.

Inspectors of Post Offices and head — to Postal Superintendents. 40.

Lady — in the Central Military Offices and in the Government of India offices. 416.

Leave facilities to — in the Railway Audit Department to prepare for the Railway Subordinate Audit Service Examination. 398-99.

Married lady — in the Railway Board's office. 1150.

Muslim Head — in the Office of the Divisional Superintendent, North Western Railway, Delhi. 384.

Non-confirmation of certain — in the offices of the Telegraph Storeyard, Alipore, Calcutta. 1677.

Official or — to deal exclusively with the work of the League of Nations. 1262—64.

Promotion of — and assistants in the office of the Director General, Posts and Telegraphs. 2421-22.

Promotion of — in the Army Headquarters. 2315.

Promotion of number-takers and train — on the East Indian Railway. 1358.

Promotion of third division — in the Army Headquarters. 403.

Provision of more space for — working in the North Block of the Secretariat in New Delhi. 637-38.

Racial discrimination in the matter of railway accommodation and supply of food to — on tour with His Excellency the Viceroy. 1730.

Recruitment of temporary — in the Government of India Offices. 553-54.

Reduction of the pay of supernumerary — at the Army Headquarters. 2314-15.

Reduction of the status of the post of the head —, Medical Branch, North Western Railway. 1670.

71.

CLERK(S)—*concl'd.*Question *re—concl'd.*

Relatives of the head — of the Government of India Press, Simla, provided with quarters. 1366-67.

Replacement of unqualified — by qualified ones in the Government of India offices. 2415-16.

Residential — in the Military Secretary to the Viceroy's Office. 1730-31.

Residential — in the Office of the Private Secretary to the Viceroy. 1730.

Reversion of certain — in the United Provinces Postal Circle. 389-90.

Reversion of certain second division — in certain branches of the Army Headquarters. 1643-44.

Sanction of the posts of an officer supervisor and five technical military — for the Master General of the Ordnance Branch. 360-61.

Soldier and lady — in the Army Headquarters. 398.

Space allotted to each —, Superintendent, etc., in the Imperial Secretariat in New Delhi. 638.

Sunday duty done by some — in the Military Secretary to the Viceroy's Office. 1731.

Technical military — employed in the Master-General of the Ordnance Branch. 1368-69.

Third division — in certain branches of the Army Headquarters. 1642.

Time test for work done by — in Postal Circle offices. 727.

Train — working as guards. 142-43.

Training school at Chandausi for Refresher Course of Indian Assistant Station Masters and Commercial — on the East Indian Railway. 347-49.

Transfer of the head — of the Remount Depôts. 792-93.

Vacancies of Appraisers, Examiners and — in the Customs Department, Bombay. 2352-53.

CLUB(S)—

Question *re* attempt to reach Mount Kailash by the Indian Himalayan Expedition —, Delhi. 338-40.

COAL—

Question *re—*

Abolition of surcharge on railway freight on —. 787.

Balance stocks of — and collieries closed. 793, 1559.

Contractors for raising — from State Railway mines. 1033.

COAL—*cont'd.*Question *re—cont'd.*

Murree Hospital — fraud. 1832-33.

Purchase of — by State Railways. 419.

Saving from collieries on — raising. 1033-34.

Steam — and slack — despatched from certain collieries. 794.

COAL INDUSTRY—

Resolution *re* appointment of a Committee on the Indian —. 1306-33.

COAL MINE—

Question *re* departmental management of the Giridih —. 1035.

COAST—

Question *re* Indian as wireless operators under Messrs. Marconi and Company on the Indian —. 2186-87.

COASTAL DISTRICTS—

Question *re* development of salt manufacture in the — of Orissa. 2426-27.

COCHIN—

Question *re* — Harbour Channel Lighting Scheme. 16.

COCOANUT(S)—

Question *re* protection of — against Ceylon competition. 1340-41.

COCOANUT INDUSTRY—

See "Industry(ies)".

COERCION—

Question *re* alleged — in the Moradabad Division, East Indian Railway. 1117.

COIN(S)—

Question *re—*

Circulation of counterfeit rupee —. 640-42.

— minted and issued from Indian mints. 259-60.

Commission for exchange of — in Bombay. 1036.

Exchange of — by the Bombay Currency office. 1559.

Exchange of small — by the Bombay Currency Office. 1133.

Issue and exchange of — by the Bombay Currency Office. 1560.

Issue of copper — from the Bombay Currency Office. 1036, 1560.

New copper made dark. 1132.

Non-issue by the Bombay Currency Office of copper — worth less than rupees fifty. 1132-33.

Old single pice —. 750-51.

Remittances of old copper — from the Treasury Office to the Bombay Currency Office. 1131-32.

Stoppage of issuing new — to the public by the Bombay Currency Office. 1131.

COKE—

Question *re* cess on soft —. 793, 2455-56.

COLLEGE(S)—

Question *re*—

Admission of Medical Group students of the Delhi University in Medical — in India. 721-22, 726, 868-69.

Contribution made for the education of the students of the Delhi University in the Lahore Medical —. 743-44.

COLLIERY(IES)—

Question *re*—

Balance stocks of coal and — closed. 793, 1559.

Protection from strikes and riots of certain —. 1035.

Riots in Giridih —. 113.

Saving from — on coal raising. 1033-34.

Steam coal and slack coal despatched from certain —. 794.

COLOMBO—

Question *re* discontinuance by the Bibby Line of steamers of carrying deck passengers from — to Rangoon. 1820-21.

COLONEL'S COMMAND—

Question *re* holding of a — by a Major-General. 361.

COLONIZATION ENQUIRY COMMITTEE—

See "Committee(s)".

COLONIZATION ENQUIRY COMMITTEE REPORT—

Question *re* South African —. 207-08.

COLONIZATION SCHEME(S)—

Question *re* appointment of a Joint Commission to explore — for South African Indians. 483-84.

COMMERCE, CHAMBER(S) OF—

See "Chamber(s) of Commerce".

COMMERCE DEPARTMENT—

Question *re* appointment of Bengali Muslims in the —. 1121.

COMMERCIAL BULLETIN—

Question *re* — broadcasted from Bombay. 870.

COMMERCIAL CLERKS—

See "Clerk(s)".

COMMERCIAL DEPARTMENT—

Question *re*—

Promotions in the — of the East Indian Railway. 1005.

Rates and Claims offices of the — on the East Indian Railway. 382.

Selection Boards of the Operating and —'s of the East Indian Railway. 1004.

COMMERCIAL MANAGER—

Question *re*—

Posts declared surplus by the Chief —, Claims, East Indian Railway. 382.

Surplus posts in the office of the Deputy —, Claims, East Indian Railway. 382.

COMMERCIAL RELATIONS—

Convention and Protocol *re* — between India and Japan. 506-10.

COMMISSION(S)—

Question *re*—

Appointment of a Joint — to explore Colonization schemes for South African Indians. 483-84.

Rules for — in the Army in India Reserve of Officers. 870.

COMMISSIONED OFFICERS—

Question *re*—

— serving in the Royal Indian Marine. 1770-71.

Recruitment of Viceroy's —. 1146-48.

Viceroy's — serving in the Indian Army. 1267.

See also "Officer(s)".

COMMISSIONED RANK(S)—

Question *re*—

Europeans recruited to the — of the army. 1148-49.

Indianisation of the — of the army. 1149-50.

Indians recruited to the — of the army. 1149.

COMMISSIONER(S) OF INCOME-TAX—

Question *re*—

Allegations against the Superintendent in the office of the — Bihar and Orissa. 240, 962.

Amalgamation of the posts of the —, United Provinces and Central Provinces. 2326.

Appointment of a Muslim as an Assistant — in Bihar and Orissa. 364.

COMMISSIONER(S) OF INCOME-TAX—*contd.*

Question *re—contd.*

- Communal composition of the staff in the offices of the Assistant — Bihar and Orissa. 240, 961.
- Proposal to shift the office of the — from Ranchi to Patna. 240.
- Refusal of the — to refer certain cases of Sind to the High Court. 11.
- Transfers of Assistant—. 364.

COMMITTEE(S)—

- Consideration of the Reports of the Public Accounts —. 2307-08, 2375-2402.

- Election of a Member to the Fuel Oil —. 1151.

Question *re—*

- Appointment of an Advisory — to the Posts and Telegraphs Department. 2315-16.

- Audit of the Accounts of the Shahdara Notified Area —. 1839.

- to re-organise the Engineering Branch of the Telegraphs Department. 2367.

- Constitution of the — for the delimitation of constituencies. 1267.

- Cows shot by Mr. Waugh, Honorary Magistrate and President of the Shahdara Notified Area —. 782.

- Evidences given before the Haj Enquiry — relating to elimination of *Muallims* from India. 1618-19.

- Findings of the Pope — in the Railway Board's Office. 465.

- Government attitude towards the Indian National Congress and its —. 202-04.

- Managing — of the East India Railway High School at Tundla. 411.

- Opinions of the Local Advisory — on the Resolution regarding catering contracts on Railways. 2214.

- Recommendations of the Orissa Boundary —. 741, 747-48.

- Removal of restrictions placed on the Indian National Congress and its —. 204-06.

- Report of the — appointed to examine the rules regarding payment of the value of the lost Currency Notes. 1133-35.

- Report of the Indian Colonization Enquiry — of South Africa. 483, 484.

- Report of the Misra — appointed to consider the appeals of the Ticket Checking staff on the East India Railway. 417.

- Report of the Varma —. 638-39.

- Research conducted under the Lac Cess —. 475-77.

COMMITTEE(S)—*contd.*

Question *re—contd.*

- Research Scheme in England under the Lac Cess —. 1637.

- Savings effected as a result of the Pope —'s recommendations. 2204-05.

- Selection of an objectionable drama by the Text Book —, Delhi. 624.

- Report of the — on the Ottawa Trade Agreement. 2457-58.

Resolution *re—*

- Appointment of a — on the Indian Coal Industry. 1306-33.

- Representation of Indian Christians in the services and —. 706-17, 1275-1306.

COMMITTEE ON PETITIONS—

- Appointment of the —. 39.

COMMUNAL COMPOSITION—

Question *re—*

- of stenographers in the Government of India Departments. 2442.

- of the staff in the Income-tax Department, Bihar and Orissa. 240, 362-63, 960-61, 962-63.

- of the staff in the office of the Chief Medical and Health Officer, North Western Railway. 392.

- of the staff in the offices of the Assistant Commissioners of Income-tax, Bihar and Orissa. 240, 961.

- of the staff of the New Delhi Municipal Committee. 374-75.

COMMUNAL REPRESENTATION—

- Motion for Adjournment *re—* in services. 36-37.

Question *re—*

- in public services. 2431.

- Home Department Resolution regarding — in services. 851-53, 861-62.

COMMUNALISM—

- Question *re* article headed " — in Judicial Department " in the *Sind Observer*. 502-03.

COMMUNIST PARTY—

- Question *re—* in India. 1420-21.

COMMUNITY (IES)—

Question *re—*

- Lower and upper selection grade-posts held by each — in the Punjab Postal Circle before and after retrenchment. 391.

- Preponderance of one — in the Income-tax Department, Bihar and Orissa. 363, 963.

COMMUTED VALUE OF PENSIONS—

- Demand for Excess Grant for 1932-33. 2306.

- COMPANY (IES)**—
Question *re* Madras Telephone —, Limited. 631.
- COMPARTMENT(S)**—
Question *re* non-provision of fans in certain second class — of certain trains on the Bombay, Baroda and Central India Railway. 111-12.
- COMPENSATION LEAVE**—
See "Leave".
- COMPENSATORY ALLOWANCE**—
See "Allowance(s)".
- COMPETITION(S)**—
Question *re*—
— of British firms with Indian steel manufacturers. 736.
Protection of cocoanuts against Ceylon —. 1340-41.
- COMPETITIVE EXAMINATION(S)**—
See "Examination(s)".
- COMPLAINTS**—
Question *re*—
Arrangements for the disposal of
— of robbery and cheating by Haj pilgrims. 1453-54.
— of Haj pilgrims during the last Haj Season. 1451.
- COMPOSITOR(S)**—
Question *re*—
— of the East Indian Railway Press. 269.
Extra wages for — of the East Indian Railway Press working after 2 p.m. on Saturdays. 272.
Extra wages or credit leave for — of the East Indian Railway Press working on holidays. 272.
Reduction in the number of — in the Government of India Presses, Simla and New Delhi. 2416.
- COMPROMISE**—
Question *re* formal — agreed to at an informal meeting of the members of the Indian Medical Council. 358.
- CONCESSION(S)**—
Question *re*—
— given to the Army Headquarters staff. 859-60.
— proposed to be given to a British firm to start chemical works in India. 1458-62.
— proposed to be given to the Imperial Chemical Industries, Limited. 1520.
Grant of — to the students of the depressed classes in the Delhi University. 1043-44.
- CONCESSION(S)**—*contd.*
Question *re*— *contd.*
Withdrawal of the — given to poor patients travelling to Kasauli. 730-31.
Withdrawal of the — given to soldiers and officers travelling to Kasauli. 731.
- CONDUCT**—
Question *re* applicability of —, discipline and appeal rules to subordinate and inferior services on the Railways. 2201-02.
- CONDUCTOR(S)**—
Question *re* train — on the North Western Railway. 2339-40.
- CONDUCTOR GUARDS**—
See "Guard(s)".
- CONFERENCE(S)**—
Question *re*—
— of the representatives of Mysore and Hyderabad States to consider the Tungabhadra Project. 2353.
Proceedings of the Economic —. 787.
Refusal of passport to Reverend B. Ottama to attend the Second Pan Pacific Buddhist — in Tokio. 341.
- CONFIRMATION(S)**—
Question *re*—
— of clerks in certain branches of the Army Headquarters. 1643.
— of non-gazetted postal staff. 2430-31.
— of staff in the Ordnance Factories in India. 1651.
— of temporary staff on the North Western Railway. 1748.
Non — of certain clerks in the offices of the Telegraph Storeyard, Alipore, Calcutta. 1677.
- CONGESTION**—
Question *re* — in the rooms occupied by the clerical staff in the office of the Director-General, Posts and Telegraphs. 1108.
- CONGRESS**—
Question *re*—
Confiscated funds not returned to the —. 1015-17.
Government attitude towards the Indian National — and its Committees. 202-04.
Removal of restrictions placed on the Indian National — and its Committees. 204-06.
Restoration by Government of — money and properties. 340.

- CONGRESS CANDIDATE(S)—
See "Candidate(s)".
- CONGRESS ORGANISATION(S)—
 Question *re* ban on —. 621.
- CONNORS, MR. J.—
 Question *re* non-grant of gratuity to one —. 1734-35.
- CONSOLIDATED ALLOWANCE—
See "Allowance(s)".
- CONSTABLE(S)—
 Question *re* travelling of police — in an intermediate class compartment between Kalka and Simla. 346-47.
- CONSTITUENCY(IES)—
 Question *re* constitution of the committee for the delimitation of —. 1267.
- CONSTRUCTION(S)—
 Question *re*—
 — by private individuals of their houses in New Delhi. 2327.
 — of certain additions to a prayer and stores shed in the Government of India Press, Aligarh. 2188.
 — of the new Howrah Bridge. 340-41.
- CONTINGENCIES—
 Question *re* expenditure on — in the Central Publication Branch. 1860.
- CONTRACT(S)—
 Question *re*—
 — for the supply of ready mixed black paint to the East Indian Railway. 397-98.
 — for works on the Eastern Bengal Railway. 739, 1558.
 — given by the Divisional Superintendent, North Western Railway, Ferozepore. 1819-20.
 European officers on — at the Indian Lac Research Institute. 1031-32.
 Giving of — for running Muslim Refreshment Rooms. 1264.
 Giving of — of different stations to one individual on the East Indian Railway. 2214.
 Opinions of the Local Advisory Committees on the Resolution regarding catering — on Railways. 2214.
 Sub-letting of ice and aerated water — on certain sections of the North Western Railway. 2441.
 Sub-letting of vendors' — on the East Indian Railway. 278.
 Tenders for treasury — for the Bombay and Poona Post Offices. 390.
 Vendors' — in the Dinapur Division of the East Indian Railway. 419-20, 421.
 Resolution *re* Catering — on Railways. 687-706.

- CONTRACT(S), DIRECTOR OF—
 Question *re* affairs in the office of the —, Army Headquarters. 345-46.
- CONTRACT(S) DIRECTORATE—
 Question *re* Indian officers employed in the —. 746-47.
- CONTRACT SERVICE—
 Question *re* — at the Indian Lac Research Institute. 1032.
- CONTRACTOR(S)—
 Question *re*—
 Bidding by new — in the excise auction in Delhi. 2359.
 — for raising coal from State Railway mines. 1033.
 Non-recovery of railway money from Messrs. Teplitz Aerated Waters Company, — on the North Western Railway. 1649-50.
- CONTRIBUTION(S)—
 Question *re*—
 — by the Indian States towards the expenditure of the League of Nations. 2347.
 — to the Provident Fund in the Ordnance Factories in India. 1652.
 Earmarking of a portion of India's — to the League of Nations for the maintenance of the Paris Institute of Intellectual Co-operation, etc. 1437.
 India's — to the League of Nations. 1255-56.
 Reduction of India's — to the League of Nations. 1449-50.
- CONTRIBUTORY PROVIDENT FUND—
See "Provident Fund".
- CONTROL—
 Question *re* — over the administration of the Madras Port. 628-29.
- CONTROL SECTION—
 Question *re* neutral — of the Indian Railway Conference Association. 1454.
- CONTROL STAFF—
 Question *re* percentage allotted to Europeans and Anglo-Indians of the — on the Bombay, Baroda and Central India Railway. 1447.
See also "Staff(s)".

CONTROLLER(S)—

Question *re*—

Claims received in the Pension — 's office under different recommendations of the War Pensions Committee. 383-84.

Posts of — in the Moradabad Division, East Indian Railway. 1748-49.

Post of — sanctioned on the Moradabad Division, East Indian Railway. 2443.

Promotion of Section — in the Moradabad Division, East Indian Railway. 1750-51.

Vacancy amongst — in the Moradabad Division, East Indian Railway. 1749.

CONVENTION(S)—

— and Protocol *re* commercial relations between India and Japan. 506—10.

CONVEYANCE(S)—

Question *re* free — to one class of Government servants. 1110.

CONVEYANCE ALLOWANCE—

See " Allowance(s) ".

CONVICTION(S)—

Question *re* — of Khan Abdul Samad Khan of Baluchistan. 722-23, 1441—44, 1557.

COOK(S)—

Question *re* alleged working of a peon as — to the Assistant Manager, Government of India Press, Aligarh. 2189.

COOLY(IES)—

Question *re*—

— working in tea gardens at certain places. 2427-28.

Fee charged for each — recruited to the Assam tea gardens. 2429.

Monetary value of the properties acquired by the Oriya — in Assam. 2429.

Percentage of deaths of — in the tea gardens of Assam. 2429-30.

Recruitment of — in tea gardens. 2429.

COPPER COIN(S)—

See " Coin(s) ".

CORPORATION(S)—

Question *re* liquidation of the East and West —, Limited, Delhi. 619.

CORPS—

Question *re* creation of the Indian Army — of clerks. 1126—28.

CORRESPONDENCE—

Question *re* — with his relations of Mr. Satin Sen, a State Prisoner in the Campbellpur jail. 371.

COTTON—

Question *re* exports of raw — to Italy and imports of — piece-goods and yarns from Italy. 2357.

COTTON PIECE-GOOD(S)—

See " Piece-good(s) ".

COTTON TEXTILE INDUSTRY PROTECTION (AMENDMENT) BILL—

See " Bill(s) ".

COUNCIL OF STATE—

Speech delivered to the — and the Legislative Assembly by His Excellency the Viceroy. 2269—80.

COUNSEL—

Question *re* Standing — to the Income-tax Department in Bihar and Orissa. 1139.

COUNTERFEIT RUPEE COINS—

See " Coin(s) ".

COUNTRY LIQUOR—

Question *re*—

Deposit of fees of retail-sale shop of — at Roshanpura, Delhi. 2360-61.

Securing of more than one retail-sale license of — in auction in Delhi. 2360.

COUNTRY SPIRIT—

Question *re* whole-sale and retail-sale licenses of — in Delhi. 2359.

COUNTRY WINE—

Question *re* licence for — retail-sale and whole-sale bottling in the Punjab and Delhi. 2359.

COURT LANGUAGE—

See " Language(s) ".

COW(S)—

Question *re* — shot by Mr. Waugh, Honorary Magistrate and President of the Shahdara Notified Area Committee. 782, 863.

CRAIK, THE HONOURABLE SIR HENRY—

Assam Criminal Law Amendment (Supplementary) Bill—

Motion to consider. 1152, 1153, 1156, 1157, 1378, 1393, 1410—16.

Motion to pass. 1464.

CRAIK, THE HONOURABLE SIR HENRY—contd.

Bengal Criminal Law Amendment Supplementary (Extending) Bill—
Motion to pass. 1058, 1062, 1063, 1065, 1066, 1072, 1073, 1088—94.

Bengal State-Prisoners Regulation (Repealing) Bill—

Motion to consider. 937, 946—51, 954, 957, 958, 1561, 1563-64, 1565, 1566, 1568, 1569, 1580—85.

Child Marriage Restraint (Repealing) Bill—

Motion to continue. 919.

Girls Protection Bill—

Motion to refer to Select Committee. 1593, 1601, 1607—12.

Hindu Temple Entry Disabilities Removal Bill—

Motion to refer to Select Committee. 2007—17, 2020.

Oath of Office. 781.

CREW INSPECTORS—

Question *re* direct recruitment of some of the *ex*—on the East Indian Railway. 392-93.

CREW SYSTEM—

Question *re*—

Inauguration of the — over the Dinapur Division. 393-94.

Introduction of — and Moody-Ward system of ticket checking on the East Indian Railway. 488-89.

Personnel of the — on the East Indian Railway. 2209-10.

Working of — on the South Indian Railway. 1817-18.

CRIMINAL LAW—

See "Assam—Amendment (Supplementary) Bill" under "Bill(s)".

See "Bengal—Amendment Supplementary (Extending) Bill" under "Bill(s)".

CRIMINAL LAW AMENDMENT (SUPPLEMENTARY) BILL—

See "Assam—" under "Bill(s)".

CRIMINAL LAW AMENDMENT SUPPLEMENTARY (EXTENDING) BILL—

See "Bengal—" under "Bill(s)".

CRIMINAL OFFENCE(S)—

Question *re* services of railway employees prosecuted for — but found not guilty. 405.

CROWN BANDS ORDINANCE—

See "Ordinance".

CURRENCY NOTE(S)—

Question *re* report of the committee appointed to examine the rules regarding payment of the value of the lost —. 1133—35.

CURRENCY OFFICE(S)—

Question *re*—

Exchange of coins by the Bombay —. 1559.

Exchange of small coins by the Bombay —. 1133.

Extensions granted in the —, Cawnpore. 748-49, 1151.

Issue and exchange of coins by the Bombay —. 1560.

Issue of copper coins from the Bombay —. 1036, 1560.

Non-issue by the Bombay — of copper coins worth less than rupees fifty. 1132-33.

Remittances of old copper coins from the Treasury Office to the Bombay —. 1131-32.

Stoppage of issuing new coins to the public by the Bombay —. 1131.

CUSTOM(S)—

Question *re* exemption from — duty of laboratory instruments for use in the Bombay University. 2326-27.

CUSTOM(S) DEPARTMENT—

Question *re*—

Appointment of Muslims in the —, Bombay. 2434—38.

Staff in the — of the Madras Presidency. 2441—42.

Tests on diesel oil carried out by the —. 2318-23.

Vacancies of Appraisers, Examiners and Clerks in the —, Bombay. 2352-53.

CUSTOM(S) DUTY(IES)—

Question *re* refund of — charged at Indian ports on goods entering Kashmir. 334.

See also "Duty(ies)".

CUSTOMS REVENUE—

See "Revenue".

CUT(S)—

Question *re*—

— in the pay of the industrial employees of the East Indian Railway Press. 273.

Restoration of the — in salaries of the Central Government employees in Bihar and Orissa who suffered from earthquake. 200.

CUT-PIECES—

Question *re*—

Import of — from Japan. 1099-1100.
Imports of standard — from Japan. 1846.

CUTTACK—

Question *re* accommodation provided for the assessee in the Income-tax Offices at Cuttack, Chaibasa and Panna. 784, 1558.

CYPHER BRANCH—

Question *re* composition of the — of the Office of the Private Secretary to the Viceroy. 1728-29.

CYPHER BUREAU—

Question *re* employment of Indians in the — of the Foreign and Political Department. 1653-54.

D**DACOITS—**

Question *re* public execution of two notorious — of Larkana, Sind. 1638-40.

DAFTRIES—

Question *re*—

Allotment of quarters to — in the Quartermaster General's Branch and the Indian Stores Department. 2452-53.

Construction of quarters for — in New Delhi. 624-25.

Grant of family travelling allowance to — of the Attached Offices. 2453.

Pension to — of the Attached Offices. 2453.

DALAL, DR. R. D.—

Factories Bill—

Motion to consider. 138-42.

Indian Iron and Steel Duties Bill—

Motion to refer to Select Committee. 829-31.

DAS, MR. A.—

Question *re* payment of single-payment sterling policies or premiums by instalments from Provident Funds. 554-55.

Resolution *re* appointment of a committee on the Indian Coal Industry. 1308.

DAS, MR. B.—

Assam Criminal Law Amendment (Supplementary) Bill—

Motion to consider. 1154-55, 1381, 1402.

Bengal Criminal Law Amendment Supplementary (Extending) Bill—

Motions to consider and to circulate. 547, 596, 598.

Motion to pass. 1071, 1081, 1082-87.

Bengal State Prisoners Regulation (Repealing) Bill—

Motion to consider. 1566, 1574-77, 1584.

Consideration of the Reports of the Public Accounts Committee.

2308, 2381, 2382-89, 2392, 2401.

DAS, MR. B.—contd.

Demands for supplementary grant in respect of Salaries and other Expenses in connection with Agriculture. 2144, 2169, 2175.

Factories Bill—

Motion to consider. 157, 171.

Motion to pass. 326-29, 425, 426, 437, 438, 442, 445, 450.

Girls Protection Bill—

Motion to refer to Select Committee. 1611.

Hindu Temple Entry Disabilities Removal Bill—

Motion to refer to Select Committee. 2017-21, 2026.

Indian Aircraft Bill—

Motion to pass. 1166.

Indian Army (Amendment) Bill—

Motion to refer to Select Committee. 75, 77, 81-85, 88.

Motion to consider. 1480, 1488, 1491.

Consideration of clause 5. 1546-47.

Motion to pass. 2254, 2256.

Indian Carriage by Air Bill—

Motion to refer to Select Committee. 97-98.

Indian Dock Labourers Bill—

Motion to consider. 756-57.

Indian Iron and Steel Duties Bill—

Motion to refer to Select Committee. 810, 812, 819, 831-39, 848, 879, 882, 902.

Motion to consider. 1775, 1800.

Consideration of —

Clause 2. 2071, 2072, 2081-83.

Clause 4. 1940-43, 1944, 1946.

Schedule. 1977-78.

Motion to pass. 2109, 2110-13, 2128.

Indian Navy (Discipline) Bill—

Motion to refer to Select Committee. 1208, 1217, 1220, 1221, 1222-27, 1228, 1240.

Indian Rubber Control Bill—

Motion to pass. 1712-13.

Mechanical Lighters (Excise Duty) Bill—

Motion to refer to Select Committee. 452-57.

Motion to pass. 1182-84.

Question *re*—

Anti-Indian legislation in Zanzibar. 471-73.

Appointment of a Joint Commission to explore Colonization schemes for South African Indians. 483-84.

Concessions proposed to be given to a British firm to start chemical works in India. 1458-62.

Deputation of Sir Lancelot Graham to London. 473-75.

Disposal of surplus silver. 478-79.

Disqualification of Indians to possess land in Zanzibar. 473.

DAS, MR. B.—*contd.*Question *re—contd.*

- Establishment of the Reserve Bank of India. 479—83.
- Evidence before the Tariff Board. 1045.
- Evidence before the Tariff Board on the protection of steel. 1044-45.
- Import of cut-pieces from Japan. 1099-1100.
- Legislation on the protection of steel industry. 477-78.
- Report of the Indian Colonization Enquiry Committee of South Africa. 483, 484.
- Research conducted under the Lac Cess Committee. 475—77.
- Security for the investments by Indians in Zanzibar. 473.
- Question (Supplementary) *re—*
- Action of certain resolutions adopted by the Lac Cess Committee. 1439.
- Anti-Indian legislation in Zanzibar. 736.
- Appointment of Indians as Members of the Railway Board. 1344.
- Appointment of the Chief Inspector of Explosives. 2104.
- Attempt to reach Mount Kailash by the Indian Himalayan Expedition Club, Delhi. 339.
- Biochemical work in the Indian Lac Research Institute. 1028, 1029.
- Circulation of counterfeit rupee coins. 641.
- Construction of a cinema hall adjacent to the Central Baptist Church, Chandni Chowk, Delhi. 869.
- Disposal of land attached to the Pusa Agricultural Institute. 1846—48.
- Encouragement of the "Buy Indian" propaganda. 498.
- Enforcement of the provisions of the Child Marriage Restraint Act. 635.
- Establishment of the Reserve Bank of India. 201-02.
- Exchange restrictions put upon foreign trade in Germany. 2284.
- Floods in Assam. 506.
- Floods in Bihar. 2282.
- Formation of a separate department to look after the administration of the Indian Companies Act in Madras. 632.
- Freight agreement between the Tata Iron and Steel Company, Limited and the Bengal Nagpur Railway. 1337.
- Government attitude towards the Indian National Congress and its Committees. 202—04.
- Harassment to the members of the Legislative Assembly for the antecedents of their friends. 1266.

DAS, MR. B.—*contd.*Question (Supplementary) *re—contd.*

- Hardinge Bridge on the Eastern Bengal Railway. 738, 739.
- Imposition of an export duty on gold. 18, 20.
- India's membership of the League of Nations. 499, 500.
- Installation of a Seismograph in North Bihar. 337.
- Interest of the Indian Legislature in the work of the League of Nations. 1260.
- Negotiations between the Kathiawar States and the Government of India in connection with the Viramgam Customs revenue. 110.
- Non-removal of ban from the Red Shirt Organisation. 620.
- Possibilities of a Trade Agreement between South Africa and India. 1518.
- Postage on air-mail letters. 1727.
- Prisoners detained under Regulation III of 1818. 1457.
- Proposal to exclude the Secretary of the Indian Medical Council from acting as an Inspector. 357, 358.
- Proposals to supplement the Ottawa Agreement relating to Indian Protective Duties. 1348, 1349.
- Provident Fund Accounts of employees of the Lac Cess Committee. 1439-40.
- Provision of a territory for His Highness the Aga Khan. 199-200.
- Refusal of a passport to Reverend B. Ottama. 34.
- Report of the special officer deputed to investigate the condition of the coconut industry. 1341.
- Representatives of India at the League of Nations. 734.
- Safeguarding of the interests of Indians in Zanzibar. 368, 369.
- South African Colonization Enquiry Committee Report. 207-08.
- Strikes of the textile workers of Bombay. 20.
- Trade between India and Ceylon. 636.
- Trade delegation sent to Kabul. 14.
- Transfer of the Research Institute from Pusa to Delhi. 188—92.
- Utilisation by India of the technical organisations of the League of Nations. 1435.
- Withdrawal of the concession of free railway journey from persons travelling for anti-rabic treatment. 30.
- Resolution *re—*
- Constitution of Malabar into a separate province. 667—70, 675.
- Representation of Indian Christians in the services and committees. 714, 1277.

DAS GUPTA, MR. SUSHIL—

- Question *re*—
 Illness of — a political prisoner in the Andamans. 1510-11.
 Withdrawal of permission of interview granted to —, a political prisoner in the Andamans. 32.

DEAD LETTER OFFICE—

- Question *re* disposal of the staff cases of the Punjab Postal Circle Office and of the —, Lahore. 1051-52.

DEATH(S)—

- Expressions of regret on the — of—
 Sir Bepin Behari Ghosh and Mr. Aravamudha Ayyangar. 63—67.
 Sir Dinshaw Mulla. 129—31.
 Sir Gordon Fraser. 2043-44.
 Sir Manmohandas Ramji. 1526—29.
 Question *re* percentage of — of coolies in the tea gardens of Assam. 2429-30.

DEBATES—

- Motion *re* expunction of certain portions from the — of the Assembly. 1463.

DEBT LEGISLATION—

- Question *re* — in the Madras Legislative Council. 1835-36.
See also "Legislation".

DECK PASSENGERS—

- Question *re* discontinuance by the Bibby Line of steamers of carrying — from Colombo to Rangoon. 1820-21.

DEFINITION(S)—

- Question *re* — of local administration, etc., on Indian Railways. 2198-99.

DEHRA DUN—

- Question *re*—
 Activities of the Forest Research Institute. —. 1428-29.
 Cadets undergoing training in the Indian Military Academy. 469.
 Status of officers passing out of the Indian Military Academy. —. 1367.

DEHRA DUN HARDWAR RAILWAY—

- See* "Railway(s)".

DELEGATE(S)—

- Question *re*—
 Appointment of a permanent — at Geneva. 2212.
 Consultation of Local Governments for the selection of — to the League of Nations. 1359-60.

DELEGATION(S)—

- Question *re*—
 Discussion of the reports of the Indian — to the League of Nations in the Legislative Assembly. 1436-37.
 Expenses borne by the Indian exchequer in connection with the visit of the Japanese Trade —. 1514.
 Personnel of the Indian — to the League of Nations. 2210-11.
 Proposed visit of an Italian Trade — to India. 1513.
 Publication of the report of the Afghan Trade —. 108.

DELHI—

- Demand for Excess Grant for 1931-32. 2303.

Question re—

- Absence of an Intermediate class waiting room at —. 752.
 Admission of Medical Group students of the — University in Medical Colleges in India. 721-22, 726.
 Advisability of removing the Pusa Institute to Meerut instead of to —. 1619.
 Allegations against the administration of the Income-tax Department of the — Province and the Ambala Division. 2336-37.
 Allegations against the Town Inspector, — Head Post Office. 1522.
 Appointment of Town Inspectors in the — Head Post Office. 1522.
 Arrest of one Captain G. M. Sekhri by the — police. 40.
 Attempt to reach Mount Kailash by the Indian Himalayan Expedition Club. —. 338-40.
 Bidding by new contractors in the excise auction in —. 2359.
 Change in the arrangement for the carriage of mails between — and Calcutta. 615.
 Changes in the courses of instruction in the — University. 17.
 Construction of a cinema hall adjacent to the Central Baptist Church, Chandni Chowk. —. 869.
 Contribution made for the education of the students of the — University in the Lahore Medical College. 743-44.
 Deposit of fees of retail-sale shop of country liquor at Roshanpura. —. 2360-61.
 Detention of the Kalka — Howrah Mail at Subzimandi Station. 2339.
 Duties of Sub-Assistant Surgeons in the Civil Hospital. —. 1136, 1770.
 Early arrival of the Howrah. —. Kalka Mail at Kalka. 2338-39.

DELHI—*contd.*Question *re—contd.*

- Employment of Muslims in the Income-tax Department in the Punjab, North-West Frontier and — Provinces. 2335-36.
- Excessive hours of work in the — Head Post Office. 1523-24.
- Freight on rice from Patna to —. 410.
- Grant of concessions to the students of the depressed classes in the — University. 1043-44.
- Graveyard of Mehdiān and the Durgah of Khwaja Mir Dard in —. 7-8.
- Insanitary condition of the land situated outside Turkman Gate, —. 365.
- Licence for country wine retail-sale and whole-sale bottling in the Punjab and —. 2359.
- Lighting and sanitary arrangements in the Shardhanand Basti, —. 1644-45.
- Liquidation of the East and West Corporation, Limited, —. 619.
- Medical Department officers employed in — for the medical inspection of schools. 1136-37, 1770.
- Muslim Head Clerks in the office of the Divisional Superintendent, North Western Railway, —. 384.
- Non-recognition of the Intermediate Examination in Science, Medical Group, of the — University by the Lucknow University. 727.
- Notice served on Mr. Bahal Singh not to leave —, without permission. 1641.
- Pensions paid to the members of the old royal family of —. 12-13, 1551.
- Persons arrested wrongly by the — police for certain alleged offences. 40.
- Posting of the personnel of the — Ambala-Kalka Railway to the Moradabad Division of the East Indian Railway. 2206-07.
- Promotion to the post of Inspector in the — Head Post Office. 371-72.
- Promotions in the Income-tax Department of the Punjab, North-West Frontier and — Provinces. 2336.
- Promotions in the Judicial Department in —. 401.
- Proposed adoption of Hindi as a Court language in —. 113-14.
- Proposed transfer of Mr. Vidya Bhushan, a prisoner detained under Regulation III, from the — Jail to the Andamans. 1853.

DELHI—*concl'd.*Question *re—concl'd.*

- Protest against the transfer of the Research Institute from Pusa to —. 788-89.
- Protest by Muslim against the sacrilege of the graves and mosques in —. 6-7.
- Recruitment of Assistant Engineers in —. 789-90.
- Recruitment of inferior postal staff in —. 1522-23, 2456.
- Removal of slums in Harphul Basti, —. 1645.
- Securing of more than one retail-sale license of country liquor in auction in —. 2360.
- Selection of an objectionable drama by the Text Book Committee, —. 624.
- Sitting of sweepers on the benches of the tram cars in —. 2410.
- Stenographers in the Judicial Department in —. 400-01.
- Strength of staff in the Judicial Department of —. 401.
- Supersessions in the — Division, North Western Railway. 2197.
- Third class tickets found missing at the — Railway Station. 2341.
- Traffic Control in Khari Baoli and Nai Sarak in —. 259.
- Transfer of the Research Institute from Pusa to —. 188-92, 334-35, 741, 751, 1848-52, 2375.
- Trunk road from Madras City to —. 2348.
- Whole-sale and retail-sale licenses of country spirits in —. 2359.

DELHI-AMBALA-KALKA RAILWAY—

See "Railway(s)".

DELHI CAMP ALLOWANCE—

See "Allowance(s)".

DELHI UNIVERSITY—

Question *re* admission of Medical Group students of the — in Medical Colleges in India. 868-69.

DELIVERY (IES)—

Question *re—*

Delay in the — of postcards, envelopes, etc., addressed in Hindi in the Punjab. 1560.

Reduction in the number of postal — in Cawnpore City. 2409.

DEMAND NOTICES—

Questions *re* serving of — of income-tax in Bihar and Orissa. 784-85, 1558-59.

DEMANDS FOR EXCESS GRANTS FOR 1931-32—

- Appropriation to Depreciation Fund. 2304.
 Delhi. 2303.
 Expenditure on Retrenched Personnel charged to Capital. 2303-04.
 Expenditure on Retrenched Personnel charged to Revenue. 2302-03.
 Interest on Miscellaneous Obligations. 2302.
 Refunds. 2303.
 Stamps. 2302.
 Superannuation Allowances and Pensions. 2302.

DEMANDS FOR EXCESS GRANTS FOR 1932-33—

- Andamans and Nicobar Islands. 2305.
 Appropriation from Depreciation Fund. 2306.
 Appropriation to Depreciation Fund—Commercial. 2306.
 Audit. 2306.
 Aviation. 2304.
 Commuted Value of Pensions. 2306.
 Emigration—External. 2305.
 Indian Stores Department. 2305.
 Inspection. 2306.
 Interest on Miscellaneous Obligations. 2304.
 Irrigation, Navigation, etc., charged to Revenue. 2304.
 Miscellaneous Adjustments between the Central and Provincial Governments. 2305.
 Refunds. 2305.
 Superannuation Allowances and Pensions. 2305.
 Survey of India. 2304.

DEMANDS FOR SUPPLEMENTARY GRANTS—

- Expenses in connection with Capital outlay on schemes of agricultural improvement and research. 2402—08, 2463—88.
 New Construction (Railways). 2130—43.
 Salaries and other Expenses in connection with Agriculture. 2144—77.

DEMOTED EMPLOYEES—

- Question *re* pay of—on account of retrenchment on their re-employment on the North Western Railway. 1422.

DEMOTED STAFF—

See "Staff".

DEPARTMENTAL MANAGEMENT—

- Question *re*—of the Giridhi Coal Mine. 1035.

DEPORTATION—

- Question *re*—of one Karam Singh from China. 193.

DEPOSIT(S)—

- Question *re* compulsory—by H pilgrims for their tickets. 1455.

DEPRESSED CLASS(ES)—

- Question *re*—
 Grant of concessions to the students of the— in the Delhi University. 1043-44.
 Members of— employed as peons in the Railway and Posts and Telegraphs offices. 1044.

- Use by members of the— of platforms of Government owned wells. 1044.

DEPUTATION—

- Question *re*—
 — of lady doctors to the United Kingdom for training. 1646-47.
 — of Sir Lancelot Graham to London. 473—75.
 — to the Railway Board regarding the ratio of posts to be held by the East Indian Railway and Old Oudh and Rohilkund Railway Officers. 392.

DEPUTY ASSISTANT CONTROLLERS OF MILITARY ACCOUNTS—

- Question *re*—
 Discharge of nine— of Military accounts. 1821—25, 1826 and 1830-31.
 Duties of the Military Accounts Department and the—. 1825.
 Promotion of two—. 1828-29.

DEPUTY COMMERCIAL MANAGER—

See "Commercial Manager".

DEPUTY POSTMASTER GENERAL—

See "Postmaster General".

DEPUTY SUPERINTENDENT(S)—

See "Superintendents(s)".

DEPUTY TRADE COMMISSIONERS—

See "Trade Commissioners".

DERAJAT—

- Question *re* preponderance of Muslims in certain cadres in the— Postal Division. 1052.

DE SOUZA DR. F. X.—

- Resolution *re* Representation of Indian Christians in the services and Committees. 706—12, 713, 1300, 1304—06.

DESIGN(S)—

- Question *re* winner of the prize for the— of an improved bone-crusher. 350.

DESPATCHER(S)—

Question *re* clerks working as — and diarists in the Government of India Departments. 485.

DHAN JOLANGRA—

Question *re* forcible abduction of one Srimati Gori from— in Malkand Agency. 369, 798.

DHANBAD—

Question *re* activities of the Mining Institute, —. 1429-30.

DHANUSHKODI—

Question *re*—
Protection of —, a sacred place of importance to Hindus. 1816.
Provision of sheds for pilgrims at —, 1819.

DIARIST(S)—

Question *re* clerks working as despatchers and — in the Government of India Departments. 485.

DIESEL OIL—

Question *re*—
Effect of the extra duty levied on light — on agricultural and industrial interests. 2317-18.
Tests on — carried out by the Customs Department. 2318—23.

DIET ALLOWANCE—

See "Allowance(s)".

DIFFERENTIAL DUTY—

See "Duty(ies)".

DINAPORE—

Question *re*—
Appointment of guards in the — Division, East Indian Railway. 3, 1745.
Inauguration of the crew system over the — Division. 393-94.
Maladministration in the — Division, East Indian Railway. 3—5.
Non-payment of gratuity to two persons of the — Division. 1655-56.
Staff discharged in the — and the Moradabad Divisions of the East Indian Railway. 1654-55.
Vender's contracts in the — Division of the East Indian Railway. 419-20, 421.

DIRECTOR(S)—

Question *re* — of the Lac Research Institute. 1635—37.

DIRECTOR GENERAL, POSTS AND TELEGRAPHS—

Question *re*—
Certain concessions granted to the staff of the office of the —. 26-27.
Promotion of clerks and assistants in the office of the —. 2421-22.

DIRECTOR OF CIVIL AVIATION—

Question *re*—
Appointment of Muslims in the office of the —. 1732-33.
Employment of the relations of the Senior Superintendent of the office of the — in that office. 1734.
Posts created in the office of the —. 1734.

DISABILITY PENSION—

See "Pension(s)".

DISCHARGE(S)—

Question *re*—
— and re-instatement of employees on the East Indian Railway. 386.
— of nine Deputy Assistant Controllers of Military Accounts. 1821—25, 1826 & 1830-31.
Rules regulating — and dismissal on the Eastern Bengal Railway. 782-83.

DISCIPLINE—

Question *re* applicability of conduct, — and appeal rules to subordinate and inferior services on the Railways. 2201-02.

DISMISSAL—

Question *re* rules regulating discharge and — on the Eastern Bengal Railway. 782-83.

DISQUALIFICATION(S)—

Question *re*—
— of Indians to possess land in Zanzibar. 473.
Waiving of the — of Congress candidates convicted for offences in connection with the Civil Disobedience Movement. 487.

DISTRESS—

Question *re* relieving of agricultural —. 2309-10.

DIVISION(S)—

Assam Criminal Law Amendment (Supplementary) Bill—
— on the motion to consider. 1416-17.
— on the motion to pass. 1465.
Bengal Criminal Law Amendment Supplementary (Extending) Bill—
— on the motion to consider. 613-14.
— on the motion to substitute new clause for clause 2. 656.
Bengal State-Prisoners Regulation (Repealing) Bill—
— on the motion to consider. 1585-86.

DIVISION(S)—*contd.*

Demand(s) for Supplementary Grant(s)—

— on the Demand under the head "Salaries and other Expenses in connection with Agriculture". 2176-77.

— on the motion that the Demand under the head "Salaries and other Expenses in connection with Agriculture" be reduced by Rs. 3,600. 2175-76.

— on the motion that the Demand under the head "Salaries and other Expenses in connection with Agriculture" be reduced by Rs. 50,000. 2173-74.

Indian Army (Amendment) Bill—

— on the motion to consider. 1502.

— on the motion to re-number clause 5 as clause 5 (1) and to insert a new sub-clause (2). 2240-41.

— on the motion to pass. 2265.

Indian Iron and Steel Duties Bill—

— on the motion to amend the proviso to clause 2, part (a). 2079-80.

— on the motion to omit the proviso to proposed sub-section (4) in clause 2 (a). 2085-86.

Indian Navy (Discipline) Bill—

— on the motion to refer the — to Select Committee. 1242-43.

DIVISIONAL SUPERINTENDENT(S)—

Question *re*—

Allegations against the —, Moradabad. 1814-15.

Appeals withheld by certain — on the East Indian Railway. 274.

Contracts given by the —, North Western Railway, Ferozepore. 1819-20.

Muslim Head Clerks in the Office of the —, North Western Railway, Delhi. 384.

See also "Superintendent(s)".

DIWALI—

Question *re* fixation of holidays for Dussehra and — on proper days in the United Provinces Postal Circle. 390.

DOCK LABOURERS BILL—

See "Indian —" under "Bill(s)".

DOCTOR(S)—

Question *re*—

Indian — appointed on the Executive Committee or Selection Board of the Central Dufferin Fund. 1648, 2457.

Lady — deputed to the United Kingdom for training. 1646-47.

Lady — recruited in India and from England direct. 1647-48.

DOMICILED BENGALIS—

See "Bengali(s)".

DRAMA(S)—

Question *re* selection of an objectionable — by the Text Book Committee, Delhi. 624.

DRIVER(S)—

Question *re*—

Re-instatement of the demoted — of the Great Indian Peninsula Railway. 2342-43.

Rules for the promotion of passenger — to mail — on State Railways. 415.

DRUG(S)—

Question *re* legislation about the purity of — used by medical men in India. 1037.

DUDHORIA, MR. NABAKUMAR SING—

Question *re*—

Alleged racial discrimination in the matter of recruitment and promotions of Indian Guards in the Howrah Division, East Indian Railway. 469.

Appointment of Transportation Inspectors, Commercial, on the East Indian Railway. 471.

Gunner guards in the Howrah Division, East Indian Railway. 469-70.

Passes for guards on the East Indian Railway. 470.

Reduction in the number of passes on the East Indian Railway. 470-71.

Test of staff attached to transportation work on Railways. 471.

"DUFFERIN"—

Question *re* appointment of Indian *ex-cadets* of the Indian Mercantile Marine Training Ship — as leadsmen apprentices in the Bengal Pilot Service. 352-53.

DUFFERIN FUND—

Question *re* Indian doctors appointed on the Executive Committee or Selection Board of the Central —. 1648, 2457.

DUGUID, MR. A.—

Oath of Office. 549.

DURGAH—

Question *re* graveyard of Mehdian and the — of Khwaja Mir Dard in Delhi. 7-8.

DUSSEHRA—
Question *re* fixation of holidays for — and Diwali on proper days in the United Provinces Postal Circle. 390.

DUTT, MR. AMAR NATH—
Assam Criminal Law Amendment (Supplementary) Bill—
Motion to consider. 1152-53, 1155.

Bengal Criminal Law Amendment Supplementary (Extending) Bill—
Motions to consider and to circulate. 534, 596, 609-09.

Bengal State-Prisoners Regulation (Repealing) Bill—
Motion to consider. 920-29, 930, 931, 938, 939, 1568, 1577-80.

Expressions of regret on the deaths of Sir Bepin Behari Ghosh and Mr. Aravamudha Ayyangar. 67.

Indian Carriage by Air Bill—
Motion to refer to Select Committee. 95-96.

Indian Navy (Discipline) Bill—
Motion to refer to Select Committee. 1238, 1239.

Mechanical Lighters (Excise Duty) Bill—
Motion to refer to Select Committee. 462.

Question *re*—
Contractors for raising coal from State Railway mines. 1033.
Departmental management of the Giridih Coal Mine. 1035.
Protection from strikes and riots of certain collieries. 1035.
Saving from collieries on coal raising. 1033-34.

Question (Supplementary) *re*—
Absence of Muslim stenographers in certain Government of India Departments. 1006.

Confiscated funds not returned to the congress. 1017.

Judgment by the Honourable Mr. S. K. Sinha, Chief Presidency Magistrate, Calcutta, against Mr. Hales, a Member of Parliament. 1767, 1768.

Migration of Kabuli unskilled labourers to India. 1038.

Muslim stenographers in receipt of special pay in the Government of India Secretariat. 1007.

DUTY (IES)—

Question *re*—
Desirability of levying a — on gold exports from India. 1615.
Distribution of the Jute export — among the jute-growing provinces. 183.

— of Sub-Assistant Surgeons in the Civil Hospital, Delhi. 1136.

DUTY (IES)—*contd.*

Question *re*—*contd.*

Effect of the extra — levied on light diesel oil on agricultural and industrial interests. 2317-18.

Exemption from customs — of laboratory instruments for use in the Bombay University. 2326-27.

Exemption of samples from customs —. 497.

Functions, — and scales of pay of journeymen employed in the various departments of the North Western Railway. 1114-15.

Grant of a differential — on rugs and blankets. 2181.

Import — on sugar. 468-69.

Imposition of an export — on gold. 18-20.

Imposition of import — on Indian sugar by the Kashmir State. 503-04.

Local Governments share of the additional salt —. 1626-27.

Proposals to supplement the Ottawa Agreement relating to Indian protective —. 1347-49, 1514.

Refund of customs — charged at Indian ports on goods entering Kashmir. 334.

E

EARNING(S)—

Question *re* — from illicit travelling on the North Western Railway. 1860.

Statement *re* net — of certain newly constructed Railway lines. 57-62.

EARTHQUAKE—

Question *re*—

Assistance to the sugar factories in Bihar damaged by the —. 2349.

Concession in railway freight for the carriage of goods and packages to — area. 337-38.

Extension of time limit for payment of Income-tax in the — stricken area in Bihar. 259.

Fall in Income-tax revenue owing to the — in Bihar. 1138.

Leave given to railway staff at Jamalpur after the — shock. 54-55.

Restoration of the cuts in salaries of the Central Government employees in Bihar and Orissa who suffered from —. 200.

EARTHQUAKE FUND—

Question *re* use made of the Harijan Fund and of the Central Relief Committee's —. 855.

EARTHQUAKE RELIEF FUND—
Question *re* amount given to indigo planters in Bihar, and to others out of the Viceroy's —. 2443-45.

EARTHQUAKE-STRICKEN AREA—
Question *re* relief to petty shopkeepers in the — of Bihar. 2313-14.

EAST AND WEST CORPORATION, LIMITED, DELHI—
See "Corporation(s)".

EAST INDIAN RAILWAY—
See "Railway(s)".

EAST INDIAN RAILWAYMEN'S UNION—
Question *re* meeting of the —, Lucknow. 2454.

EASTERN BENGAL RAILWAY—
See "Railway(s)".

ECONOMIC CONFERENCE—
Question *re* proceedings of the —. 787.

ECONOMY REPORT—
Question *re* printing of "—" in the Eastern Bengal Railway Press. 270.

EDITORS—
Question *re* stoppage of the transmission of telegrams to Government officials, — and other personages. 617.

EDUCATION—
Question *re* contribution made for the — of the students of the Delhi University in the Lahore Medical College. 743-44.

EDUCATIONAL FACILITIES—
Question *re* — given to the children of the subordinate employees on the East Indian Railway. 406-09.

ELECTION(S)—
— of a Member to the Fuel Oil Committee. 1151.
Motion *re* — of a Member on the Fuel Oil Committee. 873-74.
Question *re* forthcoming general —. 1462-63.

ELECTRIC AND BUILDING OVERSEER—
Question *re* — in the Lahore General Post Office. 1521.

ELECTRICAL ENGINEER—
Question *re* permission given to the —, Pusa Research Institute to run a cinema. 2438-39.

ELECTRICIAN(S)—
Question *re* —
Appointment of apprentices of the Lillooah Workshops as Train Examiners and —. 50.
Appointment of Lillooah apprentices as — and Train Examiners. 49, 423.

EMIGRATION—EXTERNAL—
Demand for Excess Grant for 1932-33. 2305.

EMPLOYEE(S)—
Question *re* —
Classified seniority list of State Railway —. 1009-10.
Compulsory retirement of postal — having over 25 years service. 332-34.
Counting towards pension or gratuity of the services of dismissed postal —. 2-3.
Cut in the pay of the industrial — of the East Indian Railway Press. 273.
Deduction of one hour's recess on Fridays from the overtime of Muslim — in the Government of India Presses. 1641.
Disability pension to military — invalidated during the Great War. 44, 405, 413, 416, 418, 261-62, 386-88.
Discharge and re-instatement of — on the East Indian Railway. 386.
Educational facilities given to the children of the subordinate — on the East Indian Railway. 406-09.
Grace time allowed to the — of the Government of India Press, Simla. 1756-57.
Grace time for attending office to the — of the Government of India Press, Simla. 1667-68.
Gratuity granted to State Railway —. 1452-53.
Leave and gratuity to railway — for having failed in eye-sight. 1453.
Leave due to suspected lead-poisoning to the — of the Government of India Press, Simla. 1757-58.
Memorials regarding pay and allowances of railway —. 1000.
Non-recognition of services rendered during the Great War by the East Indian Railway —. 384-85, 2205-06.
Promotion of — on State Railways. 2197.
Promotion of railway — subject to the passing of the Walton Training School Examination. 383.

EMPLOYEE(S)—*contd.*Question *re*—*contd.*

- Provident Fund accounts of — of the Lac Cess Committee. 1439-40.
- Provision of proper medical facilities for the — of the Government of India Press, New Delhi. 1857.
- Recess on Fridays to Muslim — in the East Indian Railway Workshop at Lucknow. 1641.
- Reduction of a railway — to a lower grade. 1814.
- Restoration of the cuts in salaries of the Central Government — in Bihar and Orissa who suffered from earthquake. 200.
- Rules for the submission of memorials of railway —. 2202.
- Service records of — on State Railways. 2323-24.
- Services of railway — prosecuted for criminal offences but found not guilty. 405.
- Suits filed by the — of the Madras and Southern Mahratta Railway against the Administration. 1339.
- Supply of rule books to the East Indian Railway —. 263.

EMOLUMENT(S)—Question *re*—

- for the new entrants to the Army and Royal Air Force Headquarters. 1351-52.
- Staff forced to accept posts on less — in the Ticket Checking Branch, Moradabad Division. 1117.

EMPLOYMENT—Question *re*—

- of Muslims in the Income-tax Department in the Punjab, North-West Frontier and Delhi Provinces. 2335-36.
- of Panama natives by the Sind Indian merchants. 29.
- of relations of the Senior Superintendent of the office of the Director of Civil Aviation in that office. 1734.
- of Sikhs in the Upper Subordinate Engineering Service of the Posts and Telegraphs Department. 2337-38.
- of sons and wards of the employees of the Government of India in the provinces. 862-63.
- of staff on works other than those to which their pay is charged on the North Western Railway. 264.
- of unqualified men in the Government of India offices. 1143, 2372-74.
- Re. — of retrenched personnel. 1335.
- Re. — of retrenched staff on the North Western Railway. 421.

ENGINE KHALASI—

See "Khalasi".

ENGINEER(S)—Question *re*—

- Recruitment of Assistant — in Delhi. 789-90.
- Recruitment of — by the Railway Board. 2334-35.

ENGINEER-IN-CHIEF'S BRANCH—Question *re* promotions in the —, Army Headquarters. 790.**ENGINEERING BRANCH**—Question *re* Committee to re-organise the — of the Telegraphs Department. 2367.**ENGINEERING DEPARTMENT**—Question *re*—

- Lower gazetted service appointments sanctioned for the — of the Great Indian Peninsula Railway. 389.
- Re-instated *ex-strikers* in the — of the Great Indian Peninsula Railway at Nagpur. 406.
- Treatment of the *ex-strikers* in the — on the Great Indian Peninsula Railway at Nagpur as a new entrant on re-instatement. 405-6.

ENGINEERING DIVISION—Question *re* non-observance of the third vacancy rule in the Rawalpindi —. 41.**ENGINEERING SERVICE**—Question *re* employment of Sikhs in the Upper Subordinate — of the Posts and Telegraphs Department. 2337-38.**ENGLAND**—Question *re*—

- Fresh expeditionary party from — for the "Conquest" of Mount Everest. 369-70.
- Lady doctors recruited in India and from — direct. 1647-48.
- Research Scheme in — under the Lac Cess Committee. 1637.

ENQUIRY (IES)—Question *re*—

- into the administration of the Ajmer Municipal Committee. 866-68.
- into the affairs of the Lac Research Institute. 1638.
- into the state of affairs in the Moradabad Division, East Indian Railway. 1752.

ENQUIRY COMMITTEES—

See "Committee(s)".

ENROLMENT(S)—

Question *re* — in the Indian Army Corps of Clerks. 1349-51.

ENTOMOLOGICAL SECTION—

Question *re* appointment of the head of the —. 1634-35.

ENTRANCE EXAMINATIONS—

See "Examination(s)".

ENTRANTS—

Question *re*—

Compensatory allowance and house rent for new — in the Army Headquarters. 1129.

Emoluments for the new — to the Army and Royal Air Force Headquarters. 1351-52.

Leave and pension for the new — to the Army and Royal Air Force Headquarters. 1351.

Option given to new — in the Army and Royal Air Force Headquarters to enrol themselves or not. 1130.

Scales of pay for new — enrolled under the Indian Army Act. 1129.

ENVELOPES—

Question *re*—

Delay in the delivery of postcards, —, etc., addressed in Hindi in the Punjab. 1037, 1560.

Income from one-anna —, etc., 794.

ESTABLISHMENT CLERK(S)—

See "Clerk(s)".

EUROPE—

Question *re* transmission of mail to and from — by certain air services. 1127-28.

EUROPEAN(S)—

Question *re*—

— and Indians in the Indian Medical Service. 871.

— and Indians serving in the Office of the High Commissioner for India. 2374.

— and Indians serving in the offices of the Secretary of State and High Commissioner for India. 1247.

— recruited to the commissioned ranks of the Army. 1148-49.

Indians and — serving in the offices of the Trade Commissioners and Deputy Trade Commissioners. 873.

Muslims, —, etc., in certain appointments on the North Western Railway. 1137.

Percentage allotted to — and Anglo-Indians of the Control Staff on the Bombay, Baroda and Central India Railway. 496, 1447.

EUROPEAN OFFICERS—

See "Officer(s)".

EVEREST, MOUNT—

Question *re* fresh expeditionary party from England for the "Conquest" of —. 369-70.

EVIDENCE(S)—

Question *re*—

— before the Tariff Board. 1045.

— before the Tariff Board on the protection of steel. 1044-45.

— given before the Haj Enquiry Committee relating to elimination of *Muallims* from India. 1618-19.

EXAMINATION(S)—

Question *re*—

Age limit for competitive — for Government services. 342.

Entrance — held for admission to the Indian Military Academy. 2412-13.

— for recruitment of clerks in the Railway Mail Service, "L" Division. 1051.

— for recruitment of lower division clerks for the Lahore General Post Office. 2363.

— for recruitment of lower division clerks in the Punjab Postal Circle office. 1049-50.

— for refresher courses in the Moradabad Division of the East Indian Railway. 381, 2207-09.

— in Gurmukhi held by the Postmaster General, Lahore. 41.

Leave facilities to clerks in the Railway Audit Department to prepare for the Railway Subordinate Audit Service —. 398-99.

Marks allotted for personal interview at the entrance — of the Indian Military Academy. 2413-14.

Non-recognition of the Intermediate — in Science, Medical Group, of the Delhi University by the Lucknow University. 727.

Promotion of railway employees subject to the passing of the Walton Training School —. 383.

Station Master's — in the Moradabad Division, East Indian Railway. 2324.

EXAMINER(S)—

Question *re*—

Control of Special Ticket — on the North Western Railway. 2182-84.

Inter-divisional transfers among the Special Ticket — on the North Western Railway. 2184-85.

Vacancies of Appraisers, — and Clerks in the Customs Department, Bombay. 2352-53.

See also "Ticket Examiner(s)".

EXCHANGE(S)—

- Question *re*—
 Commission for — of coins in
 Bombay. 1036.
 — from lower to higher level of
 Phagli quarters in Simla. 1445.
 — of the staff of the Postal Depart-
 ment. 1525-26.

EXCHANGE POSITION—

- Statement *re* German —. 2458-62.

EXCHANGE RESTRICTIONS—

- Question *re* — put upon foreign trade
 in Germany. 2283-84.

EXCHEQUER—

- Question *re* expenses borne by the
 Indian — in connection with the
 visit of the Japanese Trade Dele-
 gation. 1514.

EXCISE—

- Question *re* bidding by new contractors
 in the — auction in Delhi. 2359.

EXCISE DUTY—

- Question *re* effect of the new — on
 the sugar industry. 737.

EXECUTION—

- Question *re* public — of two notorious
 dacoits of Larkana, Sind. 1638-
 40.

EXECUTIVE COMMITTEE—

- Question *re*—
 Formation of the — of the Indian
 Medical Council. 355-56.
 Indian doctors appointed on the —
 or Selection Board of the Central
 Dufferin Fund. 1648, 2457.

EXECUTIVE OFFICER(S)—

- Question *re*—
 Age-limit for recruitment of — of
 Cantonments. 2443.
 Alleged influence of the Northern
 Command on the — of the Ambala
 Cantonment Board. 375-76.
 Appeals detained by the —, Ambala
 Cantonment Board. 375.
 — of the Port Haj Committee at
 Bombay. 1451.

EXEMPTION(S)—

- Question *re*—
 — from customs duty of laboratory
 instruments for use in the Bombay
 University. 2326-27.
 — of samples from customs duty.
 497.

EXPEDITION CLUB—

- Question *re* attempt to reach Mount
 Kailash by the Indian Himalayan
 —, Delhi. 338-40.

EXPEDITIONARY PARTY—

- Question *re* fresh — from England for
 the "Conquest" of Mount Everest.
 369-70.

EXPENDITURE—

- Question *re*—
 Contribution by the Indian States
 towards the — of the League of
 Nations. 2347.
 Deduction of — in the assessment
 of income-tax. 103-05.
 — on contingencies in the Central
 Publication Branch. 1860.
 — on the move of the Military
 Accountant General's Office. 415.
 Revenue and — of India. 1053-54.
 Total capital — on rolling stock.
 484-85.

**EXPENDITURE ON RETRENCHED
PERSONNEL CHARGED TO
REVENUE—**

- Demand for Excess Grant for 1931-32.
 2302-03, 2303-04.

EXPENSES—

- Question *re*—borne by the Indian
 exchequer in connection with the
 visit of the Japanese Trade
 Delegation. 1514.

**EXPENSES IN CONNECTION WITH
CAPITAL OUTLAY ON SCHEMES
OF AGRICULTURAL IMPROVE-
MENT AND RESEARCH—**

- Demand for Supplementary Grant.
 2463-88.

EXPENSES, OTHER—

- Demand for Supplementary Grant
 in respect of salaries and — in
 connection with Agriculture.
 2144-77.

EXPERIMENT(S)—

- Question *re* rate registers — on the
 North Western Railway. 1353-
 54.

EXPLOSIVES—

- Question *re* recruitment of the Chief
 Inspector of —. 1840-46.

**EXPLOSIVES, CHIEF INSPECTOR
OF—**

- See* "Chief Inspector of Explosives".

EXPORT(S)—

- Question *re*—
 Desirability of levying a duty on
 gold — from India. 1615.
 — of chilka fish of Orissa. 784,
 1769.
 — of raw cotton to Italy and imports
 of cotton piecegoods and yarns
 from Italy. 2357.

EXPORT(S)—*contd.*Question *re—contd.*

— of skins of newly born lambs and kids. 869-70.

— to certain countries. 2180.

Imposition of an — duty on gold. 18-20.

Inclusion of a table of — trade in the report on the working of the Ottawa Agreement. 720-21.

Italian — to, and imports from, India. 2353-54.

Prohibition of transfer of — quotas of tea. 1621-22.

Slaughter of newly born lambs and kids for the — of their skins. 1422-23.

Steps taken to encourage the — of Indian raw materials to foreign countries. 1514-15.

Utilisation of the — of gold. 729-30.

EXPORT DUTY—

See "Duty(ies)".

EXPUNCTION—

Motion *re* — of certain portions from the proceedings of the Assembly. 1463.

EXTENSION(S)—

Question *re—*

— granted in the Currency Office, Cawnpore. 748-49, 1151.

— of the trunk telephone lines. 2366.

— to the present Military Accountant General. 1829-30.

EXTRA WAGES—

See "Wage(s)".

EYE-SIGHT—

Question *re* leave and gratuity to railway employees for having failed in —. 1453.

F

FACILITY(IES)—

Question *re—*

Certain — of Division III prisoners in the Andamans. 32.

— for the carriage of chilka fish to Calcutta market. 783-84.

FACTORIES ACT—

See "Act(s)".

FACTORIES BILL—

See "Bill(s)".

FACTORY(IES)—

Question *re—*

Assistance to the sugar — in Bihar damaged by the earthquake. 2349.

Petitions made through the Bihar and Orissa Government by the proprietors and agents of some sugar — in Bihar. 2349-50.

FACTORY INSPECTORS—

See "Inspector(s)".

FAMILY TRAVELLING ALLOWANCE—

See "Allowance(s)".

FAMILY WAR PENSIONS—

See "War Pension(s)".

FAN(S)—

Question *re—*

Absence of — over the platforms at the Cawnpore Central Station. 1675.

Installation of — in intermediate and third class carriages. 354.

Non-provision of — in certain second class compartments of certain trains on the Bombay, Baroda and Central India Railway. 111-12.

FARE(S)—

Question *re—*

Reduction of third class — on the East Indian Railway. 1656.

Reduction of third class — on the Eastern Bengal Railway. 1345-46.

FAREWELL—

— remarks by Mr. President (The Honourable Sir Shanmukham Chetty). 2489.

FARM(S)—

Question *re* vacancies in the grade of, Managers and Supervisors of — 413.

FARMAN(S)—

Question *re* —, etc., of the Moghal Emperors relating to the grant of lands taken by the British Government. 365.

FARRUKHABAD—

Question *re* transfer of the Post Office at Nibkarori in the District of —. 22-23.

FAUJI AKHBAR—

Question *re* printing of the —. 2417-19.

FAZAL HAQ PIRACHA, KHAN SAHIB SHAIKH—

Question *re—*

Allegations against the administration of the Income-tax Department of the Delhi Province and the Ambala Division. 2336-37.

Appointment of Muslims in the Customs Department, Bombay. 2434-38.

FAZAL HAQ PIRACHA, KHAN SAHIB SHAIKH—contd.

Question re—contd.

Employment of Muslims in the Income-tax Department in the Punjab, North-West Frontier and Delhi Provinces. 2335-36.

Promotions in the Income-tax Department of the Punjab, North-West Frontier and Delhi Provinces. 2336.

Tenders for the supply of food to pilgrims on pilgrim ships. 2432-33.

FEE(S)—

Question re—

Deposit of — of retail-sale shop of country liquor at Roshanpura, Delhi. 2360-61.

— charged for each cooly recruited to the Assam tea gardens. 2429.

Postal and delivery — charged for parcels sent from the United Kingdom. 2179.

FEROZEPORE—

Question re—

Contracts given by the Divisional Superintendent, North Western Railway, —. 1819-20.

Trains, etc., on the — Ludhiana section of the North Western Railway. 55-56.

FILES—

Question re inspection of income-tax assessment — by the assessees. 2427.

FILM DEPARTMENT—

Question re — of the Railway Publicity Bureau. 1004.

FILM INDUSTRY—

Question re safeguarding of the Indian —. 1001.

FINANCE BILL—

See "Indian —" under "Bill(s)".

FINANCIAL POWER—

Question re — of a first class Post-master to obtain copies of Court judgments. 1520.

FINES—

Question re imposition of — on the staff on the East Indian Railway. 276-77, 2443.

FIREMEN—

Question re appointments of — at Bulsar on the Bombay, Baroda and Central India Railway. 55.

FIRM(S)—

Question re concessions proposed to be given to a British — to start chemical works in India. 1458-62.

FIRST CLASS—

Question re provision of a bath room in the — and second class waiting room at Bareilly Junction, Rohilkund and Kumaon Railway. 367.

FISH—

Question re—

Export of chilka — of Orissa. 784, 1769.

Facilities for the carriage of chilka — to Calcutta market. 783-84.

FLEECE(S)—

Question re schemes for the improvement of the quality of Indian wool and for increasing the weight of —. 2179-80.

FLOOD(S)—

Question re—

— in Assam. 505-06.

— in Bihar. 2281-83.

— in North Bihar. 752, 1017-20, 2189-91.

FLUSH LATRINES—

See "Latrine(s)".

FLYING—

Question re introduction of night — for Air Mail Services. 619.

FOOD—

Question re—

Defective system of — supply on pilgrim ships. 1452.

— supplied to Haj Pilgrims on board ships. 179-82.

Racial discrimination in the matter of railway accommodation and supply of — to clerks on tour with His Excellency the Viceroy. 1730.

Supply of — to Haj pilgrims of ships. 1452.

Tenders for the supply of — to pilgrims on pilgrim ships. 2432-33.

Unsatisfactory arrangements for supply of — on pilgrim ships. 1617-18.

FOREIGN AND POLITICAL DEPARTMENT—

Question re—

Employment of Indians in the Cypher Bureau of the —. 1653-54.

Subordinate offices of the — in which Indians have never been appointed. 2219-20.

FOREIGN COUNTRIES—

- Question *re*—
 Establishment of Indian concerns in
 — for the business of Indian
 products. 1515.
 Steps taken to encourage the export
 of Indian raw materials to —.
 1514-15.

FOREIGN OUTWARD STATION—

See "Station(s)".

FOREIGN RICE—

See "Rice".

FOREST RESEARCH INSTITUTE—

- Question *re*—
 Activities of the —, Dehra Dun.
 1428-29.
 Aims and objects of the researches of
 the — and Mining Institute.
 1430-31.

FORMATION—

- Question *re* — of a separate Karnatak
 Province. 2411-12.

FRASER, SIR GORDON—

- Expressions of regret on the death of
 —. 2043-44.

FRAUD(S)—

- Question *re*—
 — at Rest Camp, Rawalpindi, and
 Rations Stand, Chaklala. 1831-32.
 Murree Hospital Coal —. 1832-33.

FREIGHT—

- Question *re* — on rice from Patna to
 Delhi. 410.

FREIGHT AGREEMENT(S)—

See "Agreement(s)".

FRIDAY(S)—

- Question *re*—
 Deduction of one hour's recess on
 — from the overtime of Muslim
 employees in the Government of
 India Presses. 1641.
 Recess on — to Muslim employees in
 the East Indian Railway Workshop
 at Lucknow. 1641.

FRIEND(S)—

- Question *re*—
 Carrying of relatives and — of
 Traffic Department officers in
 their Inspection carriages. 1012.
 Harasment to the Members of the
 Legislative Assembly for the
 antecedents of their —. 1265-66.
 Restrictions imposed for accom-
 modating relatives and — in the
 Viceregal Estate. 1731.

FRUIT(S)—

- Question *re* marketing of —. 1837-38.

FUEL OIL COMMITTEE—

- Motion *re* Election of a Member on the
 —. 873-74, 1151.

FUND(S)—

Question *re*—

- Amount given to indigo planters in
 Bihar, and to others out of the
 Viceroy's Earthquake Relief —.
 2443-45.
 Confiscated — not returned to the
 Congress. 1015-17.
 — created from the personal pro-
 perty of Raja Raghujii III. 396
 Indian doctors appointed on the
 Executive Committee or Selection
 Board of the Central Dufferin
 —. 1649.
 Use made of the *Harijan* — and of
 the Central Relief Committee's
 Earthquake —. 857.

FUNDING ARRANGEMENTS—

- Question *re* delay in making — of
 the Bahawalpur loan. 2423-24.

FURNITURE—

- Question *re* — issued to certain per-
 sonnel of the Viceregal Estate.
 1859.

G

GALLERY(IES)—

- Question *re* re-arrangements of the
 Gandhara and pre-historic —. 5.

GANDHARA—

- Question *re* re-arrangements of the —
 and pre-historic galleries. 5.

GANGMAN(EN)—

- Question *re* reduction in the strength
 of the Railway — on the North
 Western Railway. 9-10.

GANPATI SINGH, Mr.—

- Question *re* membership of — of the
 Unit Advisory Committee of the
 Bombay Grenadiers, Ajmer. 379.

GARHI HARSARN—

- Question *re* provision of a turnstile gate
 at the — Railway Station on the
 Bombay, Baroda and Central India
 Railway. 625-26, 1150-51.

GARHWALI SOLDIERS—

- Question *re* — imprisoned for disobey-
 ing military orders in Peshawar
 341.

GOUR, SIR HARI SINGH—

Appointment of — to the Committee on Petitions. 39.

Bengal Criminal Law Amendment Supplementary (Extending) Bill—
Motions to consider and to circulate. 588-96, 598.

Bengal State-Prisoners Regulation (Repealing) Bill—
Motion to consider. 951-56.

Expressions of regret on the death of—
Sir Dinshaw Mulla. 130.
Sir Gordon Fraser. 2044.
Sir Manmohandas Ramji. 1528.

Girls' Protection Bill—
Motion to refer to Select Committee. 1597-1602, 1609, 1610.

Hindu Temple Entry Disabilities Removal Bill—
Motion to refer to Select Committee. 2029.

Indian Income-tax (Amendment) Bill—
Motion to continue. 917-18.
Presentation of the Report of the Select Committee. 1860.

Indian Iron and Steel Duties Bill—
Motion to refer to Select Committee. 813.

Indian Navy (Discipline) Bill—
Motion to refer to Select Committee. 1209-15, 1221.

Point of order raised by Lieut.-Colonel A. F. R. Lumby as to whether it is within the competence of the Legislative Assembly to enact the section which the amendment of Sir Abdur Rahim proposes to insert in the Indian Army (Amendment) Bill. 1532-33, 1538.

Question re—

Appointment of an Indian woman on the Advisory Committee of the League of Nations for the protection and welfare of children. 1838-39.

Revenue and expenditure of India. 1053-54.

Question (supplementary) re—
Deduction of expenditure in the assessment of income-tax. 104-05.
Negotiations between the Kathiawar States and the Government of India in connection with the Viramgam Customs revenue. 109.

Resolution re—

Catering Contracts on Railways. 700-02.

Construction of Malabar into a separate Province. 663.

Representation of Indian Christians in the services and committees. 1289-91, 1295.

ENT—

Question re use by members of the depressed classes of platforms of — owned wells. 1044.

GOVERNMENT MATERIALS—

Question re quotations from the Indian Shipping Companies for the carriage of —. 416.

GOVERNMENT OF INDIA—

Question re—

Abolition of octroi levied in some places under the —. 781.

Absence of Muslim stenographers in certain — Departments. 1005-06.
Allowances granted to the — staff in New Delhi. 2188.

Appointment of Bengal Muslims to posts under the — outside Bengal. 863-66.

Appointment of Muslim stenographers in the — Secretariat. 1007-08.

Business carried on by the Ministerial Staff of the —. 467.

Clerks working as despatchers and diarists in the — Departments. 485.

Communal composition of stenographers in the Departments. 2442.

Criticism by Cantonment Board members of the —. 261.

Demoted staff of the — Departments. 1665-66.

Employment of the sons and wards of the employees of the — in the provinces. 862-63.

Employment of unqualified men in the — offices. 1143, 2372-74.

Gazetted and non-gazetted staff in the — offices. 794.

Gazetted officers due to retire in the — offices. 1053.

Insolvent and indebted clerks in the — offices. 1506-07.

Lady clerks in the Central Military Offices and in the — offices. 416.

Librarians attached to the — Departments. 486.

Lower class accommodation allotted to the — staff in New Delhi. 1512-13.

Method of promotions in the — Departments. 466.

Muslim stenographers in receipt of special pay in the — Secretariat. 1006-07.

Negotiations between the Kathiawar States and the — in connection with the Viramgam Customs revenue. 108-10.

Recruitment of Oriyas in the — offices. 862.

Recruitment of provincial civil service men as Assistant Secretary, Under Secretary, etc. in the — offices 1115-16.

GOVERNMENT OF INDIA—*contd.*Question *re*—*contd.*

Recruitment of temporary clerks in the — Offices. 553-54.

Replacement of unqualified clerks by qualified ones in the — offices. 2415-16.

Representative of the — on the Lac Cess Committee. 1437-38.

Summer Hill and Kaithu quarters in Simla allotted to the — Secretariat staff. 1122.

Statement (laid on the table) *re* cases in which the lowest tenders have not been accepted by the High Commissioner for India in purchasing stores for the —. 2104-05.

GOVERNMENT OF INDIA PRESS—

See "Press(es)".

GOVERNMENT OF INDIA SECRETARIAT—

See "Secretariat".

GOVERNMENT SERVANT—

Question *re*—

Appointment of a — to a lower grade post. 1813-1.

Free conveyance to one class of — 1110.

GOVERNMENT SERVICES—

See "Service(s)".

GOVERNOR GENERAL, H. E. THE—

—'s assent to Bills. 38-39.

Message from —. 1861.

Message from — *re* course to be adopted for the constitution of a new Legislative Assembly. 1055.

GRACE TIME—

Question *re*—

— allowed to the employees of the Government of India Press, Simla. 1756-57.

— for attending office to the employees of the Government of India Press, Simla. 1667-68.

GRADE(S)—

Question *re* promotion in certain — on the Lucknow and Moradabad Divisions of the East Indian Railway. 1011.

GRADUATE(S)—

Question *re*—

Initial pay of — in the Postal Department. 1523.

Non-appointment of a single Bihari Hindu medical — as medical officer on any of the State Railways. 618-19.

GRAHAM, SIR LANCELOT—

Question *re* deputation of — to London. 473-75.

GRANT(S)—

Question *re* rules governing the — from the Army Benevolent Fund. 1853-54.

GRANT-IN-AID—

Question *re* — to the Sanatan Dharm High School, Simla. 1738.

GRATUITY (IES)—

Question *re*—

Counting towards pension or — of the services of dismissed postal employees. 2-3.

— granted to State Railway employees. 1452-53.

Introduction of a scheme of — in the Ordnance Factories in India. 1652.

Leave and — to railway employees for having failed in eye-sight. 1453.

Non-grant of — to one Mr. J. Connors. 1734-35.

Non-payment of — to two persons of the Dinapore Division. 1655-56.

GRAVE(S)—

Question *re* protest by Muslims against the sacrilege of the — and mosques in Delhi. 6-7.

GRAVEYARD—

Question *re* — of Mehdian and the Durgah of Khwaja Mir Daid in Delhi. 7-8.

GREAT BRITAIN—

Question *re* voice of India in the League of Nations independent of —. 1450.

GREAT INDIAN PENINSULA RAILWAY—

See "Railway(s)".

GREAT WAR—

Question *re* disability pension to military employees invalided during the —. 416, 418.

See also "War".

GRIEVANCE(S)—

Question *re*—

— of the Hindu public of Shahdara. 1840.

— of the Princes of the Moghul Dynasty. 12, 1549-51.

— of the staff in the Income-tax Department, Bihar and Orissa. 364-65, 963.

— of the Telephone Operators. 1673-74.

— of the Travelling Ticket Examiners. 1008-09.

GRIGG, THE HONOURABLE Sir JAMES—

- Consideration of the Reports of the Public Accounts Committee. 2307-08, 2387.
- Demand for Excess Grant for 1931-32 in respect of—
- Appropriation to Depreciation Fund. 2304.
- Delhi. 2303.
- Expenditure on Retrenched Personnel charged to Capital. 2303, 2304.
- Expenditure on Retrenched Personnel charged to Revenue. 2302.
- Interest on Miscellaneous Obligation. 2302, 2304.
- Refunds. 2303, 2305.
- Stamps. 2302.
- Demand for Excess Grant for 1932-33 in respect of—
- Andamans and Nicobar Islands 2305.
- Appropriation from Depreciation Fund. 2306.
- Appropriation to Depreciation Fund—Commercial. 2306.
- Audit. 2306.
- Aviation. 2304.
- Commuted Value of Pensions. 2306.
- Emigration—External. 2305.
- Indian Stores Department. 2305.
- Inspection. 2306.
- Irrigation, Navigation, etc., charged to Revenue. 2304.
- Miscellaneous Adjustments between the Central and Provincial Governments. 2305.
- Superannuation Allowances and Pensions. 2302, 2305.
- Survey of India. 2304.
- Demand for supplementary Grant in respect of—
- Civil Expenses in connection with Capital Outlay on Schemes of Agricultural Improvement and Research. 2402-08.
- Salaries and other Expenses in connection with Agriculture. 2144, 2157, 2158, 2167, 2170-71, 2172-73, 2175.
- Indian Income-tax (Amendment) Bill—(Sir Hari Singh Gour)—Motion to continue. 918, 919.
- Motion to consider. 1718-19, 1720, 1722-23.
- Motion to pass. 1273-24.
- Indian Iron and Steel Duties Bill—
- Motion to refer to Select Committee. 891-97, 908, 966, 979, 983, 984.
- Consideration of clause 4. 1946-50, 1953-54.
- Consideration of the schedule. 1971-72, 1974, 1975, 1976-77, 1982-83.

GRIGG, THE HONOURABLE Sir JAMES—*contd.*

- Consideration of—
- Clause 2. 2068.
- Clause 9. 2088-89.
- Mechanical Lighters (Excise Duty) Bill—
- Motion to refer to Select Committee. 450-52, 454, 463.
- Presentation of the Report of the Select Committee. 511.
- Motion to consider. 1167-68, 1177-78.
- Consideration of clause 3. 1179-1180.
- Consideration of clause 2. 1181-82.
- Motion to pass. 1182, 1184.
- Motion *re* Election of a Member on the Fuel Oil Committee. 873.
- Oath of Office. 1.
- Point of order raised by Sir Abdur Rahim as to whether the levy of excise duty is a part of the principle of the Indian Iron and Steel Duties Bill to which the Legislative Assembly will be committed by referring the Bill to a Select Committee. 985, 986.
- Point of order raised by Sir Cowasji Jehangir whether the Government of India are precluded to bring forward and the Legislative Assembly to pass a Demand for Grant for a specific object which is within the purview of a Provincial Government. 2155.
- Presentation of the Report of the Public Accounts Committee. 1861-1928.
- Statement *re*—
- Net earnings of certain newly constructed Railway lines. 62.
- Postponement of the Salt Resolution. 2488.

GROUP SYSTEM—

- Question *re* introduction of — in the Military Accounts Department. 1826.

GUARD(S)—

- Question *re*—
- Alleged racial discrimination in the matter of recruitment and promotions of Indian — in the Howrah Division, East Indian Railway. 469.
- Applications for leave by the — on the East Indian Railway. 49.
- Appointment of a — as on special duty under the Transportation Superintendent on the Moradabad Division, East Indian Railway. 1751.
- Appointment of — in the Dinapur Division, East Indian Railway. 3, 1745.

GUARD(S)—*contd.*Question *re—contd.*

Case of one Mr. P. Bharthi, ex.—, East Indian Railway. 2326.

Conductor — on the East Indian Railway. 959.

Facilities for the — on the East Indian Railway regarding their stoppage at out-stations. 1669.

Facilities to the — on the North Western Railway regarding their stoppage at out-stations. 1672-73.

Gunner — in the Howrah Division, East Indian Railway. 469-70.

Night vision test of — on the North Western Railway. 2181-8.

Passes for — on the East Indian Railway. 470.

Periodical test of — on the North Western Railway. 1512.

Train clerks working as —. 142-43.

GUHA ROY, MR. NIKHIL—

Question *re—*

Release of —, a political prisoner in the Andamans. 33.

Transfer of —, a political prisoner, from the Cellular Jail, Andamans. 1511.

GUIANA—

Question *re* miseries of Indians repatriated from British —. 352.

GUNJAL, MR. N. R.—

Bengal State-Prisoners Regulation (Repealing) Bill—

Motion to consider. 942.

Hindu Temple Entry Disabilities Removal Bill—

Motion to refer to Select Committee. 2006-07, 2018, 2490-92.

Indian Iron and Steel Duties Bill—

Consideration of clause 4. 1953.

Question *re—*

Confirmation of clerks in certain branches of the Army Headquarters. 1643.

Reversion of certain second division clerks in certain branches of the Army Headquarters. 1643-44.

Third division clerks in certain branches of the Army Headquarters. 1642.

GUNNER GUARD(S)—

See "Guard(s)".

GUPTESHWAR PRASAD SINGH, KUMAR—

Question *re* Demoted staff of the Government of India Departments. 1665-66.

GURMUKH SINGH—

Question *re* detention of one — in the Kabul Jail. 791.

GURMUKHI—

Question *re* examination in — held by the Postmaster General, Lahore. 41.

H

HAIG, THE HONOURABLE SIR HARRY—

Assam Criminal Law Amendment (Supplementary) Bill—

Motion for leave to introduce. 68.

Bengal Criminal Law Amendment Supplementary (Extending) Bill—

Motion for leave to introduce. 67-68.

Motions to consider and to circulate. 511-15, 519, 521, 530, 562, 609-13.

Consideration of clause 2. 649, 654-55.

Motion for Adjournment *re* ban on the Red Shirt organisation in the North-West Frontier Province. 37.Resolution *re* constitution of Malabar into a separate Province. 686-87.Statement(s) (laid on the table) by — *re* allegations against the conduct of troops in Midnapore. 246-58.

HAJ COMMITTEE(S)—

Question *re—*

Executive Officer of the port — at Bombay. 1451.

Reports on the activities and working of the Port —. 1450-51.

HAJ ENQUIRY COMMITTEE—

Question *re* evidence given before the — relating to elimination of *Muallims* from India. 1618-19.

HAJ PILGRIMS—

Question *re* arrangements made by the Shipping Company for food of —. 343.*See also* "Pilgrim(s)".

HAJ SEASON—

Question *re* complaints of Haj pilgrims during the last —. 1451.

HALES, MR.—

Question *re* judgment by the Honourable Mr. S. K. Sinha, Chief Presidency Magistrate, Calcutta, against —, a Member of Parliament 1762-68.

HARBANS SINGH BRAR SIRDAR—

Bengal Criminal Law Amendment Supplementary (Extending) Bill—

Motions to consider:— and to circulate. 545-47.

Motion to pass. 1080-82.

HARBANS SINGH BHAR, SIRDAR—

contd.

Indian Army (Amendment) Bill—

Motion to refer to Select Committee. 87.

Motion to consider. 1481-89.

Postponement of consideration. 1471-75.

Question re—

Appointment of Trade Agents. 1709.

Appointment of Trade Commissioners, Deputy Trade Commissioners and Trade Agents. 872.

Arrangement for a meat and vegetable market on the Minto and Circular Roads, New Delhi. 1725.

Celebration of the Jubilee of His Majesty the King-Empress's reign. 1267.

Commissioned officers serving in the Indian Army, the Indian Air Force and the Indian Marine. 1145.

Commissioned officers serving in the Royal Indian Marine. 1770-71.

Constitution of the committee for the delimitation of constituencies. 1267.

Europeans and Indians in the Indian Medical Service. 871.

Europeans and Indians serving in the Office of the High Commissioner for India. 2374.

Europeans and Indians serving in the offices of the Secretary of State and High Commissioner for India. 1247.

Europeans recruited to the commissioned ranks of the army. 1148, 1149.

Indian Medical Service officers serving in the Army and in the Civil Departments. 871.

Indians and Europeans serving in the offices of the Trade Commissioners and Deputy Trade Commissioners. 873.

Indians recruited to the commissioned ranks of the army. 1149.

Indians serving in the offices of the League of Nations. 872-73.

Indianisation of the commissioned ranks of the army. 1149.

Provision of certain amenities on stations of the Rewari-Fazilka and Kotkapura-Fazilka sections of the Bombay, Baroda and Central India Railway. 56-57.

Recruitment of Viceroy's Commissioned officers. 1146.

Rules for commissions in the Army in India Reserve of officers. 870.

HARBANS SINGH BHAR, SIRDAR—

*contd.*Question re—*contd.*

Rules regarding the grant of honorary ranks in the Army in India. 871, 1275.

Temporary Indian Medical Service officers whose services have been dispensed with. 871-72.

Trains, etc., on the Ferozepur Ludhiana section of the North Western Railway. 55-56.

Viceroy's Commissioned Officers serving in the Indian Army. 1267.

Question (Supplementary) re—

Establishment of the Reserve Bank of India. 483.

Protest by Muslims against the sacrilege of the graves and mosque in Delhi. 7.

Resolution re representation of Indian Christians in the services and committees. 1275, 1281-82, 1283.

HARBOUR(S)—

Question re Cochin — Channel Lighting Scheme. 16.

HARDINGE BRIDGE—

Question re — on the Eastern Bengal Railway. 738-39, 1557.

HARDWAR—

Question re—

Absence of a shed on the platform of the — Railway Station. 42-23.

Hill allowances to Travelling Ticket Examiners posted at —. 42-2371.

HARI RAJ SWARUP, LALA—

Question re—

Complaint about the incivility of member of the East Indian Railway staff at Meerut. 1267-68.

Free supply of statistical publications to Universities. 23.

Reduction of the rates of Java sugar at the Indian ports. 335.

Refund of customs duties charged on Indian ports on goods entering Kashmir. 334.

Transfer of the Post Office at Nankarori in the District of Farrukhabad. 22-23.

Transfer of the Research Institute from Pusa to Delhi. 334-35.

Travelling from stations to the west of Allahabad to Benares via Moghal Sarai. 1268.

HARIJAN FUND—

Question re use made of the — and the Central Relief Committee Earthquake Fund. 855.

HARPUL BASTI—
Question *re* removal of slums in —,
Delhi. 1645.

HEAD CLERKS—
See "Clerk(s)".

HEAD LIGHT KEEPERS—
See "Light Keeper(s)".

HEAD MASTER—
Question *re* — of the East Indian
Railway High School at Tundla.
411.

HEAD POST OFFICE—
See "Post Office(s)".

HEAD TICKET COLLECTORS—
See "Ticket Collector(s)".

HEADQUARTERS—
Question *re*—
Permanent representative of India
at the — of the League of Nations.
1262.

Return to his — of a sick person
serving on the East Indian Rail-
way. 1669.

HEALTH OFFICER—
Question *re* communal composition of
the staff in the office of the Chief
Medical and —, North-Western
Railway. 392.

HEDJAZ—
Question *re*—
Indian Pilgrims to —. 343-44.
Pilgrims to — by overland route by
motor lorries. 343, 367-68.
Pilgrims to — from each province of
India. 367.
Sanction given by Government to
Pilgrims to proceed to — by motor
lorries. 344.

**HEDJAZ PILGRIMS (MUALLIMS)
BILL**—
See "Bill(s)".

**HIGH COMMISSIONER FOR
INDIA**—

Question *re*—
Europeans and Indians serving in
the Office of the —. 2374.

Europeans and Indians serving in
the offices of the Secretary of
State and —. 1247.

Statement (laid on the table) *re* cases
in which the lowest tenders have
not been accepted by the — in
purchasing stores for the Govern-
ment of India. 2104-05.

HIGH COURT(S)—

Question *re*—
Applications for reference of cases
in Sind to the — under section 66
of the Indian Income-tax, Act.
34-35.

Appointment of Muslims as Judges
of — and Chief Courts. 350.

Establishment of a — in the Central
Provinces. 1749.

— Judges in India. 2368.

Judges in the Bombay —. 349-50.

Judges of — and Chief Courts in
India. 349.

Judgment of the Patna — in the
case of Raghunath Mahadeo.
1111-12.

Judgment of the Patna — in the
case of Seth Banshidhar Paddar.
1113.

Refusal of the Commissioner of
Income-tax to refer certain cases
of Sind to the —. 11.

HIGH SCHOOL—
See "School(s)".

HILL ALLOWANCE(S)—
See "Allowance(s)".

HIMALAYAN EXPEDITION CLUB—
Question *re* attempt to reach Mount
Kailash by the Indian —, Delhi.
338-40.

HINDI—
Question *re*—
Delay in the delivery of postcards,
envelopes, etc., addressed in — in
the Punjab. 1037, 1560.
Proposed adoption of — as a Court
language in Delhi. 113-14.

HINDU—
Question *re*—
Acquisition by the East Indian
Railway authorities of lands
attached to — places of worship
at Azimganj. 628, 1556.
Appointment of — as Line Inspec-
tors in the Punjab and North-
West Frontier Postal Circle. 1521-
22.

Non-appointment of a single Bihari
— Medical graduate as Medical
Officer on any of the State Rail-
ways. 618-19.

Protection of Dhanushkodi, a sacred
place of importance to —. 1816.

Unsuitability of the — Refreshment
Room at the Cawnpore Central
Station for orthodox —. 1674.

HINDU PUBLIC—
Question *re* grievances of the — of
Shahdara. 1840.

HINDU TEMPLE ENTRY DISABILITIES REMOVAL BILL—

See "Bill(s)".

HOCKENHULL, Mr. F. W.—

Demand for Supplementary Grant in respect of—

Expenses in connection with capital outlay on schemes of agricultural improvement and research. 2473-76.

Factories Bill—

Consideration of clause 59. 317.

Question (Supplementary) *re* percentage of deaths of coolies in the tea gardens of Assam. 2429-30.

HOLIDAY(S)—

Question *re*—

Compensation leave for attendance on Gazetted — to certain employees of the Government of India Presses. 1855.

Declaration of a public — for *Chaitra Sudi Tryodashi*. 1021.

Disposal of Income-tax cases in Bihar and Orissa on gazetted —. 42.

Extra Wages or credit leave for compositors of the East India Railway Press working on —. 272.

Fixation of — for Dussehra and Diwali on proper days in the United Provinces Postal Circle. 390.

— for the Telephone Operators. 1674.

— in the mechanical workshops of State Railways. 414.

— in the Offices of the Military Secretary and the Private Secretary to the Viceroy. 1730.

— in the Offices of the Telegraph Storeyard, Alipore, Calcutta. 1677.

Non-observance of last Saturday as a — in the Government of India Presses. 1759.

Non-payment to piece-hand employees of the Government of India Presses for work on —. 1855.

HOME DEPARTMENT—

Question *re*—

Appointment of Muslims as Assistants in the —. 2343-45.

— Resolution regarding communal representation in services. 851-53, 861-62.

HONORARY MAGISTRATES—

See "Magistrate(s)".

HONORARY RANKS—

Question *re* rules regarding the grant of — in the Army in India. 871275.

HOON, Mr. A.—

Factories Bill—

Consideration of clause 5. 282.

HOSPITAL(S)—

Question *re*—

Duties of Sub-Assistant Surgeons in the Civil —, Delhi. 1770.

Murree — Coal fraud. 1832-33.

Resident Medical officers of the Women's — in India. 1646.

HOURS OF WORK—

Question *re* excessive — in the Delhi Head Post Office. 1523-24.

HOUSE(S)—

Question *re* construction by private individuals of their — in New Delhi. 2327.

HOUSE BUILDING—

Question *re* advances for —. 27-28.

HOUSE PROPERTY—

Question *re* inequity in the matter of the levy of income-tax in connection with the owners of —. 2122.

HOUSE RENT—

Question *re*—

Compensatory allowance and — for new entrants in the Army Head quarters. 1129.

— paid to certain Special Ticket Examiners on the North-Western Railway. 1755.

— paid to certain Travelling Ticket Examiners on the North-Western Railway. 1756.

HOUSE RENT ALLOWANCE—

See "Allowance(s)".

HOWRAH—

Question *re*—

Alleged racial discrimination in the matter of recruitment and promotions of Indian Guards in the — Division, East Indian Railway. 469.

Construction of the new — Bridge. 340-41.

Detention of the Kalka-Delhi Mail at Subzimandi Station. 2339.

Early arrival of the — Delhi-Kalka Mail at Kalka. 2338-39.

HOWRAH—*contd.*Question *re*—*contd.*Gunner guards in the — Division,
East Indian Railway. 469-70.Racial discrimination in allowing the
use of the cab road between
platforms Nos. 6 and 7 of the —
Station. 627-28.Running of through trains from —
to Kalka by loop line. 1657.

HOWRAH-DELHI-KALKA MAIL—

Question *re* non-carriage of mails by
the —. 354-55.

HUDSON, SIR LESLIE—

Expressions of regret on the death(s)
of—Sir Bepin Behari Ghosh and Mr.
Aravamudha Ayyangar. 66.

Sir Dinshaw Mulla. 130-31.

Sir Gordon Fraser. 2044.

Sir Manmohandas Ramji. 1528-29.

Indian Aircraft Bill—

Motion to pass. 1165-66.

Indian Iron and Steel Duties Bill—

Motion to refer to Select Committee.
878-81.

Motion to consider. 1792-94.

Sea Customs (Amendment) Bill—

Consideration of clause 2. 772-73.

HUNGER STRIKE—

Question *re* — by political prisoners in
the Andamans. 659.

HYDER ALI—

Question *re* maintenance of the family
of — and Tipu Sultan. 240-41.

HYDERABAD—

Question *re* conferences of the repre-
sentatives of Mysore and — States
to consider the Tungabhadra Pro-
ject. 2353.

— I

IBRAHIM ALI KHAN, LIEUT.
NAWAB MUHAMMAD—Question *re*—Appointment of Muslims in the
office of the Director of Civil
Aviation. 1732-33.Employment of the relations of the
Senior Superintendent of the office
of the Director of Civil Aviation
in that office. 1734.Graveyard of Mehdiar and the
Durgah of Khwaja Mir Dard in
Delhi. 7-8.Posts created in the office of the
Director of Civil Aviation. 1734.Protest by Muslims against the
sacrilege of the graves and mosques
in Delhi. 6-7.

ICE—

Question *re* sub-letting of — and aerated
water contract on certain sections
of the North Western Railway.
2441.

ILLICIT TRAVELLING—

Question *re* prevention of — on railway
trains. 54.

See also "Travelling".

ILLNESS—

Question *re*—— of Mr. Sushil Das Gupta, a poli-
tical prisoner in the Andamans.
1510-11.— of State Prisoner Mr. Jibon Lal
Chatterjee. 1628.— of State Prisoner Mr. Jibon Lal
Chatterjee and his transfer to the
Nasik Jail. 1629.

ILL-TREATMENT—

Question *re* — of Indians in Zanzibar
623-24.IMPERIAL BANK OF INDIA
(AMENDMENT) BILL—

See "Bill(s)".

IMPERIAL CHEMICAL INDUSTRIES,
LIMITED—Question *re* concession proposed to be
given to the —. 1520.IMPERIAL COUNCIL OF AGRICUL-
TURAL RESEARCH—Question *re* staff in the —. 1247-55.

IMPERIAL SECRETARIAT—

See "Secretariat(s)".

IMPORT(S)—

Question *re*—Exports of raw cotton to Italy and
— of cotton piece-goods and yarns
from Italy. 2357.— of artificial silk piece-goods and
yarns from Italy. 2358.— of cut-pieces from Japan. 1099-
100.— of foreign rice into Indian ports.
14-15.— of Italian woollen piece-goods and
imposition of a quota on woollen
piece-goods from Japan. 2357.— of standard cut-pieces from Japan.
1846.Italian exports to, and — from,
India. 2353-54.

IMPORT DUTY(IES)—

Question *re* increase in the — on pro-
jectors, amplifiers and loud
speakers, etc. 1053, 2372.

See also "Duty(ies)".

IMPORTATION(S)—

Question *re* — of supplies of arms and ammunition by licensed dealers from one place to another. 1369.

IMPORTED GOODS—

Question *re* place of origin on —. 353.

IMPRISONMENT—

Question *re* — of Turkish soldiers in India. 369.

INCOME—

Question *re* —

Fixation of limit of minimum assessable — for income-tax at Rs. 2,000. 1736.

— from one-anna envelopes, etc., 794.

— of the Barahjee Temple in Pushkar, Ajmer. 194.

— of the Pushkar Jagir. 194-98.

— of the Sutlej Valley Project. 2423.

Income-tax realised from persons with an — between Rs. 1,000 and Rs. 1,999. 2454.

INCOME-TAX—

Question *re* —

Amalgamation of the posts of the Commissioners of —, United Provinces and Central Provinces. 2326.

Appointment of a Muslim as an Assistant Commissioner of — in Bihar and Orissa. 364.

Avoidance of assessment of — by the transfer of principal place of business from Bihar and Orissa. 786-87, 1273-75.

Cancellation of the assessments of — in Orissa. 41-42.

Deduction of expenditure in the assessment of —. 103-05.

Disposal of — cases in Bihar and Orissa on gazetted holidays. 42-43.

Disposal of — objections in the — Department, Bihar and Orissa. 1110.

Extension of time limit for payment of — in the earthquake stricken area in Bihar. 259.

Fall in — revenue owing to the Earthquake in Bihar. 1138.

Fixation of limit of minimum assessable income for — at Rs. 2,000. 1736.

— realised from persons with an income between Rs. 1,000 and Rs. 1,999. 2454.

Inequity in the matter of the levy of — in connection with the owners of house property. 21-22.

INCOME-TAX—contd.

Question *re*—contd.

Inspection of — assessment files by the assesses. 785-86, 2427.

Non-refund of — after the cancellation of assessments in the Orissa Circle. 44.

Papers of which an — assessee is not entitled to have a copy. 1053.

Posting of certain — officials at a particular station for a long time in Bihar and Orissa. 1138-39.

Realisation of — demands by certificates or distress warrants in Orissa. 372-73.

Refusal of the Commissioner of — to refer certain cases of Sind to the High Court. 11.

Removal of surcharge on — and super-tax. 1736.

Remission of penalty imposed for defaulting payment of — in Bihar and Orissa. 44.

Reports or remarks when calling for — cases under appeal in Bihar and Orissa. 1113-14.

Serving of demand notices of — in Bihar and Orissa. 784-85, 1558-59.

Transfers of Assistant Commissioners, of —. 364.

INCOME-TAX ACT—

See "Indian —" under "Act(s)".

INCOME-TAX (AMENDMENT) BILL—

See "Indian —" under "Bill(s)".

INCOME-TAX DEPARTMENT—

Question *re*—

Allegations against the administration of the — of the Delhi Province and the Ambala Division. 2336-37.

Appointment of officers in the —. 363.

Appointments, promotions, transfers, etc., in the —. 363-64.

Communal composition of the staff in the —, Bihar and Orissa. 240, 362-63, 960-61, 962-63.

Disposal of income-tax objections in the —, Bihar and Orissa. 1110.

Employment of Muslims in the — in the Punjab, North-West Frontier and Delhi Provinces. 2335-36.

Grievances of the staff in the —, Bihar and Orissa. 364-65, 963.

Oriya-speaking people in the —. 741.

Over-representation of domiciled Bengalis in the —, Bihar and Orissa. 363, 963.

Preponderance of one community in the —, Bihar and Orissa. 363, 963.

INCOME-TAX DEPARTMENT—*contd.*Question *re—contd.*

Promotions in the — of the Punjab, North-West Frontier and Delhi Provinces. 2336.

Retrenched hands of the Bihar and Orissa. 1139-43.

Standing Counsel to the — in Bihar and Orissa. 1139, 1770.

INCOME-TAX OFFICE(S)—

Question *re—*

Accommodation provided for the assesses in the — at Cuttack, Chaibasa and Patna. 781, 1558.

Location of the — at Sholapur. 2337.

INCOME-TAX PAYER(S)—

Question *re* inspection by an — of his assessment record. 1335.

INCREMENT(S)—

Question *re—*

— of staff in the Moradabad Division, East Indian Railway. 2341-42, 2343.

Stoppage of the — of a Telegraphist in the Punjab Postal Circle. 1051.

INDEBTED CLERKS—

See "Clerk(s)".

INDEBTEDNESS—

Question *re* rural — in British India 639-40.

INDIA UNATTACHED LIST—

Question *re* British other rank of the Indian Army Ordnance Corps under the —. 2345-46.

INDIAN(S)—

Question *re—*

Appointment of a Joint Commission to explore Colonization schemes for South African —. 483-84.

Appointment of — as Members of the Railway Board. 1342-45.

Appointment of — *ex-cadets* of the — Mercantile Marine Training Ship "Dufferin" as leadsman apprentices in the Bengal Pilot Service. 352-53.

Appointment of — in the offices of the Trade Commissioners. 1515.

Disqualification of — to possess land in Zanzibar. 473.

Employment of — in the Cypher Bureau of the Foreign and Political Department. 1653-54.

Employment of — in the Secretariat of the League of Nations. 1256-57.

Europeans and — in the Indian Medical Service. 871.

INDIAN(S)—*contd.*Question *re—contd.*

Europeans and — serving in the Office of the High Commissioner for India. 2374.

Europeans and — serving in the offices of the Secretary of State and High Commissioner for India. 1247.

Ill-treatment of — in Zanzibar. 623-24.

Inadequate representation of — in higher posts in the Traffic Department of the East Indian Railway. 1357.

Inadequate representation of — in the posts of yard masters, yard foremen, etc., on the East Indian Railway. 1358.

— and Europeans serving in the offices of the Trade Commissioners and Deputy Trade Commissioners. 873.

— as wireless operators under Messrs. Marconi and Company on the — coast. 2186-87.

— employed as Political Agents or Residents of — States. 1037, 1846.

— in certain parts of Yemen. 15-16.

— recruited as sailors of the Royal — Marine. 1769.

— recruited as soldiers or sailors. 1039-42.

— recruited to the commissioned ranks of the army. 1149.

— serving in the offices of the League of Nations. 872-73.

Miseries of — repatriated from British Guiana. 352.

Murder of — nationals in America. 112-13.

Non-appointment of an — as the head of a Department in the Lac Research Institute. 1637-38.

Non-appointment of an — to the Port Advisory Board of Kenya. 618.

Non-appointment of — apprentices of Lillooah Workshops as Train Examiners. 52-53.

Non-appointment of — to the posts of the Registrar of the office of the Agent to the Governor-General, Punjab States, and the Superintendent of the office of the Resident in Waziristan. 2219.

Recruitment of — in the — Lac Research Institute. 5.

Safeguarding of the interests of — in Zanzibar. 368-69.

Security for the investments by — in Zanzibar. 473.

- INDIAN(S)—*contd.*
 Question *re*—*contd.*
 Subordinate offices of the Foreign and Political Department in which — have never been appointed. 2219-20.
 Training school at Chandausi for Refresher Course of — Assistant Station Masters and Commercial Clerks on the East Indian Railway. 347-49.
- INDIAN AIRCRAFT BILL—
 See "Bill(s)".
- INDIAN AIR FORCE—
 Question *re* commissioned officers serving in the Indian Army, the — and the Indian Marine. 1145-46.
- INDIAN ARMY—
 Question *re*—
 Commissioned officers serving in the —, the Indian Air Force and the Indian Marine. 1145-46.
 Viceroy's Commissioned Officers serving in the —. 1267.
- INDIAN ARMY ACT—
 See "Act(s)".
- INDIAN ARMY (AMENDMENT) BILL—
 See "Bill(s)".
- INDIAN ARMY CORPS OF CLERK(S)—
 Question *re*—
 Creation of the —. 1126-28.
 Enrolments in the —. 1349-51.
- INDIAN ARMY ORDNANCE CORPS—
 Question *re*—
 British other ranks of the — under the India Unattached List. 2345-46.
 Indianisation of the —. 2345.
- INDIAN CARRIAGE BY AIR BILL—
 See "Bill(s)".
- INDIAN CHRISTIANS—
 Resolution *re* representation of— in the services and committees. 706-17, 1275-1306.
- INDIAN CINEMATOGRAPH COMMITTEE—
 Question *re* recommendations of the —. 1003.
- INDIAN CIVIL SERVICE—
 Question *re* percentage laid down for promotions from the Provincial — to the — posts 2331-32.
- INDIAN COAL INDUSTRY—
 Resolution *re* appointment of a committee on the —. 1306-33.
- INDIAN COAST STATION(S)—
 Question *re* employment of wireless operators in the — and land stations. 2185-86.
- INDIAN COLONIZATION ENQUIRY COMMITTEE—
 See "Committee(s)".
- INDIAN COMPANIES ACT—
 See "Act(s)".
- INDIAN CONCERN(S)—
 Question *re* establishment of — in foreign countries for the business of Indian products. 1515.
- INDIAN DELEGATION—
 See "Delegation(s)".
- INDIAN DOCK LABOURERS BILL—
 See "Bill(s)".
- INDIAN EXCHEQUER—
 See "Exchequer(s)".
- INDIAN FILM INDUSTRY—
 Question *re* safeguarding of the —. 1001.
- INDIAN FINANCE BILL—
 See "Bill(s)".
- INDIAN HIMALAYAN EXPEDITION CLUB—
 Question *re* attempt to reach Mount Kailash by the —, Delhi. 338-40.
- INDIAN INCOME-TAX ACT—
 See "Act(s)".
- INDIAN INCOME-TAX (AMENDMENT) BILL—
 See "Bill(s)".
- INDIAN IRON AND STEEL DUTIES BILL—
 See "Bill(s)".
- INDIAN LAC RESEARCH INSTITUTE—
 Question *re*—
 Activities of the —. 1431-32.
 Biochemical work in the —. 1021-31.
 Contract service at the —. 1032.
 European officers on contract at the —. 1031-32.
 Judging of work in the —. 1032-33.
 Recruitment of Indians in the —. 6.

INDIAN LAND STATION(S)—

Question *re* employment of Wireless Operators in the Indian coast and —. 2185-86.
See also "Station(s)".

INDIAN LEGISLATURE—

Question *re* interest of the — in the work of the League of Nations. 1259-62.
See also "Legislature".

INDIAN MARINE—

Question *re* commissioned officers serving in the Indian Army, the Indian Air Force and the —. 1145-46.

INDIAN MEDICAL COUNCIL—

Question *re*—
Appointment of the Secretary of the —. 359.

Formal compromise agreed to at an informal meeting of the members of the —. 358.

Formation of the Executive Committee of the —. 355-56.

Precluding the raising of a question discussed at the meeting of the — from being raised within a year after such discussion. 355.

Proposal to exclude the Secretary of the — from acting as an Inspector. 356-58.

INDIAN MEDICAL COUNCIL (AMENDMENT) BILL—

See "Bill(s)".

INDIAN MEDICAL SERVICE—

Question *re*—
Europeans and Indians in the —. 871.

— officers serving in the Army and in the Civil Departments. 871.

Temporary — officers whose services have been dispensed with. 871-72.

INDIAN MERCHANTS—

Question *re* employment of Panama natives by the Sind —. 29.

INDIAN MILITARY ACADEMY—

Question *re*—
Admissions to the — and martial communities. 2414-15.

Cadets undergoing training in the —, Dehra Dun. 469.

Constitution of the Selection Board to interview the candidates for the —. 2414.

Entrance examinations held for admission to the —. 2412-13.

Marks allotted for personal interview at the entrance examination of the —. 2413-14.

See also "Academy(ies)".

INDIAN MILITARY ASSISTANT STOREKEEPER(S)—

Question *re*—
Misgivings expressed on the introduction of the — scheme. 2346.
Promotion of —. 2346-47.

INDIAN MINTS—

See "Mint(s)".

INDIAN NAVY (DISCIPLINE) BILL—

See "Bill(s)".

INDIAN NATIONAL(S)—

See "National(s)".

INDIAN NATIONAL CONGRESS—

See "Congress".

INDIAN PETROLEUM BILL—

See "Bill(s)".

INDIAN PRODUCT(S)—

Question *re* establishment of Indian concerns in foreign countries for the business of —. 1515.

INDIAN PROTECTIVE DUTY(IES)—

See "Duty(ies)".

INDIAN RAILWAYS—

See "Railway(s)".

INDIAN RAILWAYS ACT—

See "Act(s)".

INDIAN RAILWAY CONFERENCE ASSOCIATION—

Question *re* Neutral Control Section of the —. 1454.

INDIAN REFORMS—

See "Reform(s)".

INDIAN REFRESHMENT ROOM(S)—

See "Refreshment Room(s)".

INDIAN RUBBER CONTROL BILL—

See "Bill(s)".

INDIAN SHIPPING—

Question *re* protection of the interests of —. 1750.

INDIAN SHIPPING COMPANIES—

Question *re*—

Quotations from the — for the carriage of Government materials. 416.

Safeguarding of the interests of the —. 2348.

- INDIAN STATE(S)**—
 Question *re*—
 Contribution by the — towards the expenditure of the League of Nations. 2347.
 Indians employed as Political Agents or Residents of —. 1037, 1846.
 Representatives of — to the League of Nations. 1433-34.
- INDIAN STATES (PROTECTION) BILL**—
See "Bill(s)".
- INDIAN STEAMSHIP COMPANIES**—
See "Steamship Company(ies)".
- INDIAN SLEEL MANUFACTURERS**—
 Question *re* competition of British firms with —. 736.
- INDIAN STORES DEPARTMENT**—
 Demand for Excess Grant for 1932-33. 2305.
 Question *re* allotment of quarters to daftries in the Quartermaster General's Branch and the —. 2452-53.
- INDIAN SUGAR**—
See "Sugar".
- INDIAN TARIFF BILL**—
See "Bill(s)".
- INDIAN TARIFF (AMENDMENT) BILL**—
See "Bill(s)".
- INDIAN TARIFF (TEXTILE PROTECTION) AMENDMENT BILL**—
See "Bill(s)".
- INDIAN TEA LICENSING COMMITTEE**—
 Question *re* proceedings of the —. 1621.
- INDIAN TERRITORIAL FORCE**—
 Question *re*—
 Appointment of — officers to the Cantonments Departments. 1440.
 Provision of opportunities to the officers of the — for training with the regular units. 1440-41.
 Rules relating to the — and Auxiliary Forces. 1667.
- INDIAN TRUSTS (AMENDMENT) BILL**—
See "Bill(s)".
- INDIAN WOMEN'S MEDICAL SERVICE**—
 Question *re* regulation relating to the Training Reserve of the —. 1646, 2375.
- INDIANISATION**—
 Question *re*—
 — of the commissioned ranks of the army. 1149-50.
 — of the Indian Army Ordnance Corps. 2345.
 — of the Lac Research Institute. 1633-34.
- INDIGO PLANTERS**—
 Question *re* amount given to — in Bihar, and to others out of the Viceroy's Earthquake Relief Fund. 2443-45.
- INDO-JAPANESE AGREEMENT**—
See "Agreement(s)".
- INDUSTRIAL EMPLOYEES**—
See "Employee(s)".
- INDUSTRIAL HANDS**—
 Question *re* reduction in the working time of the — in the Government of India Press. 1757.
- INDUSTRIAL INTEREST(S)**—
 Question *re* effect of extra duty levied on light diesel oil on agricultural and —. 2317-18.
- INDUSTRY(IES)**—
 Question *re*—
 Assistance given by the Italian Government to its — and its shipping lines. 2354-55.
 Effect of the new excise duty on the sugar —. 737.
 Grant of subsidies to the British shipping —. 637.
 Legislation on the protection of steel —. 477-78.
 Report of the special officer deputed to investigate the condition of the cocoanut —. 1341.
- INFERIOR ESTABLISHMENT(S)**—
 Question *re* temporary — in the Government of India Secretariat. 466.
- INFERIOR POSTAL STAFF**—
 Question *re* recruitment of — in Delhi. 1522-23.
- INFERIOR SERVANTS**—
 Question *re* quarters for — in the Posts and Telegraphs Department at Poona. 728-29.
- INFERIOR SERVICE(S)**—
See "Service(s)".
- INSANITARY CONDITION**—
 Question *re* — of the land situated outside Turkman Gate, Delhi. 365.

INSCRIPTIONS—

Question re editing and publishing of the Kannada — 2410-11.

INSOLVENT CLERKS—

See "Clerk(s)"

INSPECTION—

Demand for Excess Grant for 1932-33. 2306.

Question re—

— by an income-tax payer of his assessment record. 1335.

— of assessment files by the income-tax assesses. 785-86.

INSPECTION CARRIAGES—

See "Carriage(s)"

INSPECTOR(S)—

Question re—

Allegations against the Town —, Delhi Head Post Office. 1522.

Appointment of Chief — of Explosives. 2103-04.

Appointment of Hindus as Line — in the Punjab and North-West Frontier Postal Circle. 1521-22.

Appointment of — of Post Offices. 1737-38.

Appointment of junior time-scale clerks as — of Post Offices at certain places. 1524-25.

Appointment of Town — in the Delhi Head Post Office. 1522.

Appointment of Transportation —, Commercial, on the East Indian Railway. 471.

Attendance of Factory — at the Government of India Presses. 1857-58.

Declaration of the post of Transportation — as a selection post on the East Indian Railway. 1814.

Direct — recruitment of some of the ex-crew — on the East Indian Railway. 392-93.

Functions and duties of yard super-
visors and yard —. 1102-03.

— of Post Offices and Head Clerks to Postal Superintendents. 40.

Investigating — in the postmaster General's Office, Bombay. 2431.

Promotion and seniority of the Travelling Ticket Examiners and — on the North West and East Indian Railways. 2439.

Promotion to the post of — in the Delhi Head Post Office. 371-72.

Proposal to exclude the Secretary of the Indian Medical Council from acting as an —. 356-58.

Seniority of subordinates officiating in the Transportation —'s grade on the East Indian Railway. 382.

INSPECTOR(S)—*contd.*

Question re—

Traffic — in the Moradabad Division, East Indian Railway. 1135-36.

Transfers of — of Station Accounts on the North-Western Railway. 1681.

INSPECTORSHIP—

Question re promotion to Transportation —. 1814.

INSTALMENTS—

Question re payment of single-payment sterling Policies or premiums by — from Provident Funds. 554-55.

INSTITUTE(S)—

Question re—

Activities of the Forest Research —, Dehra Dun. 1428-29.

Activities of the Indian Lac Research —. 1431-32.

Activities of the Mining —, Dhanbad. 1429-30.

Advisability of removing the Pusa — to Meerut instead of to Delhi. 1619.

Aims and objects of the researches of the Forest and Mining —. 1430-31.

Biochemical work in the Indian Lac Research —. 1021-31.

Buildings of the Pusa Research —. 2215-17.

Contract service at the Indian Lac Research —. 1022.

Director of the Lac Research —. 1635-37.

Earmarking of a portion of India's contribution to the League of Nations for the maintenance of the Paris — of Intellectual Co-operation, etc. 1437.

Enquiry into the affairs of the Lac Research —. 1638.

European officers on contract at the Indian Lac Research —. 1031-32.

Indianisation of the Lac Research —. 1633-34.

International — of Agriculture, Rome. 2440-41.

Judging of work in the Indian Lac Research —. 1032-33.

Management of the Lac Research —. 1632-33.

Non-appointment of an Indian as the head of a Department in the Lac Research —. 1637-38.

Permission given to the Electrical Engineer, Pusa Research —, to run a cinema. 2438-39.

INSTITUTE(S)—*contd.*Question *re*—*contd.*

Practical results obtained in the field of research, cultivation of Lac, etc., in the Lac Research — 1635.

Proposal for the removal Pusa Agricultural — 1045-48.

Recruitment of Indians in the Indian Lac Research — 6.

Resignation of Rai Bahadur C. S. Misra, from the Lac Research.— 1634.

Retrenchment of staff in the Pusa Research — 2439.

Transfer of the Research from Pusa to Delhi. 188-92, 334-35, 751.

INSTITUTIONS—

Question *re* technical — in India. 1432.

INSTRUMENTS—

Question *re* exemption from customs duty of laboratory — for use in the Bombay University. 2326-27.

INSURANCE COMPANIES—

Question *re* failure of Indian — 1043.

INTER-DIVISIONAL TRANSFER(S)—

See "Transfer(s)".

INTEREST(S)—

Question *re*—

Control of money-lending and rates of — 365-66.

Effect of the extra duty levied on light diesel oil on agricultural and industrial — 2317-18.

Rates of — charged by Afghan money-lenders in India. 795.

Safeguarding of the — of Indians in Zanzibar. 368-69.

Safeguarding of the — of the Indian Shipping Companies. 2348.

Safeguarding of the — of the small steamship companies. 1752.

INTEREST ON MISCELLANEOUS OBLIGATIONS—

Demand for Excess Grant for 1931-32. 2302.

Demand for Excess Grant for 1932-33. 2304.

INTERMEDIATE CLASS—

Question *re*—

Absence of an — waiting room at Delhi. 752.

Inconvenience felt by illiterate—passengers in mail trains. 1037-38.

INTERMEDIATE CLASS—*contd.*Question *re*—*contd.*

Installation of fans in — and third class carriages. 354.

Running of an — compartment in the Rameshwaram Express of the South Indian Railway. 1816.

Travelling of police constables in an — compartment between Kalka and Simla. 346-47.

INTERMEDIATE EXAMINATION—

See "Examination(s)".

INTERNATIONAL INSTITUTE OF AGRICULTURE—

Question *re* —, Rome. 2440-41.

INTERNATIONAL LABOUR OFFICE—

Question *re* publications received by Government from the League of Nations or the —. 2211-12.

INTERPRETATION—

Question *re* — of article 465-A, of the Civil Service Regulations. 1824-25.

INTERVIEW(S)—

Question *re*—

Marks allotted for personal — at the entrance examination of the Indian Military Academy. 2413-14.

Prohibition of the publication of articles and — given by Mr. Subhas Chandra Bose in the Yugo-Slav Press. 2347-48.

Withdrawal of permission of — granted to Mr. Susil Das Gupta, a Political prisoner in the Andamans . 32.

INVESTIGATING INSPECTORS—

Question *re* — in the Postmaster General's Office, Bombay. 2431.

INVESTMENT(S)—

Question *re* security for the — by Indians in Zanzibar. 473.

IRAQ—

Question *re* Indian Protector of Pilgrims in —. 1423-24.

IRON AND STEEL DUTIES BILL—

See "Indian —" under "Bill(s)".

IRON RACKS—

Question *re* — collapsed in the Central Publication Branch. 1759-60.

IRRIGATION, NAVIGATION, ETC., CHARGED TO REVENUE—

Demand for Excess Grant for 1932-33. 2304.

ISHWARSINGJI, NAWAB NAHAR-SINGJI—

Question *re* investigation of the case of the British Indian ports in the Gulf of Cambay. 1654.

ISMAIL ALI KHAN, KUNWAR HAJEE—

Question *re*—

Allegations against the Accountant and the establishment clerks of the Government of India Press, Aligarh. 1364.

Clerical grade in the Government of India Presses. 2361-62.

Construction of a cinema hall adjacent to the Central Baptist Church, Chandni Chowk, Delhi. 869.

Contributory Provident Fund for the clerks of the Government of India Presses. 2362-63.

Expiry of the term of agreement of the Dehra Dun Hardwar Railway. 367.

Headmaster of the East Indian Railway High School at Tundla. 411.

Insanitary condition of the land situated outside Turkman Gate, Delhi. 365.

Maintenance of the family of Hyder Ali and Tipu Sultan. 240-41.

Managing Committee of the East Indian Railway High School at Tundla. 411.

Muslim gazetted officers recruited in certain departments of State Railways. 744.

Muslim students in the East Indian Railway High School at Tundla. 411-12.

Muslims and non-Muslims in the Clerical Branch of the Government of India Press, Aligarh. 1365.

Pilgrims to Hedjaz by overland route by motor lorries. 367-68.

Pilgrims to Hedjaz from each province of India. 367.

Provision of a bath room in the first and second class waiting room at Bareilly Junction, Rohilkund and Kumaon Railway. 367.

Teachers in the East Indian Railway High School at Tundla. 413.

Under-writings of the shares of the Reserve Bank. 1747.

Question (Supplementary) *re*—

Food supplied to Haj Pilgrims on board ships. 179-82.

Introduction of an Amended Cantonment Bill. 1197.

ISMAIL KHAN, HAJI CHAUDHURY MUHAMMAD—

Question *re*—

Appointment of Bengali Muslims in the Commerce Department. 1121.

Appointment of Bengal Muslims to posts under the Government of India outside Bengal. 863-66.

Bengali Muslims employed in the offices of the North-Western Railway at Lahore. 1121.

Bengali Muslims in the head offices of the Bengal Nagpur Railway and the Great Indian Peninsula Railway at Bombay. 1121.

Duties of Sub-Assistant Surgeons in the Civil Hospital, Delhi. 1136, 1770.

Medical Department officers employed in Delhi for the Medical inspection of schools. 1136-37, 1770.

Muslim gazetted officers recruited in certain departments of State Railways. 744.

Muslims employed in the head offices of the Bengal Nagpur Railway at Calcutta. 1120.

Muslims employed in the head offices of the East Indian Railway at Calcutta. 1120.

Muslims employed in the head offices of the Eastern Bengal Railway at Calcutta. 1121.

Muslims, Europeans, etc., in certain appointments on the North-Western Railway. 1137.

Non-Bengali Muslims employed in the head offices of the three railways located in Calcutta. 1121.

Reduction of pay of subordinates on the North-Western Railway. 1137-38.

ITALIAN EXPORTS—

Question *re* — to, and imports from, Italy. 2353-54.

ITALIAN GOVERNMENT—

Question *re* assistance given by the — to its industries and its shipping lines. 2354-55.

ITALIAN TRADE DELEGATION—

Question *re* proposed visit of an — to Italy. 1513.

ITALY—

Question *re*—

Exports of raw cotton to — and imports of cotton piece-goods and yarns from —. 2357.

Imports of artificial silk piece-goods and yarns from —. 2358.

Small proportion of the Indian wool crop taken by —. 2356.

J

- JADHAV, MR. B. V.—**
 Bengal Criminal Law Amendment Supplementary (Extending) Bill—
 Consideration of— Clause 2. 650, 652-54.
 Demand for Supplementary Grant in respect of—
 Expenses in connection with capital outlay on schemes of agricultural improvement and research. 2482-84.
 New Construction (Railways). 2136-38.
 Salaries and other Expenses in connection with Agriculture. 2149, 2160, 2162-66, 2175.
 Expressions of regret on the death of Sir Dinshaw Mulla. 130.
Factories Bill—
 Motion to consider. 153-54.
 Motion to pass. 426-28.
Girls Protection Bill—
 Motion to refer to Select Committee. 1605-07.
Indian Army (Amendment) Bill—
 Motion to refer to Select Committee. 88-91.
 Motion to consider. 1467, 1473-78.
 Consideration of clause 5. 2237.
 Motion to pass. 2255.
Indian Iron and Steel Duties Bill—
 Consideration of— Clause 2. 2081.
Indian Navy (Discipline) Bill—
 Motion to refer to Select Committee. 1195, 1215-19.
 Motion to consider. 2290-91.
Indian Trusts (Amendment) Bill—
 Motion to consider. 776.
Mechanical Lighters (Excise Duty) Bill—
 Motion to refer to Select Committee. 461-62.
 Motion to consider. 1176-77.
 Consideration of clause 3. 1180.
Question re—
 Definition of "machinery" pertaining to cinema industry. 1001-03.
 Film Department of the Railway Publicity Bureau. 1004.
 Increase in the import duty on projectors, amplifiers and loud speakers, etc., 1053, 2372.
International Institute of Agriculture, Rome. 2440-41.
 Location of the Income-tax Office at Sholapur. 2337.
 Motion picture industry of India. 1003-04.
 Non-recognition of the Intermediate Examination in Science, Medical Group, of the Delhi University by the Lucknow University. 727.
 Recommendations of the Indian Cinematograph Committee. 1003.

JADHAV, MR. B. V.—contd.

- Question re—contd.**
 Safeguarding of the Indian film industry. 1001.
Question (Supplementary) re—
 Concessions proposed to be given to a British firm to start chemical works in India. 1462.
 Encouragement of the "Buy Indian" propaganda. 498.
 Establishment of an Indian Regiment of Artillery. 2351, 2352.
 Important Government Bills pending before the Legislative Assembly. 332.
 Indians recruited as soldiers or sailors. 1042.
 Management of the Lac Research Institute. 1633.
 Non-appointment of Indian as the head of a Department in the Lac Research Institute. 1638.
 Report of the Verma Committee. 638-39.
 Resolution re constitution of Malabar into a separate Province. 675, 686.
Sea Customs (Amendment) Bill—
 Motion to consider. 770-71.

JAIL(S)—

- Question re—**
 Correspondence with his relations of Mr. Satin Sen, a State Prisoner in the Campbellpur.— 371.
 Detention of one Gurumukh Singh in the Kabul.— 791.
 Illness of State Prisoner Mr. Jibon Lal Chatterjee and his transfer to the Nasik.— 1629.
 Lights allowed to prisoners in the Cellular—, Andamans. 33.
 Transfer of Mr. Bimalendu Chakravarty, a political prisoner, from the Andamans to the Alipore Central.— 31.
 Transfer of Mr. Nikhil Guha Roy, a political prisoner, from the Cellular—, Andaman. 1511.
 Transfer of several Bengali State Prisoners to the Nasik.— 1507-08.

JAMALPUR—

- Question re—**
 Amalgamation of the different workshops with that at— 183.
 East Indian Railway workshop staff at— 2451-52.
 Leave given to railway staff at— after the earthquake shock. 54-55.

JAMES, MR. F. E.—

- Election of — as a Member to the Fuel Oil Committee. 1151.
- Indian Income-tax (Amendment) Bill—**
 Motion to consider. 1719-21, 1723.
- Indian Iron and Steel Duties Bill—**
 Motion to refer to Select Committee. 973, 980, 981.
- Consideration of Clause 2. 2069.
- Consideration of Clause 4. 1940-1941.
- Indian Navy (Discipline) Bill—**
 Motion to refer to Select Committee. 1224-1227.
- Motion to consider. 2293-95.
- Indian Rubber Control Bill—**
 Consideration of clause 3. 1697-98.
- Motion to pass. 1700-03, 1704, 1706.
- Point of order raised by — as to whether a Bill, which is put down in the name of one Honourable Member, can be introduced by another Honourable Member. 1529-30.
- Question re—**
 Abolition of surtax on tea exported from India to New Zealand. 1517-18.
- Appointment of an Advisory Committee to the Posts and Telegraphs Department. 2315-16.
- Postal and delivery fees charged for parcels sent from the United Kingdom. 2179.
- Reduction of postal rates on circular letters and other printed matter. 2316.
- Question (Supplementary) re—**
 Classification of Burma rice. 1740.
- Concessions proposed to be given to a British firm to start chemical works in India. 1400.
- Employment of Indians in the Secretariat of the League of Nations. 1257.
- Interest of the Indian Legislature in the work of the League of Nations. 1259.
- Personnel of the Indian Delegation to the League of Nations. 2210.
- Relief to petty shopkeepers in the earthquake-stricken area of Bihar. 2313-14.
- Supply of the Factories Act and Rules framed thereunder to the factories. 2213.
- Resolution re—**
 Appointment of a Committee on the Indian Coal Industry. 1326.
- Representation of Indian Christians in the services and Committees. 1283-85.

JAPAN—

- Convention and Protocol re commercial relations between India and —. 506-10.
- Question re—**
 Import of cut-pieces from —. 1099-100.
- Imports of Italian woollen piece-goods and imposition of a quota on woollen piece-goods from —. 2357.
- Imports of standard cut-pieces from —. 1846.

JAPANESE TRADE DELEGATION—

- Question re** expenses borne by the Indian exchequer in connection with the visit of the —. 1514.

JAVA—

- Question re** reduction of the rates of — sugar at the Indian ports. 335.

JEHANDAR SHAH, PRINCE—

- Question re** money earmarked by a Vazir of Oudh for the pension of —'s descendants. 13, 155-56.

JEHANGIR, SIR COWASJI—

- Demand for Supplementary Grant in respect of Salaries and other Expenses in connection with Agriculture.** 2150-51, 2160.
- Indian Army (Amendment) Bill—**
 Motion to pass. 2246-49, 2250.
- Indian Income-tax (Amendment) Bill—**
 Motion to consider. 1719, 1721-22, 1723.
- Indian Iron and Steel Duties Bill—**
 Motion to consider. 1811.
- Consideration of clause 4. 1934-35, 1936, 1945.
- Consideration of Schedule. 2055.
- Consideration of Clause 2. 2081.
- Motion to pass. 2126.
- Point of order raised by — whether the Government of India are precluded to bring forward and the Legislative Assembly to pass Demand for Grant for a specific object which is within the purview of a Provincial Government 2152-54, 2156.
- Question re** age limit for competitive examinations for Government services. 342.
- Question (Supplementary) re—**
 Development of salt manufacture in Bengal. 1625.
- Director of the Lac Research Institute. 1637.
- Judgment by the Honourable Mr. S. K. Sinha, Chief Presidency Magistrate, Calcutta, against Mr. Hales, a Member of Parliament. 1765, 1766.

- JEHANGIR, SIR COWASJI—contd.**
 Question (Supplementary) *re—contd.*
 Monthly consolidated allowance for members of the Legislative Assembly. 1630.
 Recruitment of the Chief Inspector of Explosives. 1840-46.
 Staff discharged in the Dinapore and the Moradabad Divisions of the East Indian Railway. 1655.
- JHA, PANDIT RAM KRISHNA—**
 Question *re—*
 Complaint regarding the unsatisfactory mode of circulation for opinion of the Hindu Temple Entry Disabilities Removal Bill amongst the Sanatanists. 239-40
 Resolutions, petitions and memorials received for or against the Hindu Temple Entry Disabilities Removal Bill. 208-39.
- JHANSI—**
 Question *re* transfer of the Great Indian Peninsula Railway workshop from — to Bombay. 184.
- JIRGA SYSTEM—**
 Question *re* administration of justice by—. 2214-15.
- JOG, MR. S. G.—**
 Factories Bill—
 Motion to consider. 150-52, 159.
 Indian Army (Amendment) Bill—
 Consideration of clause 5. 2229.
 Motion to pass. 2262.
 Indian Navy (Discipline) Bill—
 Motion to consider. 2295-96.
 Question *re—*
 Action taken on certain questions by the Agents of Railways. 2202-03.
 Administrative control of services on the Railways. 2200, 2201.
 Allegations against the head clerk of the Government of India Press, Simla. 1366.
 Alleged abuses of rules and regulation by the agents and subordinate administrative authorities of railways. 273.
 Amalgamation of the posts of the Commissioners of Income-tax, United Provinces and Central Provinces. 2326.
 Appeals withheld by certain Divisional Superintendents on the East Indian Railway. 274.
 Applicability of conduct, discipline and appeal rules to subordinate and inferior services on the Railways. 2201.
 Applicability of Railway Board Notification No. 3352-E., to certain Railway services. 2199.

- JOG, MR. S. G.—contd.**
 Question *re—contd.*
 Application of the new scales of pay and of the new leave rules. 1035.
 Appointment of a guard as on special duty under the Transportation Superintendent on the Moradabad Division, East Indian Railway. 1751.
 Appointment of an Assistant Surgeon in charge of Phagli Dispensary Simla. 2448-49.
 Appreciation of the work of Travelling Ticket Examiners. 1011.
 Arrest of one Captain G. M. Sekhri by the Delhi police. 40.
 Assistants-in-Charge of branches in the Government of India Secretariat. 1518-19.
 Attendance of Factory Inspectors at the Government of India Presses. 1857-58.
 Belated claims for family War Pensions. 387.
 Carrying of relatives and friends of Traffic Department officers in their inspection carriages. 1012.
 Certain officers on the East Indian Railway. 2197-98.
 Claims received in the Pension Controller's office under different recommendations of the War Pensions Committee. 383-84.
 Classified seniority list of State Railway employees. 1009-10.
 Compensation leave for attendance on gazetted holidays to certain employees of the Government of India Presses. 1855.
 Consolidated allowance of the Ticket Checking staff on the East Indian Railway. 2343.
 Constitution of local administrations, etc., on Indian Railways. 2199.
 Control over the Travelling Ticket Examiners on the North Western Railway. 1011-12, 1012-13.
 Conveyance allowance paid to the head clerk and cashier of the Government of India Press, Simla, for receiving payments of bills from the bank. 1365-66.
 Definition of local administration, etc., on Indian Railways. 2198.
 Disability pension to military employees invalidated during the Great War. 44, 387, 405, 416, 262-63, 2455.
 Discharge and re-instatement of employees on the East Indian Railway. 386.
 Dwindling trade of Bombay. 749.
 Enquiry into the state of affairs in the Moradabad Division, East Indian Railway. 1752.

JOG, MR. S. G.—*contd.*
 Question *re—contd.*
 Establishment of a High Court in the Central Provinces. 1749.
 Establishment of an Indian Regiment of Artillery. 2350-51.
 Establishment of the Reserve Bank of India. 749.
 Examinations for Refresher Course in the Moradabad Division of the East Indian Railway. 2207-08.
 Exemption from Customs duty of laboratory instruments for use in the Bombay University. 2326-27.
 Expenditure on the move of the Military Accountant General's Office. 415.
 Extensions granted in the Currency Office, Cawnpore. 748-49, 1151.
 Grant of passes to the Travelling Ticket Examiners and Inspectors on the North Western and East Indian Railways. 2439-40.
 Grievances of the Telephone Operators. 1673-74.
 Grievances of the Travelling Ticket Examiners. 1008-09.
 Holidays for the Telephone Operators. 1674.
 Increase of printing work in the Government of India Press, New Delhi. 1856.
 Increments of staff in the Moradabad Division, East Indian Railway. 2341-42, 2343.
 Indian doctors appointed on the Executive Committee or Selection Board of the Central Dufferin Fund. 1649, 2457.
 Issue of passes on the East Indian Railway. 2340.
 Lady doctors deputed to the United Kingdom for training. 1646-47.
 Lady doctors recruited in India and from England direct. 1647-48.
 Meeting of the East Indian Railwaymen's Union, Lucknow. 2454.
 Movements and whereabouts of Mr. R. N. Chawla, Indian Aviator. 1369-70.
 Non-payment to piece-hand employees of the Government of India Presses for work on holidays. 1855.
 Non-recognition of services rendered during the Great War by the East Indian Railway employees. 384-85.
 Non-stoppage of the Poona Fast Passengers at Kurla, Great Indian Peninsula Railway. 749-50.
 Old single pice coins. 750-51.
 Percentage of failure of students in the Railway School of Transportation. 388-89.

JOG, MR. S. G.—*contd.*
 Question *re—contd.*
 Personnel of the crew system on the East Indian Railway. 2209.
 Persons arrested wrongly by the Delhi Police for certain alleged offences. 40.
 Persons discharged by the Divisional Superintendent, East Indian Railway, Moradabad. 380.
 Post of the Assistant Master General of Ordnance. 2440.
 Posts of Ticket Collectors and Travelling Ticket Inspectors on the East Indian Railway. 381.
 Printing of certain publications in the Government of India Press, New Delhi. 1856-57.
 Promotion and seniority of the Travelling Ticket Examiners and Inspectors on the North Western and East Indian Railways. 2439.
 Promotion of employees on State Railways. 2197.
 Promotion of Section Controllers in the Moradabad Division, East Indian Railway. 1750-51.
 Promotion of staff of the Old Oudh and Rohilkund Railway. 2440.
 Promotion to the Permanent Way Inspectors' posts on the North Western Railway. 1834.
 Promotion to the post of Inspector in the Delhi Head Post Office. 371-72.
 Promotions in certain grades on the Lucknow and Moradabad Divisions of the East Indian Railway. 1011.
 Protection of the interests of Indian shipping. 1750.
 Provision of more space for clerks working in the North Block of the Secretariat in New Delhi. 637-38.
 Provision of proper medical facilities for the employees of the Government of India Press, New Delhi. 1857.
 Recommendations of the War Pensions Committee. 387.
 Recruitment of Permanent Way Inspectors on the North Western Railway. 1834-35.
 Regulation relating to the Training Reserve of the Indian Women's Medical Service. 1646, 2375.
 Reinstatement of the demoted drivers of the Great Indian Peninsula Railway. 2342.
 Relatives of the head clerk of the Government of India Press, Simla, provided with quarters. 1366-67.
 Resident Medical officers of the Women's Hospitals in India. 1646.
 Rules for the submission of memorials of railway employees. 2202.

JOG, MR. S. G.—*contd.*Question *re—contd.*

- Space allotted to each clerk, Superintendent, etc., in the Imperial Secretariat in New Delhi. 638.
- Space provided for officers in the North Block of the Secretariat in New Delhi. 642.
- Staff employed at the Railway School of Transportation, Chandausi. 392.
- Supersessions in the Delhi Division, North Western Railway. 2197.
- Third class tickets found missing at the Delhi Railway Station. 2341.
- Unauthorised travelling by the personnel of the Railway Traffic Department. 1012.
- Vacancies in the Training Reserve of the Women's Medical Service for India. 1645-46.
- Question (Supplementary) *re—*
 - Acquisition of lands for the railways. 1347.
 - Appointment of Indians as Members of the Railway Board. 1344.
 - Certain Political Department appointments. 2217-18.
 - Entrance examinations held for admission to the Indian Military Academy. 2413.
 - Extension of telephone lines and reduction in telephone charges. 1665.
 - Imposition of an export duty on gold. 18.
 - Lights allowed to Prisoners in the Cellular Jail, Andamans. 33.
 - Local Governments share of the additional salt duty. 1627.
 - Marks allotted for personal interview at the entrance examination of the Indian Military Academy. 2414.
 - Method of promotions on the East Indian Railway. 26.
 - Monthly consolidated allowance for members of the Legislative Assembly. 1631.
 - Muslim tea stalls on certain stations on the Great Indian Peninsula Railway. 2329-30.
 - Recruitment of certain officers to the Army in India Reserve of Officers. 2317.
 - Reduction in the working time of the industrial hands in the Government of India Press. 1757.
 - Release of Pandit Jawahar Lal Nehru. 1371.
 - Strikes of the textile workers of Bombay. 20.
 - Subordinate offices of the Foreign and Political Department in which Indian have never been appointed 2220.
 - Value of gold exported from India. 17.

JOINT SELECT COMMITTEE—
See "Select Committee".

JOSHI, MR. N. M.—

Question *re—*

- Appointments of Firemen at Buls on the Bombay, Baroda and Central India Railway. 55.
 - Denial of the benefit of Sunday rest to workers in the running sheds at certain places on the Bombay Baroda and Central India Railway. 423.
 - Holidays in the mechanical workshops of State Railways. 41.
 - Railway lines outside the operation of the Indian Railways Act. 796.
 - Recruitment of outsiders on the Great Indian Peninsula Railway. 400.
 - Reduction of men on the Great Indian Peninsula Railway. 40.
 - Re-instated *ex-strikers* in the Engineering Department of the Great Indian Peninsula Railway at Nagpur. 406.
 - Re-instatement of certain *ex-strikers* of Bhusaval and Nagpur on the Great Indian Peninsula Railway. 406.
 - Short time worked and the staff employed in the State Railway Workshops. 550-52.
 - Treatment of the *ex-strikers* in the Engineering Department on the Great Indian Peninsula Railway at Nagpur as a new entrant on re-instatement. 405-06.
- JOURNEY(S)—
- Question *re* withdrawal of the concession of free railway—from persons travelling for anti-rabies treatment. 29-30.
- JOURNEYMAN (MEN)—
- Question *re* functions, duties and scales of pay of—employed in the various departments of the North Western Railway. 1114-15.
- JUBBULPORE—
- Question *re* transfer of the Railway Mail Service sorters from Allahabad to — and Gaya. 997-98, 2372.
- JUBILEE—
- Question *re—*
 - Arrangements in India for the— of His Majesty the King's Reign. 2192-93.
 - Celebration of the— of His Majesty the King Emperor's reign. 1267.

JUDGE(S)—

Question re—

Appointment of Muslims as— of High Courts and Chief Courts, 350.

High Court— in India, 2368.

— in the Bombay High Court, 349-50.

— of High Courts and Chief Courts in India, 349.

JUDGMENT(S)—

Question re—

Financial power of a first class Postmaster to obtain copies of Court —, 1520.

— by the Honourable Mr. S. K. Sinha, Chief Presidency Magistrate, Calcutta, against Mr. Hales, a Member of Parliament, 1762-68.

— of the Patna High Court in the case of Raghunath Mahadeo, 1111-12.

— of the Patna High Court in the case of Seth Banshidhar Paddar, 1113.

JUDICIAL DEPARTMENT—

Question re—

Article headed "communalism in — in the *Sind Observer*, 502-03.

Promotions in the — in Delhi, 401.

Stenographers in the — in Delhi, 400-01.

Strength of staff in the — of Delhi, 401.

JUSTICE—

Question re administration of — by *Jirga* system, 2214-15.

JUTE—

Question re distribution of the — export duty among the — growing provinces, 183.

K

KABUL—

Question re—

Cost of the clerical establishment of the office of His Majesty's Minister at —, 2218-19.

Detention of one Gurumukh Singh in the — Jail, 791.

Trade delegation sent to —, 13-14.

KABULI UNSKILLED LABOURERS—

See "LABOURER(S)".

KAILASH—

Question re attempt to reach Mount — by the Indian Himalayan Expedition Club, Delhi, 338-40.

KAITHU—

Question re—

Summer Hill and — quarters in Simla allotted to men belonging to other offices excluding the Secretariat, 1122.

Summer Hill and — quarters in Simla allotted to the Army Headquarters staff, 1122.

Summer Hill and — quarters in Simla allotted to the Government of India Secretariat staff, 1122.

KALKA—

Question re—

Detention of the — Delhi-Howrah Mail at Subzimandi Station, 2339.

Early arrival of the Howrah-Delhi— Mail at —, 2338-39.

Mail bag destined for Calcutta missed between Simla and —, 1352, 2374-75.

Posting of the personnel of the Delhi-Ambala— Railway to the Moradabad Division of the East Indian Railway, 2206-07.

Provision of a shed over the platform at — 354.

Running of through trains from Howrah to — by loop line, 1657.

Travelling of police constables in an intermediate class compartment between — and Simla, 346-47.

KALKA-SIMLA ROAD—

Question re stoppage of traffic at Kandaghat on the —, 1447-49.

KAMALUDDIN AHMAD, SHAMS-

UL-ULEMA, MR.—

Oath of Office, 1.

KAMARAN—

Question re deficit incurred in the administration of the — Quarantine Station, 2367-68.

KANDAGHAT—

Question re stoppage of traffic at — on the Kalka-Simla Cart Road, 1447-49.

KANNADA INSCRIPTIONS—

Question re editing and publishing of the —, 2410-11.

KARACHI—

Question re—

Accident in the port trust yard at —, 16-17.

Amalgamation of the Quetta and — Divisions of the North Western Railway, 10-11.

KARACHI—contd.Question *re*—*contd.*

- Collection of opinions on the Temple Entry Bill through the police at —. 250.
- Construction of sheds in the Pilgrim Camp at —. 1455.
- Letting value levied by the Municipal Corporations of Bombay and — from landlords on account of Municipal taxes. 21.

KARAM SINGH—

- Question *re* deportation of one — from China. 193.

KARNATAK PROVINCE—

- Question *re* formation of a separate —. 2411-12.

KASAULI—Question *re*—

- Withdrawal of the concession given to poor patients travelling to —. 730-31.
- Withdrawal of the concession given to soldiers and officers travelling to —. 731.

KASHMIR—

- Question *re* refund of customs duties charged at Indian ports on goods entering —. 334.

KASHMIR STATE—Question *re*—

- Imposition of import duty on Indian sugar by the —. 503-04.
- Muslims recruited in the Leh and Gilgit Postal Sub-divisions in the —. 391.

KATHIAWAR PORTS—

- Question *re* diversion of trade from Bombay Port to —. 110-11, 353-54.

KATHIAWAR RAILWAYS—

See "Railway(s)".

KATHIAWAR STATES—

- Question *re* negotiations between the — and the Government of India in connection with the Viramgam Customs revenue. 108-10.

KENYA—Question *re*—

- Amendment of the Crown Lands Ordinance of —. 198-99.
- Non-appointment of an Indian to the Port Advisory Board of —. 618.

"KHADDAR" (NAME PROTECTION) BILL—

See "Bill(s)"

KHALASI—

- Question *re* duties of an engine —. 9

KHARAGPUR—

- Question *re* recruitment of Oriyas certain departments of the Bengal Nagpur Railway Workshop —. 747.

KHARI BAOLI—

- Question *re* traffic control in — and Nai Sarak in Delhi. 259.

KHURJA JUNCTION—

- Question *re* stoppage of Up m Train at —. 2409-10.

KIDS—Question *re*—

- Export of skins of newly born lambs and —. 869-70.
- Slaughter of newly born lambs — for the export of their skins. 1422-23.

KING EMPEROR, HIS MAJESTY THE—Question *re*—

- Arrangements in India for the Jubilee of —'s reign. 2192-93.
- Celebration of the Jubilee of — reign. 1267.

KOT LAKHPAT—

- Question *re* refresher course at North Western Railway. 21747.

KOTKAPURA-FAZILKA SECTION—

- Question *re* provision of certain amenities on stations of the Kotkapura-Fazilka Section and — of Bombay, Baroda and Central India Railway. 56-57.

KRISHNAMACHARIAR, RAJA BANGSUDUR G.—

- Bengal State-Prisoners Regulation (Amending) Bill — Motion to constitute a Select Committee. 1572-74.

- Child Marriage Restraint (Repeal) Bill — Motion to continue. 9

- Demand for Supplementary Grant in respect of — Expenses in connection with capital outlay on schemes of agriculture improvement research. 2404, 2467—69.

- Salaries and other Expenses in connection with Agriculture. 2148-2158.

Girls Protection Bill—

- Motion to refer to select committee. 1604.

KRISHNAMACHARIAR, RAJA BAHADUR, G.—contd.

Hindu Temple Entry Disabilities Removal Bill—

Motion to refer to Select Committee. 1997, 2013, 2017, 2021—32, 2034, 2035, 2036, 2037, 2038.

Indian Dock Labourers Bill—

Motion to consider. 754, 756.

Indian Iron and Steel Duties Bill—

Motion to refer to Select Committee. 839—44.

Motion to consider. 1801—03.

Consideration of—

Clause 2. 2073—75.

Clause 3. 2061.

Clause 4. 1931—33, 1948.

Clause 9. 2086—88.

Schedule. 1984.

KUDRATULLAH SIDDIQUI, MR.—

Question *re* allowance paid to — of Lucknow for doing loyal propaganda for the British Government. 13.

KURLA—

Question *re* non-stoppage of the Poona Fast Passengers at — Great Indian Peninsula Railway. 749—50.

L**LABORATORY(IES)—**

Question *re* exemption from customs duty of — instruments for use in the Bombay University. 2326-27.

LABOUR, ROYAL COMMISSION ON—

Question *re* printing of the report of the — in important vernaculars. 2430.

LABOURER(S)—

Question *re*—

Migration of Kabuli unskilled — to India. 1038.

Return of — from Ceylon. 1816-17.

LAC—

Question *re* — practical results obtained in the field of research cultivation of — etc., in the — Research Institute. 1635.

LAC CESS ACT—

See "Act(s)".

LAC CESS COMMITTEE—

Question *re*—

Action of certain resolutions adopted by the —. 1438-39.

Provident Fund accounts of employees of the —. 1439-40.

Representative of the Government of India on the —. 1437-38.

Research scheme in England under the —. 1637.

See also "Committee(s)".

LAC RESEARCH INSTITUTE—

Question *re*—

Activities of the Indian —. 1431-32.

Biochemical work in the Indian —. 1021—31.

Contract service at the Indian —. 1032.

Director of the —. 1635—37.

Enquiry into the affairs of the —. 1638.

European officers on contract at the Indian —. 1031-32.

Indianisation of the —. 1633-34.

Judging of work in the Indian —. 1032-33.

Management of the —. 1632-33.

Non-appointment of an Indian as the head of a Department in the —. 1637-38.

Practical results obtained in the field of research, cultivation of Lac, etc., in the —. 1635.

Resignation of Rai Bahadur C. S. Misra from the —. 1634.

See also "Institute(s)".

LADY(IES)—

Question *re* security measures for ladies travelling over-night on the Bengal and North Western Railway. 1098-99.

LADY CLERK(S)—

Question *re* married — in the Railway Board's office. 1150.

See also "Clerk(s)".

LADY DOCTORS—

See "Doctor(s)".

LAHIRI CHAUDHURY, MR. D. K.—

Bengal Criminal Law Amendment Supplementary (Extending) Bill—
Motions to consider and to circulate. 599, 611.

Motion to pass. 1090.

Bengal State-Prisoners Regulation (Repealing) Bill—

Motion to consider. 932—36.

Indian Iron and Steel Duties Bill—
Motion to pass. 2096.

LAHIRI CHAUDHURY, MR. D. K.—
—*contd.*

- Indian Navy (Discipline) Bill—
Motion to refer to Select Committee.
1239.
- Mechanical Lighters (Excise Duty)
Bill—
Motion to refer to Select Committee.
457, 458, 459, 460.
- Question *re*—
Applications for leave by the Guards
on the East Indian Railway. 49.
- Assistant Accounts Officers on State
Railways. 2420-21.
- Certain postal officials in the Bengal
and Assam Circle, including
Calcutta. 392.
- Damage of publications stocked in
the Central Publication Branch.
1760-61.
- Expenditure on contingencies in the
Central Publication Branch. 1860.
- Grace time allowed to the employees
of the Government of India Press,
Simla. 1756-57.
- Increase of work in the Central
Publication Branch. 1761.
- Inspectors of Post Offices and Head
clerks to Postal Superintendents.
40.
- Iron racks collapsed in the Central
Publication Branch. 1759-60.
- Leave due to suspected lead-poisoning
to the employees of the
Government of India Press, Simla.
1757-58.
- Non-observance of last Saturday as
a holiday in the Government of
India Presses. 1759.
- Printing of the *Fauji Akhbar*.
2417-19.
- Promotion of subordinates of the
Audit Department of certain Rail-
ways. 2419-20.
- Promotions of senior accountants and
Assistant Accounts Officers on
State Railways. 2421.
- Quotation of foreign outward station
to station goods rate on the North
Western Railway. 1114.
- Reduction in the Delhi Camp Allow-
ance of the Army Headquarters
staff. 1446-47.
- Reduction in the number of com-
positors in the Government of
India Presses, Simla and New
Delhi. 2416.
- Reduction in the working time of the
industrial hands in the Govern-
ment of India Press. 1757.
- Savings banks work in certain Post
Offices. 400.
- Staff engaged for payment of pen-
sions to Army reservists. 1271.
- Staff in the Central Publication
Branch. 1761.

LAHIRI CHAUDHURY, MR. D. K.—
concl.

- Question *re*—*contd.*
Time of the clerical staff of the
Government of India Presses.
1758-59.
- Question (Supplementary) *re*—
Establishment of the Reserve Bank
of India. 481.
- India's membership of the League
of Nations. 500.
- Permission to Mr. Sailendra Nath
Ghosh to return to India. 1510.
- Proposal to exclude the Secretary
of the Indian Medical Council
from acting as an Inspector.
357, 358.
- Recruitment to Superior Revenue
Establishment for the State Rail-
ways. 1744.
- Waiving of the disqualification of
Congress candidates convicted for
offences in connection with the
Civil Disobedience Movement.
487.
- Resolution *re* representation of Indian
Christians in the services and com-
mittees. 1305.

LAHORE—

- Question *re*—
Anti-Government activities of the
Branch Postmaster, Padhana, —
District. 1424.
- Bengali Muslims employed in the
offices of the North Western Rail-
way at —. 1121.
- Contribution made for the education
of the students of the Delhi
University in the — Medical
College. 743-44.
- Disposal of the staff cases of the
Punjab Postal Circle Office and
of the Dead Letter Office, —.
1051-52.
- Electric and building overseer in the
— General Post Office. 1521.
- Examination for recruitment of lower
division clerks for the — General
Post Office. 2363.
- Examination in Gurmukhi held by
the Postmaster General, —. 41.

LAL CHAND, HONY. CAPTAIN RAO
BAHADUR CHAUDHRI—

- Bengal Criminal Law Amendment
Supplementary (Extending) Bill—
Motions to consider and to circulate.
543-45.
- Bengal State-Prisoners Regulation
(Repealing) Bill—
Motion to consider. 929-32, 933,
944-46, 948, 1582.

LAL CHAND, HONY. CAPTAIN RAO
BAHADUR CHAUDHRI—*contd.*

Demand for Supplementary Grant in respect of Civil Expenses in connection with Capital Outlay on Schemes of Agricultural Improvement and Research. 2405.

Girls' Protection Bill—
Motion to refer to Select Committee. 1592-94.

Indian Army (Amendment) Bill—
Motion to consider. 1478-81.

Indian Navy (Discipline) Bill—
Motion to refer to Select Committee. 1227-29.

LALCHAND NAVALRAI, MR.—

Bengal Criminal Law Amendment Supplementary (Extending) Bill—
Motions to consider and to circulate. 532-40, 543, 544, 572, 574.

Demand for Supplementary Grant in respect of—
New Construction (Railways). 2133, 2134-36, 2141, 2142.

Salaries and other Expenses in connection with Agriculture. 2149, 2151-59, 2164.

Factories Bill—
Motion to consider. 145-50, 157, 167.

Consideration of—
Clause 2. 171-73, 174.
Clause 5. 281.
Clause 12. 285-88, 289-290.
Clause 13. 291-92.
Clause 60. 319-20.
Clause 76. 323.
Clause 77. 324, 325.

Motion to pass. 440-44.

Girls' Protection Bill—
Motion to refer to Select Committee. 1591-92, 1593.

Indian Army (Amendment) Bill—
Consideration of clause 5. 2229.

Indian Dock Labourers Bill—
Motion to consider. 755-56.

Indian Iron and Steel Duties Bill—
Motion to refer to Select Committee. 817, 897-902.

Mechanical Lighters (Excise Duty) Bill—
Motion to consider. 1172-74.

Point of order raised by— as to whether the *Habeas Corpus* law, the common law, can be superseded by the Legislative Assembly. 576-77.

Point of order raised by Sir Cowasji Jehangir whether the Government of India are precluded to bring forward and the Legislative Assembly to pass a Demand for Grant for a specific object which is within the purview of a Provincial Government. 2154-55.

LAL CHAND NAVALRAI, MR.—*contd.*

Question re—

Allegations against British officers and soldiers. 375.

Amalgamation of the Quetta and Karachi Divisions of the North Western Railway. 10-11.

Amendment of section 9 of the Indian Income-tax Act. 12.

Applications for reference of cases in Sind to the High Court under section 66 of the Indian Income-tax Act. 34-35.

Article headed "Communalism in Judicial Department" in the *Sind Observer*. 502-03.

Asphalting of, and provision of more lights on, the road passing through Raja Bazar Square and Lane, New Delhi. 106-07.

Circulation of counterfeit Rupee coins 640-42.

Collection of opinions on the Temple Entry Bill through the police at Karachi. 258.

Counting towards pension or gratuity of the services of dismissed postal employees. 2-3.

Employment of staff on works other than those to which their pay is charged on the North Western Railway. 264.

Exchange of small coins by the Bombay Currency Office. 1133.

Fighting out the issue of the White Paper Reforms constitutionally through the Indian Legislature by the Indian National Congress. 206-07.

Fixation of iron windows in certain quarters in the Raja Bazar Square and Lane, New Delhi. 105-06.

Government attitude towards the Indian National Congress and its Committees. 202-04.

Home Department Resolution regarding communal representation in services. 851-53.

Important Government Bills pending before the Legislative Assembly. 331-32.

Issue and exchange of coins by the Bombay Currency Office. 1560.

Lloyd Barrage and Canal Construction Scheme. 2446-48.

Lloyd Barrage Scheme at Sukkur. 34.

Mail bag destined for Calcutta missed between Simla and Kalka. 1352, 2374-75.

New copper coins made dark. 1132.

Non-issue by the Bombay Currency Office of copper coins worth less than rupees fifty. 1132-33.

Non-maintenance of lawns in Raja Bazar Square, New Delhi. 107

LALCHAND NAVALRAI, MR.—*contd.*Question *re—contd.*

Pay of employees demoted on account of retrenchment on their re-employment on the North Western Railway. 1422.

Pay of the Assistant Controllers on the North Western Railway. 278.

Periodical test of guards on the North Western Railway. 1512.

Promotion of railway employees subject to the passing of the Walton Training School Examination. 383.

Provision of flush latrines in Government quarters in New Delhi. 107-08.

Reduction in the strength of the Railway gangmen on the North Western Railway. 9-10.

Re-employment of retrenched staff on the North Western Railway. 421.

Refusal of the Commissioner of Income-tax to refer certain cases of Sind to the High Court. 11.

Remittances of old copper coins from the Treasury Office to the Bombay Currency Office. 1131-32.

Removal of restrictions placed on the Indian National Congress and its Committees. 204-06.

Stoppage of issuing new coins to the public by the Bombay Currency office. 1131.

Train conductors on the North Western Railway. 2339-40.

Question (Supplementary) *re—*

Absence of Muslim stenographers in certain Government of India Departments. 1006.

Absence of seniority list on the East Indian Railway. 24.

Accident in the port trust yard at Karachi. 17.

Administration of justice by Jirga system. 2215.

Administrative control of services on the Railways. 2201.

Allocation of seats in the Legislative Assembly for the North-West Frontier Province. 854-55.

Allowances of the Travelling Ticket Inspectors on the East Indian Railway. 999.

Alteration of age of persons in the Railway Service. 25.

Anti-Indian legislation in Zanzibar. 472-473.

Appointment of Bengal Muslims to posts under the Government of India outside Bengal. 864, 866.

Appointment of Muslims in the Customs Department, Bombay. 2437-38.

LALCHAND NAVALRAI, MR.—*contd.*Question (Supplementary) *re—contd.*

Blocking of traffic on the Cart Road in Simla by the Police. 345.

Change in the timings of the Army Headquarters special train running between Summer Hill and Simla. 1101.

Compulsory retirement of postal employees having over 25 years' service. 333, 334.

Control of Special Ticket Examiners on the North Western Railway. 2183.

Cost of maintaining regular officers of the Army borne by the Territorial Budget. 336.

Deduction of expenditure in the assessment of income-tax. 104, 105.

Detention of one Gurumukh Singh in the Kabul Jail. 791.

Diversion of trade from Bombay Port to Kathiawar Ports. 110-11, 354.

Employment of Panama natives by the Sind Indian merchants. 29.

Entrance examinations held for admission to the Indian Military Academy. 2413.

Establishment of an Indian Regiment of Artillery. 2352.

Establishment of the Reserve Bank of India. 201-02, 482, 735.

Europeans and Indians serving in the offices of the Secretary of State and High Commissioner for India. 1247.

Facilities for the carriage of chilka fish to Calcutta market. 784.

Food supplied to Haj Pilgrims on board ships. 179-82.

Forcible abduction of one Srimati Gori from Dhan Tolangra in Malakand Agency. 369.

Fresh batch of political prisoners sent to the Andamans. 31.

Functions, duties and scales of pay of journeymen employed in the various departments of the North Western Railway. 1125.

Harassment to the Members of the Legislative Assembly for the antecedents of their friends. 1266.

Hunger-strike by political prisoners in the Andamans. 659.

Illicit travelling on railways. 490.

Imposition of an export duty on gold. 19.

Increase of work in the Postal Divisional Offices. 728.

Inspection of assessment files by the Income-tax assesses. 786.

Interest of the Indian Legislature in the work of the League of Nations. 1261.

LALCHAND NAVALRAI, MR.—*contd.*Question (Supplementary) *re—contd.*

- Introduction of an Amended Cantonment Bill. 1197.
- Introduction of crew system and Moody-Ward system of ticket checking on the East Indian Railway. 489.
- Judgment of the Patna High Court in the case of Raghunath Mahadeo. 1111-12.
- Maladministration in the Dinapur Division, East Indian Railway. 4.
- Marks allotted for personal interview at the entrance examination of the Indian Military Academy. 2414.
- Meetings of the Madras and Southern Mahratta and South Indian Railway Advisory Committees. 631.
- Migration of Kabuli unskilled labourers to India. 1038.
- Mileage allowance and grade promotion to the old Travelling Ticket Inspectors of the Accounts Department. 495.
- Military forces sent to the Burmese Frontier. 719, 720.
- Muslim tea stalls on certain stations on the Great Indian Peninsula Railway. 2330.
- Night vision test of guards on the North Western Railway. 2181, 2182.
- Non-recognition of the Intermediate Examination in Science, Medical Group, of the Delhi University by the Lucknow University. 727.
- Official or clerk to deal exclusively with the work of the League of Nations. 1263, 1264.
- Oriya-speaking people in the Income-tax Department. 741.
- Prohibition of bearers of Indian refreshment rooms from going near the carriages occupied by upper class European passengers on the North Western Railway. 616.
- Post Office cash certificates not cashed or renewed after the expiry of twelve years. 1043.
- Proposal for the removal of the Pusa Agricultural Institute. 1045.
- Proposal to exclude the Secretary of the Indian Medical Council from acting as an Inspector. 356, 357, 358.
- Proposed visit of Miss Mayo to India. 2191-92.
- Provision of a territory for His Highness the Aga Khan. 199-200.
- Recruitment of Engineers by the Railway Board. 233.

LALCHAND NAVALRAI, MR.—*concl'd.*Question (Supplementary) *re—concl'd.*

- Refunds of rent in respect of quarters in New Delhi for overlapping periods before and after the winter season. 2425-26.
- Release of civil disobedience prisoners. 861.
- Release of Khan Abdul Ghaffar Khan. 370, 622.
- Relieving of agricultural distress. 2310.
- Replacement of unqualified clerks by qualified ones in the Government of India offices. 2416.
- Representatives of India at the League of Nations. 734, 735.
- Restoration by Government of Congress money and properties. 340.
- Retrenched hands of the Bihar and Orissa Income-tax Department. 1141.
- Retrenchment in the Army Headquarters. 360.
- Rules for the submission of memorials of railway employees. 2202.
- Safeguarding of the interests of Indians in — Zanzibar. 368.
- Search in the "Soho House" and the residence of Mr. Muhammad Tahir Khan in Bombay. 186—88.
- Selection Boards of the Operating and Commercial Departments of the East Indian Railway. 1004.
- Selection of a man for appointment to the post of W. I. X. on the North Western Railway. 1131.
- Tenure of office of the Agents of Railways. 24.
- Tests on diesel oil carried out by the Customs Department. 2323.
- Training school at Chandausi for refresher course of Indian Assistant Station Masters and Commercial Clerks on the East Indian Railway. 348.
- Utilisation of the export of gold. 730.
- Vacancy among the Members of the Railway Board. 627.
- Value of gold exported from India. 17.
- Waiving of the disqualification of Congress candidates convicted for offences in connection with the Civil Disobedience Movement. 487.
- Repealing and Amending Bill—
Motion to consider. 759-60, 764, 765.
- Resolution *re—*
Catering Contracts on Railways. 697, 699-700.
Constitution of Malabar into a separate Province. 670—73, 674, 675, 682, 684.

LAMBS—

Question *re*—

Export of skins of newly born — and kids. 869-70.

Slaughter of newly born — and kids for the export of their skins. 1422-23.

LAND(S)—

Question *re*—

Acquisition by the East Indian Railway authorities of — attached to Hindu places of worship at Azimganj. 628,1556.

Acquisition of — for the railways. 1346-47.

Disposal of — attached to the Pusa Agricultural Institute. 1846-48.

Disposal of surplus — on the Assam Bengal Railway. 1771.

Disqualification of Indians to possess — in Zanzibar. 473.

Farmans, etc., of the Moghal Emperors relating to the grant of — taken by the British Government. 365.

LAND MORTGAGE BANK—

See "Bank(s)".

LANDING PLACE—

Question *re* — for air service in Ramanad. 1815-16.

LANDLORD(S)—

Question *re* letting value levied by the Municipal Corporations of Bombay and Karachi from — on account of Municipal taxes. 21.

LANGUAGE—

Question *re* proposed adoption of Hindi as a Court — in Delhi. 113-14.

LARKANA—

Question *re* public execution of two notorious dacoits of —, Sind. 1638-40.

LATRINE(S)—

Question *re*—

Non-provision of — in the third class carriages on certain section of the Barsi Light Railway. 617-18.

Provision of flush — in Government quarters in New Delhi. 107-08.

LAWNS—

Question *re* non-maintenance of — in Raja Bazar Square, New Delhi. 107.

LEADER(S)—

Question *re* compilation of a book containing life notes of the Political — and suspects of India. 1097.

LEAD POISONING—

Question *re* leave due to suspected — to the employees of the Government of India Press, Simla. 1757-58.

LEADSMAN—

Question *re* appointment of Indian ex-cadets of the Indian Mercantile Marine Training Ship "Dufferin" as — apprentices in the Bengal Pilot Service. 352-53.

LEAGUE OF NATIONS—

Question *re*—

Appointment of an Indian woman on the Advisory Committee of the — for the protection and welfare of children. 1838-39.

Circulation of reports, etc., of the —. 1262.

Consultation of Local Governments for the selection of Delegates to the —. 1359-60.

Contribution by the Indian States towards the expenditure of the —. 2347.

Discussion of the reports of the Indian Delegation to the — in the Legislative Assembly. 1436-37.

Earmarking of a portion of India's contribution to the — for the maintenance of the Paris Institute of Intellectual Co-operation, etc. 1437.

Employment of Indians in the Secretariat of the —. 1256-57.

Indians serving in the offices of the —. 872-73.

India's contribution to the —. 1255-56.

India's membership of the Council of the —. 1258-59.

India's membership of the —. 498-501.

India's representatives to the —. 1436.

Interest of the Indian Legislature in the work of the —. 1259-62.

Official or clerk to deal exclusively with the work of the —. 1262-64.

Permanent representative of India at the Headquarters of the —. 1262.

Personnel of the Indian Delegation to the —. 2210-11.

Publications received by Government from the — or the International Labour Office. 2211-12.

Reduction of India's contribution to the —. 1449-50.

Representatives of India at the —. 731-35.

LEAGUE OF NATIONS—*contd.*Question *re*—*contd.*

- Representatives of Indian States to the —, 1433-34.
- Utilisation by India of the technical organisations of the —, 1434-36.
- Voice of India in the — independent of Great Britain, 1450.

LEAVE—

Question *re*—

- Applications for — by the Guards on the East Indian Railway, 49.
- Compensation — for attendance on gazetted holidays to certain employees of the Government of India Presses, 1855.
- Extra wages or credit — for compositors of the East Indian Railway Press working on holidays, 272.
- Grant of privilege — to the staff in the Ordnance Factories in India, 1651.
- and gratuity to railway employees for having failed in eye-sight, 1453.
- and pension for the new entrants to the Army and Royal Air Force Headquarters, 1351.
- due to suspected lead-poisoning to the employees of the Government of India Press, Simla, 1757-58.
- facilities to clerks in the Railway Audit Department to prepare for the Railway Subordinate Audit Service Examination, 398-99.
- given to railway staff at Jamalpur after the earthquake shock, 54-55.

LEAVE RULES—

- Question *re* application of the new scales of pay and of the new —, 1035.

LEE, MR. D. J. N.—

- Oath of Office, 1.

LEGISLATION—

Question *re*—

- Anti-Indian — in Zanzibar, 471-73, 497, 624, 735-36.
- Debt —, 1013-15.
- about the purity of drugs used by medical men in India, 1037.
- on the protection of steel industry, 477-78.

LEGISLATIVE ASSEMBLY—

- Message from His Excellency the Governor General *re* course to be adopted for the Constitution of a new —, 1055.
- Motion *re* expunction of certain portions from the proceedings of the —, 1463.

LEGISLATIVE ASSEMBLY—*contd.*Question *re*—

- Allocation of seats in the — for the North-West Frontier Province, 854-55.
- Discussion of the reports of the Indian Delegation to the League of Nations in the —, 1436-37.
- Discussion of the Salt Resolution in the —, 1627-28.
- Harassment to the Members of the — for the antecedents of their friends, 1265-66.
- Important Government Bills pending before the —, 331-32.
- Information promised in reply to certain questions asked in the —, 1000-01.
- Monthly consolidated allowance for members of the —, 1629-31.
- Representation of Muslims of Berar in the —, 1421.
- Speech delivered to the Council of State and the — by His Excellency the Viceroy, 2269-80.

LEGISLATIVE COUNCIL—

Question *re*—

- Debt legislation in the Madras —, 1835-36.
- Motion passed by the Burma — to remove its President, 1862.

LEGISLATURE(S)—

Question *re*—

- Fighting out the issue of the White Paper Reforms constitutionally through the Indian — by the Indian National Congress, 206-07.
- Interest of the Indian — in the work of the League of Nations, 1259-62.

LEH—

Question *re*—

- Muslims recruited in the — and Gilgit Postal Sub-division in the Kashmir State, 391.

LETTER(S)—

Question *re*—

- exceeding the weight limit, 1364.
- Postage on air-mail —, 1725-27.
- Reduction of postal rates on circular — and other printed matter, 2316.
- Taxing of — weighing a little more than half a tola, 1352-53.

LIBRARIAN(S)—

- Question *re* — attached to the Government of India Departments, 486.

LICENSE(S)

Question *re*—

— for country wine retail-sale and whole-sale bottling in the Punjab and Delhi. 2359.

Photograph of the licensee of — granted to pilgrim guides. 1452.

Seizure of more than one retail-sale — of country liquor in auction in Delhi. 2360.

Whole-sale and retail-sale — of country spirit in Delhi. 2359.

LICENSED DEALER(S)—

Question *re* importation of supplies of arms and ammunition by — from one place to another. 1369.

LICENSEE(S)—

Question *re* photograph of the — of licensees granted to pilgrim guides. 1452.

LICENSING COMMITTEE—

Question *re* proceedings of the Indian Tea —. 1621.

LIFE ASSURANCE—

Question *re* Trade Unions in India carrying on — business. 1813.

LIGHT(S)—

Question *re*—

Asphalting of and provision of more, — on, the road passing through Raja Bazar Square and Lane New Delhi. 106-07.

— allowed to prisoners in the Cellular Jail, Andamans. 33.

LIGHT KEEPER(S)—

Question *re*—

Head — and Assistant —. 549.

Representation of Muslims in the grade of Head —. 549.

LIGHTING ARRANGE

Question *re*—

— and sanitary arrangements in the Shardhanand Basti, Delhi. 1644-45.

— on the Longwood Road, Simla. 1017.

LIGHTING SCHEME —

Question *re* Cochin Harbour Channel —. 16.

LILADHAR CHAUDHURY, SETH—

Question *re*—

Allegations against the Town Inspector, Delhi, Head Post Office. 1522.

Allotment of quarters to non-migratory staff in New Delhi.

LILADHAR CHAUDHURY, SETH—
*contd.*Question *re*—*contd.*

Appointment of Hindus as Line Inspectors in the Punjab and North-West Frontier Postal Circle. 1521-22.

Appointment of junior time-scale clerks as Inspectors of Post Offices at certain places. 1524-25.

Appointment of Town Inspectors in the Delhi Head Post Office. 1522.

Disposal of the staff cases of the Punjab Postal Circle Office and of the Dead Letter Office, Lahore. 1051-52.

Electric and building overseer in the Lahore General Post Office. 1521.

Examination for recruitment of clerks in the Railway Mail Service, "L" Division. 1051.

Examination for recruitment of lower division clerks in the Punjab Postal Circle office. 1049-50.

Excessive hours of work in the Delhi Head Post Office. 1523-24.

Exchanges of the staff of the Postal Department. 1525-26.

Financial power of a first class Postmaster to obtain copies of Court judgments. 1520.

Harassment to the Members of the Legislative Assembly for the antecedents of their friends. 1265-66.

Initial pay of graduates in the Postal Department. 1523.

Preponderance of Muslims in certain cadres in the Derajat Postal Division. 1052.

Promotions in the Army Headquarters. 1266-67.

Recruitment of inferior postal staff in Delhi. 1522-23, 2456.

Reversion of certain postmen as packers in the Amritsar Post Office. 41.

Scheme of Provincial Service in the Railway Mail Service. 998-99.

Stoppage of the increment of a telegraphist in the Punjab Postal Circle. 1051.

Sub-letting of ice and aerated water contract on certain sections of the North Western Railway. 2441.

Tours of the Postmaster General and the Senior Deputy Postmaster General, Punjab and North-West Frontier Circle. 1052-53.

Transfer of the Railway Mail Service sorters from Allahabad to Jubbulpore and Gaya. 997-98, 2372.

LILLOOAH—

- Question *re*—
 Appointment and promotions in the
 — Railway workshop. 242-43.
 Appointment of apprentices in the
 Production Department of the —
 Workshops. 51.
 Appointment of apprentices of the
 — Workshops. 50-51.
 Appointment of apprentices of the
 — Workshops as Train Examiners
 and Electricians. 50.
 Appointment of ex-apprentices in
 the — Railway workshop. 241-
 42, 244-45.
 Appointment of — apprentices.
 45-46.
 Appointment of — apprentices as
 Electricians and Train Examiners.
 49, 423.
 Appointment of — apprentices as
 Train Examiners. 46-49.
 Appointments in the — Railway
 workshop. 243.
 Non-appointment of Indian appren-
 tices of — Workshops as Train
 Examiners. 52-53.
 Selection of — ex-apprentices for
 the posts of Train Examiners. 424.

LILLOOH APPRENTICES—

See "Apprentice(s)".

LINDSAY, SIR DARCY—

- Question *re*—
 Postage on air-mail letters. 1725-27.
 Transmission of mail to and from
 Europe by certain air services.
 1727-28.

LINE INSPECTORS—

- Question *re* appointment of Hindus
 as — in the Punjab and North-
 West Frontier Postal Circle.
 1521-22.

LIQUIDATION—

- Question *re* — of the East and West
 Corporation, Limited, Delhi. 619.

LLOYD BARRAGE—

- Question *re* — and canal construction
 scheme. 2446-48.

LLOYD BARRAGE SCHEME—

- Question *re* — at Sukkur. 34.

LOAN(S)—

- Question *re*—
 Delay in making funding arrange-
 ments of the Bahawalpur —.
 2423-24.
 — advanced by Government to
 private individuals. 2449.

LOAN(S)—contd.

- Question *re*—contd.
 — granted to the Bahawalpur State.
 2422-23.
 — taken by Government from the
 late Banu Begum, mother of
 late Nawab Vazir Asafuddowlah.
 13, 1551.

LOCAL ADMINISTRATION(S)—

See "Administration(s)".

LOCAL ADVISORY COMMITTEE(S)—

See "Committee(s)".

LOCAL GOVERNMENT(S)—

- Question *re*—
 Consultation of — for the selection
 of Delegates to the League of
 Nations. 1359-60.
 — share of the additional salt duty.
 1628-27.

LOCO SHOPS—

- Question *re* amalgamation of the
 difference — with that at Jamal-
 pur. 183.

LONDON—

- Question *re*—
 Deputation of Sir Lancelot Graham
 to —. 473-75.
 Removal of relics of Saniputra and
 Magllana to the British Museum
 at —. 2455.

LONGWOOD ROAD(S)—

- Question *re* lighting arrangements on
 the —, Simla. 1017.

LOOP LINE—

- Question *re* running of through trains
 from Howrah to Kalka by —. 1657.

LOSS(ES)—

- Question *re* — in running the Tele-
 phone Branch of the Posts and
 Telegraphs Department. 2365-66.

LOUD SPEAKER(S)—

- Question *re* increase in the import duty
 on projectors, amplifiers and —
 etc. 1053, 2372.

LOWER CLASS ACCOMMODATION—

- Question *re* — allotted to the Govern-
 ment of India staff in New Delhi.
 1512-13.

LOWER DIVISION CLERKS—

See "Clerk(s)".

LOWER GAZETTED SERVICE—

- Question *re* — appointments sanctioned
 for the Engineering Department of
 the Great Indian Peninsula Rail-
 way. 389.

LOWER GRADE—

Question *re*—

- Appointment of a Government servant to a — post. 1813-14.
- Reduction of a railway employee to a —. 1814.

LOWER SELECTION GRADE POSTS—

See "Selection Grade Posts."

UCKNOW—

Question *re*—

- Allowance paid to Mr. Kudratullah Siddiqui of — for doing loyal propaganda for the British Government. 13.

Meeting of the East Indian Railway-men's Union —. 2454.

Non-recognition of the Intermediate Examination in Science, Medical Group, of the Delhi University by the — University. 727.

Promotions in certain grades on the — and Moradabad Divisions of the East Indian Railway. 274-76, 1011.

Recess on Fridays to Muslim employees in the East Indian Railway Workshop at —. 1641.

LUDHIANA—

Question *re* trains, etc., on the Ferozepore — section of the North Western Railway. 55-56.

LUMBY, LIEUT.-COLONEL A. F. R.—

Amending Bill—

Motion for leave to introduce. 2045.

Motion to consider. 2301.

Motion to pass. 2301.

Consideration of the Report of the Public Accounts Committee. 2398-99.

Indian Army (Amendment) Bill—

Motion to refer to Select Committee. 71-74, 86, 87, 91-93.

Presentation of the report of the Select Committee 1152

Motion to consider. 1466-71, 1486, 1487, 1495, 1496, 1498-1501.

Consideration of clause 5. 2224, 2225, 2235-39, 2240.

Motion to pass. 2241, 2244, 2247, 2252, 2258, 2262-64.

Indian Navy (Discipline) Bill—

Motion to refer to Select Committee. 1184-91, 1192, 1194, 1240-42.

Presentation of the Report of the Select Committee. 2044.

Motion to consider. 2285-87, 2288, 2296-98.

Motion to pass. 2299, 2300.

Oath of Office. 1, 1335.

LUMBY, LIEUT.-COLONEL A. F. R.—

conid.

Point of order raised by — as to whether it is within the competence of the Legislative Assembly to enact the section which the amendment of Sir Abdur Rahim proposes to insert in the Indian Army (Amendment) Bill. 1530-44.

LYALLPUR—

Question *re* closing of the gate near — Railway station on the Gatiside. 2182.

M

MACHINERY (IES)—

Question *re* definition of "—" pertaining to cinema industry. 1001-03.

MADRAS—

Question *re*—

Control over the administration of the — Port. 628-29.

Debt legislation in the — Legislative Council. 1835-36.

Formation of a separate department to look after the administration of the Indian Companies Act in —. 631-32.

— Telephone Company, Limited. 2455.

Rice imported into the — Presidency. 632—35.

Trunk road from — City to Delhi. 2348.

MADRAS AND SOUTHERN MAHRATTA RAILWAY—

See "Railway(s)".

MADRAS PRESIDENCY—

Question *re* staff in the Customs Department of the —. 2441-42.

MADRAS TELEPHONE COMPANY, LIMITED—

See "Company(ies)".

MAGISTRATE(S)—

Question *re* cows shot by Mr. Waugh, Honorary — and President of the Shahdara Notified Area Committee. 782.

MAGLLANA—

Question *re* removal of relics of Saniputra and — to the British Museum at London. 2455.

MAHAPATRA, MR. SITAKANTA—

Bengal State-Prisoners Regulations (Repealing) Bill—

Motion to consider. 936-37.

MAHAPATRA, MR. SITAKANTA—

contd.

Factories Bill—

Motion to pass. 444-45.

Indian Iron and Steel Duties Bill—
Consideration of—

Clause 4. 1929, 1951-53.

Clause 9. 2089.

Motion to pass. 2124-25.

Question re—

Accommodation provided for the assesses in the Income-tax Offices at Cuttack, Chaibasa and Patna. 784, 1558.

Activities of the Forest Research Institute, Dehra Dun. 1428-29.

Activities of the Indian Lac Research Institute. 1431-32.

Activities of the Mining Institute, Dhanbad. 1429-30.

Aims and objects of the researches of the Forest and Mining Institutes. 1430-31.

Appointment of Baudot Supervisor. 2364-65.

Appointment of Indians in the offices of the Trade Commissioners. 1515.

Avoidance of assessment of income-tax by the transfer of principal place of business from Bihar and Orissa. 786-87, 1273-75.

Cancellation of the assessments of Income-tax in Orissa. 41-42.

Cases remanded or re-opened under certain sections of the Indian Income-tax Act. 1111.

Cases under section 23 (d) of the Indian Income-tax Act in Orissa. 43.

Change in the timings of the Army Headquarters special train running between Summer Hill and Simla. 1109-10.

Committee to re-organise the Engineering Branch of the Telegraphs Department. 2367.

Congestion in the rooms occupied by the clerical staff in the office of the Director General, Posts and Telegraphs. 1108.

Conversion of ores of minerals into metal. 1430, 1431.

Coolies working in tea gardens at certain places. 2427-28.

Development of salt manufacture in the coastal districts of Orissa. 2426-27.

Development of the sources of salt supply in Orissa. 373.

Disposal of income-tax cases in Bihar and Orissa on gazetted holidays. 42.

Disposal of income-tax objections in the Income-tax Department, Bihar and Orissa. 1110.

MAHAPATRA, MR. SITAKANTA—

*—contd.*Question re—*contd*

Employment of unqualified men in the Government of India Offices. 1143, 2372-74.

Establishment of Indian concerns in foreign countries for the business of Indian products. 1515.

Export of chilka fish of Orissa. 784, 1769.

Extension of the trunk telephone lines. 2366.

Facilities for the carriage of chilka fish to Calcutta market. 783-84.

Fall in income-tax revenue owing to the Earthquake in Bihar. 1138.

Fee charged for each cooly recruited to the Assam tea gardens. 2429.

Filing of suits against ruling princes. 2410.

Free conveyance to one class of Government servants. 1110.

Inspection of assessment files by the income-tax assesses. 785-86.

Inspection of income-tax assessment files by the assesses. 2427.

Judgment of the Patna High Court in the case of Raghunath Mahadeo. 1111.

Judgment of the Patna High Court in the case of Seth Banshidhar Paddar. 1113.

Loans advanced by Government to private individuals. 2449.

Loss in running the Telephone Branch of the Posts and Telegraphs Department. 2365-66.

Monetary value of the properties acquired by the Oriya coolies in Assam. 2429.

Non-refund of income-tax after the cancellation of assessments in the Orissa Circle. 44.

Office accommodation allotted for the office of the Accountant General of Posts and Telegraphs in the New Delhi Secretariat. 1108.

Oriyas employed in the Telegraph Department in the Orissa Circle. 1143, 2456.

Oriya-speaking people in the Income-tax Department. 741.

Papers of which an income-tax assessee is not entitled to have a copy. 1053.

Pay and classes of Telephone Operators. 2366-67.

Percentage of deaths of coolies in the tea gardens of Assam. 2429-30.

Persons detained under Regulation III of 1818. 1424-28.

Persons detained under Regulation III of 1818 and released since the discontinuance of the civil disobedience movement. 1761-62.

MAHAPATRA, MR. SITAKANTA—
contd.

Question *re*—

- Petitions under section 66 (2) of the Indian Income-tax Act in Bihar and Orissa. 1112.
- Posting of certain Income-tax officials at a particular station for a long time in Bihar and Orissa. 1138-39.
- Printing of the report of the Royal Commission on Labour in important vernaculars. 2430.
- Promotion of clerks and assistants in the office of the Director General, Posts and Telegraphs. 2421-22.
- Publications concerning Indian minerals. 1431.
- Realisation of Income-tax demands by certificates or distress warrants in Orissa. 372-73.
- Recommendations of the Orissa Boundary Committee. 741, 747-748.
- Recruitment of coolies in tea gardens. 2429.
- Recruitment of Oriyas in certain departments of the Bengal Nagpur Railway Workshop at Kharagpur. 747.
- Recruitment of Oriyas in the Government of India offices. 862.
- Recruitment of Oriyas in the Salt Department. 747, 964.
- Remission of penalty imposed for defaulting payment of income-tax in Bihar and Orissa. 44.
- Reports or remarks when calling for income-tax cases under appeal in Bihar and Orissa. 1113.
- Retrenched hands of the Bihar and Orissa Income-tax Department. 1139, 1140.
- Retrenchment of Telephone Operators. 2365.
- Revised scales of pay for the clerical establishment of the attached offices. 1144.
- Serving of demand notices of income-tax in Bihar and Orissa. 784-85, 1558-59.
- Standing Counsel to the Income-tax Department in Bihar and Orissa. 1139, 1770.
- Steps taken to encourage the export of Indian raw materials to foreign countries. 1514-15.
- Technical institutions in India. 1432.
- Question (Supplementary) *re* classification of Burma rice. 1740.

MAHAPATRA, MR. SITAKANTA—
contd.

Resolution *re*—

- Catering Contracts on Railways. 693-94, 696.
- Representation of Indian Christians in the services and committees. 1295-97.

MAIL(S)—

Question *re*—

- Change in the arrangement for the carriage of — between Delhi and Calcutta. 615.
- Detention of the Kalka-Delhi-Howrah — at Subzimandi Station. 2339.
- Early arrival of the Howrah-Delhi-Kalka — at Kalka. 2338-39.
- Introduction of night flying for Air — Services. 619.
- Non-carriage of — by the Howrah-Delhi-Kalka —. 354-55.
- Postage on air — letters. 1725-27.
- Stoppage of Up — Train at Khurja Junction. 2409-10.
- Transmission of — to and from Europe by certain air services. 1727-28.

MAIL BAG(S)—

- Question *re* — destined for Calcutta missed between Simla and Kalka. 1352, 2374-75.

MAIL DRIVERS—

See "Driver(s)".

MAIL TRAINS—

See "Train(s)".

MAJOR-GENERAL—

- Question *re* holding of a colonel's command by a —. 361.

MALABAR—

- Resolution *re* constitution of — into a separate Province. 662-87.

MALADMINISTRATION—

Question *re*—

- Alleged — of the North Western Railway Medical Department. 1735.
- in the Dinapur Division, East Indian Railway. 3-5.

MALAKAND—

- Question *re* forcible abduction of one Srimati Gori from Dhan Jolanga in — Agency. 369, 798.

MANAGER(S)—Question *re*—

Alleged working of a peon as cook to the Assistant —, Government of India Press, Aligarh. 2189.

Post of Assistant — in the Government of India Press, Aligarh. 2188-89.

Vacancies in the grade of — and Supervisors of Farms. 413.

MANAGING COMMITTEE—

See "Committee(s)".

MANMOHANDAS RAMJI, SIR—

Expressions of regret on the death of —, 1526-29.

MANUFACTURE—Question *re*—

Development of salt — in Bengal. 1623-26.

— of pyrotechnic matches. 748.

Step taken by the Bengal Government for salt — in Bengal. 16.

MARCONI AND COMPANY, MESSRS.

Question *re* Indian as wireless operators under — on the Indian coast. 2186-87.

MARINE—

Question *re* commissioned officers serving in the Indian Army, the Indian Air Force and the Indian —. 1145-46.

MARINE SHOP—

Question *re* closure of the — at Paksey, Eastern Bengal Railway. 184-86.

MARK(S)—

Question *re* — allotted for personal interview at the entrance examination of the Indian Military Academy. 2413-14.

MARKET(S)—Question *re*—

Arrangement for a meat and vegetable — on the Minto and Circular Roads, New Delhi. 1725.

Facilities for the carriage of chilkha fish to Calcutta —. 783-84.

MARRIED LADY CLERK(S)—

See "Lady clerk(s)".

MARTIAL COMMUNITIES—

Question *re* admissions to the Indian Military Academy and —. 2414-15.

**MASTER GENERAL OF ORD-
NANCE—**Question *re*—

Appointment of Assistant —. 362.

Duties of the Assistant —. 361-62.

Duties of the Assistant — while

accompanying the — on tour. 346.

Post of the Assistant —. 2440.

Sanction of the posts of an officer supervisor and five technical military clerks for the — Branch. 360-61.

Technical military clerks employed in the — Branch. 1368-69.

MASWOOD AHMAD, MR. M.—

Demand for Supplementary Grant in respect of—

Expenses in connection with capital outlay on schemes of agricultural improvement and research. 2467, 2471, 2476-77.

New Construction (Railways). 2130-33, 2134, 2137, 2138.

Salaries and other Expenses in connection with Agriculture. 2145-48, 2165, 2174.

Indian Iron and Steel Duties Bill—

Consideration of—

Schedule. 2049, 2051-52.

Clause 9. 2092.

Motion to pass. 2124.

Motion for Adjournment *re* communal representation in services. 36.

Point of order raised by Sir Cowasji Jehangir whether the Government of India are precluded to bring forward and the Legislative Assembly to pass a Demand for Grant for a specific object which is within the purview of a Provincial Government. 2153, 2154.

Question *re*—

Accident in the Port Trust Yard at Karachi. 16-17.

Advances for house building. 27-28.

Aerial bombardment on the Southern Waziristan in the trans-frontier area. 488.

Agreement for the carriage of Government and railway — between different Indian ports. 2369-71.

Allegations against an official of the Moradabad Division, East Indian Railway. 381.

Alleged negligence of the police in Ajmer. 2327.

Allocation of seats in the Legislative Assembly for the North-West Frontier Province. 854-55.

Allowances of the Travelling Ticket Inspectors on the East Indian Railway. 959.

Allowances to the relieving staff and the running staff on the East Indian Railway. 1669.

MASWOOD AHMAD, MR. M.—*contd.*Question *re—contd.*

- Allowances to the relieving staff and the running staff on the North Western Railway. 1672.
- Amalgamation of the different loco shops with that at Jamalpur. 183.
- Appointment of a Muslim as an Assistant Commissioner of Income-tax in Bihar and Orissa. 364.
- Appointment of Bihari Muslim Assistant Surgeons on the North Western Railway. 1854.
- Appointment of Muslim Assistant Surgeons on the North Western Railway. 1669-70.
- Appointment of Muslims as Judges of High Courts and Chief Courts. 350.
- Appointment of officers in the Income-tax Department. 363.
- Appointments, promotions, transfers, etc., in the Income-tax Department. 363-64.
- Article headed "Travelling Ticket Examiners" published in the—"Pilot". 186.
- Carrying of Railway administration in India. 2358.
- Certain concessions granted to the staff of the office of the Director General, Posts and Telegraphs. 26-27.
- Changes in the courses of instruction in the Delhi University. 17.
- Closure of the marine shop at Paksey, Eastern Bengal Railway. 184-86.
- Cochin Harbour Channel Lighting Scheme. 16.
- Communal composition of the staff in the Income-tax Department, Bihar and Orissa. 362-63, 962-63.
- Communal composition of the staff of the New Delhi Municipal Committee. 374-75.
- Construction by private individuals of their houses in New Delhi. 2327.
- Construction of quarters for duffarries in New Delhi. 624-25.
- Contribution made for the education of the students of the Delhi University in the Lahore Medical College. 743-44.
- Creation of a post of Superintendent for co-ordination of Personnel Branches on various Divisions of the North Western Railway 277-8.
- Deduction of one hour's recess on Fridays from the overtime of Muslim employees in the Government of India Presses. 1641.
- Detention till late hours of clerks of the Chief Medical Officer's Office, North Western Railway. 1642.

MASWOOD AHMAD, MR. M.—*contd.*Question *re—contd.*

- Distribution of the jute export duty among the jute-growing provinces. 183.
- Educational facilities given to the children of the subordinate employees on the East Indian Railway. 406-09.
- Employment of the sons and wards of the employees of the Government of India in the provinces. 862-63.
- Facilities for the guards on the East Indian Railway regarding their stoppage at out-stations. 1669.
- Facilities to the guards on the North Western Railway regarding their stoppage at out-stations. 1672-73.
- Floods in Bihar. 2281-83.
- Freight on rice from Patna to Delhi. 410.
- Grace time for attending office to the employees of the Government of India Press, Simla. 1667-68.
- Grievances of the staff in the Income-tax Department, Bihar and Orissa. 364-65, 963.
- Head clerks in the Agent's office, North Western Railway. 1670.
- Import of foreign rice into Indian ports. 14-15.
- Imposition of an export duty on gold. 18-20.
- Indians in certain parts of Yemen. 15-16.
- Judges in the Bombay High Court. 349-50.
- Judges of High Courts and Chief Courts in India. 349.
- Leave facilities to clerks in the Railway Audit Department to prepare for the Railway Subordinate Audit Service Examination. 398-99.
- Lower and upper selection grade posts held by each community in the Punjab Postal Circle before and after retrenchment. 391.
- Married lady clerks in the Railway Board's office. 1150.
- Medical arrangements for the menial and subordinate staff on State Railways. 400.
- Muslim Assistant Surgeons on the North Western Railway. 1854.
- Muslim Head Clerks in the Office of the Divisional Superintendent, North Western Railway, Delhi. 384.
- Muslims recruited in the Leh and Gilgit Postal Sub-division in the Kashmir State. 391.

MASWOOD AHMAD, MR. M.—*contd.*Question *re—contd.*

- Non-observance of the third vacancy rule in the Rawalpindi Engineering Division. 41.
- Over-representation of domiciled Bengalis in the Income-tax Department, Bihar and Orissa. 363, 963.
- Pay, etc., granted to the Old Oudh and Rohilkhand Railway staff. 2205.
- Persons discharged by the Divisional Superintendent, Moradabad, East Indian Railway. 2194-95.
- Preponderance of one community in the Income-tax Department, Bihar and Orissa. 363, 963.
- Promotions in the office of the Agent, North Western Railway. 422.
- Recess on Fridays to Muslim employees in the East Indian Railway Workshop at Lucknow. 1641.
- Recruitment in the Central Publication Branch. 385.
- Reduction of the post of Superintendent, Medical Branch, North Western Railway. 1671.
- Reduction of the status of the post of the Head Clerk, Medical Branch, North Western Railway. 1670-71.
- Reductions and transfers of staff in the Moradabad Divisions, East Indian Railway. 2196.
- Refresher Course on State Railways. 2193.
- Representation of Muslims in the services. 1858.
- Residential arrangement for the relieving staff on the East Indian Railway. 1668.
- Residential arrangement for the relieving staff on the North Western Railway. 1671-72.
- Rest to the relieving staff on the East Indian Railway. 1669.
- Rest to the relieving staff on the North Western Railway. 1673.
- Retrenchment in the Meteorological Department. 403-04.
- Return to his headquarters of a sick person serving on the East Indian Railway. 1669.
- Rules for the recruitment and training of Apprentice Mechanics and Trade Apprentices in State Railway Workshops. 2193.
- Rules for the recruitment and training of subordinate staff on the East Indian Railway. 2193-94.
- Services on different Railway systems on territorial basis. 1854.
- Step taken by the Bengal Government for salt manufacture in Bengal. 16.

MASWOOD AHMAD, MR. M.—*contd.*Question *re—contd.*

- Strikes of the textile workers of Bombay. 20-21, 796-98.
- Sub-letting of vendors' contracts on the East Indian Railway. 278.
- Supersessions in the Moradabad Division, East Indian Railway. 2195-96.
- Tenders for treasury contracts for the Bombay and Poona Post Offices. 390.
- Theft of railway property at the New Delhi Railway Station. 385.
- Trade delegation sent to Kabul. 13-14.
- Train clerks working as guards. 142-43.
- Transfer of the Great Indian Peninsula Railway workshop from Jhansi to Bombay. 184.
- Transfers of Assistant Commissioners of Income-tax. 364.
- Value of gold exported from India. 17.
- Vendors' contracts in the Dinapur Division of the East Indian Railway. 419-20, 421.
- Question (Supplementary) *re—*
- Absence of Muslim stenographers in certain Government of India Departments. 1006.
- Allowances of the Travelling Ticket Inspectors on the East Indian Railway. 999.
- Amalgamation of the Quetta and Karachi Divisions of the North Western Railway. 11.
- Amount given to indigo planters in Bihar, and to others out of the Viceroy's Earthquake Relief Fund. 2445.
- Appointment of guards in the Dinapur Division, East Indian Railway. 3.
- Appointment of Indians as Members of the Railway Board. 1344.
- Appointment of Muslim stenographers in the Government of India Secretariat. 1008.
- Appointment of Muslims in the Customs Department, Bombay. 2435.
- Buildings of the Pusa Research Institute. 2217.
- Entrance examinations held for admission to the Indian Military Academy. 2413.
- Facilities for the carriage of chilka fish to Calcutta market. 784.
- Food supplied to Haj pilgrims on board ships. 179-82.
- Government attitude towards the Indian National Congress and its Committees. 202-04.

MASWOOD AHMAD, MR. M.—contd.

Question (Supplementary) *re—contd.*

Home Department Resolution regarding communal representation in services. 853.

Indians as wireless operators under Messrs. Marconi and Company on the Indian coast. 2187.

Introduction of certain reforms in Baluchistan. 725.

Lloyd Barrage and canal construction scheme. 2447.

Note written by Sir Shah Muhamed Sulaiman in the Capitation Tribunal. 730.

Posting of the personnel of the Delhi-Ambala-Kalka Railway to the Moradabad Division of the East Indian Railway. 2206-07.

Printing of the *Fauji Akhbar*. 2418, 2419.

Proposal for the removal of the Pusa Agricultural Institute. 1048.

Protest against the transfer of the Research Institute from Pusa to Delhi. 789.

Reduction of third class fares on the Eastern Bengal Railway. 1346.

Reservation of the Queen Mary Zenana Ghat in Pushkar, Ajmer, for the exclusive use of women. 193-94.

Watch on the activities of young men in Baluchistan who read newspapers. 723.

Repealing and Amending Bill—

Motion to consider. 758-59, 761, 762, 763.

Consideration of Second Schedule. 765-66.

MATCHES—

Question *re—*

Manufacture of pyrotechnic— 748.

MATCHES (EXCISE DUTY) BILL—

See "Bill(s)".

MAUSOLEUMS—

Question *re—*

Repairs of Mosques and — in New Delhi. 1271-73.

MAYO, MISS—

Question *re* proposed visit of — to India. 2191-92.

MEAT—

Question *re* arrangement for a — and vegetable market on the Minto and Circular Roads, New Delhi. 1725.

MECHANIC(S)—

Question *re—*

Employment of a highly paid — and Assistant in the East Indian Railway Press. 268.

Rules for the recruitment and training of Apprentice Mechanics and Trade Apprentices in State Railway Workshops. 2193.

MECHANICAL COMPILATION SYSTEM—

Question *re* introduction of — in the Military Accounts Department. 1826-27.

MECHANICAL LIGHTERS (EXCISE DUTY) BILL—

See "Bill(s)".

MECHANICAL WORKSHOPS—

See "Workshop(s)".

MEDICAL ARRANGEMENTS—

Question *re—* for the menial and subordinate staff on State Railways. 400.

MEDICAL BRANCH—

Question *re—*

Reduction of the post of Superintendent, —, North Western Railway. 1671.

Reduction of the status of the post of the head clerk, —, North Western Railway. 1670-71.

MEDICAL COLLEGE(S)—

Question *re* admission of Medical Group students of the Delhi University in — in India. 868-69.

See also "College(s)".

MEDICAL COUNCIL (AMENDMENT) BILL—

See "Indian —" under "Bill(s)".

MEDICAL DEPARTMENT—

Question *re—*

Alleged maladministration of the North Western Railway —. 1735.

— officers employed in Delhi for the Medical Inspection of schools. 1136-37, 1770.

MEDICAL DIRECTORATE—

Question *re* Indian officers employed in the —. 745-46.

MEDICAL FACILITIES—

Question *re—*

Provision of — and police arrangements in the area near the Govt. of India Press, New Delhi. 1815, 2457.

Provision of proper — for the employees of the Government of India Press, New Delhi. 1857.

MEDICAL GRADUATE(S)—

See "Graduate(s)".

MEDICAL GROUP—Question *re*—

Admission of — students of the Delhi University in Medical Colleges in India. 721-22, 726, 868-69.

Non-recognition of the Intermediate Examination in Science, — of the Delhi University by the Lucknow University. 727.

MEDICAL INSPECTION—Question *re* Medical Department officers employed in Delhi for the — of schools. 1136-37, 1770.**MEDICAL MAN(EN)—**Question *re* legislation about the purity of drugs used by — in India. 1037.**MEDICAL OFFICER(S)—**Question *re*—

Abolition of the post of Superintendent in the office of the Chief —, North Western Railway. 1735-36.

Detention till late hours of clerks of the Chief —'s Office, North Western Railway. 1642.

Non-appointment of a single Bihari Hindu medical graduate as — on any of the State Railways. 618-19.

Resident — of the women's Hospitals in India. 1646.

MEDICAL SERVICE(S)—Question *re*—

Regulation relating to the Training Reserve of the Indian Women's —. 1646, 2375.

Vacancies in the Training Reserve of the Women's — for India. 1645-46.

MEERUT—Question *re*—

Advisability of removing the Pusa Institute to — instead of to Delhi. 1619.

Complaint about the incivility of a member of the East Indian Railway staff at —. 1267-68.

MEETING(S)—Question *re* — of the Madras and Southern Mahratta and South Indian Railway Advisory Committee. 629-31.**MEHDIAN—**Question *re* graveyard of — and the Durgah of Khwaja Mir Dard in Delhi. 7-8.**MEMBER(S)—**Question *re* harassment to the — of the Legislative Assembly for the antecedents of their friends. 1265-66.**MEMBERSHIP—**Question *re* India's — of the Council of the League of Nations. 1258-59.**MEMORANDUM(DA)—**Question *re* — submitted by the All-India Police Association to the Secretary of State for India. 28-29.**MEMORIAL(S)—**Question *re*—

— from the Travelling Ticket Inspectors on the East Indian Railway. 1000.

— regarding pay and allowances of railway employees. 1000.

— submitted by the stamp vendors of the Rangoon General Post Office. 1622-23.

Resolution, petitions and — received for or against the Hindu Temple Entry Disabilities Removal Bill. 208-39.

Rules for the submission of — of railway employees. 2202.

Rules for the submission of — on State Railways. 1000.

MENIAL STAFF—Question *re* medical arrangements for the — and subordinate staff on State Railways. 400.**MERCANTILE MARINE—**Question *re* appointment of Indian *ex-cadets* of the Indian — Training Ship "Dufferin" as leadsman apprentices in the Bengal Pilot Service. 352-53.**MESSAGE(S)—**

— from His Excellency the Governor General. 1861.

— from His Excellency the Governor General *re* course to be adopted for the Constitution of a new Legislative Assembly. 1055.**METAL—**Question *re* conversion of ores of minerals into — 1430, 1431.**METCALFE, MR. H. A. F.—**

Bengal State-Prisoners Regulation Repealing Bill—

Motion to consider. 942-44, 952, 1561.

Indian Army (Amendment) Bill—

Motion to consider. 1497.

METCALFE, MR. H. A. F.—*contd.*Indian Army (Amendment) Bill—*contd.*

Consideration of clause 5. 2241.

Motion to pass. 2260.

Point of order raised by — as to whether it is permitted to ask questions which affect the relations between the Governor General and an Indian State. 1457.

METEOROLOGICAL DEPARTMENT—

Question *re* retrenchment in the —. 493-04.

MIDNAPORE—

Statement(s) laid on the table *re* allegations against the conduct of troops in —. 246-58.

MID-WIFE—

Question *re* keeping of a qualified nurse or — of every Pilgrim Ship. 1450.

MIGRATION—

Question *re* — of Kabuli unskilled labourers to India. 1038.

MILEAGE ALLOWANCE—

See "Allowance(s)".

MILITARY ACADEMY—

Question *re* Admissions to the Indian — and martial communities. 2414-15.

Constitution of the Selection Board to interview the candidates for the Indian —. 2414.

Entrance examinations held for admission to the Indian —. 2412-13.

Marks allotted for personal interview at the entrance examination of the Indian —. 2413-14.

See also "Academy(ies)".

MILITARY ACCOUNTANT GENERAL—

Question *re*—

Circular issued by the —. 2369.

Expenditure on the move of the —'s Office. 415.

Extension to the present —. 1829-30.

MILITARY ACCOUNTS—

Question *re*—

Discharge of nine Deputy Assistant Controllers of —. 1821-25, 1826 and 1830-31.

Duties of the — Department and the Deputy Assistant Controllers of —. 1825.

Promotion of two Deputy Assistant Controllers of Military Accounts. 1828-29.

MILITARY ACCOUNTS DEPARTMENT—

Question *re*—

Duties of the — and the Deputy Assistant Controllers of Military Accounts. 1825.

Efficiency of the —. 1825.

Introduction of Group System in —. 1826.

Introduction of mechanical comparison system in the —. 1826-27.

Standard of audit in the —. 1826.

MILITARY AUTHORITY(IES)—

Question *re* tenders for the supply of asphalt invited by the Quetta —. 2358.

MILITARY CLERK(S)—

See "Clerk(s)".

MILITARY EMPLOYEE(S)—

Question *re* disability pension to — invalidated during the Great War. 2455.*See* also "Employee(s)".

MILITARY FORCE(S)—

Question *re* — sent to the Burma Frontier. 719-20.

MILITARY ORDER(S)—

Question *re* Garhwal soldiers imprisoned for disobeying — in Peshawar. 341.

MILITARY SECRETARY TO HIS EXCELLENCY THE VICEROY—

Question *re*—

Clerical appointments made in the offices of the Private Secretary to the —, etc. 1732.

Creation of the post of a Superintendent in the —'s Office. 1728.

Holidays in the offices of the — and the Private Secretary to the Viceroy. 1730.

Post of Personal Assistant to the —. 1728.

Residential clerks in the —'s Office. 1730-31.

Strength of the office of the — and certain other offices. 1859.

Sunday duty done by some clerks in the —'s Office. 1731.

MINE(S)—

Question *re* contractors for raising coal from State Railway —. 1033.

MINERAL(S)—

Question *re*—

Conversion of ores of — into metal. 1430-1431.

Publications concerning Indian —. 1431.

MINING INSTITUTE—

Question *re*—

Activities of the —, Dhanbad. 1429-30.

Aims and objects of the researches of the Forest Institute and —. 1430-31.

MINISTER(S)—

Question *re* cost of the clerical establishment of the office of His Majesty's — at Kabul. 2218-19.

MINISTERIAL STAFF(S)—

See "Staff(s)".

MINT(S)—

Question *re* coins minted and issued from Indian —. 259-60.

MINTO PROFESSORSHIP—

Question *re* — in the Calcutta University. 1650-51.

MINTO ROAD—

Question *re* arrangement for a meat and vegetable market on the — and Circular Road, New Delhi. 1725.

MIR DARD, KHWAJA—

Question *re* graveyard of Mohdian and the Durgah of — in Delhi. 7-8.

MISCELLANEOUS ADJUSTMENTS BETWEEN THE CENTRAL AND PROVINCIAL GOVERNMENTS—

Demand for Excess Grant for 1932-33. 2305.

MISRA COMMITTEE—

See "Committee(s)".

MISRA, RAI BAHADUR C. S.—

Question *re* resignation of — from the Lac Research Institute. 1634.

MITRA, MR. S. C.—

Assam Criminal Law Amendment (Supplementary) Bill—

Motion to consider. 1153, 1156, 1372, 1396-1400, 1401.

Motion to pass. 1464-65.

Bengal Criminal Law Amendment Supplementary (Extending) Bill—

Motions to consider and to circulate. 515-28, 567, 611.

Consideration of clause 2. 649, 651.

Motion to pass. 1064, 1065-73, 1091, 1092.

Bengal State-Prisoners Regulation (Repealing) Bill—

Motion to consider. 935, 936, 1560-63, 1573, 1581.

Consideration of the report of the Public Accounts Committee. 2375-81, 2382, 2393, 2399, 2400.

MITRA, MR. S. C.—*contd.*

Demand for Excess Grant for 1931-32 in respect of—

Expenditure on Retrenched Personnel charged to Capital. 2303.

Expenditure on Retrenched Personnel charged to Revenue. 2302.

Demand for Supplementary Grant in respect of—

Expenses in connection with capital outlay on schemes of agricultural improvement and research. 2484, 2485.

New Construction (Railways). 2137, 2138.

Salaries and other Expenses in connection with Agriculture. 2167, 2171.

Indian Iron and Steel Duties Bill—

Motion to refer to Select Committee. 902-06.

Consideration of—

Schedule 2052-53.

Clause 9. 2090, 2992-93.

Indian Navy (Discipline) Bill—

Motion to refer to Select Committee. 1215, 1220, 1225, 1239-40.

Question *re*—

Allotment of quarters in Simla. 1125.

Amalgamation of the East Indian and Eastern Bengal Railway presses. 268.

Application of the new conditions of services in the Army Headquarters. 1631-32.

Appointment in the Army and Royal Air Force Headquarters. 1128-29.

Appointment of apprentices in the Production Department of the Lillooah Workshops. 51.

Appointment of apprentices of the Lillooah Workshops. 50-51.

Appointment of apprentices of the Lillooah Workshops as Train Examiners and Electricians. 50.

Appointment of ex-apprentices on the East Indian Railway. 51-52.

Appointment of the Chief Inspector of Explosives. 2103-04.

Appointment of the Secretary of the Indian Medical Council. 359.

Attack of tuberculosis of political prisoners in the Andamans. 1511.

Binders of the East Indian Railway Press. 269.

Certain appointments in the Government of India Press, Calcutta, and the East Indian Railway Press. 270-92.

Certain facilities of Division III prisoners in the Andamans. 32.

Certain Political Department appointments. 2217.

MITRA, MR. S. C.—*contd.*Question *re—contd.*

- Clerks and postmen retrenched in each Postal Circle. 1364.
- Communal representation in public services. 2431.
- Compensatory allowance and house rent for new entrants in the Army Headquarters. 1129.
- Compositors of the East Indian Railway Press. 269.
- Confirmation of non-gazetted postal staff. 2430-31.
- Connection of Mr. Sarat Chandra Bose with terrorist activities. 1622.
- Construction of a bridge on the Chittagong-Laksham branch of the Assam Bengal Railway. 1667.
- Contract for the supply of ready mixed black paint to the East Indian Railway. 397-98.
- Correspondence with his relations of Mr. Satin Sen, a State Prisoner in the Campbellpur jail. 371.
- Cost of the clerical establishment of the office of His Majesty's Minister at Kabul. 2218, 2219.
- Creation of the Indian Army Corps of clerks. 1126.
- Cut in the pay of the industrial employees of the East Indian Railway Press. 273.
- Development of salt manufacture in Bengal. 1623-26.
- Diet allowance of State Prisoner Mr. Jibon Lal Chatterjee. 1628-29.
- Disability pension to military employees invalidated during the Great War. 413, 2455.
- Discussion of the Salt Resolution in the Legislative Assembly. 1627-28.
- Employment of a highly paid mechanic and Assistants in the East Indian Railway Press. 268.
- Employment of wireless operators in the Indian coast and land stations. 2185.
- Extra wages for compositors of the East Indian Railway Press working after 2 P.M. on Saturdays. 272.
- Extra wages or credit leave for compositors of the East Indian Railway Press working on holidays. 272.
- Formal compromise agreed to at an informal meeting of the members of the Indian Medical Council. 358.
- Formation of the Executive Committee of the Indian Medical Council. 355-56.

MITRA, MR. S. C.—*contd.*Question *re—contd.*

- Fresh batch of political prisoners sent to the Andamans. 31.
- Holding of a Colonel's command by a Major-General. 361.
- Illness of Mr. Sushil Das Gupta, political prisoner in the Andaman. 1510-11.
- Illness of State Prisoner Mr. Jibon Lal Chatterjee. 1628.
- Illness of State Prisoner Mr. Jibon Lal Chatterjee and his transfer to the Nasik Jail. 1629.
- Increase of the pay of the Eastern Bengal Railway ticket printing staff. 394.
- Indian as wireless operators under Messrs Marconi and Company on the Indian coast. 21-86, 87.
- Introduction of new conditions of service in the Eastern Bengal Railway Press. 385.
- Introduction of new system of service in the East Indian and Eastern Bengal Railway Presses. 269.
- Investigating Inspectors in the Postmaster General's Office, Bombay. 2431.
- Judgment by the Honourable Mr. S. K. Sinha, Chief Presidency Magistrate, Calcutta, against Mr. Hales a Member of Parliament. 1762-68.
- Keeping of State Prisoners at one place. 1628.
- Lady clerks in the Central Military Offices and in the Government of India offices. 416.
- Lights allowed to prisoners in the Cellular Jail, Andamans. 33.
- Local Governments share of the additional salt duty. 1626-27.
- Lower class accommodation allotted to the Government of India staff in New Delhi. 1512-13.
- Manufacture of pyrotechnic matches. 748.
- Membership of Mr. Ganpati Singh of the Unit Advisory Committee of the Bombay Grenadiers, Ajmer. 379.
- Memorial submitted by the Stamp Vendors of the Rangoon General Post Office. 1622-23.
- Monthly consolidated allowance for members of the Legislative Assembly. 1629-31.
- New conditions of service and new scales of pay in the Army and Royal Air Force Headquarters. 1128.

MITRA MR. S. C.—*contd.*Question re—*contd.*

- Non-appointment of Indians to the posts of the Registrar of the office of the Agent to the Governor-General, Punjab States, and the Superintendent of the office of the Resident in Waziristan. 2219.
- Option given to new entrants in the Army and Royal Air Force Headquarters to enrol themselves or not. 1130.
- Permission to Mr. Sailendra Nath Ghosh to return to India. 1508-10.
- Political prisoners sent to the Andamans. 1510.
- Precluding the raising of a question discussed at the meeting of the Indian Medical Council from being raised within a year after such discussion. 355.
- Preference to Secretariat staff in the allotment of quarters in Simla. 1122-25.
- Printing of "Economy Report" in the Eastern Bengal Railway Press. 270.
- Proceedings of the Indian Tea Licensing Committee. 1621.
- Prohibition of the publication of articles and interviews given by Mr. Subhas Chandra Bose in the Yugo-Slav Press. 2347-48.
- Prohibition of transfer of export quotas of tea. 1621-22.
- Promotion of clerks in the Army Headquarters. 2315.
- Promotions in the East Indian Railway Press. 270.
- Proposal to exclude the Secretary of the Indian Medical Council from acting as an Inspector. 356-58.
- Punishment given to certain political prisoners in the Andamans. 1512.
- Punishment inflicted on Dr. Narain Roy, a political prisoner in the Andamans. 1511-12.
- Qualification, pay, etc., of the Superintendent of the East Indian Railway Press. 268.
- Racial discrimination on the East Indian Railway in the matter of appointments. 49-50.
- Reduction of the pay of Supernumerary clerks at the Army Headquarters. 2314.
- Refusal of a passport to Reverend B. Ottama. 33-34.
- Release of Mr. Nikhil Guha Roy, a political prisoner in the Andamans. 33.

MITRA MR. S. C.—*contd.*Question re.—*contd.*

- Retrenchment due to the amalgamation of the East Indian and Eastern Bengal Railway presses. 264-67.
- Retrenchment in the Army Headquarters. 359-60.
- Retrenchment in the Bengal and Assam Postal Circle. 1360-61, 1363.
- Retrenchment of staff in the Postal Department. 1361-63.
- Sanction of the posts of an officer Supervisor and five technical military clerks for the Master General of the Ordnance Branch. 360-61.
- Sales of pay for new entrants enrolled under the Indian Army Act. 1129.
- Selection of senior grade officers from the Bombay Grenadiers, Ajmer. 376-78.
- Services of railway employees prosecuted for criminal offences but found not guilty. 405.
- Soldier and lady clerks in the Army Headquarters. 398.
- State Prisoners detained under Regulation III of 1818. 1858-59.
- Stoppage of traffic at Kandaghat on the Kalka-Simla Cart Road. 1447-49.
- Subordinate offices of the Foreign and Political Department in which Indians have never been appointed. 2219, 2220.
- Summer Hill and Kaithu quarters in Simla allotted to men belonging to other offices, excluding the Secretariat. 1122.
- Summer Hill and Kaithu quarters in Simla allotted to the Army Headquarters staff. 1122.
- Summer Hill and Kaithu quarters in Simla allotted to the Government of India Secretariat, staff. 1122.
- Supply of rule books to the East Indian Railway employees. 263.
- Tenders for body varnish hard drying inside. 396-97.
- Tenders for the supply of asphalt invited by the Quetta Military authorities. 2358.
- Transfer of Mr. Bimalendu Chakravarty, a political prisoner, from the Andamans to the Alipore Central Jail. 31.
- Transfer of Mr. Nikhil Guha Roy, a political prisoner, from the Cellular Jail, Andamans. 1511.
- Transfer of several Bengali State Prisoners to the Nasik Jail. 1507-08.
- Unit Advisory Committee of the Bombay Grenadiers, Ajmer. 379.

MITRA, MR. S. C.—*contd.*Question *re*—

- Winner of the prize for the design of an improved bone-crusher. 350.
 Withdrawal of permission of interview granted to Mr. Susil Das Gupta, a political prisoner in the Andamans. 32.

Question (Supplementary) *re*—

- Appointment of Bengal Muslims to posts under the Government of India outside Bengal. 864, 865.
 Appointment of Indians as Members of the Railway Board. 1343.
 Biochemical work in the Indian Lac Research Institute. 1029, 1030.
 Confiscated funds not returned to the Congress. 1016.
 Definition of "machinery" pertaining to cinema industry. 1002.
 Deputation of Sir Lancelot Graham to London. 474, 475.
 Formation of squads for ticket checking on the East Indian Railway. 492, 493.
 India's membership of the League of Nations. 500.
 Indians recruited as soldiers or sailors. 1042.
 Interest of the Indian Legislature in the work of the League of Nations. 1260.
 Personnel of the Indian Delegation to the League of Nations. 2210, 2211.
 Printing of the *Fauji Akhbar*. 2418.
 Proposal for the removal of the Pusa Agricultural Institute. 1047.
 Proposals to supplement the Ottawa Agreement relating to Indian Protective Duties. 13489.
 Protest by Mr. Sarat Chandra Bose for his complicity in terrorist activities. 2333, 2334.
 Railway advertisements in the Vernacular Newspapers. 1433.
 Recruitment of the Chief Inspector of Explosives. 184046.
 Recruitment to Superior Revenue Establishments for the State Railways. 1743, 1744, 1745.
 Release of Khan Abdul Ghaffar Khan. 622.
 Release of Mr. Sarat Chandra Bose. 856, 857, 858.
 Research conducted under the Lac Cess Committee. 477.
 Retrenched hands of the Bihar and Orissa Income-tax Department. 1141.
 Tests on diesel oil carried out by the Customs Department. 2322, 2323.
 Under-writings of the shares of the Reserve Bank. 1747.

MODY, MR. H. P.—

- Bengal Criminal Law Amendment Supplementary (Extending) Bill—
 Motions to consider and to circulate. 515.

Motion to pass. 1085, 1086.

- Expressions of regret on the death of Sir Manmohandas Ramji. 1526-27.

Factories Bill—

- Motion to consider. 133, 143-45, 157.
 Consideration of clause 34. 306.

Indian Iron and Steel Duties Bill—

- Motion to refer to Select Committee. 799, 833, 881-90, 892, 911, 993, 994.

Consideration of clause 4. 1938-39, 1942.

- Consideration of the schedule. 1970.
 Motion to pass. 2113-17.

- Point of order raised by Sir Abdur Rahim as to whether the levy of excise duty is a part of the principle of the Indian Iron and Steel Duties Bill to which the Legislative Assembly will be committed by referring the Bill to a Select Committee. 985.

Question Supplementary *re*—

- Assistance given by the Italian Government to its industries and its shipping lines. 2355.
 Diversion of trade from Bombay Port to Kathiawar Ports. 111.
 Imposition of an export duty on gold. 18, 20.
 India's membership of the League of Nations. 501.
 Italian exports to, and imports from, India. 2354.
 Judgment by the Honourable Mr. S. K. Sinha, Chief Presidency Magistrate, Calcutta, against Mr. Hales, a Member of Parliament. 1765.
 Representatives of India at the League of Nations. 734, 735.
 Representatives of Indian States to the League of Nations. 1434.
 Transfer of the Research Institute from Pusa to Delhi. 188-92.
 Statement *re* German Exchange Position. 2460, 2461.

MODY-WARD SCHEME—

- Question *re* modification in the — on the East Indian Railway. 1001.

MOGHUL DYNASTY—

- Question *re* grievances of the Princes of the — . 12, 1549-51.

MOGHAL EMPEROR(S)—Question *re*—

Farmans, etc., of the — relating to the grant of lands taken by the British Government. 365.

Records of grants of villages made by the — to the Syeds of Amroha in the Moradabad District. 365.

MOGHAL SARAI—Question *re* travelling from stations to the west of Allahabad to Benares *via* — . 1268.**MONETARY VALUE**—Question *re* — of the properties acquired by the Oriya coolies in Assam. 2429.**MONEY-LENDER(S)**—Question *re* rates of interest charged by Afghan — in India. 795.**MONEY-LENDING**—Question *re* control of — and rates of interest. 365-66.**MOODY-WARD REPORT**—*See* "Report(s)".**MOODY-WARD SCHEME**—Question *re* non-adoption of the — of ticket checking on the North Western Railway. 394-95.**MOODY-WARD SYSTEM**—Question *re*—

Introduction of crew system and — of ticket checking on the East Indian Railway. 488-89.

Non-adoption of — of ticket checking on the North Western Railway. 395.

MORADABAD—Question *re*—

Allegations against an official of the — Division, East Indian Railway. 381.

Allegations against the Divisional Superintendent, — 1814-15, 2324-25.

Allegations against the Transportation (Traffic) Inspector of the — Division, East Indian Railway. 1119.

Alleged coercion in the — Division, East Indian Railway. 1117.

Appointment of a guard as on special duty under the Transportation Superintendent on the — Division, East Indian Railway. 1751.

Enquiry into the state of affairs in the — Division, East Indian Railway. 1752.

MORADABAD—*contd.*Question *re*—

Examinations for refresher courses in the — Division of the East Indian Railway. 381, 2207-09.

Head Ticket Collectors in the — Division of the East Indian Railway. 276, 1746-47.

Increments of staff in the — Division, East Indian Railway. 2341-42, 2343.

Persons discharged by the Divisional Superintendent, —, East Indian Railway. 380, 2194-95.

Post of Assistant Head Ticket Collector, — Division, East Indian Railway. 1117-18.

Posting of the personnel of the Delhi-Ambala-Kalka Railway to the — Division of the East Indian Railway. 2206-07.

Posts of Controllers in the — Division, East Indian Railway. 1748-49.

Posts of controllers sanctioned on the — Division, East Indian Railway. 2443.

Promotions in certain grades on the Lucknow and — Divisions of the East Indian Railway. 274-06, 1011.

Promotion of Section Controllers in the — Division, East Indian Railway. 1750-51.

Promotion of staff in the — Division, East Indian Railway. 2325.

Records of grants of villages made by the Moghal Emperors to the Syeds of Amroha in the — District. 365.

Reductions and transfers of staff in the — Division, East Indian Railway. 2196.

Staff discharged in the Dinapore and the — Divisions of the East Indian Railway. 1654-55.

Staff forced to accept posts on less emoluments in the Ticket Checking Branch, — Division. 1117.

Station Master's examination in the — Division, East Indian Railway. 2324.

Supersessions in the — Division, East Indian Railway. 2195-96.

Traffic Inspectors in the — Division, East Indian Railway. 1135-36.

Vacancy amongst Controllers in the — Division, East Indian Railway. 1749.

MORGAN, MR. G.—

Bengal Criminal Law Amendment Supplementary (Extending) Bill—

Consideration of—
Clause 2. 647-48.

MORGAN, MR. G.—*contd.*

Factories Bill—

Motion to consider. 136-38, 159.

Consideration of—

Clause 11. 284.

Clause 15. 293.

Clause 16. 295.

Clause 18. 295.

Clause 23, 24 and 26. 296.

Clause 43. 309.

Clause 49. 310.

Clause 51. 314.

Clause 53 and 58. 315.

Clause 59. 316.

Clause 66. 321.

Motion to pass. 426.

Indian Army (Amendment) Bill—

Motion to pass. 2249-51.

Question re—

Abolition of surcharge on railway freight on coal. 787.

Action of certain resolutions adopted by the Lac Cess Committee. 1438-39.

Amendment of the Lac Cess Act. 1440.

Marketing of fruits. 1837-38.

Provident Fund accounts of employees of the Lac Cess Committee. 1439-40.

Purchase of coal by State Railways. 419.

Railway freight agreement between the Tata Iron and Steel Company and the Bengal Nagpur Railway. 1833-34.

Representative of the Government of India on the Lac Cess Committee 1437-38.

Supply of the Factories Act and Rules framed thereunder to the factories. 2212-13.

Resolution re appointment of a Committee on the Indian Coal Industry. 1314-16.

MOSQUE(S)—

Question re—

Protest by Muslims against the sacrilege of the graves and — in Delhi. 6-7.

Repairs of — and Mausoleums in New Delhi. 1271-73.

MOTION(S)—

Question re—

— passed by the Burma Legislative Council to remove its President. 1852.

— re—

Election of a Member on the Fuel Oil Committee. 873-74.

Expunction of certain portions from the proceedings of the Assembly. 1463.

MOTION FOR ADJOURNMENT—

See "Adjournment (s)".

MOTION PICTURE INDUSTRY—

Question re — of India. 1003-04.

MOTOR BUS SERVICE (S)—

See "Bus Service (s)".

MOTOR LORRY (IES)—

Question re—

Pilgrims to Hedjaz by overland route by —. 343, 367-68.

Sanction given by Government to Pilgrims to proceed to Hedjaz by —. 344.

MOUNT EVEREST—

Question re fresh expeditionary party from England for the "Conquest" of —. 369-70.

MOUNT KAILASH—

Question re attempt to reach — by the Indian Himalayan Expedition Club, Delhi. 338-40.

MOURAWAN—

Question re provision of a railway connection to — and Purwa. 1616-17.

MOVE—

Question re expenditure on the — of the Military Accountant General's Office. 415.

MUALLIM (S)—

Question re evidences given before the Haj Enquiry Committee relating to elimination of — from India. 1618-19.

MUALLIMS BILL—

See "Bill (s)".

See also "Hedjaz Pilgrims —" under "Bill (s)".

MUAZZAM SAHIB BAHADUR, MR. MUHAMMAD—

Bengal Criminal Law Amendment Supplementary (Extending) Bill—

Consideration of—

Clause 2. 645-47.

Demand for Supplementary Grant in respect of — New Construction (Railways). 2143.

Indian Iron and Steel Duties Bill—

Motion to pass. 2105-10.

Mechanical Lighters (Excise Duty) Bill—

Motion to refer to Select Committee. 460-61.

MUZZAM SAHIB BAHADUR MR. MUHAMMAD—*contd.*

Question re—

- Admission of Medical Group students of the Delhi University in Medical Colleges in India. 868-69.
- Allotment of quarters in Simla. 1445-46.
- Annual report of the Archaeological Department. 789.
- Enquiry into the administration of the Ajmer Municipal Committee. 866-68.
- Exchanges from lower to higher level of Phagli quarters in Simla. 1445.
- Promotions in the Commercial Department of the East Indian Railway. 1005.
- Report of the committee appointed to examine the rules regarding payment of the value of the lost Currency Notes. 1133.
- Retirement of the Director General of Archaeology. 789.
- Selection Boards of the Operating and Commercial Departments of the East Indian Railway. 1004.
- Question Supplementary re proposed visit of Miss Mayo to India. 2191.

MUDALIAR, DIWAN BAHADUR

A. RAMASWAMI—

- Assam Criminal Law Amendment (Supplementary) Bill—
- Motion to consider. 1405-10.
- Bengal Criminal Law Amendment [Supplementary (Extending) Bill—
- Motion to pass. 1083, 1088.
- Girls Protection Bill—
- Motion to refer to Select Committee. 1601, 1602-5.
- Indian Dock Labourers Bill—
- Motion to consider. 753-54.
- Indian Income-tax (Amendment) Bill—
- Motion to consider. 1718.
- Indian Iron and Steel Duties Bill—
- Motion to refer to Select Committee 803, 804, 829, 832, 885, 909, 910 964-84, 994.
- Motion to consider. 1777, 1779, 1780.
- Consideration of clause 4. 1934 1940, 1942.
- Indian Navy (Discipline) Bill—
- Motion to refer to Select Committee' 1185, 1213, 1214, 1220, 1229-38.
- Indian Rubber Control Bill—
- Motion to consider. 1696.
- Motion to pass. 1703-09, 1711.
- Indian Trusts (Amendment) Bill—
- Motion to consider. 776-79.
- Mechanical Lighters (Excise Duty) Bill—
- Motion to consider. 1174.
- Point of order raised by Lieut.-Colonel A. F. R. Lumby as to whether it is

MUDALIAR DEWAN BAHADUR
A. RAMASWAMI—*contd.*

- within the competence of the Legislative Assembly to enact the section which the Amendment of Sir Abdur Rahim proposes to insert in the Indian Army (Amendment) Bill. 1536-37, 1539, 1541.
- Point of order raised by Sir Abdur Rahim as to whether the levy of excise duty is a part of the principle of the Indian Iron and Steel Duties Bill to which the Legislative Assembly will be committed by referring the Bill to a Select Committee. 985-86.
- Repealing and Amending Bill—
- Motion to consider. 762-63.
- Question re — forthcoming general election. 1462-63.
- Question (Supply.) re—
- Classification of Burma rice. 1739, 1740.
- Creation of the Indian Army Corps of clerks. 1127, 1128.
- Definition of "machinery" pertaining to cinema industry. 1002, 1003.
- Inclusion of a table of export trade in the report on the Working of the Ottawa Agreement. 721.
- Interest of the Indian Legislature in the work of the League of Nations. 1260, 1261.
- Judgment by the Honourable Mr. S. K. Sinha, Chief Presidency Magistrate, Calcutta, against Mr. Hales, a Member of Parliament. 1764, 1765.
- Note written by Sir Shah Muhammad Sulaiman in the Capitation Tribunal. 730.
- Permission to Mr. Sailendra Nath Ghosh to return to India. 1509.
- Possibilities of a Trade Agreement between South Africa and India. 1518.
- Postage on air-mail letters. 1727.
- Proposals to supplement the Ottawa Agreement relating to Indian Protective Duties. 1348, 1349.
- Protection of coconuts against Ceylon competition. 1340, 1341.
- Recommendations of the Indian Cinematograph Committee. 1003.
- Representatives of India at the League of Nations. 734.
- Retrenched hands of the Bihar and Orissa Income-tax Department. 1140.
- Resolution re representation of Indian Christians in the services and committees. 1285-89.
- Suggestion by — to give precedence to Motions for leave to introduce certain Non-Official Bills. 917.

MUJUMDAR, SARDAR G. N.—

Question re—

Allegations against the Divisional Superintendent, Moradabad. 1814-15.

Appointment of a Government servant to a lower grade post. 1813-14.

Appointment of guards in the Dinapore Division, East Indian Railway. 1745.

Appointments of Superintendent and Deputy Superintendent, Watch and Ward Department, East Indian Railway. 1102.

Change in the timings of the Army Headquarters special train running between Summer Hill and Simla. 1101.

Commission for exchange of coins in Bombay. 1036.

Declaration of the post of Transportation Inspector as a selection post on the East Indian Railway. 1814.

Exchange of coins by the Bombay Currency Office. 1559.

Head Ticket Collectors in the Moradabad Division of the East Indian Railway. 1746-47.

Imposition of fines on the staff on the East Indian Railway. 2443.

Increase of work in the Postal Divisional Offices. 727-28.

Information about matters within the province of the local railway administrations. 1745-46.

Issue of copper coins from the Bombay Currency Office. 1036, 1560.

Leakage of carriages on the Bombay Suburban Service. 1036.

Non-appointment of Indian apprentices of Lillooah Workshops as Train Examiners. 52-53.

Non-eligibility of the holder of a selection post in a substantive capacity to hold a lower post. 1814.

Posts of Controllers in the Moradabad Division, East Indian Railway. 1748-49.

Posts of controllers sanctioned on the Moradabad Division, East Indian Railway. 2443.

Promotion to Transportation Inspectorship. 1814.

Quarters for inferior servants in the Posts and Telegraphs Department at Poona. 728-29.

Reduction of a railway employee to a lower grade. 1814.

Taxing of letters weighing a little more than half a tola. 1352-53.

Time test for work done by clerks in Postal Circle offices. 727.

MUJUMDAR SARDAR, G. N.—contd.

Question re—contd—

Trade Unions in India carrying life assurance business. 1813.

Vacancies in the grade of Manager and Supervisors of Farms. 411.

Vacancy amongst Controllers in Moradabad Division, East Indian Railway. 1749.

MUKHERJEE, RAI BAHADUR S. SATYA CHARAN—

Bengal Criminal Law Amendment Supplementary (Extending) Bill—

Motion to pass. 1037.

Indian Carriage by Air Bill—

Motion to refer to Select Committee. 96.

MULLA, SIR DINSHAW—

Expressions of regret on the death of —. 129-131.

MUNICIPAL COMMITTEE (S)—

Question re—

Communal composition of the staff of the New Delhi —. 374-75.

Enquiry into the administration of the Ajmer —. 866-68.

MUNICIPAL CORPORATIONS—

Question re letting value levied by the — of Bombay and Karachi from landlords on account of Municipal taxes. 21.

MUNICIPAL TAX (ES)—

Question re letting value levied by the Municipal Corporations of Bombay and Karachi from landlords on account of —. 21.

MUNICIPALITY (IES)—

Question re establishment of a — at Pushkar, Ajmer. 198.

MURDER—

Question re — of Indian nationals in America. 112-13, 2371.

MURREE—

Question re — Hospital Coal from 1832-33.

MUSLIM (S)—

Motions for Adjournment re withdrawal of notifications declaring certain — organisations as unlawful in the North-West Frontier Province. 36.

MUSLIM (S)—contd.

Question re—

- Absence of — refreshment Rooms on certain stations on the Great Indian Peninsula Railway. 2330.
- Absence of — stenographers in certain Government of India Departments. 1005-06.
- Appointment of a — as an Assistant Commissioner of Income-tax in Bihar and Orissa. 364.
- Appointment of Bengal — in the Commerce Department. 1121.
- Appointment of Bengal — to posts under the Government of India outside Bengal. 863-66.
- Appointment of Bihari— Assistant Surgeon on the North Western Railway. 1854.
- Appointment of — Assistant Surgeons on the North Western Railway. 1669-70.
- Appointment of — stenographers in the Government of India Secretariat. 1007-08.
- Appointment of — as Assistants in the Home Department. 2343-45.
- Appointment of — as Judges of High Courts and Chief Courts. 350.
- Appointment of — in the Customs Department, Bombay. 2434-38.
- Appointment of — in the office of the Director of Civil Aviation. 1732-33.
- Bengali — employed in the offices of the North-Western Railway at Lahore. 1121.
- Bengali — in the head offices of the Bengal Nagpur Railway and the Great Indian Peninsula Railway at Bombay. 1121.
- Deduction of one hour's recess on Fridays from the overtime of — employees in the Government of India Presses. 1641.
- Employment of — in the Income-tax Department in the Punjab, North-West Frontier and Delhi Provinces. 2335-36.
- Giving of contract for running — Refreshment Rooms. 1264.
- Assistant Surgeons on the North Western Railway. 1854.
- gazetted officers recruited in certain departments of State Railways. 744.
- Head Clerks in the Office of the Divisional Superintendent, North Western Railway, Delhi. 384.
- Stenographers in receipt of special pay in the Government of India Secretariat. 1006-07.

MUSLIM (S)—concl.

Question re—contd.

- students in the East Indian Railway High School at Tundla. 411-12.
- Tea Stalls on certain stations on the Great Indian Peninsula Railway. 2327-30.
- and Non- — in the Clerical Branch of the Government of India Press, Aligarh. 1365.
- employed in the head offices of the Bengal Nagpur Railway at Calcutta. 1120.
- employed in the head offices of the East Indian Railway at Calcutta. 1120.
- employed in the head offices of the Eastern Bengal Railway at Calcutta. 1121.
- , Europeans, etc., in certain appointments on the North Western Railway. 1137.
- recruited in the Leh and Gilgit Postal Sub-division in the Kashmir State. 391.
- Non-Bengali — employed in the head offices of the three railways located in Calcutta. 1121.
- Preponderance of — in certain cadres in the Derajat Postal Division. 1052.
- Protest by — against the sacrilege of the graves and mosques in Delhi. 6-7.
- Recess on Fridays to — employees in the East Indian Railway Workshop at Lucknow. 1641.
- Representation of — in the grade of Head Light Keepers. 549.
- Representation of — in the services. 1858.
- Representation of — of Berar in the Legislative Assembly. 1421.

MUSLIM CHAMBER(S) OF COMMERCE—

See "Chamber (s) of Commerce".

MURTUZA SAHEB BAHADUR, MAULVI SAYYID—

Question re—

- Absence of Muslim stenographers in certain Government of India Departments. 1005-06.
- Allegations against the Transportation (Traffic) Inspector of the Moradabad Division, East Indian Railway. 1119-20.
- Alleged coercion in the Moradabad Division, East Indian Railway. 1117.
- Alleged harassment of the Travelling Ticket Examiners on the East Indian Railway. 1118.
- Allotment of new quarters in New Delhi. 2187.

MURTUZA SAHEB BAHADUR,
MAULVI SAYYED—*contd.*

Question *re—contd.*

- Allowances granted to the Government of India staff in New Delhi. 2188.
- Appointment of Muslim stenographers in the Government of India Secretariat. 1007-08.
- Cadre of Travelling Ticket Examiners on the East Indian Railway. 1118.
- Check of the trains and certain places on the East Indian Railway. 1118-19.
- Check of trains conducted by the Watch and Ward and the Accounts Departments on the East Indian Railway. 1119.
- Communal composition of stenographers in the Government of India Departments. 2442.
- Direct recruitment of some of the ex-Crew Inspectors on the East Indian Railway. 392-93.
- Emoluments for the new entrants to the Army and Royal Air Force Headquarters. 1351-52.
- Enrolments in the Indian Army Corps of clerks. 1349-51.
- Head Light Keepers and Assistant Light Keepers. 549.
- Inauguration of the crew system over the Dinapur Division. 393-94.
- Leave and pension for the new entrants to the Army and Royal Air Force Headquarters. 1351.
- Mileage allowance of the Travelling Ticket Inspectors on the East Indian Railway. 1117.
- Muslim stenographers in receipt of special pay in the Government of India Secretariat. 1006-07.
- Non-recognition of services rendered during the Great War by the East Indian Railway employees. 2205-06.
- Post of Assistant Head Ticket Collector, Moradabad Division, East Indian Railway. 1117-18.
- Posting of the personnel of the Delhi Ambala Kalka Railway to the Moradabad Division of the East Indian Railway. 2206.
- Promotions in the Judicial Department in Delhi. 401.
- Replacement of unqualified clerks by qualified ones in the Government of India offices. 2415-16.
- Representation of Muslims in the grade of Head Light Keepers. 549.
- Seniority of the ticket checking staff on the East Indian Railway. 393.

MURTUZA SAHEB BAHADUR,
MAULVI SAYYED—*contd.*

Question *re—contd.*

- Separation of the Travelling Ticket Examiners, East Indian Railway from the Operating Department. 1119.
- Staff forced to accept posts on less emoluments in the Ticket Checking Branch, Moradabad Division. 1117.
- Staff in the Customs Department of the Madras Presidency. 2441-42.
- Stenographers in the Judicial Department in Delhi. 400-01.
- Strength of staff in the Judicial Department of Delhi. 401.
- Ticket checking staff on the East Indian Railway. 1118.
- Travelling Ticket Inspectors of the Accounts Departments on the East Indian Railway. 1118.
- Vacancies of Appraisers, Examiners and Clerks in the Customs Department, Bombay. 2352-53.
- Withdrawal of mileage allowance from certain Travelling Ticket Inspectors posted as Ticket Collectors on the East Indian Railway. 1117.
- Work of the Travelling Ticket Examiners on the East Indian Railway. 1118.
- Question (Supplementary) *re—*
Appointment of Indians as Members of the Railway Board. 1343.
- Printing of the *Fauji Akhbar*. 2419.
- Release of Khan Abdul Ghaffar Khan. 371.
- Resolution *re* constitution of Malabar into a separate Province. 685.
- Statement *re* German Exchange Position. 2460-61.

MYSORE—

- Question *re* conferences of the representatives of — and Hyderabad States to consider the Tungabhadra Project. 2353.

N

NAGPUR—

Question *re—*

- Re-instated ex-strikers in the Engineering Department of the Great Indian Peninsula Railway at —. 406.
- Re-instatement of certain ex-strikers of Bhusaval and — on the Great Indian Peninsula Railway. 406.
- Treatment of the ex-strikers in the Engineering Department on the Great Indian Peninsula Railway at — as a new entrant on re-instatement 405-06.

- NAI SARAK—**
Question *re* traffic control in Khari Baoli and — in Delhi. 259.
- NASIK—**
Question *re*—
Illness of State Prisoner Mr. Jibon Lal Chatterjee and his transfer to the — Jail. 1629.
Transfer of several Bengali State Prisoners to the — Jail. 1507-08.
- NATIONAL—**
Question *re* murder of an Indian — in America. 2371.
- NAVY (DISCIPLINE) BILL—**
See "Indian —" under "Bill(s)."
- NEGLIGENCE—**
Question *re* alleged — of the police in Ajmer. 2327.
- NEGOTIABLE INSTRUMENTS (AMENDMENT) BILL—**
See "Bill(s)".
- NEGOTIATIONS—**
Question *re* — between the Kathiawar States and the Government of India in connection with the Viramgam Customs revenue. 108-10.
- NEHRU, PANDIT JAWAHAR LAL—**
Question *re* release of —. 1370-71.
- NEOGY, MR. K. C.—**
Appointment of — to the Committee on Petitions. 39.
Assam Criminal Law Amendment (Supplementary) Bill—
Motion to consider —. 1154, 1156, 1376-80, 1384, 1388, 1393, 1395, 1396, 1397, 1402, 1412, 1413.
Bengal Criminal Law Amendment Supplementary (Extending) Bill—
Motions to consider and to circulate —. 516, 544, 559-66, 568, 575, 597.
Consideration of clause 2 —. 655.
Motion to pass —. 1071, 1072, 1076, 1079, 1090, 1093.
Bengal State-Prisoners Regulation (Repealing) Bill—
Motion to consider. 957, 958, 1563-69, 1582, 1583.
Demand for Supplementary Grant in respect of—
Expenses in connection with Capital Outlay on Schemes of Agricultural Improvement and Research. 2403.
- NEOGY, MR. K. C.—contd.**
Demand for Supplementary grant in respect of—*contd.*
Salaries and other Expenses in connection with Agriculture. 2160, 2171-73.
Expressions of regret on the death of Sir Manmohandas Ramji. 1527-28.
Indian Army (Amendment) Bill—
Motion to pass. 2263, 2264.
Indian Income-tax (Amendment) Bill—
Motion to consider. 1723.
Motion to pass. 1724.
Indian Iron and Steel Duties Bill—
Motion to consider. 1794-99.
Consideration of—
Clause 2. 2075-78, 2080-81, 2084, 2085.
Clause 9. 2090.
Motion to pass. 2100.
Motion *re* expunction of certain portions from the proceedings of the Assembly. 1463.
Nomination of — to the Panel of Chairman. 39.
Question *re*—
Balance stocks of coals and collieries closed. 793, 1559.
Biochemical work in the Indian Lac Research Institute. 1021-31.
Cess on Soft Coke. 793, 2455-56.
Contract service at the Indian Lac Research Institute. 1032.
European officers on contract at the Indian Lac Research Institute. 1031-32.
Exchange restrictions put upon foreign trade in Germany. 2283-84.
Hunger-strike by political prisoners in the Andamans. 659.
Judging of work in the Indian Lac Research Institute. 1032-33.
Quotations from the Indian Shipping Companies for the carriage of Government materials. 416.
Recruitment of Indians in the Indian Lac Research Institute. 5.
Steam coal and slack coal despatched from certain collieries. 794.
Question (Supplementary) *re*—
Appointment of Indians as Members of the Railway Board. 1344.
Concessions proposed to be given to a British firm to start chemical works in India. 1459-60.
Conviction of Khan Abdul Samad Khan of Baluchistan. 1444.
Cost of the clerical establishment of the office of His Majesty's Minister at Kabul. 2218, 2219.
Deputation of Sir Lancelot Graham to London. 473, 474.
Development of salt manufacture in Bengal. 1624, 1625.

NEOGY, K. C.—*contd.*

- Question (Supplementary) *re—contd.*
 Director of the Lac Research Institute. 1636.
 Discussion of the Salt Resolution in the Legislative Assembly. 1628.
 Establishment of the Reserve Bank of India. 480, 481.
 Floods in North Bihar. 1020.
 Harassment to the members of the Legislative Assembly for the antecedents of their friends. 1265, 1266.
 Import of cut-pieces from Japan. 1100.
 India's membership of the League of Nations. 499.
 Interest of the Indian Legislature in the work of the League of Nations 1261.
 Judgment by the Honourable Mr. S. K. Sinha, Chief Presidency Magistrate, Calcutta, against Mr. Hales, a Member of Parliament. 1766.
 Local Governments share of the additional salt duty. 1627.
 Official or clerk to deal exclusively with the work of the League of Nations. 1263.
 Provident Fund Accounts of employees of the Lac Cess Committee. 1439.
 Recruitment of the Chief Inspector of Explosives. 1840-46.
 Release of Mr. Sarat Chandra Bose 856-58.
 Representative of the Government of India on the Lac Cess Committee. 1437-38.
 Research conducted under the Lac Cess Committee. 476, 477.
 Retrenched hands of the Bihar and Orissa Income-tax Department. 1142.
 Waiving of the disqualification of Congress candidates convicted for offences in connection with the Civil Disobedience Movement. 487.
 Resolution *re* appointment of a Committee on the Indian Coal Industry. 1323, 1324-27, 1331.
 Statement *re* German Exchange Position. 2461-62.
 Statement *re* postponement of the Salt Resolution. 2488.

NEW CONSTRUCTION (RAILWAYS)—

- Demand for Supplementary Grant in respect of —. 2130-43.

NEW DELHI—

Question *re—*

- Allotment of new quarters in —. 2187-88.
 Allotment of quarters to non-military staff in —. 1048-49.
 Allowances granted to the Government of India staff in —. 2188.
 Arrangement for a meat and vegetable market on the Minto and Circular Roads. —. 1725.
 Asphaltting of, and provision of more lights on, the road passing through Raja Bazar Square and Lane. —. 106-07.
 Communal composition of the staff of the — Municipal Committee. 374-75.
 Construction by private individuals of their houses in —. 2327.
 Construction of quarters for duftaries in —. 624-25.
 Fixation of iron windows in certain quarters in the Raja Bazar Square and Lane. —. 105-06.
 Increase of printing work in the Government of India Press,—. 1856.
 Lower class accommodation allotted to the Government of India staff in —. 1512-13.
 Non-maintenance of lawns in Raja Bazar Square. —. 107.
 Office accommodation allotted for the office of the Accountant General of Posts and Telegraphs in the — Secretariat. 1108-09.
 Printing of certain publications in the Government of India Press. —. 1856-57.
 Provision of flush latrines in Government quarters in —. 107-08.
 Provision of medical facilities and police arrangements in the area near the Government of India Press. —. 1815, 2457.
 Provision of more space for clerks working in the North Block of the Secretariat in —. 637-38.
 Provision of proper medical facilities for the employees of the Government of India Press. —. 1857.
 Reduction in the number of compositors in the Government of India Presses, Simla and —. 2416.
 Refunds of rent in respect of quarters in — for overlapping periods before and after the winter season. 2424-26.
 Repairs of mosques and mausoleums in —. 1271-73.
 Space allotted to each clerk, Superintendent, etc., in the Imperial Secretariat in —. 638.

NEW DELHI—*contd.*Question *re*—

Space provided for officers in the North Block of the Secretariat in —, 642.

Theft of railway property at the — Railway Station. 385.

NEWSPAPER(S)—

Question *re*—

Permission to certain gentlemen to issue — from Baluchistan. 723, 1151.

Railway advertisements in the vernacular —. 1432-33.

Watch on the activities of young men in Baluchistan who read —, 723, 1151.

NEW ZEALAND—

Question *re* abolition of surtax on tea exported from India to —. 1517-18.

NIBKARORI—

Question *re* transfer of the Post Office at — in the District of Farrukhabad. 22-23.

NIGHT FLYING—

See "Flying".

NIGHT VISION TEST(S)—

See "Test(s)".

NON-MIGRATORY STAFF—

Question *re* allotment of quarters to — in New Delhi. 1048-49.

NON-MUSLIM(S)—

See "Muslim(s)".

NORTH BIHAR—

Question *re*—

Damage to agricultural land in —, 2310-13.

Floods in —. 2189-91.

See also "Bihar".

NORTH BLOCK—

Question *re*—

Provision of more space for clerks working in the — of the Secretariat, in New Delhi. 637-38.

Space provided for officers in the — of the Secretariat in New Delhi. 642.

NORTH WESTERN RAILWAY—

See "Railway(s)".

NORTHERN COMMAND—

Question *re* alleged influence of the — on the Executive Officer of the Ambala Cantonment Board. 375-76.

NORTH-WEST FRONTIER CIRCLE—

Question *re* tours of the Postmaster General and the Senior Deputy Postmaster General, Punjab and —. 1052-53.

NORTH-WEST FRONTIER PROVINCE—

Motion for Adjournment *re*—

Ban on the Red Shirt Organisation in the —. 37-38.

Withdrawal of notifications declaring certain Muslim organisations as unlawful in the —. 36.

Question *re*—

Allocation of seats in the Legislative Assembly for the —. 854-55.

Employment of Muslims in the Income-tax Department in the Punjab, — and the Delhi Province. 2335-36.

Promotions in the Income-tax Department of the Punjab, — and the Delhi Province. 2336.

Red Shirt organisation in the —. 351-52.

NOTE(S)—

Question *re*—

Compilation of a Book containing life — of the political leaders and suspects of India. 1097.

Report of the committee appointed to examine the rules regarding payment of the value of the lost Currency —. 1133-35.

NOTICE(S)—

Question *re* serving of demand — of income-tax in Bihar and Orissa. 784-85.

NOTIFICATION(S)—

Question *re* applicability of Railway Board — No. 3352-E., to certain Railway services. 2199.

NOTIFIED AREA COMMITTEE—

Question *re*—

Audit of the Accounts of the Shahdara —. 1839.

Cows shot by Mr. Waugh, Honorary Magistrate and President of the Shahdara —. 782, 863.

NOYCE, THE HONOURABLE SIR FRANK—

Consideration of the Report of the Public Accounts Committee. 2395-97.

Demand for Supplementary Grant in respect of—

Expenses in connection with capital outlay on schemes of agricultural improvement and research. 2464.

Expressions of regret on the death of Sir Manmohandas Ramji. 1526.

NOYCE, THE HONOURABLE SIR
FRANK—*contd.*

Factories Bill—

Motion to consider. 131-35, 137,
167-71.

Consideration of—

Clause 2. 175-76.

Clause 4. 177.

Clause 5. 279, 230, 231, 282-83,
284.

Clause 11. 285.

Clause 12. 287, 290-91.

Clause 15. 293-94.

Clause 32. 297-98.

Clause 33. 299-301.

Clause 34. 305-308.

Clause 35. 308.

Clause 43. 309.

Clause 49. 311.

Consideration of—

Clause 50. 313.

Clause 51. 314.

Clause 58. 315-16.

Clause 59. 316, 317, 318.

Clause 60. 320.

Clause 66. 321.

Clause 76. 324.

Clause 77. 324, 325-26.

Motion to pass. 426, 431, 433, 435,
439, 441, 442-43, 445, 446-50.

Indian Aircraft Bill—

Motion to refer to Select Committee.
98-101.

Presentation of the report of the
Select Committee. 643.

Motion to consider. 1161-62, 1164-
65.

Motion to pass. 1165, 1166-67.

Indian Carriage by Air Bill—

Motion to refer to Select Committee.
93-95, 96.

Presentation of the report of the
Select Committee. 643.

Motion to consider. 1157-58.

Motion to pass. 1160.

Indian Dock Labourers Bill—

Motion to consider. 756.

Indian Iron and Steel Duties Bill—

Motion to pass. 2126.

Indian Petroleum Bill—

Motion to refer to Select Committee.
68-70, 71.

Presentation of the Report of the
Select Committee. 1502.

Motion to consider. 1682-83, 1686-
87.

Motion to pass. 1689.

Resolution *re* appointment of a Com-
mittee on the Indian Coal Industry.
1314, 1315, 1324, 1327-31.

Statement (laid on the table) *re* cases in
which the lowest tenders have not
been accepted by the High Com-
missioner for India in purchasing
stores for the Government of India.
2104-05.

NOYCE, THE HONOURABLE SIR
FRANK—*contd.*

Suggestion for the postponement of the
discussion on the Indian Army
(Amendment) Bill to enable Go-
vernment to consider their position
in regard to the amendment of Sir
Abdur Rahim. 1548.

NUMBER TAKER(S)—

Question *re*—

Promotion of — and train clerks on
the East Indian Railway. 1358.

Promotion of — on the East Indian
Railway. 1103-04, 1356-57.

NURSE—

Question *re* keeping of a qualified —
or midwife of every Pilgrim Ship.
1450.

O

OATH OF OFFICE—

Ali, Mr. Hamid Moizuddin Abdul. 1.

Bhadrapur, Rao Bahadur, Krishna
Reddi B. 1.

Buss, Mr. L. C. 1.

Craik, The Honourable Sir Henry.
781.

Duguid, Mr. Alan. 549.

Grigg, The Honourable Sir Percy
James. 1.

Kamaluddin Ahmad, Shams-ul-Ulema,
Mr. 1.

Lee, Mr. D. J. N. 1.

Lumby, Lieut.-Colonel A. F. R. 1,
1335.

Perry, Mr. E. W. 1.

Raisman, Mr. A. J. 1.

Richards, Mr. W. J. C. 719.

Row, Mr. K. Sanjiva. 1.

Scott, Mr. W. L. 1.

Sircar, The Honourable Sir Nripendra
Nath. 1.

Spence, Mr. G. H. 1.

Trivedi, Mr. C. M. 1.

Zakaulah Khan, Khan Bahadur Abu
Abdullah Muhammad. 1.

Zyn-ud-din, Khan Bahadur, Mir. 1.

OBJECTIONS—

Question *re* disposal of income-tax —
in the Income-tax Department,
Bihar and Orissa. 1110.

OCTROI—

Question *re* abolition of — levied in
some places under the Government
of India. 781.

OFFENCES—

Question *re* waiving of the disqualifica-
tion of Congress candidates con-
victed for — in connection with
the Civil Disobedience Movement.
487.

OFFICE HOURS—

Question *re* change in the — of the Railway Board. 465.

OFFICER(S)—

Question *re*—

Allegations against British — and soldiers. 375.

Appointment of — in the Income-tax Department. 363.

Carrying of relatives and friends of Traffic Department — in their inspection carriages. 1012.

Certain — on the East Indian Railway. 2197-98.

Commissioned—serving in the Indian Army, the Indian Air Force and the Indian Marine. 1145-46.

Cost of maintaining regular — of the Army borne by the Territorial Budget. 335-36.

Deputation to the Railway Board regarding the ratio of posts to be held by the East Indian Railway and Old Oudh and Rohilkund Railway —. 392.

European — on contract at the Indian Lac Research Institute. 1031-32.

Gazetted — due to retire in the Government of India Offices. 1053.

Indian — employed in the Army Headquarters. 744-45.

Indian — employed in the Contracts Directorate. 746-47.

Indian — employed in the Medical Directorate. 745-46.

Medical Department — employed in Delhi for the medical inspection of schools. 1770.

Muslim gazetted — recruited in certain departments of State Railways. 744.

Office accommodation allotted for the — of the Accountant General of Posts and Telegraphs in the New Delhi Secretariat. 1108-09.

— in charge of Sales Sections on the North Western Railway. 2338.

Recruitment of certain — to the Army in India Reserve of —. 2316-17.

Report of the special — deputed to investigate the condition of the cocoanut industry. 1341.

Selection of senior grade — from the Bombay Grenadiers, Ajmer. 376-78.

Space provided for — in the North Block of the Secretariat in New Delhi. 642.

Status of — passing out of the Indian Military Academy, Dehra Dun. 1367.

OFFICER(S)—*contd*

Question *re*—*contd*.

Superannuated — under the Railway Administrations. 1335-36.

Temporary Indian Medical Service — whose services have been dispensed with. 871-72.

Withdrawal of the concession given to soldiers and — travelling to Kasauli. 731.

OFFICER SUPERVISOR—

Question *re* sanction of the posts of an — and five technical military clerks for the Master General of the Ordnance Branch. 360-61.

OFFICIAL(S)—

Question *re*—

Allegations against an — of the Moradabad Division, East Indian Railway. 381.

Certain postal — in the Bengal and Assam Circle, including Calcutta. 392.

— or clerk to deal exclusively with the work of the League of Nations. 1262-64.

Posting of certain Income-tax — at a particular station for a long time in Bihar and Orissa. 1138-39.

Stoppage of the transmission of telegrams to Government —, editors and other personages. 617.

OIL—

Question *re* effect of the extra duty levied on light diesel — on agricultural and industrial interests. 2317-18.

OPERATING DEPARTMENT—

Question *re*—

Appointment of apprentice Train Examiners for the —. 46.

Selection Boards of the — and Commercial Departments of the East Indian Railway. 1004.

Separation of the Travelling Ticket Examiners, East Indian Railway from the —. 1119.

OPERATOR(S)—

Question *re*—

Employment of wireless — in the Indian Coast and land stations. 2185-86.

Grievances of the Telephone —. 1673-74.

Holidays for the Telephone—. 1674.

Indians as wireless — under Messrs. Marconi and Company on the Indian coast. 2186-87.

Pay and classes of Telephone —. 2366-67.

Retrenchment of Telephone—. 2365.

OPINION(S)—

Question *re*—

Collection of — on the Temple Entry Bill through the police at Karachi. 258.

— of the Local Advisory Committees on the Resolution regarding catering contracts on Railways. 2214.

ORDINANCE(S)—

Question *re*—

Amendment of the Crown Lands — of Kenya. 198-99.

British other ranks of the Indian Army — Corps under the India Unattached List. 2345-46.

ORDNANCE FACTORY(IES)—

Question *re*—

Chargemen in the — of India. 1651.

Confirmation of staff in the — in India. 1651.

Contribution to the Provident Fund in the — in India. 1652.

Grant of privilege leave to the staff in the — in India. 1651.

Introduction of a scheme of gratuity in the — in India. 1652.

ORES—

Question *re* conversion of — of minerals into metal. 1430, 1431.

ORGANISATION(S)—

Motion for Adjournment *re*—

Ban on the Red Shirt — in the North-West Frontier Province. 37-38.

Withdrawal of notifications declaring certain Muslim — as unlawful in the North-West Frontier Province. 36.

ORISSA—

Question *re*—

Cancellation of the assessments of Income-tax in —. 41-42.

Cases under Section 23(d) of the Indian Income-tax Act in —. 43.

Development of salt manufacture in the coastal districts of —. 2426-27.

Development of the sources of salt supply in —. 373.

Export of Chilka fish of —. 784, 1769.

Realisation of Income-tax demands by certificates or distress warrants in —. 372-73.

Recommendations of the — Boundary Committee. 741, 747-48.

ORISSA CIRCLE—

Question *re*—

Non-refund of income-tax after the cancellation of assessments in the —. 44.

Oriyas employed in the Telegraph Department in the —. 1143 2456.

ORIYA(S)—

Question *re*—

— employed in the Telegraph Department in the Orissa Circle. 1143, 2456.

— speaking people in the Income-tax Department. 741.

Recruitment of — in certain departments of the Bengal Nagpur Railway Workshop at Kharagpur. 747.

Recruitment of — in the Government of India offices. 862.

Recruitment of — in the Salt Department. 747, 964.

ORIYA COOLIES—

See "Cooly(ies)".

ORTHODOX CLERKS' QUARTER(S)—

See "Quarter(s)".

OTTAMA, REVEREND B.—

Question *re*—

Refusal of a passport to —. 33-34.

Refusal of passport to — to attend the Second Pan Pacific Buddhist Conference in Tokio. 341.

OTTAWA AGREEMENT—

Question *re*—

Inclusion of a table of export trade in the report on the working of the —. 720-21.

Proposals to supplement the — relating to Indian protective duties. 1347-49, 1514.

OTTAWA TRADE AGREEMENT—

Amendments to the — Rules. 2458.

Report of the Committee on the —. 2457-58.

OUDH—

Question *re* money earmarked by a Vazir of — for the pension of Prince Jehandar Shah's descendants. 13, 1551-56.

OUDH AND ROHILKHAND RAILWAY—

See "Railway(s)".

OUTWARD STATION(S)—

See "Station(s)".

OVERBRIDGE—

Question *re*—

Foot — at the Rohtak Railway Station. 55.

— at the Aligarh Railway Station. 35-36.

OVERSEAS STATIONS—

Question *re* despatch of books to — by the Central Publication Branch. 371.

OVERSEER—

Question *re* electric and building — in the Lahore General Post Office. 1521.

OVERTIME—

Question *re* deduction of one hour's recess on Fridays from the — of Muslim employees in the Government of India Presses. 1641.

P

PACKAGE(S)—

Question *re* concession in railway freight for the carriage of goods and — to earthquake area. 337-38.

PACKER(S)—

Question *re* reversion of certain postmen as — in the Amritsar Post Office. 41.

PADHANA—

Question *re* anti-Government activities of the Branch Postmaster, —, Lahore District. 1424.

PAINT—

Question *re* contract for the supply of ready mixed black — to the East Indian Railway. 397-98.

PAKSEY—

Question *re* closure of the marine shop at —, Eastern Bengal Railway. 184—86.

PAN-PACIFIC BUDDHIST CONFERENCE—

Question *re* refusal of passport to Reverend B. Ottama to attend the Second — in Tokio. 341.

PANAMA—

Question *re* employment of — natives by the Sind Indian merchants. 29.

PANDIAN, MR. B. RAJARAM—

Hindu Temple Entry Disabilities Removal Bill—Motion to refer to Select Committee. 2022.

PANDIAN, MR. B. RAJARAM—*contd.*Question *re*—

Landing place for air service in Ramnad. 1815-16.

Protection of Dhanushkodi, a sacred place of importance to Hindus. 1816.

Provision of sheds for pilgrims at Dhanushkodi. 1819.

Putting up of a board on the Ramnad Station, South Indian Railway. 1819.

Return of labourers from Ceylon. 1816-17.

Running of an intermediate class compartment in the Rameshwaram Express of the South Indian Railway. 1816.

Trunk road from Madras City to Delhi. 2348.

Working of crew system on the South Indian Railway. 1817-18.

PANDIT, RAO BAHADUR S. R.—

Question *re*—

Fund created from the personal property of Raja Raghujii III. 396.

Taxing of letters weighing a little more than half a tola. 1352-53.

PANDYA, MR. VIDYA SAGAR—

Bengal Criminal Law Amendment Supplementary (Extending) Bill—Consideration of Clause 2. 643.

Girls' Protection Bill—Motion to refer to Select Committee. 1600.

Indian Army (Amendment) Bill—

Motion to refer to Select Committee. 74.

Consideration of clause 5. 2223.

Indian Iron and Steel Duties Bill—

Motion to refer to Select Committee. 811—17, 889.

Motion to consider. 1775.

Consideration of clause 4. 1935-36.

Consideration of clause 2. 2062, 2086.

Motion to pass. 2095—2101, 2114, 2115, 2124, 2127.

Point of order raised by — as to whether it was in order that a member cast his vote on one side, the paper was torn up and another paper substituted and the count was taken afterwards. 657.

Point of order raised by the Honourable Sir Joseph Bore as to whether an amendment restricting or controlling prices to a Bill which seeks to give protection to an industry is in order. 2063-64, 2067.

PANDYA, MR. VIDYA SAGAR—*contd.*Question *re*—

- Coins minted and issued from Indian mints. 259-60.
- Control over the administration of the Madras Port. 628-29.
- Enforcement of the provisions of the Child Marriage Restraint Act. 635.
- Formation of a separate department to look after the administration of the Indian Companies Act in Madras. 631-32.
- Grant of subsidies to the British shipping industry. 637.
- Madras Telephone Company, Limited. 631, 2455.
- Meetings of the Madras and Southern Mahratta and South Indian Railway Advisory Committee. 629-31.
- Rice imported into the Madras Presidency. 632-35.
- Trade between India and Ceylon. 635-37.

Question (Supplementary) *re*—

- Allotment of quarters in Simla. 1126.
- Appointment of the Chief Inspector of Explosives. 2104.
- Biochemical work in the Indian Lac Research Institute. 1031.
- Circulation of counterfeit rupee coins. 641, 642.
- Classification of Burma rice. 1740.
- Composition of the Cypher Branch of the Office of the Private Secretary to the Viceroy. 1729.
- Compulsory retirement of postal employees having over 25 years' service. 334.
- Debt legislation. 1014.
- Definition of "machinery" pertaining to cinema industry. 1002.
- Employment of Indians in the Cypher Bureau of the Foreign and Political Department. 1653.
- Establishment of the Reserve Bank of India. 201-02, 735.
- Harassment to the Members of the Legislative Assembly for the antecedents of their friends. 1265.
- Import of foreign rice into Indian ports. 15.
- Imposition of an export duty on gold. 18, 19.
- Indian doctors appointed on the Executive Committee or Selection Board of the Central Dufferin Fund. 1649.
- Monthly consolidated allowance for members of the Legislative Assembly. 1631.
- Permission to Mr. Sailendra Nath Ghosh to return to India. 1509-10.
- Printing of the *Fauji Akhbar*. 2418-2419.

PANDYA, MR. VIDYA SAGAR—*concl'd.*Question (Supplementary) *re*—*cont'd.*

- Prohibition of bearers of Indian refreshment rooms from going near the carriages occupied by upper class European passengers on the North Western Railway. 616.
 - Proposal for the removal of the Pusa Agricultural Institute. 1046.
 - Proposal to exclude the Secretary of the Indian Medical Council from acting as an Inspector. 357, 358.
 - Proposed visit of Miss Mayo to India. 2192.
 - Protection of the interests of Indian shipping. 1750.
 - Recruitment of the Chief Inspector of Explosives. 1840-46.
 - Recruitment of Viceroy's Commissioned officers. 1148.
 - Report of the committee appointed to examine the rules regarding payment of the value of the lost Currency Notes. 1134, 1135.
 - Representation regarding the Indian Iron and Steel Duties Bill. 1621.
- Resolution *re*—
- Catering Contracts on Railway. 697.
 - Constitution of Malabar into a separate Province. 665-67, 672, 674.
 - Statement *re* net earnings of certain newly constructed Railway lines. 62.

PANEL OF CHAIRMEN—

- Nominations to the—. 39.

PARCEL(S)—

- Question *re* postal and delivery fees charged for—sent from the United Kingdom. 2179.

PARIS INSTITUTE OF INTELLECTUAL CO-OPERATION—

- Question *re* earmarking of a portion of India's contribution to the League of Nations for the maintenance of the—, etc. 1437.

PARLIAMENT—

- Question *re* judgment by the Honourable Mr. S. K. Sinha, Chief Presidency Magistrate, Calcutta, against Mr. Hales, a Member of—. 1762-68.

PARMA NAND, BHAI—

- Mechanical Lighters (Excise Duty) Bill—Motion to consider. 1175.
- Point of order raised by Sir Cowasji Jehangir whether the Government of India are precluded to bring forward and the Legislative Assembly to pass a Demand for Grant for a specific object which is within the purview of a Provincial Government. 2155.

PARMA NAND, BHAI—*contd.*Question *re*—

- Alleged working of a peon as cook to the Assistant Manager, Government of India Press, Aligarh. 2189.
- Construction of certain additions to a prayer and stores shed in the Government of India Press, Aligarh. 2188.
- Delay in the delivery of postcards, envelopes, etc., addressed in Hindi in the Punjab. 1037, 1560.
- Discharge of nine Deputy Assistant Controllers of Military Accounts. 1830-31.
- Examinations for refresher courses in the Moradabad Division of the East Indian Railway. 381.
- Failure of Indian insurance companies. 1043.
- Fixation of holidays for Dussehra and Diwali on proper days in the United Provinces Postal Circle. 390.
- Frauds at Rest Camp, Rawalpindi, and Rations Stand, Chaklala. 1831-32.
- Functions, duties and scales of pay of journeymen employed in the various departments of the North Western Railway. 1114-15.
- Grant of concessions to the students of the depressed classes in the Delhi University. 1043-44.
- Head Ticket Collectors in the Moradabad Division of the East Indian Railway. 276.
- Inconvenience felt by illiterate intermediate class passengers in mail trains. 1037-38.
- Indians employed as Political Agents or Residents of Indian States. 1037.
- Indians recruited as sailors of the Royal Indian Marine. 1769.
- Indians recruited as soldiers or sailors. 1039-42.
- Legislation about the purity of drugs used by medical men in India. 1037.
- Members of depressed classes employed as peons in the Railway and Posts and Telegraphs offices. 1044.
- Migration of Kabuli unskilled labourers to India. 1038.
- Murree Hospital Coal fraud. 1832-33.
- Percentage allotted to Europeans and Anglo-Indians of the control staff on the Bombay, Baroda and Central India Railway. 1447.
- Post of Assistant Manager in the Government of India Press, Aligarh. 2188-89.
- Post Office Cash Certificates not cashed or renewed after the expiry of twelve years. 1042-43.

PARMA NAND, BHAI—*concl'd.*Question *re*—*cont'd.*

- Prevention of irregularities in the Army Accounts. 1833.
- Rates of interests charged by Afghan money-lenders in India. 795.
- Recruitment of Assistant Engineers in Delhi. 789-90.
- Selection of a man for appointment to the post of W. I. X. on the North Western Railway. 1130-31.
- Traffic Inspectors in the Moradabad Division, East Indian Railway. 1135.
- Use by members of the depressed classes of platforms of Government-owned wells. 1044.
- Question (Supplementary) *re*—
- Appointment of Muslims as Assistants in the Home Department. 2344.
- Closure of the marine shop at Paksey, Eastern Bengal Railway. 184-86.
- Debt legislation. 1014.
- Discharge of nine Deputy Assistant Controllers of Military Accounts. 1821-25 and 1826.
- Establishment of an Indian Regiment of Artillery. 2351, 2352.
- Printing of the *Fauji Akhbar*. 2419.
- Resolution *re*—
- Constitution of Malabar into a separate Province. 680, 83, 684, 685.
- Representation of Indian Christians in the services and Committees. 715-17, 1279-81.

PASS(ES)—

Question *re*—

- Grant of — to the Travelling Ticket Examiners and Inspectors on the North Western and East Indian Railways. 2439-40.
- Issue of — on the East Indian Railway. 2340.
- for guards on the East Indian Railway. 470.
- Reduction in the number of — on the East Indian Railway. 470-71.

PASSENGER(S)—

Question *re*—

- Absence of an enclosed bathroom for third class women — at Phulera Railway Station. 353, 1273.
- Inconvenience felt by illiterate intermediate class — in mail trains. 1037-38.
- Non-stoppage of the Poona Fast — at Kurla, Great Indian Peninsula Railway. 749-50.

PASSENGER(S)—*contd.*Question *re*—*contd.*

Prohibition of bearers of Indian refreshment rooms from going near the carriages occupied by upper class European — on the North Western Railway. 616.

PASSENGER DRIVERS—

See "Driver(s)".

PASSPORT(S)—

Question *re*—

Punishment for entering Afghanistan without a —. 792.

Refusal of a — to Reversed B. Ottama. 33-34.

Refusal of — to Reversed B. Ottama to attend the Second Pan Pacific Buddhist Conference in Tokio. 341.

PATEL, SARDAR VALLABHBHAI—

Question *re* release of —. 341.

PATIENT(S)—

Question *re* withdrawal of the concession given to poor — travelling to Kasauli. 730-31.

PATIL, RAO BAHADUR B. L.—

Bengal Criminal Law Amendment Supplementary (Extending) Bill.— Consideration of clause 2. 643-45, 648, 1055-57.

Question *re*—

Admission of Medical Group students of the Delhi University in Medical Colleges in India. 726.

Admissions to the Indian Military Academy and martial communities. 2414-15.

Commercial bulletin broadcasted from Bombay. 870.

Conferences of the representatives of Mysore and Hyderabad States to consider the Tungabhadra Project. 2353.

Constitution of the Selection Board to interview the candidates for the Indian Military Academy. 2414.

Editing and publishing of the Kannada inscriptions. 2410-11.

Entrance examinations held for admission to the Indian Military Academy. 2412-13.

Formation of a separate Karnatak Province. 2411-12.

Indian officers employed in the Army Headquarters. 744-45.

Indian officers employed in the Contracts Directorate. 746-47.

Indian officers employed in the Medical Directorate. 745-46.

PATIL, RAO BAHADUR, B. L.—*contd.*Question *re*—*contd.*

Marks allotted for personal interview at the entrance examination of the Indian Military Academy. 2413-14.

Purchase of stores for the Army. 746.

Question (Supplementary) *re*—

Contribution made for the education of the students of the Delhi University in the Lahore Medical College. 743.

Establishment of an Indian Regiment of Artillery. 2352.

PATNA—

Question *re*—

Accommodation provided for the assesseees in the Income-tax offices at Cuttack, Chaibasa and —. 784, 1558.

Freight on rice from — to Delhi. 410.

Judgment of the — High Court in the case of Raghunath Mahadeo. 1111-12.

Judgment of the — High Court in the case of Seth Banshidhar Poddar. 1113.

Proposal to shift the office of the Commissioner of Income-tax from Ranchi to —. 240.

Remodelling of the — Junction Railway Station. 752.

PAY—

Question *re*—

Application of the new scales of — and of the new leave rules. 1035.

Cut in the — of the industrial employees of the East Indian Railway Press. 273.

Different rules governing — and allowances for the staff in different Divisions of the North Western Railway. 383.

Employment of staff on works other than those to which their — is charged on the North Western Railway. 264.

Fixation of the — of telegraphists. 2369.

Functions, duties and scales of — of journeymen employed in the various departments of the North Western Railway. 1114-15.

Increase of the — of the Eastern Bengal Railway ticket printing staff. 394.

Initial — of graduates in the Postal Department. 1523.

Memorials regarding — and allowances of railway employees. 1000.

Muslim stenographers in receipt of special — in the Government of India Secretariat. 1006-07.

PAY—contd.Question *re—contd.*

New conditions of service and new scales of — in the Army and Royal Air Force Headquarters. 1128.

— and classes of Telephone Operators. 2366-67.

—, etc., granted to the old Oudh and Rohilkhand Railway staff. 2205.

—, etc., granted to the old Oudh and Rohilkhand Railway staff on promotion. 383, 1104.

— of employees demoted on account of retrenchment on their re-employment on the North Western Railway. 1422.

— of the Assistant Controllers on the North Western Railway. 278.

Privileges in the matter of —, allowances, etc., to Travelling Ticket Examiners on the North Western Railway. 1652-53.

Qualification, —, etc., of the Superintendent of the East Indian Railway Press. 268.

Reduction of — of Railway Board staff. 1506.

Reduction of — of subordinates on the North Western Railway. 1137-38.

Reduction of the — of Supernumerary clerks at the Army Headquarters. 2314-15.

Revised scales of — for the clerical establishment of the attached offices. 1144-45.

Rules in connection with appeals regarding — and allowances on the East Indian Railway. 395-96.

Scales of — for new entrants enrolled under the Indian Army Act. 1129.

PENALTY—

Question *re* remission of — imposed for defaulting payment of income-tax in Bihar and Orissa. 44.

PENSION(S)—Question *re—*

Counting towards — or gratuity of the services of dismissed postal employees. 2-3.

Disability — to military employees invalidated during the Great War. 44, 261-62, 386-88, 405, 413, 416, 418, 2455.

Leave and — for the new entrants to the Army and Royal Air Force Headquarters. 1351.

Money earmarked by a Vazir of Oudh for the — of Prince Jehandar Shah's descendants. 13, 1551-56.

— paid to the members of the old Royal Family of Delhi. 12-13, 1551.

PENSION(S)—contd.Question *re—contd.*

— to Daffries of the Attached Offices. 2453.

Staff engaged for payment of — to Army reservists. 1271.

PENSION CONTROLLER—

See "Controller(s)".

PEON(S)—Question *re—*

Alleged working of a — as cook to the Assistant Manager, Government of India Press, Aligarh. 2189.

Members of depressed classes employed as — in the Railway and Posts and Telegraphs offices. 1044.

PERCENTAGE—Question *re—*

— allotted to Europeans and Anglo-Indians of the control staff on the Bombay, Baroda and Central India Railway. 1447.

— laid down for promotions from the Provincial Civil Service to the Indian Civil Service posts. 2331-32.

PERMANENT WAY INSPECTOR(S)—Question *re—*

Promotion to the —, posts on the North-Western Railway. 1834.

Recruitment of — on the North Western Railway. 1834-35.

PERRY, MR. E. W.—

Factories Bill—

Consideration of—

Clause 60. 318-19.

Clause 70. 322.

Clause 73. 322-23.

Indian Petroleum Bill—

Consideration of Clause 13, 1688.

Clause 14. 1688.

Clause 23. 1688.

Clause 29. 1689.

Oath of Office. 1.

PERSONAL ASSISTANT—

Question *re* post of — to the Military Secretary to the Viceroy. 1728.

PERSONAL INTERVIEW—

See "Interview(s)".

PERSONNEL—Question *re—*

Re-employment of retrenched —. 1335.

Unauthorised travelling by the — of the Railway Traffic Department. 1012.

- PERSONNEL BRANCH(ES)—**
 Question *re* creation of a post of Superintendent for co-ordination of — on various Divisions of the North Western Railway. 277-8.
- PERSONNEL DEPARTMENT(S)—**
 Question *re* organisation of the — on State Railways. 1359.
- PESHAWAR—**
 Question *re* Garhwali soldiers imprisoned for disobeying military orders in —. 341.
- PETITION(S)—**
 Appointment of the Committee on —. 39.
 Question *re*—
 — made through the Bihar and Orissa Government by the proprietors and agents of some sugar factories in Bihar. 2349-50.
 Resolutions, — and memorials received for or against the Hindu Temple Entry Disabilities Removal Bill. 208-39.
- PETROLEUM BILL—**
 See "Indian —" under "Bill(s)".
- PHAGLI—**
 Question *re*—
 Appointment of an Assistant Surgeon in charge of — Dispensary, Simla. 2448-49.
 Exchanges from lower to higher level of — quarters in Simla. 1445.
- PHOOKUN, MR. T. R.—**
 Assam Criminal Law Amendment (Supplementary) Bill—Motion to consider. 1153, 1154, 1371-76, 1386, 1411, 1415.
 Question (Supplementary) *re* conviction of Khan Abdul Samad Khan of Baluchistan. 1444.
- PHOTOGRAPH(S)—**
 Question *re* — of the licensee of licenses granted to pilgrim guides. 1452.
- PHULERA—**
 Question *re* absence of an enclosed bathroom for third class women passengers at — Railway Station. 353, 1273.
- PICTURE INDUSTRY—**
 Question *re* motion — of India. 1003-04.
- PICE COINS—**
 Question *re* old single —. 750-51.
- PIECE-GOOD(S)—**
 Question *re*—
 Exports of raw cotton to Italy and imports of cotton — and yarns from Italy. 2357.
 Imports of artificial silk — and yarns from Italy. 2358.
 Imports of Italian woollen — and imposition of a quota on woollen — from Japan. 2357.
- PIECE-HAND(S)—**
 Question *re* non-payment to — employees of the Government of India Presses for work on holidays. 1855.
- PILGRIM(S)—**
 Question *re*—
 Arrangements for the disposal of complaints of robbery and cheating by Haj —. 1453-54.
 Arrangements made by the Shipping Company for food of Haj —. 343.
 Complaints of Haj — during the last Haj Season. 1451.
 Compulsory deposits by Haj — for their tickets. 1455.
 Food supplied to Haj — on board ships. 179-82.
 Indian — to Hedjaz. 343-44.
 Indian Protector of — in Iraq. 1423-24.
 Issue of return tickets on Indian Railways to Haj —. 1454-55.
 — to Hedjaz by overland route by motor lorries. 343, 367-68.
 — to Hedjaz from each province of India. 367.
 Provision of sheds for — at Dhanushkodi. 1819.
 Sanction given by Government to — to proceed to Hedjaz by motor lorries. 344.
 Supply of food to Haj — of ships. 1452.
 Tenders for the supply of food to — on — ships. 2432-33.
- PILGRIM CAMP—**
 Question *re* construction of sheds in the — at Karachi. 1455.
- PILGRIM GUIDES—**
 Question *re* photograph of the licensee of licences granted to —. 1452.
- PILGRIM SHIP(S)—**
 Question *re*—
 Appointment of Unani physicians on —. 1456.
 Defective system of food supply on —. 1452.
 Keeping of a qualified nurse or midwife of every —. 1450.

PILGRIM SHIPS—*contd.*Question *re*—*contd.*

Supply of food to Haj pilgrims of —. 1452.

Tenders for the supply of food to pilgrims on —. 2432-33.

Unsatisfactory arrangements for supply of food on —. 1617-18.

"PILOT"—

Question *re* article headed "Travelling Ticket Examiners" published in the —. 186.

PILOT SERVICE—

Question *re* appointment of Indian ex-cadets of the Indian Mercantile Marine Training Ship "Dufferin" as leadsman apprentices in the Bengal —. 352-53.

PLACES OF WORSHIP—

Question *re* acquisition by the East Indian Railway authorities of lands attached to Hindu — at Azimganj. 628, 1556.

PLATFORM(S)—

Question *re*—

Absence of a shed on the — of the Hardwar Railway Station. 422-23.

Absence of fans over the — at the Cawnpore Central Station. 1675.

Low — on certain important stations on the East Indian Railway. 354.

Provision of a shed over the — at Kalka. 354.

Racial discrimination in allowing the use of the cab road between — Nos. 6 and 7 of the Howrah Station. 627-28.

Use by members of the depressed classes of — of Government-owned wells. 1044.

PODDAR, SETH BANSHIDHAR—

Question *re* judgment of the Patna^a High Court in the case of —. 1113.

POINT(S) OF ORDER—

— raised by Lieut.-Colonel A. F. R. Lumby as to whether it is within the competence of the Legislative Assembly to enact the section which the amendment of Sir Abdur Rahim proposes to insert in the Indian Army (Amendment) Bill. 1530-44.

— raised by Mr. F. E. James as to whether a Bill, which is put down in the name of one Honourable Member, can be introduced by another Honourable Member. 1529-30.

POINT(S) OF ORDER—*contd.*

— raised by Mr. H. A. F. Metcalfe as to whether it is permitted to ask questions which affect the relations between the Governor General and an Indian State. 1457.

— raised by Mr. Lalchand Navalrai as to whether the *Habeas Corpus* law, the common law, can be superseded by the Legislative Assembly. 576-77.

— raised by Mr. Vidya Sagar Pandya as to whether it was in order that a Member cast his vote on one side, the paper was torn up and another paper substituted and the count was taken afterwards. 657.

— raised by Sir Abdur Rahim as to whether the levy of excise duty is a part of the principle of the Indian Iron and Steel Duties Bill to which the Legislative Assembly will be committed by referring the Bill to a Select Committee. 984-86.

— raised by Sir Cowasji Jehangir whether the Government of India are precluded to bring forward and the Legislative Assembly to pass a Demand for Grant for a specific object which is within the purview of a Provincial Government. 2152-56.

— raised by the Honourable Sir Joseph Bhole as to whether an amendment restricting or controlling prices to a Bill which seeks to give protection to an industry is in order. 2063-67.

POLICE—

Question *re*—

Alleged negligence of the — in Ajmer. 2327.

Arrest of one Captain G. M. Sakhri by the Delhi —. 40.

Blocking of traffic on the Cart Road in Simla by the —. 344-45.

Collection of opinions on the Temple Entry Bill through the — at Karachi. 258.

Persons arrested wrongly by the Delhi — for certain alleged offences. 40.

POLICE ARRANGEMENTS—

Question *re* provision of medical facilities and — in the area near the Government of India Press, New Delhi. 1815, 2457.

POLICE ASSOCIATION—

Question *re* memorandum submitted by the All-India — to the Secretary of State for India. 28-29.

POLICE CONSTABLE(S)—

Question *re* travelling of — in an intermediate class compartment between Kalka and Simla. 346-47.

POLICY (IES)—

Question *re* payment of single-payment sterling — or premiums by instalments from Provident Funds. 554-55.

POLITICAL AGENT(S)—

Question *re* Indians employed in — or Residents of Indian States. 1037, 1846.

POLITICAL DEPARTMENT—

Question *re* certain — appointment. 2217-18.

POLITICAL LEADER(S)—

See "Leader(s)".

POLITICAL PRISONERS—

See "Prisoner(s)".

POONA—

Question *re*—

Non-stoppage of the — Fast Passengers at Kurla, Great Indian Peninsula Railway. 749-50.

Quarters for inferior servants in the Posts and Telegraphs Department at —. 728-29.

Tenders for treasury contracts for the Bombay and — Post Offices. 390.

POPE, MR. F. A.—

Question *re* purchase by the Indian Railways of Poppet Valves by —. 467-68.

POPE COMMITTEE—

See "Committee(s)".

POPPET VALVES—

See "Valve(s)".

PORT(S)—

Question *re*—

Agreement for the carriage of Government and railway materials between different Indian —. 2369-71.

Control over the administration of the Madras —. 628-29.

Diversion of trade from Bombay — to Kathiawar —. 110-11, 353-54.

Import of foreign price into Indian —. 14-15.

Investigation of the case of the British Indian — in the Gulf of Cambay. 1654.

Reduction of the rates of Java Sugar at the Indian —. 335.

PORT(S)—*contd.*

Question *re*—*contd.*

Refund of custom duties charged a Indian — on goods entering Kashmir. 334.

PORT ADVISORY BOARD(S)—

See "Advisory Board(s)".

PORT HAJ COMMITTEE(S)—

Question *re*—

Executive Officer of the — at Bombay. 1451.

Reports on the activities and working of the —. 1450-51.

PORT TRUST—

Question *re* accident in the — yard at Karachi. 16-17.

POST(S)—

Question *re*—

Deputation to the Railway Board regarding the ratio of — to be held by the East Indian Railway and old Oudh and Rohilkhand Railway Officers. 392.

Lower and upper selection grade — held by each community in the Punjab Postal Circle before and after retrenchment. 391.

— created in the office of the Director of Civil Aviation. 1734.

Surplus — in the office of the Deputy Commercial Manager, Claims, East Indian Railway. 382.

POSTS AND TELEGRAPHS—

Question *re*—

Certain concessions granted to the staff of the office of the Director General, —. 26-27.

Members of depressed classes employed as peons in the Railway and — offices. 1044.

Office accommodation allotted for the office of the — in the New Delhi Secretariat. 1108-09.

Promotion of clerks and assistants in the office of the Director General, —. 2421-22.

POSTS AND TELEGRAPHS DEPARTMENT—

Question *re*—

Appointment of an Advisory Committee to the —. 2315-16.

Employment of Sikhs in the Upper Subordinate Engineering Service of the Posts and Telegraphs Department. 2337-38.

Loss in running the Telephone Branch of the —. 2365-66.

Quarters for inferior servants in the — at Poona. 728-29.

POSTS AND TELEGRAMS, DIRECTOR GENERAL OF—

Question *re* congestion in the rooms occupied by the clerical staff in the office of the — . 1108.

POSTAGE—

Question *re* — on air-mail letters. 1725-27.

POSTAL AND DELIVERY FEE(S)—

See "Fees".

POSTAL CIRCLE(S)—

Question *re*—

Appointment of Hindus as Line Inspectors in the Punjab and North-West Frontier — . 1521-22.

Clerks and postmen retrenched in each — . 1364.

Disposal of the staff cases of the Punjab — Office and of the Dead Letter Office, Lahore. 1051-52.

Examination for recruitment of lower division clerks in the Punjab — office. 1049-50.

Fixation of holidays for Dussehra and Diwali on proper days in the United Provinces — . 390.

Lower and upper selection grade posts held by each community in the Punjab — before and after retrenchment. 391.

Retrenchment in the Bengal and Assam — . 1360-61, 1363.

Reversion of certain clerks in the United Provinces — . 389-90.

Stoppage of the increment of a telegraphist in the Punjab — . 1051.

Time test for work done by clerks in — offices. 727.

POSTAL DELIVERIES—

Question *re* reduction in the number of — in Cawnpore City. 2409.

POSTAL DEPARTMENT—

Question *re*—

Exchanges of the staff of the — . 1525-26.

Initial pay of graduates in the — . 1523.

Retrenchment of staff in the Postal Department. 1361-63.

POSTAL DIVISION—

Question *re* preponderance of Muslims in certain cadres in the Derajat — . 1052.

POSTAL DIVISIONAL OFFICE(S)—

Question *re* increase of work in the — . 727-28.

POSTAL EMPLOYEES—

See "Employee(s)".

POSTAL OFFICIALS—

See "Official(s)".

POSTAL RATE(S)—

See "Rate(s)".

POSTAL STAFF—

Question *re*—

Confirmation of non-gazetted — . 2430-31.

Exchanges of the — of the Postal Department. 1525-26.

Recruitment of inferior — in Delhi. 1522-23, 2456.

POSTAL SUB-DIVISIONS—

Question *re* Muslims recruited in the Leh and Gilgit — in the Kashmir State. 391.

POSTAL SUPERINTENDENT(S)—

Question *re* Inspectors of Post Offices and Head clerks to — . 40.

POSTCARD(S)—

Question *re* delay in the delivery of — , envelopes, etc., addressed in Hindi in the Punjab. 1037, 1560.

POSTMAN(EN)—

Question *re*—

Clerks and — retrenched in each Postal Circle. 1364.

Reversion of certain — as packers in the Amritsar Post Office. 41.

POSTMASTER(S)—

Question *re*—

Anti-Government activities of the Branch — , Padhana, Lahore District. 1424.

Conversion of the post of the — , Simla, into a season appointment. 2363-64.

Financial power of a first class — to obtain copies of Court judgments. 1520.

POSTMASTER GENERAL—

Question *re*—

Examination in Gurmukhi held by the — , Lahore. 41.

Investigating Inspectors in the —'s Office, Bombay. 2431.

Tours of the — and the Senior Deputy — , Punjab and North-West Frontier Circle. 1052-53.

POST OFFICE(S)—

Question *re*—

Allegations against the Town Inspector, Delhi Head — . 1522.

Appointment of Inspectors of — . 1737-38.

Appointment of junior time-scale clerks as Inspectors of — at certain places. 1524-25.

POST OFFICE(S)—*contd.*Question *re*—*contd.*

- Appointment of Town Inspectors in the Delhi Head — . 1522.
 Electric and building Overseer in the Lahore General — . 1521.
 Examination for recruitment of lower division clerks for the Lahore General — . 2363.
 Excessive hours of work in the Delhi Head — . 1523-24.
 Inspectors of — and Head clerks to Postal Superintendents. 40.
 Memorial submitted by the Stamp Vendors of the Rangoon General — . 1622-23.
 — cash certificates not cashed or renewed after the expiry of twelve years. 1042-43.
 Promotion of the post of Inspector in the Delhi Head — . 371-72.
 Reversion of certain postmen as packers in the Amritsar — . 41.
 Savings banks work in certain — . 400.
 Tenders for treasury contracts for the Bombay and Poona — . 390.
 Transfer of the — at Nibkarori in the District of Farrukhabad. 22-23.

PRAYER AND STORES SHED—

See "Shed(s)".

PRE-HISTORIC GALLERIES—

See "Gallery(ies)".

PREMIUMS—

Question *re* payment of single-payment sterling policies or — by instalments from Provident Funds. 544-55.

PREPONDERANCE—

Question *re* — of Muslims in certain cadres in the Derajat Postal Division. 1052.

PRESENT(S)—

Question *re* acceptance of — from subordinates in the Railway Board's Office. 467.

PRESIDENCY MAGISTRATE(S)—

Question *re* judgment by the Honourable Mr. S. K. Sinha, Chief —, Calcutta, against Mr. Hales a Member of Parliament. 1762-63.

PRESIDENT (S)—

Question *re*—

- Cows shot by Mr. Waugh, Honorary Magistrate and — of the Shahdara Notified Area Committee. 782.
 Motion passed by the Burma Legislative Council to remove its — . 1852.

PRESIDENT (THE HONOURABLE SIR SHANMUKHAM CHETTY)—

Expressions of regret by — on the death of Sir Bepin Behari Ghosh and Mr. Aravamudha Ayyangar. 67.
 Sir Dinshaw Mulla. 131.
 Sir Gordon Fraser. 2044.
 Sir Manmohandas Ramji. 1529.
 Farewell remarks by — . 2489.

Issues involved in the vote on the demand for Supplementary Grant in respect of salaries and other Expenses in connection with Agriculture explained by — . 2160-61.

Observation by — that whenever Government undertake to give a day for the discussion of a particular subject in case there is a general desire on the part of the House, then it is up to Leaders of Parties to get into touch with the Leader of the House and arrange for a discussion. 478-49.

Permission to give precedence to motions for leave to introduce certain Non-Official Bills not granted by — . 917.

Remarks by — *re* convening of meetings of Select Committees on Non-Official Bills. 918-19.

Undertaking given by — that whenever an Amending Bill is introduced, sufficient number of copies of the Original Act will be made available in the Library. 517.

Undertaking given by — that whenever there is a Bill to amend or supplement a local Act, the Legislative Department will supply to the Legislative Assembly Department a copy of the original local Act, which will be printed and supplied as an annexure to the Bill before the House. 1371.

PRESS(ES)—

Question *re*—

Allegations against the accountant and the establishment clerks of the Government of India —, Aligarh. 1364.

Allegations against the head clerk of the Government of India —, Simla. 1366.

Alleged working of a peon as cook to the Assistant Manager, Government of India — Aligarh, 2189.

Amalgamation of the East Indian and Eastern Bengal Railway — . 268.

Attendance of Factory Inspectors at the Government of India — . 1857-58.

Binders of the East Indian Railway — . 269.

PRESS(ES)—*contd.*Question *re—contd.*

- Certain appointments in the Government of India, —, Calcutta, and the East Indian Railway — . 270-2.
- Clerical grades in the Government of India — . 2361-62.
- Compensation leave for attendance on gazetted holidays to certain employees of the Government of India — . 1855.
- Compositors of the East Indian Railway — . 269.
- Construction of certain additions to a prayer and stores shed in the Government of India —, Aligarh. 2188.
- Contributory Provident Fund for the clerks of the Government of India. — . 2362-63.
- Conveyance allowance paid to the head clerk and cashier of the Government of India —, Simla, for receiving payments of bills from the bank. 1365-66.
- Cut in the pay of the industrial employees of the East Indian Railway — . 273.
- Deduction of one hour's recess on Fridays from the overtime of Muslim employees in the Government of India — . 1641.
- Employment of a highly paid Mechanic and Assistant in the East Indian Railway — . 268.
- Extra wages for compositors of the East Indian Railway — working after 2 P.M., on Saturdays. 272.
- Extra wages or credit leave for compositors of the East Indian Railway — working on holidays. 272.
- Grace time allowed to the employees of the Government of India —, Simla. 1756-57.
- Grace time for attending office to the employees of the Government of India —, Simla. 1667-68.
- Increase of printing work in the Government of India —, New Delhi. 1856.
- Introduction of new conditions of service in the Eastern Bengal Railway — . 385.
- Introduction of new system of service in the East Indian and Eastern Bengal Railway — . 269.
- Leave due to suspected lead-poisoning to the employees of the Government of India —, Simla. 1757-58.
- Muslims and non-Muslims in the Clerical Branch of the Government of India —, Aligarh. 1365.

PRESS(ES)—*contd.*Question *re—contd.*

- Non-observance of last Saturday as a holiday in the Government of India — . 1759.
- Non-payment to piece-hand employees of the Government of India — for work on holidays. 1855.
- Post of Assistant Manager in the Government of India —, Aligarh. 2188-89.
- Printing of certain publications in the Government of India —, New Delhi.—1856-57.
- Printing of "Economy Report" in the Eastern Bengal Railway — . 270.
- Prohibition of the publication of articles and interviews given by Mr. Subhas Chandra Bose in the Yugo-Slav — . 2347-48.
- Promotions in the East Indian Railway — . 270.
- Provision of medical facilities and police arrangements in the area near the Government of India — New Delhi. 1815, 2457.
- Provision of proper medical facilities for the employees of the Government of India —, New Delhi. 1857.
- Qualifications, pay, etc., of the Superintendent of the East Indian Railway — . 268.
- Reduction in the number of compositors in the Government of India —, Simla and New Delhi. 2416.
- Reduction in the working time of the industrial hands in the Government of India — . 1757.
- Relatives of the head clerk of the Government of India —, Simla, provided with quarters. 1366-67.
- Retrenchment due to the amalgamation of the East Indian and Eastern Bengal Railway — . 264-67.
- Time of the clerical staff of the Government of India — . 1758-59.

PRESS TELEGRAM(S)—

- Question *re* proposed increase in — rates. 740.

PREVENTIVE SYSTEM—

- Question *re* introduction of the — of check by posting groups of Travelling Ticket Examiners. 53-54.

PRINCE(S)—

Question *re*—Filing of suits against ruling — .
2410.Grievances of the — of the Moghal
dynasty. 12, 1549-51.

PRINTED MATTER—

Question *re* reduction of postal rates
on circular letters and other — .
2316.

PRINTING—

Question *re* — of certain publications
in the Government of India Press,
New Delhi. 1856-57.

PRINTING WORK—

Question *re* increase of — in the
Government of India Press, New
Delhi. 1856.

PRISONER(S)—

Question *re*—Attack of tuberculosis of political —
in the Andamans. 1511.Certain facilities of Division III —
in the Andamans. 32.Correspondence with his relations of
Mr. Satin Sen, a State — in the
Campbellpur jail. 371.Diet allowance of State — Mr.
Jibon Lal Chatterjee. 1628-29.Fresh batch of political — sent to
the Andamans. 31.Hunger-strike by political — in the
Andamans. 659.Illness of State — Mr. Jibon Lal
Chatterjee. 1628.Illness of State — Mr. Jibon Lal
Chatterjee and his transfer to the
Nasik Jail. 1629.Illness of Mr. Sushil Das Gupta, a
political — in the Andamans.
1510-11.Keeping of State — at one place.
1628.Lights allowed to — in the Cellular
Jail, Andamans. 33.— detained under Regulation III
of 1818. 1424-28.Political — sent to the Andamans.
1510.— detained under Regulation III
of 1818. 1457.Proposed transfer of Mr. Vidya
Bhushan, a — detained under
Regulation III, from the Delhi
Jail to the Andamans. 1853.Punishment given to certain political
— in the Andamans. 1512.Punishment inflicted on Dr. Narain
Roy, a political — in the
Andamans. 1511-12.Release of civil disobedience — .
860-61.PRISONER(S)—*contd.*Question *re*—*contd.*Release of Mr. Nikhil Guha Roy, a
political — in the Andamans. 33.
Release of political — in Baluchistan.
723-24.State — detained under Regulation
III of 1818. 1858-59.Transfer of Mr. Bimalendu,
Chakravarty, a political —
from the Andamans to the Alipore
Central Jail. 31.Transfer of Mr. Nikhil Guha Roy, a
political —, from the Cellular
Jail, Andamans. 1511.Transfer of several Bengali State —
to the Nasik Jail. 1507-08.Withdrawal of permission of inter-
view granted to Mr. Susil Das
Gupta, a political — in the
Andamans. 32.

PRIVATE INDIVIDUALS—

Question *re* loans advanced by Gov-
ernment to — . 2440.PRIVATE SECRETARY TO H. E.
THE VICEROY—Question *re*—Clerical appointments made in the
offices of the — and the Military
Secretary to the Viceroy,
etc. 1732.Composition of the Cypher Branch
of the Office of the — . 1728-29.Holidays in the Offices of the
Military Secretary and the — .
1730.Residential clerks in the Office of
the — . 1730.

PRIVILEGE LEAVE—

See "Leave(s)".

PRIZE(S)—

Question *re* winner of the — for the
design of an improved bone-crusher.
350.

PROCEEDINGS—

Motion *re* expunction of certain
portions from the — of the
Assembly. 1463.Question *re*—

— of the Economic Conference. 787.

— of the Indian Tea Licensing
Committee. 1621.

PRODUCTION DEPARTMENT—

Question *re* appointment of appren-
tices in the — of the Lillooah
Workshops. 51.

PROFIT(S)—

Question *re* surplus — derived from State Railways. 1363-64.

PROHIBITION—

Question *re* — of the publication of articles and interviews given by Mr. Subhas Chandra Bose in the Yugo-Slav Press. 2347-48.

PROJECTOR(S)—

Question *re* increase in the import duty on —, amplifiers and loud speakers, etc. 1053, 2372.

PROMOTION(S)—

Question *re*—

Alleged racial discrimination in the matter of recruitment and — of Indian Guards in the Howrah Division, East Indian Railway. 469.

Appointment and — in the Lillooah Railway workshop. 242-43.

Appointments, —, transfers, etc., in the Income-tax Department. 363-64.

Introduction of the system of — for Civilian Storekeepers. 2346.

Method of — in the Government of India Departments. 466.

Method of — on the East Indian Railway. 26.

Mileage allowance and grade — to the old Travelling Ticket Inspectors of the Accounts Department. 494-95.

Pay, etc., granted to the Old Oudh and Rohilkund Railway Staff on —. 383, 1104.

Percentage laid down for — from the Provincial Civil Service to the Indian Civil Service posts. 2331-32.

— and seniority of the Travelling Ticket Examiners and Inspectors on the North-Western and East Indian Railways. 2439.

— in certain grades on the Lucknow and Moradabad Divisions of the East Indian Railway. 274-6, 1011.

— in the Army Headquarters. 1266-67.

— in the Commercial Department of the East Indian Railway. 1005.

— in the East Indian Railway Press. 270.

— in the Engineer-in-Chief's Branch, Army Headquarters. 790.

— in the Income-tax Department of the Punjab, North-West Frontier and Delhi Provinces. 2336.

— in the Judicial Department in Delhi. 401.

PROMOTION(S)—*contd.*

Question *re*—*contd.*

— in the office of the Agent, North-Western Railway. 422.

— of clerks and assistants in the office of the Director General, Posts and Telegraphs. 2421-22.

— of clerks in the Army Headquarters. 2315.

— of employees on State Railways. 2197.

— of Indian Military Assistant Storekeepers. 2346-47.

— of number-takers and train clerks on the East Indian Railway. 1358.

— of numbertakers on the East Indian Railway. 1103-04, 1356-57.

— of railway employees subject to the passing of the Walton Training School Examination. 383.

— of Section Controllers in the Moradabad Division, East Indian Railway. 1750-51.

— of senior Accountants and Assistant Accounts Officers on State Railways. 2421.

— of staff held up on their maximum on State Railways. 1354-56.

— of staff in the Moradabad Division, East Indian Railway. 2325.

— of staff of the Old Oudh and Rohilkhand Railway 2440.

— of Sub-Assistant Surgeons employed on Railways. 1736.

— of subordinates of the Audit Department of certain Railways. 2419-20.

— of third division clerks in the Army Headquarters. 403.

— to the Permanent Way Inspector's posts on the North-Western Railway. 1834.

— to the post of Inspector in the Delhi Head Post Office. 371-72.

— to Transportation Inspectorship. 1814.

Rules for the — of passenger drivers to mail drivers on State Railways. 415.

PROPAGANDA—

Question *re* encouragement of the "Buy Indian" —. 497-98.

PROPERTY(IES)—

Question *re*—

Fund created from the personal — of Raja Raghujii III. 396.

Inequity in the matter of the levy of income-tax in connection with the owners of house —. 21-22.

Monetary value of the — acquired by the Oriya coolies in Assam. 2429.

PROPERTY(IES)—*contd.*

- Question *re*—*contd.*
 Restoration by Government of Congress money and — . 340.
 Theft of railway — at the New Delhi Railway Station. 385.

PROPOSAL(S)—

- Question *re* — to supplement the Ottawa Agreement relating to Indian Protective Duties. 1347—49.

PROPRIETARY RIGHT(S)—

- Question *re* action taken on the Resolution regarding — of citizens in the land. 2203.

PRIORIETOR(S)—

- Question *re* petitions made through the Bihar and Orissa Government by the — and agents of some sugar factories in Bihar. 2349-50.

PROSECUTION(S)—

- Question *re* — under the Child Marriage Restraint Act. 781-82.

PROTECTION—

- Question *re*—
 Appointment of an Indian woman on the Advisory Committee of the League of Nations for the — and welfare of children. 1838-39.
 Evidence before the Tariff Board on the — of steel. 1044-45.
 Legislation on the — of steel industry. 477-78.
 — from strikes and riots of certain collieries. 1035.
 — of cocoanuts against Ceylon Competition. 1340-41.
 — of the interests of Indian shipping. 1750.
 Report of the Tariff Board on the — of the steel industry. 623.

PROTECTIVE DUTIES—

- Question *re* proposals to supplement the Ottawa Agreement relating to Indian — . 1514.
 See also "Duty(ies)".

PROTECTOR OF PILGRIM(S)—

- See "Pilgrim(s)".

PROTEST(S)—

- Question *re* — by Mr. Sarat Chandra Bose for his complicity in terrorist activities. 233-34.

PROTOCOL(S)—

- Convention and — *re* commercial relations between India and Japan. 506—10.

PROVIDENT FUND(S)—

- Question *re*—
 Contribution to the — in the Ordnance Factories in India. 1652.
 Contributory — for the clerks of the Government of India Presses. 2362-63.
 Payment of single-payment sterling Policies or premiums by instalments from — . 554-55.
 — accounts of employees of the Laccs Committee. 1439-40.

PROVINCE(S)—

- Resolution *re* constitution of Malabar into a separate — . 663-87.

PROVINCIAL CIVIL SERVICE—

- See "Civil Service".

PROVINCIAL SERVICE—

- Question *re* scheme of — in the Railway Mail Service. 998-99.

PUBLIC—

- Question *re* stoppage of issuing new coins to the — by the Bombay Currency office. 1131.

PUBLIC ACCOUNTS COMMITTEE—

- Presentation of the Report of the — . 1861—1928.
 Consideration of the Reports of the — . 2307-08, 2375-2402.

PUBLIC HOLIDAY—

- See "Holiday(s)".

PUBLICATION(S)—

- Question *re*—
 Damage of — stocked in the Central Publication Branch. 1760-61.
 Editing and — of the Kamada inscriptions. 2410-11.
 Free supply of statistical — to Universities. 23.
 Printing of certain — in the Government of India Press, New Delhi. 1856-57.
 Prohibition of the — of articles and interviews given by Mr. Subhas Chandra Bose in the Yugo-Slav Press. 2347-48.
 — concerning Indian minerals. 1431.
 — issued by the Archaeological Department. 1678-81.
 — received by Government from the League of Nations or the International Labour Office. 2211-12.

PUBLICITY BUREAU—

- Question *re* Film Department of the Railway — . 1004.

PUNISHMENT(S)—

Question *re*—

- given to certain political prisoners in the Andamans. 1512.
- inflicted on Dr. Narain Roy, a political prisoner in the Andamans. 1511-12.

PUNJAB—

Question *re*—

- Delay in the delivery of postcards, envelopes, etc., addressed in Hindi in the —. 1037, 1560.
- Disposal of the staff cases of the — Postal Circle Office and of the Dead Letter Office, Lahore. 1051-52.
- Employment of Muslims in the Income-tax Department in the —, North-West Frontier and Delhi Provinces. 2335-36.
- Examination for recruitment of lower division clerks in the — Postal Circle office. 1049-50.
- Licence for country wine retail-sale and whole-sale bottling in the — and Delhi. 2359.
- Lower and upper selection grade posts held by each community in the — Postal Circle before and after retrenchment. 391.
- Promotions in the Income-tax Department of the —, North-West Frontier and Delhi Provinces. 2336.
- Stoppage of the increment of a telegraphist in the — Postal Circle. 1051.
- Tours of the Postmaster General and the Senior Deputy Postmaster General, — and North-West Frontier Circle. 1052-53.

PUNJAB AND NORTH-WEST FRONTIER POSTAL CIRCLE—

Question *re* appointment of Hindus as Line Inspectors in the —. 1521-22.

PUNJAB STATE(S)—

See "State(s)".

PURCHASE(S)—

Question *re*—

- by the Indian Railways of Poppet Valves by Mr. F. A. Pope. 467-68.
- of coal by State Railways. 419.
- of stores for the Army. 746.

PURI, MR. B. R.—

Bengal Criminal Law Amendment Supplementary (Extending) Bill — Motion to pass. 1073-80, 1087.

PURI, MR. B. R.—*contd.*

Indian Iron and Steel Duties Bill—

- Motion to refer to Select Committee. 809.
- Motion to consider. 1801.
- Mechanical Lighters (Excise Duty) Bill — Motion to consider. 1175.
- Question (Supplementary) *re*— Recruitment of the Chief Inspector of Explosives. 1840-46.
- Retrenched hands of the Bihar and Orissa Income-tax Department. 1141, 1142.

PURI, MR. GOSWAMI M. R.—

Question *re*—

- Advances made to the Bahawalpur State. 2422-23.
- Bidding by new contractors in the excise auction in Delhi. 2359.
- Delay in making funding arrangements of the Bahawalpur loan. 2423-24.
- Deposit of fees of retail-sale shop of country liquor at Roshanpura, Delhi. 2360-61.
- Income of the Sutlej Valley Project. 2423.
- Licence for country wine retail-sale and whole-sale bottling in the Punjab and Delhi. 2359.
- Low salaries of Assistant Station Masters on the North-Western Railway. 410.
- Securing of more than one retail-sale licence of country liquor in auction in Delhi. 2360.
- Whole-sale and retail-sale licenses of country spirit in Delhi. 2359.

PURWA—

Question *re* provision of a railway connection to Mourawan and —. 1611-17.

PUSA—

Question *re*—

- Disposal of land attached to the — Agricultural Institute. 1846-48.
- Permission given to the Electrical Engineer,— Research Institute to run a cinema. 2438-39.
- Proposal for the removal of the — Agricultural Institute. 1045-48.
- Protest against the transfer of the Research Institute from — to Delhi. 788-89.
- Retrenchment of staff in the — Research Institute. 2439.
- Transfer of the Research Institute from — to Delhi. 188-92, 334-35, 741, 751, 1848-52, 2375.

PUSA AGRICULTURAL INSTITUTE—

Question *re* proposal for the removal of the —. 1097.

PUSA INSTITUTE—

Question *re* advisability of removing the — to Meerut instead of to Delhi. 1619

PUSA RESEARCH INSTITUTE—

Question *re*—
Buildings of the —. 2215-17. *See* also "Institute(s)".

PUSHKAR—

Question *re*—
Establishment of a municipality at —, Ajmer. 198.
Income of the Barahjee Temple in —, Ajmer. 194.
Reservation of the Queen Mary Zenana Ghat in —, Ajmer, for the exclusive use of women. 193-94.

PUSHKAR JAGIR—

Question *re* income of the —. 194-98.

PYROTECHNIC MATCHES—

See "Match(es)".

Q

QUALIFICATION(S)—

Question *re* —, pay, etc., of the Superintendent of the East Indian Railway Press. 268.

QUARANTINE—

Question *re* deficit incurred in the administration of the Kamaran — Station. 2367-68.

QUARTER(S)—

Question *re*—
Allotment of new — in New Delhi. 2187-88.
Allotment of orthodox and unorthodox clerks' — in Simla. 1104-05.
Allotment of — in Simla. 1125-26, 1445-46.
Allotment of — to *daftries* in the Quartermaster General's Branch and the Indian Stores Department. 2453-54.
Allotment of — to non-migratory staff in New Delhi. 1048-49.
Construction of — for *daftries* in New Delhi. 624-25.
Exchanges from lower to higher level of Phagli — in Simla. 1445.
Fixation of iron windows in certain — in the Raja Bazar Square and Lane, New Delhi. 105-6.
Lower class — allotted to the Government of India staff in New Delhi. 1512-13.
Preference to Secretariat staff in the allotment of — in Simla. 1122-25.

QUARTER(S)—*contd.*

Question *re*—*contd.*
Provision of flush latrines in Government — in New Delhi. 107-08.
— for inferior servants in the Posts and Telegraphs Department at Poona. 723-29.
Refunds of rent in respect of — in New Delhi for overlapping periods before and after the winter season. 2424-26.
Relatives of the head clerk of the Government of India Press, Simla, provided with —. 1366-67.
Summer Hill and Kaithu — in Simla allotted to men belonging to other offices, excluding the Secretariat. 1122.
Summer Hill and Kaithu — in Simla allotted to the Army Headquarters staff. 1122.
Summer Hill and Kaithu — in Simla allotted to the Government of India Secretariat staff. 1122.
Unorthodox — in Simla. 1106-08.

QUARTERMASTER GENERAL'S BRANCH—

Question *re* allotment of quarters to *daftries* in the — and the Indian Stores Department. 2452-53.

QUEEN MARY ZENANA GHAT—

Question *re* reservation of the — in Pushkar, Ajmer, for the exclusive use of women. 193-94.

QUESTION(S)—

Announcement *re* information promised by Government in reply to —. 278.
Point of order raised by Mr. H. A. F. Metcalfe as to whether it is permitted to ask — which affect the relations between the Governor General and an Indian State. 1457.
Question *re*—
Information promised in reply to certain — asked in the Legislative Assembly. 1000-01.
Precluding the raising of a — discussed at the meeting of the Indian Medical Council from being raised within a year after such discussion. 355.
QUETTA—
Question *re*—
Amalgamation of the — and Karachi Divisions of the North Western Railway. 10-11.
Tenders for the supply of asphalt invited by the — Military authorities. 2358.

R

RACIAL ARROGANCE—

Question *re* alleged — in South Africa. 1656.

RACIAL DISCRIMINATION—

Question *re*—

Alleged — in the matter of recruitment and promotions of Indian Guards in the Howrah Division, East Indian Railway. 469.

— in allowing the use of the cab road between platforms Nos. 6 and 7 of the Howrah Station. 627-28.

— in the matter of railway accommodation and supply of food to clerks on tour with His Excellency the Viceroy. 1730.

— on the East Indian Railway in the matter of appointments. 49-50.

RACK(S)—

Question *re* iron — collapsed in the Central Publication Branch. 1759-60.

RAGHUBIR SINGH, RAI BAHADUR KUNWAR—

Appointment of — to the Committee on Petitions. 39.

Girls Protection Bill—Motion to refer to Select Committee. 1586-87, 1988-89.

Indian Army (Amendment) Bill—Motion to consider. 1472-73.

Question *re* overbridge at the Aligarh Railway Station. 35-36.

RAGHUJI, RAJA—

Question *re* fund created from the personal property of — III. 396.

RAGHUNATH MAHADEO—

Question *re* judgment of the Patna High Court in the case of —. 1111-12.

RAILWAY(S)—

Assam Bengal—

Question *re*—

Construction of a bridge on the Chittagong-Laksham branch of the —. 1667.

Disposal of surplus land on the —. 1771.

Barsi Light—

Question *re* non-provision of latrines in the third class carriages on certain section of the —. 617-18.

Bengal and North-Western—

Question *re* security measures for ladies travelling over-night on the —. 1098-99.

RAILWAY(S)—*contd.*

Bengal Nagpur—

Question *re*—

Bengali Muslims in the head offices of the — and the Great Indian Peninsula Railway at Bombay. 1121.

Freight agreement between the Tata Iron and Steel Company, Limited and the —. 1336-39.

Muslims employed in the head offices of the — at Calcutta. 1120.

Railway freight agreement between the Tata Iron and Steel Company and the — Railway. 1833-34.

Recruitment of Oriyas in certain departments of the — Workshop at Kharagpur. 747.

Bombay, Baroda and Central India—

Question *re*—

Appointments of Firemen at Bulsar on the —. 55.

Denial of the benefit of Sunday rest to workers in the running sheds at certain places on the —. 423.

Non-provision of fans in certain second class compartments of certain trains on the —. 111-12.

Percentage allotted to Europeans and Anglo-Indians of the Control Staff on the —. 496, 1447.

Provision of a turnstile gate at the Garhi Harsaru Railway Station on the —. 625-26, 1150-51.

Provision of certain amenities on stations of the Rewari-Fazilka and Kotkapura-Fazilka sections of the —. 56-57.

Dehra Dun-Hardwar—

Question *re* expiry of the term of agreement of the —. 367.

Delhi-Ambala-Kalka—

Question *re* posting of the personnel of the — to the Moradabad Division of the East Indian Railway. 2206-07.

East Indian—

Question *re*—

Absence of seniority list on the —. 23-24.

Acquisition by the — authorities of lands attached to Hindu places of worship at Azimganj. 628, 1556.

Agents of the —. 24.

Allegations against an official of the Moradabad Division, —. 381.

Allegations against the Transportation (Traffic) Inspector of the Moradabad Division, —. 1119.

Alleged coercion in the Moradabad Division, —. 1117.

RAILWAY(S)—*contd.*East Indian—*contd.*Question *re—contd.*

- Alleged harassment of the Travelling Ticket Examiners on the —. 1118.
- Alleged racial discrimination in the matter of recruitment and promotions of Indian Guards in the Howrah Division, —. 469.
- Allowances of the Travelling Ticket Inspectors on the —. 959, 999.
- Allowances to the relieving staff and the running staff on the —. 1669.
- Amalgamation of the — and Eastern Bengal Railway Presses. 268.
- Amalgamation of the Oudh and Rohilkhand Railway with the —. 384.
- Anglo-Indian shed apprentices on the —. 1675-76.
- Appeals withheld by certain Divisional Superintendents on the —. 274.
- Applications for leave by the Guards on the —. 49.
- Appointment of a guard as on special duty under the Transportation Superintendent on the Moradabad Division, —. 1751.
- Appointment of *ex*-apprentices on the —. 51-52.
- Appointment of guards in the Dinapore Division, —. 3, 1745.
- Appointment of Transportation Inspectors, Commercial, on the —. 471.
- Appointments of Superintendent and Deputy Superintendent, Watch and Ward Department, —. 1102.
- Binders of the — Press. 269.
- Cadre of Travelling Ticket Examiners on the —. 1118.
- Case of one Mr. P. Bharthi, *ex*-Guard, —. 2326.
- Certain appointments in the Government of India Press, Calcutta and the — Press. 270-72.
- Certain officers on the —. 2197-98.
- Check of the trains and certain places on the —. 1118-19.
- Check of trains conducted by the Watch and Ward and the Accounts Departments on the —. 1119.
- Complaint about the incivility of a member of the — staff at Meerut. 1267-68.
- Compositors of the — Press. 269.
- Conductor guards on the —. 959.

RAILWAY(S)—*contd.*East Indian—*contd.*Question *re—contd.*

- Consolidated allowance of the Ticket Checking staff on the —. 2343.
- Consolidated allowance of the Travelling Ticket Examiners on the —. 424.
- Contract for the supply of ready mixed black paint to the —. 397-98.
- Cut in the pay of the industrial employees of the — Presses. 273.
- Declaration of the post of Transportation Inspector as a selection post on the —. 1814.
- Deputation to the Railway Board regarding the ratio of posts to be held by the — and old Oudh and Rohilkhand Railway Officers. 392.
- Direct recruitment of some of the *ex*-crew Inspectors on the —. 392-93.
- Discharge and re-instatement of employees on the —. 386.
- workshop staff at Jamalpore. 2451-52.
- Educational facilities given to the children of the subordinate employees on the —. 406-09.
- Employment of a highly paid mechanic and Assistants in the — Press. 268.
- Employment of two squads of special Ticket Examiners on the —. 490-91.
- Enquiry into the state of affairs in the Moradabad Division, —. 1752.
- Examinations for refresher courses in the Moradabad Division of the —. 381, 2207-09.
- Extra Wages for compositors of the — Press working after 2 P.M. on Saturdays. 272.
- Extra wages or credit leave for compositors of the — Press working on holidays. 272.
- Facilities for the guards on the — regarding their stoppage at out-stations. 1669.
- Filling up of vacancies in one Division on the — from other Divisions. 402-03.
- Filling up of vacancies of sub-heads on the —. 263.
- Formation of squads for ticket checking on the —. 491-93.
- Getting into running trains by Travelling Ticket examiners on the —. 493.

RAILWAY(S)—*contd.*East Indian—*contd.*Question *re—contd.*

- Giving of contracts of different stations to one individual on the —. 2214.
- Grant of passes to the Travelling Ticket Examiners and Inspectors on the North Western and —. 2439-40.
- Gunner guards in the Horwah Division, —. 469-70.
- Head Ticket Collectors in the Moradabad Division of the —. 276, 1746-47.
- Headmaster of the — High School at Tundla. 411.
- Imposition of fines on the staff on the —. 276-77, 2443.
- Inadequate representation of Indians in higher posts in the Traffic Department of the —. 1357.
- Inadequate representation of Indians in the posts of yard masters, yard foremen, etc., on the —. 1358.
- Increments of staff in the Moradabad Division, —. 2341-42, 2343.
- Introduction of crew system and Moody-Ward system of ticket checking on the —. 488-89.
- Introduction of new system of service in the — and Eastern Bengal Railway Presses. 269.
- Issue of passes on the —. 2340.
- Low platforms on certain important stations on the —. 354.
- Maladministration in the Dinapur Division, —. 3-5.
- Managing Committee of the — High School at Tundla. 411.
- Memorial from the Travelling Ticket Inspectors on the —. 1000.
- Method of promotions on the —. 26.
- Mileage allowance of the Travelling Ticket Inspectors on the —. 1117.
- Modification in the Moody-Ward scheme on the —. 1001.
- Moody-Ward Report on the ticket checking system on the —. 494.
- Muslim students in the — High School at Tundla. 411-12.
- Muslims employed in the head offices of the — at Calcutta. 1120.
- Non-recognition of services rendered during the Great War by the — employees. 384-85, 2205-06.

RAILWAY(S)—*contd.*East Indian—*contd.*Question *re—contd.*

- Passes for guards on the —. 470.
- Personnel of the crew system on the —. 2209-10.
- Persons discharged by the Divisional Superintendent, Moradabad, —. 380, 2194-95.
- Post of Assistant Head Ticket Collector, Moradabad Division, —. 1117-18.
- Posting of the personnel of the Delhi-Ambala-Kalka Railway to the Moradabad Division of the —. 2206-07.
- Posts declared surplus by the Chief Commercial Manager, Claims, —. 382.
- Posts of Controllers in the Moradabad Division, —. 1748-49.
- Posts of Controllers sanctioned on the Moradabad Division —. 2443.
- Posts of Ticket Collectors and Travelling Ticket Inspectors on the —. 381.
- Posts of Yard Supervisors, Yard Foremen, Assistant Yard Masters and Yard Inspectors on the —. 421-22.
- Prevention of travelling without tickets on the —. 1618.
- Promotion and seniority of the Travelling Ticket Examiners and Inspectors on the North Western and —. 2439.
- Promotion of number-takers and train clerks on the —. 1358.
- Promotion of number-takers on the —. 1103-04, 1356-57.
- Promotion of Section Controllers in the Moradabad Division, —. 1750-51.
- Promotion of staff in the Moradabad Division, —. 2325.
- Promotions in certain grades on the Lucknow and Moradabad Divisions of the —. 274-76, 1011.
- Promotions in the Commercial Department of the —. 1005.
- Promotions in the — Press. 270.
- Qualification, pay, etc., of the Superintendent of the — Press. 268.
- Racial discrimination on the — in the matter of appointments. 49-50.
- Rates and Claims offices of the Commercial Department on the —. 382.
- Recess on Fridays to Muslim employees in the — Workshop at Lucknow. 1641.

RAILWAY(S)—*contd.*East Indian—*contd.*Question re—*contd.*

- Reduction in the number of passes on the —. 470-71.
- Reduction of third class fare on the —. 1656.
- Reductions and transfers of staff in the Moradabad Division, —. 2196.
- Report of the Misra Committee appointed to consider the appeals of the Ticket checking staff on the —. 417.
- Residential arrangement for the relieving staff on the —. 1668.
- Rest to the relieving staff on the —. 1669.
- Retrenchment due to the amalgamation of the — and Eastern Bengal Railway Presses. 264—67.
- Return to his headquarters of a sick person serving on the —. 1669.
- Rules for the recruitment and training of subordinate staff on the —. 379-80, 2193-94.
- Rules in connection with appeals regarding pay and allowances on the —. 395-96.
- Selection Boards of the Operating and Commercial Departments of the —. 1004.
- Seniority of — and old Oudh and Rohilkhand Railway staff. 417-18, 1615-16.
- Seniority of subordinates officiating in the Transportation Inspector's grade on the —. 382.
- Seniority of the ticket checking staff on the —. 393.
- Separation of the Travelling Ticket Examiners, —, from the Operating Department. 1119.
- Spring balances carried by the Travelling Ticket Examiners on the —. 493-94.
- Staff discharged in the Dinapore and the Moradabad Divisions of the —. 1654-55.
- Station Master's examination in the Moradabad Division, —. 2324.
- Sub-letting of vendor's contracts on the —. 278.
- Supersessions in the Moradabad Division, —. 2195-96.
- Supply of rule books to the — employees. 263.
- Surplus posts in the office of the Deputy Commercial Manager, Claims, —. 382.
- Teachers in the — High School at Tundla. 413.
- Test check exercised at certain stations on the —. 1455-56.

RAILWAY(S)—*contd.*East Indian—*concl'd.*Question re—*contd.*

- Ticket checking staff on the —. 1118.
- Traffic Inspectors in the Moradabad Division, —. 1135-36.
- Training school at Chandausi for refresher course of Indian Assistant Station Masters and Commercial Clerks on the —. 347—49.
- Travelling Ticket Inspectors of the Accounts Department on the —. 1118.
- Vacancy amongst Controllers in the Moradabad Division, —. 1749.
- Vendors' contracts in the Dinapore Division of the —. 419-20, 421.
- Waiting list of *ex*-apprentices of the —. 242.
- Withdrawal of mileage allowance from certain Travelling Ticket Inspectors posted as Ticket Collectors on the —. 1117.
- Work of the Travelling Ticket Examiners on the —. 1118.

Eastern Bengal—

Question re—

- Amalgamation of the East Indian and — Presses. 268.
- Closure of the marine shop at Paksey, —. 184—86.
- Contracts for works on the —. 739, 1558.
- Hardinge Bridge on the —. 738-39, 1557.
- Increase of the pay of the — ticket printing staff. 394.
- Introduction of new conditions of service in the — Press. 385.
- Introduction of new system of service in the East Indian and — Presses. 269.
- Muslims employed in the head offices of the — at Calcutta. 1121.
- Printing of "Economy Report" in the —. 270.
- Reduction of third class fares on the —. 1345-46.
- Retrenchment due to the amalgamation of the East Indian and — Presses. 264—67.
- Rules regulating discharge and dismissal on the —. 782-83, 1768-69.

Great Indian Peninsula—

Question re—

- Absence of Muslim Refreshment Rooms on certain stations on the —. 2330.

RAILWAY(S)—*contd.*Great Indian Peninsula—*contd.*Question *re—contd.*

- Bengali Muslims in the head offices of the Bengal Nagpur Railway and the— at Bombay. 1121.
- Lower gazetted service appointments sanctioned for the Engineering Department of the—. 389.
- Muslim tea stalls on certain stations on the—. 2327-30.
- Non-stoppage of the Poona Fast Passengers at Kurla, —. 749-50.
- Recruitment of outsiders on the—. 400.
- Reduction of men on the—. 406.
- Re-instated *ex-strikers* in the Engineering Department of the— at Nagpur. 406.
- Re-instatement of certain *ex-strikers* of Bhusawal and Nagpur on the—. 406.
- Re-instatement of the demoted drivers of the—. 2342-43.
- Sale of aerated waters on the—. 2330-31.
- Sale of railway stalls on the—. 1745.
- Transfer of the— workshop from Jhansi to Bombay. 184.
- Treatment of the *ex-strikers* in the Engineering Department on the— at Nagpur as a new entrant on re-instatement. 405-06.

Indian—

Question *re—*

- Constitution of local administrations, etc., on—. 2199.
- Definition of local administration, etc., on—. 2198-99.
- Issue of return tickets on— to Haj Pilgrims. 1454-55.
- Purchase by the— of Poppet Valves by Mr. F. A. Pope. 467-68.

Kathiawar—

- Question *re* formation of an Advisory Committee for—. 1738-39.

Madras and Southern Mahratta—

Question *re—*

- Meetings of the— and South Indian Railway Advisory Committees. 629-31.
- Suits filed by the employees of the— against the Administration. 1339.

RAILWAY(S)—*contd.*

North Western—

Question *re—*

- Abolition of the post of Superintendent in the office of the Chief Medical Officer, —. 1735-36.
- Abolition of Travelling Ticket Examiners' cadre on the—. 1753.
- Agreements signed by Travelling Ticket Examiners on the—. 1754-55.
- Alleged maladministration of the— Medical Department. 1735.
- Allowances to the relieving staff and the running staff on the—. 1672.
- Amalgamation of the Quetta and Karachi Divisions of the—. 10-11.
- Appointment of Bihari Muslim Assistant Surgeon on the—. 1854.
- Appointment of Muslim Assistant Surgeons on the—. 1669-70.
- Bengali Muslims employed in the offices of the— at Lahore. 1121.
- Communal composition of the staff in the office of the Chief Medical and Health Officer, —. 392.
- Confirmation of temporary staff on the—. 1748.
- Consolidated allowance to Special Ticket Examiners on the—. 417.
- Consolidated allowance to the Travelling Ticket Examiners on the—. 555.
- Contracts given by the Divisional Superintendent, —, Ferozapore. 1819-20.
- Control of special Ticket Examiners on the—. 2182-84.
- Control over the Travelling Ticket Examiners on the—. 1011-12, 1012-13.
- Creation of a post of Superintendent for co-ordination of Personnel Branches on various Divisions of the—. 277-78.
- Detention till late hours of clerks of the Chief Medical Officer's Office, —. 1642.
- Different rules governing pay and allowances for the staff in different Divisions of the—. 383.
- Duties of Special Ticket Examiners on the—. 1755-56.
- Earnings from illicit travelling on the—. 1860.
- Employment of staff on works other than those to which their pay is charged on the—. 264.

RAILWAY(S)—*contd.*North Western—*contd.*Question *re—contd.*

Facilities to the guards on the— regarding their stoppage at out-stations. 1672-73.

Functions, duties and scales of pay of journeymen employed in the various departments of the—. 1114-15.

Grant of passes to the Travelling Ticket Examiners and Inspectors on the— and East Indian Railways. 2439-40.

Head clerks in the Agent's office, —. 1670.

House rent paid to certain Special Ticket Examiners on the—. 1755.

House rent paid to certain Travelling Ticket Examiners on the—. 1756.

Inter-divisional transfers among the Special Ticket Examiners on the—. 2184-85.

Low salaries of Assistant Station Masters on the—. 410.

Mileage allowance of Travelling Ticket Examiners on the—. 1753-54.

Muslim Assistant Surgeons on the—. 1854.

Muslim Head Clerks in the Office of the Divisional Superintendent, —, Delhi. 384.

Muslims, Europeans, etc., in certain appointments on the—. 1137.

Night vision test of guards on the—. 2181-82.

Non-adoption of the Moody-Ward scheme of Ticket Checking on the—. 394-95.

Non-adoption of Moody-Ward system of ticket checking on the—. 395.

Non-recovery of railway money from Messrs. Teplitz Aerated Waters Company, contractors, on the—. 1649-50.

Officers in charge of Sales Sections on the—. 2338.

Pay of employees demoted on account of retrenchment on their re-employment on the—. 1422.

Pay of the Assistant Controllers on the—. 278.

Periodical test of guards on the—. 1512.

Privileges in the matter of pay, allowances, etc., to Travelling Ticket Examiners on the—. 1652-53.

RAILWAY(S)—*contd.*North Western—*contd.*Question *re—contd.*

Prohibition of bearers of Indian refreshment rooms from going near the carriages occupied by upper class European passengers on the—. 616.

Promotion and seniority of the Travelling Ticket Examiners and Inspectors on the— and East Indian Railways. 2439.

Promotion to the Permanent Way Inspectors' posts on the—. 1834.

Promotions in the office of the Agent, —. 422.

Quotation of foreign outward station goods rate on the—. 1114.

Rate registers experiment on the—. 1353-54.

Recruitment of Permanent Way Inspectors on the North Western Railway. 1834-35.

Reduction in the strength of the Railway gangmen on the—. 9-10.

Reduction of pay of subordinates on the—. 1137-38.

Reduction of the post of Superintendent, Medical Branch, —. 1671.

Reduction of the status of the post of the head clerk, Medical Branch, —. 1670-71.

Re-employment of retrenched staff on the—. 421.

Refresher Course at Kot Lakhpat, —. 277, 1747.

Refusal by old Travelling Ticket Examiners to accept the offer of Special Ticket Examiners' posts on the—. 1755.

Residential arrangement for the relieving staff on the—. 1671-72.

Rest to the relieving staff on the—. 1673.

Selection of a man for appointment to the post of W. I. X. on the—. 1130-31.

Strength of the Travelling Ticket Examiners' cadre on the—. 1754.

Sub-letting of ice and aerated water contract on certain sections of the—. 2441.

Supersessions in the Delhi Division, —. 2197.

Train conductors on the—. 2339-40.

Trains, etc., on the Ferozepore Ludhiana Section of the—. 55-56.

RAILWAY(S)—*contd.*

North Western—*concl'd.*

Question *re—concl'd.*

Transfers of Inspectors of Station Accounts on the —. 1681.

Withholding of house rent allowance from the Travelling Ticket Examiners on the — 273.

Oudh and Rohilkhand—

Question *re—*

Amalgamation of the — with the East Indian Railway. 384.

Deputation to the Railway Board regarding the ratio of posts to be held by the East Indian Railway and old — officers. 392.

Pay, etc., granted to the old — staff on promotion. 383, 1104, 2205.

Promotion of staff of the old —. 2440.

Seniority of East Indian Railway and old — staff. 417-18, 1615-16.

Question *re—*

Acquisition of lands for the —. 1346-47.

Action taken on certain questions by the Agents of —. 2202-03.

Administrative control of services on the —. 2200-01.

Alleged abuses of rules and regulations by the agents and subordinate administrative authorities of —. 273.

Applicability of conduct, discipline and appeal rules to subordinate and inferior services on the —. 2201-02.

Booking of accommodation on —. 350-51.

Enforcement of the rule providing for 24 hours booking on —. 200-01.

Illicit travelling on —. 489-90.

Introduction of motor bus services by —. 642.

Non-Bengali Muslims employed in the head offices of the three — located in Calcutta. 1121.

Opinions of the local advisory committees on the Resolution regarding catering contracts on —. 2214.

Posting of the personnel of the Delhi-Ambala-Kalka — to the Moradabad Division of the East Indian Railway. 2206-07.

Promotion of Sub-Assistant Surgeons employed on —. 1736.

Promotion of subordinates of the Audit Department of certain —. 2419-20.

Recruitment in — Accounts Offices. 1840.

RAILWAY(S)—*contd.*

Question *re—cont'd.*

Tenure of office of the Agents of —. 24.

Test of staff attached to transportation work on —. 471.

Resolution *re* catering contracts on —. 687—706.

Rohilkhand and Kumaon—

Question *re* provision of a bath room in the first and second class waiting room at Bareilly Junction, —. 367.

South Indian—

Question *re—*

Meetings of the Madras and Southern Mahratta and — Advisory Committees. 629—31.

Putting up of a board on the Ramnad Station, —. 1819.

Running of an intermediate class compartment in the Rameshwaram Express of the —. 1816.

Working of crew system on the —. 1817-18.

State—

Question *re—*

Assistant Accounts Officers on —. 2420-21.

Classified seniority list of — employees. 1009-10.

Contractors for raising coal from — mines. 1033.

Gratuity granted to — employees. 1452-53.

Holidays in the mechanical workshops of —. 414.

Medical arrangements for the menial and subordinate staff on —. 400.

Muslim gazetted officers recruited in certain departments of —. 744.

Non-appointment of a single Bihari Hindu Medical graduate as medical officer on any of the —. 618-19.

Organisation of the personnel departments on —. 1359.

Promotion of employees on —. 2197.

Promotion of staff held up on their maximum on —. 1354 — 56.

Promotions of senior accountants and Assistant Accounts Officers on —. 2421.

Proposals for the amalgamation and re-organisation of State —. 2204.

Purchase of coal by —. 419.

Recruitment to Superior Revenue Establishments for the —. 1740—45.

Refresher Course on —. 2193.

Retrenchment on —. 388.

RAILWAY(S)—*contd.*State—*contd.*Question *re—contd.*

Rules for the promotion of passenger drivers to mail drivers on —. 415.

Rules for the submission of memorials on —. 1000.

Service records of employees on —. 2323-24.

Short time worked and the staff employed in the — Workshops. 550-52.

Surplus profits derived from —. 1363-64.

RAILWAY ACCOMMODATION—

See "Accommodation".

RAILWAY ADMINISTRATION(S)—

Question *re* information about matters within the province of the local —. 1745-46.*See* also "Administration(s)".

RAILWAY ADVERTISEMENTS—

See "Advertisement(s)".

RAILWAY AUDIT DEPARTMENT—

Question *re* leave facilities to clerks in the — to prepare for the Railway Subordinate Audit Service Examination. 398-99.

RAILWAY BOARD—

Question *re—*

Acceptance of presents from subordinates in the —'s office. 467.

Applicability of — Notification No. 3352-E, to certain Railway services. 2199.

Appointment of Indians as Members of the —. 1342-45.

Assistants and clerks in the —'s office. 1268-69.

Change in the office hours of the —. 465.

Deputation to the — regarding the ratio of posts to be held by the East Indian Railway and old Oudh and Rohilkhand Railway Officers. 392.

Findings of the Pope Committee in the —'s Office. 465.

Importation of a Rates Assistant from outside in the —'s office. 1507.

Married lady clerks in the —'s office. 1150.

Recruitment of Assistants in the —'s office. 1269-70, 1503-04.

Recruitment of Engineers by the —. 2334-35.

Reduction of pay of — staff. 1506.

Reversion to his substantive post of the Secretary of the —. 1505.

RAILWAY BOARD—*contd.*Question *re—contd.*

Status of the — staff. 1506.

Submission of representations by the — staff. 1504-05.

Vacancy among the Members of the —. 626-27.

RAILWAY CONNECTION—

Question *re* provision of a — to Mourawan and Purwa. 1616-17.

RAILWAY CONFERENCE ASSOCIATION—

See "Indian —."

RAILWAY EMPLOYEES—

See "Employee(s)."

RAILWAY FREIGHT—

Question *re—*

Abolition of surcharge on — on coal. 787.

Concession in — for the carriage of goods and packages to earthquake area. 337-38.

RAILWAY FREIGHT AGREEMENT—

Question *re—* between the Tata Iron and Steel Company and the Bengal Nagpur Railway. 1833-34.

RAILWAY GANGMEN—

See "Gangman(en)".

RAILWAY JOURNEY—

Question *re—* withdrawal of the concession of free — from persons travelling for anti-rabic treatment. 29-30.

RAILWAY LINES—

Question *re* outside the operation of the Indian Railways Act. 798.Statement *re* net earnings of certain newly constructed —. 57-62.

RAILWAY MAIL SERVICE—

Question *re—*

Examination for recruitment of clerks in the —, "L" Division. 1051.

Scheme of Provincial Service in the —. 998-99.

Transfer of the — sorters from Allahabad to Jubbulpore and Gaya. 997-98, 2372.

RAILWAY MONEY—

Question *re* non-recovery of — from Messrs. Teplitz, Aerated Waters Company, contractors, on the North Western Railway. 1649-50.

RAILWAY OFFICE(S)—

Question *re* members of depressed classes employed as peons in the — Posts and Telegraphs offices. 1044.

RAILWAY PROPERTY—

See "Property(ies)".

RAILWAY PUBLICITY BUREAU—

Question *re* Film Department of the —. 1004.

RAILWAY RECEIPTS—

Question *re* delay in the issue of — at Cawnpore Central Goods Shed. 1619.

RAILWAY SCHOOL OF TRANSPORTATION—

Question *re*—

Percentage of failure of students in the —. 388-89.
Staff employed at the —, Chandauli. 392.

RAILWAY SERVICE(S)—

Question *re*—

Alteration of age of persons in the —. 25.
Applicability of Railway Board Notification No. 3352-F., to certain —. 2199.

RAILWAY STALL(S)—

Question *re* sale of — on the Great Indian Peninsula Railway. 1745.

RAILWAY STAFF—

See "Staff".

RAILWAY STATION(S)—

Question *re*—

Absence of a shed on the platform of the Hardwar —. 422-23.
Absence of an enclosed bathroom for third class women passengers at Philera —. 353, 1273.
Allegations against the Staff of the Ambala City —. 1640.
Closing of the gate near Lyallpur — on the Gati side. 2182.

See also "Station(s)".

Foot overbridge at the Rohtak —. 55.

Overbridge at the Aligarh —. 35-36.

Provision of a turnstile gate at the Garhi Harsaru — on the Bombay, Baroda and Central Indian Railway. 625-26, 1150-51.

Remodelling of the Patna Junction —. 752.

RAILWAY STATION(S)—*contd.*

Question *re*—*contd.*

Theft of railway property at the New Delhi —. 385.
Third class tickets found missing at the Delhi —. 2341.

RAILWAY SUBORDINATE AUDIT SERVICE EXAMINATION—

Question *re* leave facilities to clerks in the Railway Audit Department to prepare for the —. 398-99.

RAILWAY SYSTEM(S)—

Question *re* services on different — on territorial basis. 1854.

RAILWAY TRAFFIC DEPARTMENT—

Question *re* unauthorised travelling by the personnel of the —. 1012.

RAILWAY TRAINS—

See "Train(s)".

RAILWAY WORKSHOP—

See "Workshop".

RAISMAN, MR. A. J.—

Indian Income-tax (Amendment) Bill—
Motion for leave to introduce. 1529, 1530.

Indian Iron and Steel Duties Bill—
Consideration of the Schedule. 2057.
Mechanical Lighters (Excise Duty) Bill—Consideration of clause 3. 1180.

Oath of Office. 1.

Sea Customs (Amendment) Bill—

Motion to consider. 768-69.
Consideration of clause 2. 773.
Motion to pass. 773.

RAJA BAZAR SQUARE—

Question *re*—

Asphalting of and provision of more lights on, the road passing through — and Lane, New Delhi. 104-07.
Fixation of iron windows in certain quarters in the — and Lane, New Delhi. 105-06.

Non-maintenance of lawns in —, New Delhi. 107.

RAJAH, RAJA SIR VASUDEVA—

Hindu Temple Entry Disabilities Removal Bill— Motion to refer to Select Committee. 1999, 2001-05.

Indian Rubber Control Bill—Consideration of clause 3. 1697.

RAJAH, RAO BAHADUR M. C.—

Hindu Temple Entry Disabilities Removal Bill—

Motion to refer to Select Committee. 2028, 2034-40.

Nomination of — to the Panel of Chairmen. 39.

Question re—

Allotment of quarters to *daftries* in the Quartermaster General's Branch and the Indian Stores Department. 2452-53.

Appointment of Inspectors of Post Offices. 1737-38.

Assistants and clerks in the Railway Board's office. 1268-69.

Discontinuance by the Bibby Line of steamers of carrying deck passengers from Colombo to Rangoon. 1820-21.

Grant of family travelling allowance to *daftries* of the Attached Offices. 2453.

Grant-in-aid to the Sanatan Dharm High School, Simla. 1738.

Lighting and sanitary arrangements in the Shardhanand Basti, Delhi. 1644-45.

Pension to *daftries* of the Attached Offices. 2453.

Provision of medical facilities and police arrangements in the area near the Government of India Press, New Delhi. 1815, 2457.

Recruitment of Assistants in the Railway Board's office. 1269-70.

Refresher course at Kot Lakhpat, North Western Railway. 277.

Removal of slums in Harphul Basti, Delhi. 1645.

Untouchability Abolition Bill—

Motion not made. 1989.

RAMESHWARAM EXPRESS—

Question re running of an intermediate class compartment in the — of the South Indian Railway. 1816.

RAMNAD—

Question re landing place for air service in —. 1815-16.

Putting up of a board on the — station, South Indian Railway. 1819.

RANCHI—

Question re proposal to shift the office of the Commissioner of Income-tax from — to Patna. 240.

RANGA IYER, MR. C. S.—

Expressions of regret on the deaths of Sir Bepin Behari Ghosh and Mr. Aravamudha Ayyangar. 65-66.

Factories Bill—

Motion to pass. 440.

RANGA IYER, MR. C. S.—contd.

Girls Protection Bill—

Motion to refer to Select Committee. 1605, 1613, 1987.

Hindu Temple Entry Disabilities Removal Bill—

Motion to refer to Select Committee. 1990-2001, 2006, 2007, 2008, 2016, 2021, 2024, 2035, 2036, 2040-41.

Indian Army (Amendment) Bill—

Consideration of clause 5. 2227-32, 2233-35.

Motion to pass. 2259.

Indian Carriage by Air Bill—

Motion to refer to Select Committee. 96.

Indian Iron and Steel Duties Bill—

Motion to consider. 1789-90.

Indian Navy (Discipline) Bill—

Motion to consider. 2293.

Mechanical Lighters (Excise Duty) Bill—

Motion to refer to Select Committee. 459, 460.

Question re—

Anti-Indian legislation in Zanzibar. 497.

South African Colonization Enquiry Committee Report. 207-08.

Question (Supplementary) re judgment by the Honourable Mr. S. K. Sinha, Chief Presidency Magistrate, Calcutta, against Mr. Hales, a Member of Parliament. 1767.

Resolution re constitution of Malabar into a separate Province. 664, 665, 666, 672, 673, 687.

RANGOON—

Question re—

Discontinuance by the Bibby Line of steamers of carrying deck passengers from Colombo to —. 1820-21.

Memorial submitted by the Stamp Vendors of the — General Post Office. 1622-23.

RASTOGI, RAI SAHIB BADRI LAL—

Question re—

Age-limit for recruitment of Executive Officers of Cantonments. 2443.

Debt legislation. 1013-15.

Re-organisation of the Cantonments Department. 2185.

RATE(S)—

Question re—

Control of money-lending and — of interest. 365-66.

Proposed increase in Press Telegram —. 740.

Reduction of postal — on circular letters and other printed matter. 2316.

RATE(S)—contd.Question *re*—contd.

Reduction of the — of Java sugar at the Indian ports. 335.

RATE REGISTER(S)—

See "Register(s)".

RATES ASSISTANT—

See "Assistant(s)".

RATES OFFICE(S)—Question *re* — and Claims offices of the Commercial Department on the East Indian Railway. 382.**RATIFICATION—**Question *re* — of the rubber restriction scheme. 1515-16.**RATIONS STAND—**Question *re* frauds at Rest Camp, Rawalpindi, and —. Chaklala. 1831-32.**RAU, MR. P. R.—**

Consideration of the report of the Public Accounts Committee. 2387, 2392-95.

Demand for Supplementary Grant in respect of—

Expenses in connection with capital outlay on schemes of agricultural improvement and research. 2467.

New Construction (Railways). 2130, 2131, 2136, 2137, 2138, 2141-43.

Resolution *re* appointment of a committee on the Indian Coal Industry. 1309, 1316-20, 1333.Statement *re* net earnings of certain newly constructed Railway lines (laid on the table). 57-62.**RAW COTTON—**

See "Cotton".

RAW MATERIALS—Question *re* steps taken to encourage the export of Indian — to foreign countries. 1514-15.**RAWALPINDI—**Question *re*—

Frauds at Rest Camp, —, and Rations stand, Chaklala. 1831-32.

Non-observance of the third vacancy rule in the — Engineering Division. 41.

REBELLION—Question *re* — in Chinese Turkistan. 722.**RECESS—**Question *re*—

Deduction of one hour's — on Fridays from the overtime of Muslim employees in the Government of India Presses. 1641.

— on Fridays to Muslim employees in the East Indian Railway Workshop at Lucknow. 1641.

RECOGNITION—Question *re* non- — of services rendered during the Great War by the East Indian Railway employees. 384-85.**RECOMMENDATION(S)—**Question *re*—

Claims received in the Pension Controller's office under different — of the War Pensions Committee. 383-84.

— of the Indian Cinematograph Committee. 1003.

— of the Orissa Boundary Committee. 741, 747-48.

— of the War Pensions Committee. 387.

Savings effected as a result of the Pope Committee's —. 2204-05.

RECORD(S)—Question *re*—

Inspection by an income-tax payer of his assessment —. 1335.

Service — of employees on State Railways. 2323-24.

RECRUITMENT(S)—Question *re*—

Alleged racial discrimination in the matter of — and promotions of Indian Guards in the Howrah Division, East Indian Railway. 469.

Direct — of some of the ex-Crew Inspectors on the East Indian Railway. 392-93.

Examination for — of clerks in the Railway Mail Service, "L" Division. 1051.

Examination for — of lower division clerks for the Lahore General Post Office. 2363.

Examination for — of lower division clerks in the Punjab Postal Circle Office. 1049-50.

— in Railway accounts offices. 1840.

— in the Central Publication Branch. 385.

— of Assistant Engineers in Delhi. 789-90.

— of Assistants in the Railway Board's office. 1269-70, 1503-04.

— of certain officers to the Army in India Reserve of Officers. 2316-17.

RECRUITMENT(S)—*contd.*Question *re—contd.*

- of Engineers by the Railway Board. 2334-35.
- of Indians in the Indian Lac Research Institute. 6.
- of inferior postal staff in Delhi. 2456.
- of Lady doctors in India and from England direct. 1647-48.
- of Oriyas in certain departments of the Bengal, Nagpur Railway Workshop at Kharagpur. 747.
- of Oriyas in the Government of India offices. 862.
- of Oriyas in the Salt Department. 747.
- of outsiders on the Great Indian Peninsula Railway. 400.
- of Permanent Way Inspectors on the North Western Railway. 1834-35.
- of provincial civil service men as Assistant Secretary, Under Secretary, etc., in the Government of India offices. 1115-16.
- of the Chief Inspector of Explosives. 1840-46.
- of Viceroy's Commissioned officers. 1146-48.
- to superior Revenue Establishments for the State Railways. 1740-45.
- Rules for the — and training of Apprentice Mechanics and Trade Apprentices in State Railway Workshops. 2193.
- Rules for the — and training of subordinate staff on the East Indian Railway. 379-80, 2193-94.

RED SHIRT ORGANISATION—

Motion for Adjournment *re* ban on the — in the North-West Frontier Province. 37-38.

Question *re—*

- Non-removal of ban from the —. 619-20.
- , 620-21.
- in the North-West Frontier Province. 351-52.

REDDI, MR. T. N. RAMAKRISHNA—

Demand for Supplementary Grant in respect of expenses in connection with capital outlay on schemes of agricultural improvement and research. 2470-73.

Expressions of regret on the deaths of Sir Bepin Behari Ghosh and Mr. Aravamudha Ayyangar. 64-65.

REDDI, MR. T. N. RAMAKRISHNA—*contd.*

Girls Protection Bill—

Motion to refer to select Committee. 1612-13.

Indian Army (Amendment) Bill—

Motion to pass. 2241-46.

Indian Iron and Steel Duties Bill—

Motion to consider. 1784-89.

Consideration of clause 4. 1930-31.

Consideration of the schedule. 1973.

74, 1975, 1976, 1979-82, 2047.

Motion to pass. 2125-27.

Indian Navy (Discipline) Bill.

Motion to refer to Select Committee. 1207.

Question (Supplementary) *re—*

Creation of the Indian Army Corps of clerks. 1127.

Definition of "machinery" pertaining to cinema industry. 1003.

Entrance examinations held for admission to the Indian Military Academy. 2413.

Imposition of an export duty on gold. 19.

Report of the committee appointed to examine the rules regarding payment of the value of the lost

Currency Notes. 1134.

REDUCTION(S)—

Question *re—*

— and transfers of staff in the Moradabad Division, East Indian Railway. 2196.

— in the strength of the Railway gangmen on the North Western Railway. 9-10.

— in the working time of the industrial hands in the Government of India Press. 1757.

— of a railway employee to a lower grade. 1814.

— of men on the Great Indian Peninsula Railway. 406.

— of pay of subordinates on the North Western Railway. 1137-38.

— of postal rates on circular letters and other printed matter. 2316.

— of the rates of Java sugar at the Indian ports. 335.

REFORM(S)—

Question *re—*

Fighting out the issue of the White Paper — constitutionally through the Indian Legislature by the Indian National Congress. 206-77.

Introduction of certain — in Baluchistan. 724-26.

Publication of the report of the Joint Select Committee on Indian — 729.

REFRESHER COURSE—

Question *re*—

- Assistant Station Masters sent for — to Chandausi. 2431-32.
- Examinations for — in the Moradabad Division of the East Indian Railway. 381, 2207-09.
- at Kot Lakhpat, North Western Railway. 277, 1747.
- on State Railways. 2193.
- Training school at Chandausi for — of Indian Assistant Station Masters and Commercial Clerks on the East Indian Railway. 347-49.

REFRESHMENT ROOM(S)—

Question *re*—

- Absence of Muslim — on certain stations on the Great Indian Peninsula Railway. 2330.
- Giving of contract for running Muslim —. 1264.
- Prohibition of bearers of Indian — from going near the carriages occupied by upper class European passengers on the North Western Railway. 616.
- Unsuitability of the Hindu — at the Cawnpore Central Station for orthodox Hindus. 1674.

REFUNDS—

- Demand for Excess Grant for 1931-32. 2303.
- Demand for Excess Grant for 1932-33. 2305.

REGIMENT(S)—

- Question *re* establishment of an Indian — of Artillery. 2350-52.

REGISTER(S)—

- Question *re* rate — experiment on the North Western Railway. 1353-54.

REGISTRAR—

- Question *re* non-appointment of Indians to the posts of the — of the office of the Agent to the Governor General, Punjab States, and the Superintendent of the office of the Resident in Waziristan. 2219.

REGULATION(S)—

Question *re*—

- Alleged abuses of rules and — by the agents and subordinate administrative authorities of railways. 273.
- Persons detained under — III of 1818 and released since the discontinuance of the civil disobedience movement. 1761-62.
- Proposed transfer of Mr. Vidya Bhusan, a prisoner detained under — III, from the Delhi Jail to the Andamans. 1853.

REGULATION(S)—*contd.*Question *re*—*contd.*

- relating to the Training Reserve of the Indian Women's Medical Service. 1646, 2375.
- State Prisoners detained under — III of 1818. 1858-59.

REGULATION III OF 1818—

Question *re*—

- Persons detained under —. 1424-28.
- Prisoners detained under —. 1457.

REIGN—

- Question *re* arrangements in India for the Jubilee of His Majesty the King's —. 2192-93.

REINSTATEMENT—

- Question *re* — of the demoted drivers of the Great Indian Peninsula Railway. 2342-43.

RELATION(S)—

- Question *re* employment of the — of the Senior Superintendent of the office of the Director of Civil Aviation in that office. 1734.

RELATIVE(S)—

Question *re*—

- Carrying of — and friends of Traffic Department officers in their Inspection carriages. 1012.
- of the head clerk of the Government of India Press, Simla, provided with quarters. 1366-67.
- Restrictions imposed for accommodating — and friends in the Vice-regal Estates. 1731.

RELEASE(S)—

Question *re*—

- of civil disobedience prisoners. 860-61.
- of Khan Abdul Ghaffar Khan. 370-71.
- of Mr. Nikhil Guha Roy, a political prisoner in the Andamans. 33.
- of Mr. Sarat Chandra Bose. 855-59.
- of Pandit Jawahar Lal Nehru. 1370-71.
- of political prisoners in Baluchistan. 723-24.
- of Sardar Vallabhbhai Patel. 341.

RELICS—

- Question *re* removal of — of Saniputra and Maglana to the British Museum at London. 2455.

RELIEF—

- Question *re* — to petty shopkeepers in the earthquake-stricken area of Bihar. 2313-14.

- RELIEF FUND** —
See "Fund(s)".
- RELIEVING STAFF**—
See "Staff".
- REMARK(S)**—
Question *re* reports or — when calling for income-tax cases under appeal in Bihar and Orissa. 1113-14.
- REMITTANCE(S)**—
Question *re* — of old copper coins from the Treasury Office to the Bombay Currency Office. 1131-32.
- REMODELLING**—
Question *re* — of the Patna Junction Railway Station. 752.
- REMOUNT DEPARTMENT**—
Question *re* tenders in the —. 792.
- REMOUNT DEPOT(S)**—
Question *re* transfer of the Head Clerks of the —. 792-93.
- RENT(S)**—
Question *re* refunds of — in respect of quarters in New Delhi for overlapping periods before and after the winter season. 2424-26.
- RE-ORGANISATION**—
Question *re*—
Proposals for the amalgamation and — of State Railways. 2204.
— of the Cantonments Department. 2185.
- REPEALING AND AMENDING BILL**—
See "Bill(s)".
- REPORT(S)**—
Consideration of the — of the Public Accounts Committee. 2307-08, 2375-2402.
Presentation of the — of the Public Accounts Committee. 1861-1928.
Question *re*—
Annual — of the Archaeological Department. 1677-78.
Circulation of —, etc., of the League of Nations. 1262.
Discussion of the — of the Indian Delegation to the League of Nations in the Legislative Assembly. 1436-37.
Inclusion of a table of export trade in the — on the working of the Ottawa Agreement. 720-21.
Moody-Ward — on the ticket checking system on the East Indian Railway. 494.

- REPORT(S)**—*contd.*
Question *re*—*contd.*
Printing of the — of the Royal Commission on Labour in important vernaculars. 2430.
Publication of the — of the Afghan Trade Delegation. 108.
Publication of the — of the Joint Select Committee on Indian Reforms. 729.
— of the committee appointed to examine the rules regarding payment of the value of the lost Currency Notes. 1133-35.
— of the Indian Colonization Enquiry Committee of South Africa. 483, 484.
— of the Misra Committee appointed to consider the appeals of the Ticket Checking staff on the East Indian Railway. 417.
— of the special officer deputed to investigate the condition of the coconut industry. 1341.
— of the Tariff Board on the protection of the steel industry. 623.
— of the Varma Committee. 638-39.
— on the activities and working of the Port Haj Committees. 1450-51.
— or remarks when calling for income-tax cases under appeal in Bihar and Orissa. 1113-14.
South African Colonization Enquiry Committee —. 207-08.
— of the Committee on the Ottawa Trade Agreement (laid on the table). 2457-58.
- REPRESENTATION(S)**—
Question *re*—
Inadequate — of Indians in higher posts in the Traffic Department of the East Indian Railway. 1357.
Inadequate — of Indians in the posts of yard masters yard foremen, etc., on the East Indian Railway. 1358.
Over — of domiciled Bengalis in the income-tax Department, Bihar and Orissa. 363.
— regarding the Indian Iron and Steel Duties Bill. 1619-21.
Submission of — by the Railway Board staff. 1504-05.
Resolution *re* — of Indian Christians in the services and committees. 706-17, 1275-1306.
- REPRESENTATIVE(S)**—
Question *re*—
Conferences of the — of Mysore and Hyderabad States to consider the Tungabhadra Project. 2353.
India's — to the League of Nations. 1436.

REPRESENTATIVE(S)—*contd.*Question *re*—*contd.*

- Permanent — of India at the Headquarters of the League of Nations. 1262.
- of India at the League of Nations. 731-35.
- of Indian States to the League of Nations. 1433-34.
- of the Government of India on the Lac Cess Committee. 1437-38.

REPRESSIVE MEASURES—

Question *re* alleged — taken against Khan Abdul Samad Khan and Mir Abdul Aziz Khan of Baluchistan. 1441

RESEARCH(ES)—

Demand for Supplementary Grant in respect of expenses in connection with capital outlay on schemes of agricultural improvement and —. 2463-88.

Question *re*—

Aims and objects of the — of the Forest and Mining Institutes. 1430-31.

Practical results obtained in the field of —, cultivation of Lac, etc., in the Lac — Institute. 1635.

— conducted under the Lac Cess Committee. 475-77.

RESEARCH INSTITUTE—

Question *re*—

Director of the Lac —. 1635-37.
Enquiry into the affairs of the Lac —. 1638.

Indianization of the Lac —. 1633-34.

Management of the Lac —. 1632-33.

Non-appointment of an Indian as the head of a Department in the Lac —. 1637-38.

Practical results obtained in the field of research, cultivation of Lac, etc., in the Lac —. 1635.

Protest against the transfer of the — from Pusa to Delhi. 788-89.

Resignation of Rai Bahadur C. S. Misra from the Lac —. 1634.

Transfer of the — from Pusa to Delhi. 188-92, 334-35, 741, 751, 1848-52, 2375.

RESEARCH INSTITUTE—

See also "Institute(s)".

RESEARCH SCHEME—

Question *re* — in England under the Lac Cess Committee. 1637.

RESERVATION—

Question *re* — of the Queen Mary Zenana Ghat in Pushkar, Ajmer, for the exclusive use of women. 193-94.

RESERVE BANK—

Question *re* under-writings of the shares of the —. 1747.

RESERVE BANK OF INDIA—

Question *re* establishment of the —. 201-02, 479-83, 735, 749.

RESERVE BANK OF INDIA BILL—

See "Bill(s)".

RESERVIST(S)—

Question *re* staff engaged for payment of pensions to Army —. 1271.

RESIDENT(S)—

Question *re*—

Indian employed as Political Agents or — of Indian States. 1037, 1846.

Non-appointment of Indians to the posts of the Registrar of the office of the Agent to the Governor General, Punjab States, and the Superintendent of the office of the — in Waziristan. 2219.

RESIDENT MEDICAL OFFICERS—

See "Medical Officer(s)".

RESIDENTIAL ARRANGEMENT—

Question *re*—

— for the relieving staff on the East Indian Railway. 1668.

— for the relieving staff on the North Western Railway. 1671-72.

RESIDENTIAL CLERKS—

See "Clerk(s)".

RESIGNATION(S)—

Question *re* — of Rai Bahadur C. S. Misra from the Lac Research Institute. 1634.

RESOLUTION(S)—

Question *re*—

Action of certain — adopted by the Lac Cess Committee. 1438-39.

Action taken on the — regarding proprietary rights of citizens in the land. 2203.

Discussion of the salt — in the Legislative Assembly. 1627-28.

Home Department — regarding communal representation in services. 851-53, 861-62.

Opinions of the Local Advisory Committees on the — regarding catering contracts on Railways. 2214.

RESOLUTION(S)—*contd.*Question *re*—*contd.*

—, petitions and memorials received for or against the Hindu Temple Entry Disabilities Removal Bill. 208-39.

—*re*—

Appointment of a Committee on the Indian Coal Industry. 1306-33.

Catering contracts on Railways. 687-706.

Constitution of Malabar into a separate province. 662-87.

Representation of Indian Christians in the services and committees. 706-17, 1275-1306.

Statement *re* postponement of the Salt —. 2488.

REST CAMP—

Question *re* frauds at —, Rawalpindi and Rations Stand, Chaklala. 1831-32.

RESTORATION(S)—

Question *re* — by Government of Congress money and properties. 340.

RESTRICTION(S)—

Question *re*—

Removal of — placed on the Indian National Congress and its Committee. 204-6.

— imposed for accommodating relatives and friends in the Viceregal Estate. 1731.

RETAIL-SALE—

Question *re* licence for country wine — and whole-sale bottling in the Punjab and Delhi. 2359.

RETIREMENT(S)—

Question *re*—

Compulsory — of postal employees having over 25 years' service. 332-34.

— of Gazetted officers in the Government of India Offices. 1053.

— of the Director General of Archaeology. 789.

RETRENCHED HAND(S)—

Question *re* — of the Bihar and Orissa Income-tax Department. 1139-43.

RETRENCHED PERSONNEL—

See "Personnel".

RETRENCHED STAFF—

See "Staff".

RETRENCHMENT(S)—

Question *re*—

Lower and upper selection grade posts held by each community in the Punjab Postal Circle before and after —. 391.

Pay of employees demoted on account of — on their re-employment on the North Western Railway. 1422.

— due to the amalgamation of the East Indian and Eastern Bengal Railway Presses. 264-7.

— in the Army Headquarters. 358-60.

— in the Bengal and Assam Postal Circle. 1360-61, 1363.

— in the Meteorological Department. 403-04.

— of staff in the Postal Department. 1361-63.

— of staff in the Pusa Research Institute. 2439.

— of Telephone Operators. 2355.

— on State Railways. 388.

RETURN TICKETS—

See "Ticket(s)".

REVENUE(S)—

Question *re*—

Fall in income-tax — owing to the Earthquake in Bihar. 1138.

Negotiations between the Kathiawar States and the Government of India in connection with the Virangam Customs —. 108-10.

— and expenditure of India. 1033-54.

REVENUE ESTABLISHMENTS—

Question *re* recruitment to superior — for the State Railways. 1746-45.

REVERSION—

Question *re* — to his substantive post of the Secretary of the Railway Board. 1505.

REWARI-FAZILKA—

Question *re* provision of certain amenities on stations of the — and Kotkapura-Fazilka sections of the Bombay, Baroda and Central India Railway. 56-57.

RICE—

Question *re*—

Classification of Burma —. 1739-40.

Freight on — from Patna to Delhi. 410.

Import of foreign — into Indian ports. 14-15.

— imported into the Madras Presidency. 632-35.

RICHARDS, MR. W. J. C.—

Indian Rubber Control Bill—

Motion to pass. 1710-12.

Oath of office. 719.

Question *re* classification of Burma rice. 1739-40.

Question (Supplementary) *re* assistance given by the Italian Government to its Industries and its Shipping Lines. 2355.

RIOT(S)—

Question *re*—

Protection from strikes and — of certain collieries. 1035.

— in Giridih Collieries. 113.

OAD(S)—

Question *re*—

Asphalting of, and provision of more lights on, the — passing through Raja Bazar Square and Lane, New Delhi. 106-07.

Lighting arrangements on the Longwood —, Simla. 1017.

Racial discrimination in allowing the use of the cab — between platforms Nos. 6 and 7 of the Howrah Station. 627-28.

Stoppage of traffic at Kandaghat on the Kalka-Simla Cart —. 1447-49.

ROBBERY—

Question *re*—arrangements for the disposal of complaints of — and cheating — by Haj pilgrims. 453-54.

ROHILKUND AND KUMAON RAILWAY—

See "Railway(s)".

ROHTAK—

Question *re* foot overbridge at the — Railway Station. 55.

ROLLING STOCK—

Question *re* total capital expenditure on —. 484-85.

ROME—

Question *re* International Institute of Agriculture, —. 2440-41.

ROOM(S)—

Question *re* congestion in the — occupied by the clerical staff in the office of the Director General, Posts and Telegraphs. 1108.

ROSHANPURA—

Question *re* deposit of fees of retail-sale shop of country liquor at —, Delhi. 2360-61.

ROUTE—

Question *re* pilgrims to Hedjaz by overland — by motor lorries. 343.

ROW, MR. K. SANJIVA—

Consideration of the Report of the Public Accounts Committee. 2399, 2400-02.

Demand for supplementary grant in respect of salaries and other Expenses in connection with Agriculture. 2145.

Indian Trusts (Amendment) Bill—

Motion to consider. 775-76, 777.

Motion to pass. 779.

Negotiable Instruments (Amendment) Bill—

Motion to consider. 774-75.

Motion to pass. 775.

Oath of Office. 1.

ROY DR. NARAIN—

Question *re* punishment inflicted on —, a political prisoner in the Andamans. 1511-12.

ROY, RAI BAHADUR SUKHRAJ—

Question *re*—

Home Department Resolution regarding communal representation in services. 861-62.

Transfer of the Research Institute from Pusa to Delhi, 741.

ROYAL AIR FORCE HEADQUARTERS—

Question *re*—

Appointment in the Army and —. 1128-29.

Emoluments for the new entrants to the Army and —. 1351-52.

Leave and pension for the new entrants to the Army and —, 1351.

New conditions of service and new scales of pay in the Army and —, 1128.

Option given to new entrants in the Army and — to enrol themselves or not. 1130.

ROYAL COMMISSION ON LABOUR—

Question *re* printing of the report of the — in important vernaculars. 2430.

ROYAL FAMILY—

Question *re* pensions paid to the members of the old — of Delhi. 12-13, 1551.

ROYAL INDIAN MARINE—

Question *re*—

Commissioned officers serving in the —. 1770-71.

Indians recruited as sailors of the —. 1769.

RUBBER CONTROL BILL—

See "Indian —" under "Bill(s)".

RUBBER RESTRICTION SCHEME—

Question *re* ratification of the —. 1515-16.

RUG(S)—

Question *re*—

Grant of a differential duty on — and blankets. 2181.

Re-Establishment of the — and blanket industry in India. 2355-56.

RULE(S)—

Amendments to the Ottawa Trade Agreement —. 2458.

Question *re*—

Alleged abuses of — and regulations by the agents and subordinate administrative authorities of railways. 273.

Applicability of conduct, discipline and appeal — to subordinate and inferior services on the Railways. 2201-02.

Application of the new scales of pay and of the new leave —. 1035.

Different — governing pay and allowances for the staff in different Divisions of the North Western Railway. 383.

Enforcement of the — providing for 24 hours booking on railways. 200-01.

Non-observance of the third vacancy — in the Rawalpindi Engineering Division. 41.

Report of the committee appointed to examine the — regarding payment of the value of the lost Currency Notes. 1133-35.

— for commissions in the Army in India Reserve of officers. 870.

— for the promotion of passenger drivers to mail drivers on State Railways. 415.

— for the recruitment and training of Apprentice Mechanics and Trade Apprentices in State Railway Workshops. 2193.

— for the recruitment and training of subordinate staff on the East Indian Railway. 379-80, 2193-94.

— for the submission of memorials of railway employees. 2202.

— for the submission of memorials on State Railways. 1000.

— governing the grants from the Army Benevolent fund. 1853-54.

— in connection with appeals regarding pay and allowances on the East Indian Railway. 395-96.

— regarding the grant of honorary ranks in the Army in India. 871, 1275.

RULE(S)—*contd.*

Question *re*—*contd.*

— regulating discharge and dismissal on the Eastern Bengal Railway. 782-83, 1768-69.

— relating to the Indian Territorial and Auxiliary Forces. 1667.

Supply of the Factories Act and— framed thereunder to the factories. 2212-13.

RULE BOOK(S)—

Question *re* supply of — to the East Indian Railway employees. 263.

RULING(S) BY MR. DEPUTY PRESIDENT (MR. ABDUL MATIN CHAUDHRY)—

Miscellaneous—

On the Demand for supplementary Grant in respect of Salaries and other Expenses in connection with Agriculture, discussion about the separation of Sind is out of order. 2151, 2152.

RULING(S) BY MR. PRESIDENT (THE HONOURABLE SIR SHANMUKHAM CHETTY)—

Amendment(s) to Bill(s)—

An amendment as standing on the Order Paper, if its consequence would be to increase the duty, is out of order. 2057.

An amendment restricting or controlling prices to a Bill which seeks to give protection to an industry is not in order. 2066-67.

Bengal Criminal Law Amendment Supplementary (Extending) Bill—

A violation of the *Habeas Corpus* law cannot be construed as in any way affecting the allegiance of the subject to the Crown, and therefore the — is *intra vires* of the Legislative Assembly. 676-77.

Bill(s)—

If an Honourable Member do not give any valid reason to permit his being allowed to move a motion for the postponement of the consideration of a Bill, the Chair does not propose to allow him to move it. 1472.

So far as Government Bills are concerned, the Member in charge of a Bill is deemed to be any one acting on behalf of Government for the purpose. 1530.

The third reading of a — must be confined to the principles arising from the clauses of the —. 428.

**RULING(S) BY MR. PRESIDENT
(THE HONOURABLE SIR SHAN-
MUKHAM CHETTY)—contd.**

Demand(s) for Grant(s)—

The Government of India are not precluded to bring forward or the Legislative Assembly to pass a Demand for Grant for a specific object which is within the purview of the Provincial Government. 2156.

Demands for Supplementary Grants—

Token cuts for discussion of policy cannot be permitted on —. 2130.

The Indian Army (Amendment) Bill—

The amendment of Sir Abdur Rahim seeks to define the status and powers of the Indian Commissioned officers who are to be created by the present Bill, and it is open to this Legislature to define what the power and status of those officers will be. This House has, therefore, got the right to define the status and powers of the Indian Commissioned Officers. 1542-44.

Indian Iron and Steel Duties Bill—

The only principle to which the Legislative Assembly will be committed, by referring the — to a Select Committee, is that the iron and steel industry of India requires protection. 986.

Indian Naval (Discipline) Bill—

According to section 66 of the Government of India Act, the Indian Legislature is empowered to adapt the Naval Discipline Act of England with such modifications to suit Indian conditions as the Indian Legislature may deem expedient. Therefore, when the — is before the Select Committee, it would be perfectly open to any Member in the Select Committee to ask for the incorporation of any section of the Naval Discipline Act, either wholesale or with such modifications as he wants to make. 1235.

Miscellaneous—

As regards rulings, the chair is always the Chair, whether it is the President or the Deputy President. 1974.

Honourable Members should not walk across the floor of the House. 165.

Question(s)—

Honourable Members cannot repeat — which have already been answered. 864.

No — can be asked about the detention of the ruler of an Indian State. 1457.

**RULING(S) BY MR. PRESIDENT
(THE HONOURABLE SIR SHAN-
MUKHAM CHETTY)—contd.**

Votable expenditure—

A votable expenditure must ultimately be sanctioned by a vote of this House. If, on the strength of the Standing Finance Committee's approval, Government proceed with the expenditure on a particular item and then come for the vote of the House subsequently, then it is perfectly open to the House to reject that vote. In that case, unless that vote has been legalised by some other section of the Government of India Act, the person who was responsible for the expenditure will be surcharged by the Auditor General. 192.

Voting—

It is perfectly in order if any Honourable Member voted wrongly and immediately corrected the mistake. 657.

RULING PRINCES—

See "Princes".

RUNNING STAFF—

See "Staff".

RUPEES—

Question *re* circulation of counterfeit coins. 640-42.

RURAL INDEBTEDNESS—

See "Indebtedness".

(S)

SACRED PLACE—

Question *re* protection of Dhanushkhodi a — of importance to Hindus. 1816.

SADIQ HASAN, SHAIKH—

Bengal Criminal Law Amendment Supplementary (Extending) Bill—
Motions to consider and to circulate. 547-48.

Question re—

High Court Judges in India. 2368.

Indian Protector of Pilgrims in Iraq. 1423-24.

Slaughter of newly born lambs and kids for the export of their skins. 1422-23.

Withholding of house rent allowance from the Travelling Ticket Examiners on the North-Western Railway. 273.

SAILOR(S)—

Question re—

Indians recruited as — of the Royal Indian Marine. 1769.

Indians recruited as soldiers or — 1039-42.

SALARY(IES)—Question *re*

Law — of Assistant Station Masters on the North Western Railway. 410.

Restoration of the cuts in — of the Central Government employees in Bihar and Orissa who suffered from earthquake. 200.

SALARIES AND OTHER EXPENSES IN CONNECTION WITH AGRICULTURE—

Demand for Supplementary Grant in respect of —. 2144-77.

SALE—Question *re* — of railway stalls on the Great Indian Peninsula Railway. 1745.**SALES SECTION(S)—**Question *re* Officers in charge of — on the North Western Railway. 2338.**SALT—**Question *re*—

Development of — manufacture in Bengal. 1623-26.

Development of the sources of — supply in Orissa. 373.

Discussion of the — Resolution in the Legislative Assembly. 1627-28.

Step taken by the Bengal Government for — manufacture in Bengal. 16.

Statement *re* postponement of the — Resolution. 2488.**SALT ADDITIONAL IMPORT DUTY (EXTENDING) BILL—**

See "Bill(s)".

SALT DEPARTMENT—Question *re* recruitment of Oriyas in the —. 747, 964.**SALT DUTY—**Question *re* local Governments share of the additional —. 1626-27.**SALT MANUFACTURE—**Question *re* development of — in the coastal districts of Orissa. 2426-27.**SAMPLE(S)—**Question *re* exemption of — from customs duty. 497.**SANATAN DHARAM HIGH SCHOOL—**

See "School(s)".

SANATANIST(S)—Question *re* complaint regarding the unsatisfactory mode of circulation for opinion of the Hindu Temple Entry Disabilities Removal Bill amongst the —. 239-40.**SANIPUTRA—**Question *re* removal of relics of — and Magallana to the British Museum at London. 2455.**SANITARY ARRANGEMENTS—**Question *re* lighting and — in the Shardhanand Basti, Delhi. 1644-45.**SANT SINGH, SARDAR—**Assam Criminal Law Amendment (Supplementary) Bill—
Motion to consider. 1381-85, 1394, 1395, 1415-16.Indian Army (Amendment) Bill—
Motion to pass. 2254.Question *re*—

Abolition of Travelling Ticket Examiners cadre on the North Western Railway. 1753.

Agreements signed by Travelling Ticket Examiners on the North Western Railway. 1754-55.

Allegations against the Divisional Superintendent, Moradabad. 2324-25.

Allowances of Travelling Ticket Examiners. 54.

Closing of the gate near Lyallpur Railway Station on the Gati side. 2182.

Consolidated allowance of the Travelling Ticket Examiners on the East Indian Railway. 424.

Consolidated allowance to the Travelling Ticket Examiners on the North Western Railway. 555.

Contracts given by the Divisional Superintendent, North Western Railway, Ferozepore. 1819-20.

Disability pension to military employees invalidated during the Great War. 386-87, 388.

Duties of Special Ticket Examiners on the North Western Railway. 1755-56.

Earnings from illicit travelling on the North Western Railway. 1860.

Employment of Sikhs in the Upper Subordinate Engineering Service of the Posts and Telegraphs, Department. 2337.

Examination in Gurmukhi held by the Postmaster General, Lahore. 41.

House rent paid to certain Special Ticket Examiners on the North Western Railway. 1755.

SANT SINGH, SARDAR—*contd.*

- Question *re—contd.*
 House rent paid to certain Travelling Ticket Examiners on the North Western Railway. 1756.
 Introduction of the preventive system of check by posting groups of Travelling Ticket Examiners. 53-54.
 Mileage allowance of Travelling Ticket Examiners on the North Western Railway. 1753-54.
 Night vision test of guards on the North Western Railway. 2181-82
 Non-adoption of the Moody-Ward scheme of Ticket checking on the North Western Railway. 394-95.
 Non-adoption of the Moody-Ward System of Ticket Checking on the North Western Railway. 395.
 Officers in charge of Sales Sections on the North Western Railway. 2338.
 Prevention of illicit travelling on railway trains. 54.
 Promotion of staff in the Moradabad Division, East Indian Railway. 2325.
 Recruitment of temporary clerks in the Government of India Offices. 553-54.
 Refusal by old Travelling Ticket Examiners to accept the offer of Special Ticket Examiners' posts on the North Western Railway. 1755.
 Report of the Misra Committee appointed to consider the appeals of the Ticket Checking staff on the East Indian Railway. 417.
 Service records of employees on State Railways. 2323-24.
 Station Master's examination in the Moradabad Division, East Indian Railway. 2324.
 Strength of the Travelling Ticket Examiners' cadre on the North Western Railway. 1754.
 Question Supplementary *re—*
 Control of Special Ticket Examiners on the North Western Railway. 2183.
 Conviction of Khan Abdul Samad Khan of Baluchistan. 1442-43.
 Cost of the clerical establishment of the office of His Majesty's Minister at Kabul. 2218.
 Indian as wireless operators under Messrs. Marconi and Company on the Indian coast. 2186.
 Judgment by the Honourable Mr. S. K. Sinha, Chief Presidency Magistrate, Calcutta, against Mr. Hales, a Member of Parliament. 1765.

SANT SINGH, SARDAR—*contd.*

- Question Supplementary *re—contd.*
 Organisation of the personnel departments on State Railways. 1359.
 Personnel of the Indian Delegation to the League of Nations. 2211.
 Persons detained under Regulation III of 1818. 1428.
 Prisoners detained under Regulations III of 1818. 1457.
 Proposed visit of Miss Mayo to India. 2192.
 Recruitment of the Chief Inspector of Explosives. 1840-46.
 Schemes for the improvement of the quality of Indian wool and for increasing the weight of fleeces. 2180.
 Resolution *re* representation of Indian Christians in the services and committees. 1304.

SARMA, MR. R. S.—

- Resolution *re* appointment of a committee on the Indian Coal Industry. 1323, 1326.

SATURDAY(S)—

- Question *re—*
 Extra wages for compositors of the East Indian Railway Press working after 2 P.M. on —. 272.
 Non-observance of last — as a holiday in the Government of India Presses. 1759.

SAVING(S)—

- Question *re —* effected as a result of the Pope Committee's recommendations. 2204-05.

SAVINGS BANK(S)—

- Question *re —* work in certain Post Offices. 400.

SCALE(S) OF PAY—

- Question *re* application of the new — and of the new leave rules. 1035.
See also "Pay".

SCAVENGING TAXES—

- See "Tax(es)".*

SCHEME(S)—

- Question *re —* for the improvement of the quality of Indian wool and for increasing the weight of fleeces. 2179-80.

SCHOOL(S)—

- Question *re—*
 Grant-in-aid to the Sanatan Dharm High —, Simla. 1738.
 Headmaster of the East Indian Railway High — at Tundla. 411

SCHOOL(S)—*contd.*Question *re*—*contd.*

Managing Committee of the East Indian Railway High — at Tundla. 411.

Medical Department officers employed in Delhi for the medical inspection of —. 1136-37, 1770.

Muslim students in the East Indian Railway High — at Tundla. 411-12.

Percentage of failure of students in the Railway — of Transportation. 388-89.

Promotion of railway employees subject to the passing of the Walton Training — Examination. 383.

Staff employed at the Railway — of Transportation, Chandausi. 392.

Teachers in the East Indian Railway High — at Tundla. 413.

Training — at Chandausi for Refresher Course of Indian Assistant Station Masters and Commercial Clerks on the East Indian Railway. 347-49.

SCIENCE—

Question *re* non-recognition of the Intermediate Examination in —, Medical Group, of the Delhi University by the Lucknow University. 727.

SCOTT, MR. J. RAMSAY—

Question *re*—

Assistance given by the Italian Government to its industries and its shipping lines. 2354.

Assistance to the sugar factories in Bihar damaged by the earthquake. 2349.

Debt legislation in the Madras Legislative Council. 1835-36.

Establishment of Land Mortgage Banks. 1836-37.

Exports of raw cotton to Italy and imports of cotton piece-goods and yarns from Italy. 2357.

Exports to certain countries. 2180.

Grant of a differential duty on rugs and blankets. 2181.

Imports of artificial silk piece-goods and yarns from Italy. 2358.

Imports of Italian woollen piece-goods and imposition of a quota on woollen piece-goods from Japan. 2357.

Italian exports to, and imports from, India. 2353-54.

Petitions made through the Bihar and Orissa Government by the proprietors and agents of some sugar factories in Bihar. 2349-50.

SCOTT, MR. J. RAMSAY—*contd.*Question *re*—*contd.*

Prices of wool. 2348-49.

Re-establishment of the rug and blanket industry in India. 2355.

Schemes for the improvement of the quality of Indian wool and for increasing the weight of fleeces. 2179.

Sheep-breeding in India. 2180.

Small proportion of the Indian wool crop taken by Italy. 2356.

Question (Supplementary) *re* debt legislation. 1013-1014.

SCOTT, MR. W. L.—

Assam Criminal Law Amendment (Supplementary) Bill—

Motion to consider. 1157, 1385-87.

Oath of Office. 1.

SEA CUSTOMS (AMENDMENT) BILL—

See "Bill(S)".

SEARCH(ES)—

Question *re* — in the "Soho House" and the residence of Mr. Muhammad Tahir Khan in Bombay 186-88.

SEASON APPOINTMENT—

See "Appointment(s)".

SECOND CLASS—

Question *re*—

Non-provision of fans in certain compartments of certain trains on the Bombay, Baroda and Central India Railway. 111-12.

Provision of a bath room in the first and — waiting room at Bareilly Junction, Rohilkhand and Kumaon Railway. 367.

SECOND DIVISION—

Question *re* reversion of certain clerks in certain branches of the Army Headquarters. 1643-44.

SECOND PAN PACIFIC BUDDHIST CONFERENCE—

Question *re* refusal of passport to Reverend B. Ottama to attend the — in Tokio. 341.

SECRETARIAT(S)—

Question *re*—

Appointment of Muslim stenographers in the Government of India —. 1007-08.

Assistants-in-charge of branches in the Government of India —. 1518-19.

SECRETARIAT(S)—contd.Question *re*—*contd.*

- Employment of Indians in the — of the League of Nations. 1256-57.
- Muslim stenographers in receipt of special pay in the Government of India —. 1006-07.
- Office accommodation allotted for the office of the Accountant General of Posts and Telegraphs in the New Delhi —. 1108-09.
- Provision of more space for clerks working in the North Block of the — in New Delhi. 637-38.
- Space allotted to each clerk, Superintendent, etc., in the Imperial — in New Delhi. 638.
- Space provided for officers in the North Block of the — in New Delhi. 642.
- Summer Hill and Kaithu quarters in Simla allotted to men belonging to other offices excluding the —. 1122.
- Summer Hill and Kaithu quarters in Simla allotted to the Government of India — staff. 1122.
- Temporary inferior establishment in the Government of India —. 466.

SECRETARIAT STAFF—

See "Staff".

SECRETARY (IES)—Question *re*—

- Appointment of the — of the Indian Medical Council. 359.
- Proposal to exclude the — of the Indian Medical Council from acting as an Inspector. 356-58.
- Recruitment of provincial civil service men as Assistant —, Under —, etc., in the Government of India offices. 1115-16.
- Reversion to his substantive post of the — of the Railway Board. 1505.

SECRETARY OF STATE FOR INDIA—Question *re*—

- Europeans and Indians serving in the offices of the — and High Commissioner for India. 1247.
- Memorandum submitted by the All-India Police Association to the —. 28-29.

SECTION CONTROLLERS—

See "Controller(s)".

SECURITY (IES)—Question *re* — for the investments by Indians in Zanzibar. 473.**SECURITY MEASURE(S)—**Question *re* — for ladies travelling over-night on the Bengal and North Western Railway. 1098-99.**SEISMOGRAPH—**Question *re* installation of a — in North Bihar. 337.**SEKHRI, CAPTAIN G. M.—**Question *re* arrest of one — by the Delhi Police. 40.**SELECT COMMITTEE—**Question *re* publication of the report of the Joint — on Indian Reforms. — 729.**SELECTION BOARD(S)—**Question *re*—

- Constitution of the — to interview the candidates for the Indian Military Academy. 2414.
- Indian doctors appointed on the Executive Committee or — of the Central Dufferin Fund. 1649, 2457.
- of the Operating and Commercial Departments of the East Indian Railway. 1004.

SELECTION GRADE POSTS—Question *re* lower and upper — held by each community in the Punjab Postal Circle before and after retrenchment. 391.**SELECTION POST—**Question *re*—

- Declaration of the post of Transportation Inspector as a — on the East Indian Railway. 1814.
- Non-eligibility of the holder of a — in a substantive capacity to hold a lower post. 1814.

SEN, MR. S. C.—

- Bengal Criminal Law Amendment Supplementary (Extending) Bill—
- Motions to consider and to circulate. 517, 540, 598.
- Motion to pass. 1060-65.
- Bengal State-Prisoners Regulation (Repealing) Bill—
- Motion to consider. 939, 956-58.
- Factories Bill—
- Consideration of—
- Clause 2. 175.
- Clause 12. 288.
- Girls Protection Bill—
- Motion to refer to Select Committee. 1596-97.
- Hindu Temple Entry Disabilities Removal Bill—
- Motion to refer to Select Committee. 2019.

SEN, MR. S. C.—*contd.*

Indian Iron and Steel Duties Bill—
Motion to consider. 1780.

Consideration of the Schedule. 1978.
Consideration of clause 9. 2089-
90, 2091.

Point of order raised by the Honourable
Sir Joseph Bhore whether an
amendment restricting or con-
trolling prices to a Bill which seeks
to give protection to an industry
is in order. 2065-66.

Resolution *re* appointment of a
committee on the Indian Coal
Industry. 1309, 1321-24.

SEN, PANDIT SATYENDRA NATH—

Bengal Criminal Law Amendment
Supplementary (Extending) Bill—
Motions to consider and to circulate.
528-29.

Motion to pass. 1085.

Hindu Temple Entry Disabilities Re-
moval Bill—

Motion to refer to Select Committee.
2005, 2019.

Question *re*—

Abolition of octroi levied in some
places under the Government of
India. 781.

Absence of a shed on the platform
of the Hardwar Railway Station.
422-23.

Amalgamation of the Oudh and Rohil-
khand Railway with the East
Indian Railway. 384.

Anglo-Indian shed apprentices on
the East Indian Railway. 1675-76.

Appointment and promotions in the
Lillooah Railway workshop.
242-43.

Appointment of apprentice Train
Examiners for the Operating
Department. 46.

Appointment of *ex*-apprentices in
the Lillooah Railway workshop.
241-42, 244-45.

Appointment of guards in the Dinap-
pur Division, East Indian Rail-
way. 3.

Appointment of Lillooah apprentices.
45-46, 2451.

Appointment of Lillooah apprentices
as Electricians and Train Exa-
miners. 49, 423.

Appointment of Lillooah apprentices
as Train Examiners. 46-49, 2450-
51.

Appointments in the Lillooah Rail-
way workshop. 243.

Case of one Mr. Bharthi, *ex*-Guard,
East Indian Railway. 2326.

Confirmation of temporary staff on
the North Western Railway.
1748.

SEN, PANDIT SATYENDRA NATH—
contd.

Question *re*—*contd.*

Correspondence with his relations of
— a State Prisoner in the Camp-
bellpur jail. 371.

Cows shot by Mr. Waugh, Honorary
Magistrate and President of the
Shahdara Notified Area Committee.
782.

Discharge and re-instatement of
Employees on the East Indian
Railway. 386.

East Indian Railway workshop staff
at Jamalpore. 2451-52.

Imposition of fines on staff on the
East Indian Railway. 276-77.

Maladministration in the Dinapur
Division, East Indian Railway.
3-5.

Non-grant of gratuity to one Mr. J.
Connors. 1734-35.

Non-payment of gratuity to two
persons of the Dinapur Division.
1655-66.

Persons discharged by the Divisional
Superintendent, Moradabad, East
Indian Railway. 2194-95.

Privileges in the matter of pay,
allowances, etc., to Travelling
Ticket Examiners on the North
Western Railway. 1652-53.

Prosecutions under the Child Mar-
riage Restraint Act. 781-82.

Reduction and transfers of staff in
the Moradabad Division, East
Indian Railway. 2196.

Refresher Course at Kot Lakhpat,
North Western Railway. 1747.

Refresher Course on State Railways.
2193.

Rules for the Recruitment and
Training of Apprentice Mechanics
and Trade Apprentices in State
Railway Workshops. 2193.

Rules for the recruitment and train-
ing of subordinate staff on the
East Indian Railway. 2193-94

Rules regulating discharge and dis-
missal on the Eastern Bengal
Railway. 782-83. 1768-69.

Selection of Lillooah *ex*-apprentices
for the posts of Train Examiners.
424.

Staff discharged in the Dinapore
and the Moradabad Divisions of
the East Indian Railway. 1654-
55.

Supersessions in the Moradabad
Division, East Indian Railway.
2195-96.

Training school at Chandausi for
Refresher Course of Indian Assis-
tant Station Masters and Com-
mercial Clerks on the East Indian
Railway. 347-49.

SEN, PANDIT SATYENDRA NATH—
*contd.*Question *re—contd.*

Vendors' contracts in the Dinapur Division of the East Indian Railway. 420-21.

Waiting list of *ex*-apprentices of the East Indian Railway. 242.Question (Supplementary) *re—*

Deduction of expenditure in the assessment of income-tax. 103.

Forcible abduction of one Srimati Gori from Dhan Jolagra in Malakand Agency. 369.

Information about matters within the province of the local railway administrations. 1746.

Taxing of letters weighing a little more than half a tola. 1352, 1353.

SENIOR SUPERINTENDENT—

See "Superintendent(s)".

SENIORITY—

Question *re* promotion and — of the Travelling Ticket Examiners and Inspectors on the North Western and East Indian Railways. 2439.

SENIORITY LISTS—

Question *re—*

Absence of — on the East Indian Railway. 23-24.

Classified — of State Railway employees. 1009-10.

SERVICE(S)—

Motion for adjournment *re* communal representation in —. 36-37.Question *re—*

Administrative control of — on the Railways. 2200-01.

Age limit for competitive examinations for Government —. 342.

Applicability of conduct, discipline and appeal rules to subordinate and inferior — on the Railways. 2201-02.

Applicability of Railway Board Notification No. 3352-R., to certain Railway —. 2199.

Application of the new conditions of — in the Army Headquarters. 1631-32.

Communal representation in public —. 2431.

Counting towards pension or gratuity of the — of dismissed postal employees. 2-3.

Introduction of new conditions of — in the Eastern Bengal Railway Press. 385.

SERVICE(S)—*contd.*Question *re—contd.*

Introduction of new system of — in the East Indian and Eastern Bengal Railway Presses. 269.

New conditions of — and new scales of pay in the Army and Royal Air Force Headquarters. 1128.

Non-recognition of — rendered during the Great War by the East Indian Railway employees. 384-85, 2205-06.

Representation of Muslims in the —. 1858.

— of railway employees prosecuted for criminal offences but found not guilty. 405.

— on different Railway systems on territorial basis. 1854.

Resolution *re* representation of Indian Christians in the — and Committees. 706-17, 1275-1306.

SERVICE RECORD(S)—

See "Record(s)".

SHAFEE DAOODI, MOULVI MUHAMMAD—

Assam Criminal Law Amendment (Supplementary) Bill—

Motion to consider. 1389-90.

Bengal Criminal Law Amendment Supplementary (Extending) Bill—
Motions to consider and to circulate. 541-43.

Bengal State-Prisoners Regulation (Repealing) Bill—

Motion to consider. 1571-72.

Demand for Supplementary Grant in respect of — expenses in connection with capital outlay on schemes of agricultural improvement and research. 2463-67, 2481, 2487.

Factories Bill—

Motion to consider. 152-53.

Consideration of — clause 59. 317.

Indian Iron and Steel Duties Bill—

Motion to consider. 1779, 1780, 1799-1801, 1804.

Consideration of clause 4. 1936-37.

Consideration of Schedule. 1970-71, 2045-46, 2050-51.

Motion for adjournment *re* ban on the Red Shirt organisation in the North-West Frontier Province. 37-38.Question *re—*

Alleged repressive measures taken against Khan Abdul Samad Khan and Mir Abdul Aziz Khan of Baluchistan. 1441.

Conviction of Khan Abdul Samad Khan of Baluchistan. 1441-44.

Extension of time limit for payment of Income-tax in the earthquake stricken area in Bihar. 259.

SHAFEE DAOODI, MAULVI MUHAM-
MAD—*contd.*Question re—*contd.*

- Food supplied to Haj Pilgrims on board ships. 179-82.
- Permission given to the Electrical Engineer, Pusa Research Institute to run a cinema. 2438-39.
- Promotions in the Engineer-in-Chief's Branch, Army Headquarters. 790.
- Repairs of Mosques and Mausoleums in New Delhi. 1271-73.
- Retrenchment of staff in the Pusa Research Institute. 2439.
- Rules governing the grants from the Army Benevolent fund. 1853-54.
- Question Supplementary) re—
- Admissions to the Indian Military Academy. 2415.
- Amount given to indigo planters in Bihar, and to others out of the Viceroy's Earthquake Relief Fund. 2445.
- Appointment of Muslims in the Customs Department, Bombay. 2436.
- Closure of the marine shop at Paksey Eastern Bengal Railway. 184-86.
- Concession in railway freight for the carriage of goods and packages to earthquake area. 337.
- Control of money-lending and rates of interest. 366.
- Damage to agricultural land in North Bihar. 2310-13.
- Establishment of the Reserve Bank of India. 480.
- Freight agreement between the Tata Iron and Steel Company, Limited and the Bengal Nagpur Railway. 1338.
- Home Department Resolution regarding communal representation in services. 853.
- Issue of return tickets on Indian Railways to Haj pilgrims. 1455.
- Muslim tea stalls on certain stations on the Great Indian Peninsula Railway. 2328.
- Printing of the *Fauji Akhbar*. 2418.
- Proposal for the removal of the Pusa Agricultural Institute. 1046.
- Public execution of two notorious dacoits of Larkana, Sind. 1639.
- Recruitment to Superior Revenue Establishment for the State Railways. 1745.
- Red Shirt organisation in the North-West Frontier Province. 351-352.
- Re-employment of retrenched personnel. 1335.
- Release of Khan Abdul Ghaffar Khan. 370.

SHAFEE DAOODI, MAULVI MUHAM-
MAD—*contd.*Question (Supplementary) re—*contd.*

- Removal of restrictions placed on the Indian National Congress and its Committees. 204-06.
- Retrenched hands of the Bihar and Orissa Income-tax Department. 1139, 1140, 1142-43.
- Taxing of letters weighing a little more than half a tola. 1353.
- Transfer of the Research Institute from Pusa to Delhi. 1848-52.

SHAHDARA—

Question re—

- Audit of the Accounts of the — Notified Area Committee. 1839.
- Cows shot by Mr. Waugh, Honorary Magistrate and Chairman of the — Notified Area Committee. 863.
- Cows shot by Mr. Waugh, Honorary Magistrate and President of the — Notified Area Committee. 782.
- Grievances of the Hindu public of — 1840.

SHARDHANAND BASTI—

Question re lighting and sanitary

- arrangements in the —, Delhi. 1644-45.

SHARE(S)—

Question re under-writings of the —

- o the Reserve Bank. 1747.

SHED(S)—

Question re—

- Absence of a — on the platform of the Hardwar Railway Station. 422-23.
- Construction of certain additions to a prayer and stores — in the Government of India Press, Aligarh. 2188.
- Construction of — in the Pilgrim Camp at Karachi. 1455.
- Denial of the benefit of Sunday rest to workers in the running — at certain places on the Bombay, Baroda and Central India Railway. 423.
- Provision of a — over the platform at Kalka. 354.
- Provision of — for pilgrims at Dhanushkodi. 1819.
- SHED APPRENTICES—
- See "Apprentice(s)".
- SHEEP-BREEDING—
- Question re — in India. 2180.

SHER MUHAMMAD KHAN GAKHAR, CAPTAIN—

Demand for Supplementary Grant in respect of salaries and other expenses in connection with Agriculture. 2157.

Indian Army (Amendment) Bill—
Motion to refer to Select Committee. 85-88.

Consideration of clause 5. 2236.

Motion to pass. 2253, 2258.

Indian Navy (Discipline) Bill—
Motion to refer to Select Committee. 1219-22.

Motion to consider. 2288.

Question (Supplementary) *re—*

Interest of the Indian Legislature in the work of the League of Nations. 1259.

Printing of the *Fauji Akhbar*. 2419.

Recruitment of Viceroy's Commissioned officers. 1146.

SHIP(S)—

Question *re—*

Appointment of Indian *ex-cadets* of the Indian Mercantile Marine Training—"Dufferin" as leadsman apprentices in the Bengal pilot Service. 352-53.

Food supplied to Haj pilgrims on board —. 179-82.

Unsatisfactory arrangements for supply of food on pilgrim —. 1617-18.

SHIPPING COMPANY(IES)—

Question *re*

Arrangements made by the — for food of Haj Pilgrims. 343.

Safeguarding of the interests of the Indian —. 2348.

SHIPPING INDUSTRY—

See "Industry(ies)".

SHIPPING LINE(S)—

Question *re* assistance given by the Italian Government to its industries and its —. 2354-55.

SOLAPUR—

Question *re* location of the Income-tax Office at —. 2337.

SHOP(S)—

Question *re* deposit of fees of retail sale — of country liquor at Roshanpura, Delhi. 2360-61.

SHOPKEEPER(S)—

Question *re* relief to petty — in the earthquake-stricken area of Bihar. 2313-14.

SIKH(S)—

Question *re* employment of — in the Upper Subordinate Engineering Service of the Posts and Telegraphs Department. 2337-38.

SILK—

Question *re* imports of artificial — piece-goods and yarns from Italy. 2358.

SILVER—

Question *re* disposal of surplus —. 478-79.

SIMLA—

Question *re—*

Allegations against the head clerk of the Government of India Press, —. 1366.

Allotment of orthodox and unorthodox celrks' quarters in —. 1104-05.

Allotment of quarters in —. 1125-26, 1445-46.

Appointment of an Assistant Surgeon in charge of Phagli Dispensary, —. 2448-49.

Blocking of traffic on the Cart Road in — by the police. 344-45.

Change in the timings of the Army Headquarters special train running between Summer Hill and —. 1101, 1109-10.

Conversion of the post of the Postmaster, —, into a season appointment. 2363-64.

Conveyance allowance paid to the head clerk and cashier of the Government of India Press, —, for receiving payments of bills from the bank. 1365-66.

Exchanges from lower to higher level of Phagli quarters in —. 1445.

Grace time allowed to the employees of the Government of India Press, —. 1756-57.

Grace time for attending office to the employees of the Government of India Press, —. 1667-68.

Grant-in-aid to the Sanatan Dharm High School, —. 1738.

Leave due to suspected lead-poisoning to the employees of the Government of India Press, —. 1757-58.

Lighting arrangements on the Longwood Roads, —. 1017.

Mail bag destined for Calcutta missed between — and Kalka. 1352, 2374-75.

Preference to Secretariat staff in the allotment of quarters in —. 1122-25.

SIMLA—*contd.*Question *re*—*contd.*

- Reduction in the number of compositors in the Government of India Presses, — and New Delhi. 2416.
- Relatives of the head clerk of the Government of India Press, —, provided with quarters. 1366-67.
- Stoppage of traffic at Kandaghat on the Kalka — Cart Road. 1447-49.
- Summer Hill and Kaithu quarters in — allotted to men belonging to other offices, excluding the Secretariat. 1122.
- Summer Hill and Kaithu quarters in — allotted to the Army Headquarters staff. 1122.
- Summer Hill and Kaithu quarters in — allotted to the Government of India, Secretariat staff. 1122.
- Travelling of police constables in an intermediate class compartment between Kalka and —. 346-47.
- Unorthodox quarters in —. 1106-08.

SIND—

Question *re*—

- Applications for reference of cases in — to the High Court under section 69 of the Indian Income-tax, Act. 34-35.
- Employment of Panama natives by the — Indian merchants. 29.
- Public execution of two notorious dacoits of Larkana, —. 1638-40.
- Refusal of the Commissioner of Income-tax to refer certain cases of — to the High Court. 11.

SIND OBSERVER—

- Question *re* article headed "Communalism in Judicial Department" in the —. 502-03.

SINGH, KUMAR GUPTESHWAR PRASAD—

Question *re*—

- Buildings of the Pusa Research Institute. 2215.
- Concessions given to the Army Headquarters staff. 859-60.
- Importation of a Rates Assistant from outside in the Railway Board's office. 1507.
- Insolvent and indebted clerks in the Government of India offices. 1506-07.
- Rate registers experiment on the North-Western Railway. 1353-54.
- Recruitment of Assistants in the Railway Board's Office. 1503-04.
- Reduction of pay of Railway Board staff. 1506.

SINGH, KUMAR GUPTESHWAR PRASAD—*contd.*Question *re*—*contd.*

- Reversion to his substantive post of the Secretary of the Railway Board. 1505.
- Status of the Railway Board staff. 1506.
- Submission of representations by the Railway Board staff. 1504-05.
- Time limit for a gazetted officer to remain at one station. 859.

SINGH, MR. GAYA PRASAD—

- Assam Criminal Law Amendment (Supplementary) Bill—
- Motion to consider. 1152, 1157, 1389, 1391-94, 1398, 1403.
- Bengal Criminal Law Amendment Supplementary (Extending) Bill—
- Motions to consider and to circulate. 512, 516, 538.
- Consideration of clause 2. 650, 651-52.
- Motion to pass. 1082, 1093.
- Bengal State-Prisoners Regulation (Repealing) Bill—
- Motion to consider. 1570-71, 1580, 1582, 1584.
- Demand for Supplementary Grant in respect of—
- Expenses in connection with capital outlay on schemes of agricultural improvement and research. 2402-03, 2404-08, 2466, 2467, 2470, 2471, 2477.
- New Construction (Railways). 2132, 2138-39, 2143.
- Salaries and other expenses in connection with Agriculture. 2151, 2159, 2166-69, 2170.
- Expressions of regret on the death of Sir Gordon Fraser. 2043.
- Factories Bill—
- Consideration of—
- Clause 5. 280-81.
- Clause 12. 289, 290.
- Clause 59. 317.
- Indian Aircraft Bill—
- Motion to consider. 1162-64, 1165.
- Motion to pass. 1166, 1167.
- Indian Army (Amendment) Bill—
- Motion to refer to Select Committee. 72.
- Motion to consider. 1470.
- Consideration of clause 5. 2232.
- Motion to pass. 2256.
- Indian Carriage by Air Bill—
- Motion to consider. 1159-60.
- Indian Iron and Steel Duties Bill—
- Motion to refer to Select Committee. 799, 810, 819, 881, 882, 906-09.
- Motion to consider. 1801, 1802, 1803-06.
- Consideration of clause 4. 1939-40, 1943.
- Consideration of the schedule. 1984.

SINGH, MR. GAYA PRASAD—*contd.*
 Indian Iron and Steel Duties Bill—*contd.*
 Consideration of clause 2. 2071.
 Motion to pass. 2096, 2127.
 Indian Navy (Discipline) Bill—
 Motion to refer to Select Committee.
 1185, 1190, 1239.
 Motion to consider. 2291-93, 2297,
 2298.
 Motion to refer to Select Committee.
 70-71.
 Motion to consider. 1683-85, 1686,
 1687.
 Mechanical Lighters (Excise Duty)
 Bill—
 Motion to refer to Select Committee.
 457-59.
 Consideration of clause 2. 1181.
 Point of order raised by Sir Abdur
 Rahim as to whether the levy of
 excise duty is a part of the princi-
 ple of the Indian Iron and Steel
 Duties Bill to which the Legisla-
 tive Assembly will be committed
 by referring the Bill to a Select
 Committee. 985.
 Point of order raised by Sir Cowasji
 Jehangir whether the Government
 of India are precluded to bring
 forward and the Legislative As-
 sembly to pass a Demand for
 Grant for a specific object which
 is within the purview of a Provin-
 cial Government. 2152.
 Question re—
 Absence of an enclosed bathroom
 for third class women passengers
 at Phulera Railway Station. 353,
 1273.
 Absence of an Intermediate class
 waiting room at Delhi. 752.
 Action taken on the Resolution
 regarding proprietary rights of
 citizens in the land. 2203.
 Admission of Medical Group students
 of the Delhi University in Medi-
 cal Colleges in India. 721-22,
 726.
 Agreement for the carriage of Gov-
 ernment and railway materials
 between different Indian ports.
 2369-71.
 Allegations against the staff of the
 Ambala City Railway Station.
 1640.
 Allegations against the Superinten-
 dent in the office of the Commis-
 sioner of Income-tax, Bihar and
 Orissa. 240, 962.
 Amendment of the Crown Lands
 Ordinance of Kenya. 198-99.
 Amount given to indigo planters in
 Bihar, and to others out of the
 Viceroy's Earthquake Relief Fund.
 2443-45.

SINGH, MR. GAYA PRASAD—*contd.*
 Question re—*contd.*
 Appointment of Indian ex-cadets of
 the Indian Mercantile Marine
 Training Ship "Dufferin" as leads-
 man apprentices in the Bengal
 Pilot Service. 352-53.
 Appointment of Indian Territorial
 Force officers to the Cantonments
 Department. 1440.
 Appointment of the head of the
 Entomological Section. 1634-35.
 Attempt to reach Mount Kailash by
 the Indian Himalayan Expedi-
 tion Club, Delhi. 338-40.
 Booking of accommodation on rail-
 ways. 350-51.
 Communal composition of the staff
 in the Income-tax Department,
 Bihar and Orissa. 240, 960-61.
 Communal composition of the staff
 in the offices of the Assistant
 Commissioners of Income-tax,
 Bihar and Orissa. 240, 961.
 Communist party in India. 1420-
 21.
 Compilation of a book containing
 life notes of the political leaders
 and suspects of India. 1097.
 Concession in railway freight for
 the carriage of goods and packages
 to earthquake area. 337-38.
 Construction of the new Howrah
 Bridge. 340-41.
 Cost of maintaining regular officers
 of the Army borne by the Terri-
 torial Budget. 335-36.
 Damage to agricultural land in
 North Bihar. 2310-11, 2312.
 Deportation of one Karam Singh
 from China. 193.
 Detention of one Gurmukh Singh in
 the Kabul Jail. 791.
 Director of the Lac Research Insti-
 tute. 1635-37.
 Disability pension to military em-
 ployees invalided during the Great
 War. 261-62, 387-88, 418.
 Disposal of land attached to the
 Pusa Agricultural Institute. 1846-
 48.
 Diversion of trade from Bombay
 Port to Kathiawar Ports. 110-11,
 353-54.
 Employment of Indians in the Cypher
 Bureau of the Foreign and Poli-
 tical Department. 1653-54.
 Employment of Panama natives by
 the Sind Indian merchants. 29.
 Enforcement of the rule providing
 for 24 hours booking on railways.
 200-01.
 Enquiry into the affairs of the Lac
 Research Institute. 1638.

SINGH, MR. GAYA PRASAD—*contd.*Question re—*contd.*

- Establishment of a municipality at Pushkar, Ajmer. 198.
- Establishment of Land Mortgage Banks. 2203-04.
- Establishment of the Reserve Bank of India. 201-02.
- Expenses borne by the Indian exchequer in connection with the visit of the Japanese Trade Delegation. 1514.
- Floods in North Bihar. 752.
- Forcible abduction of one Srimati Gori from Dhan Jolanga in Malakand Agency. 369, 798.
- Fresh expeditionary party from England for the "Conquest" of Mount Everest. 369-70.
- Functions and duties of yard supervisors and yard inspectors. 1102-03.
- Garhwal soldiers imprisoned for disobeying military orders in Peshawar. 341.
- Inadequate representation of Indians in higher posts in the Traffic Department of the East Indian Railway. 1357.
- Inadequate representation of Indians in the posts of yard masters yard foremen, etc., on the East Indian Railway. 1358.
- Income of the Barahjee Temple in Pushkar, Ajmer. 194.
- Income of the Pushkar Jagir. 194-98.
- Indianisation of the Lac Research Institute. 1633-34.
- Installation of a seismograph in North Bihar. 337.
- Introduction of motor bus services by railways. 642.
- Introduction of night flying for Air Mail Services. 619.
- Liquidation of the East and West Corporation, Limited, Delhi. 619.
- Mail bag destined for Calcutta missed between Simla and Kalka. 1352.
- Management of the Lac Research Institute. 1632-33.
- Memorandum submitted by the All-India Police Association to the Secretary of State for India. 28-29.
- Miseries of Indians repatriated from British Guiana. 352.
- Motion passed by the Burma Legislative Council to remove its President. 1852.
- Murder of Indian nationals in America. 112-13, 2371.
- Negotiations between the Kathiawar States and the Government of

SINGH, MR. GAYA PRASAD—*contd.*Question re—*contd.*

- India in connection with the Virangam Customs revenue. 108-10.
- Non-appointment of a single Bihari Hindu Medical Graduate as medical officer on any of the State Railways. 618-19.
- Non-appointment of an Indian as the head of a Department in the Lac Research Institute. 1637-38.
- Non-appointment of an Indian to the Port Advisory Board of Kenya. 618.
- Non-provision of fans in certain second class compartments of certain trains on the Bombay Baroda and Central India Railway. 111-12.
- Non-provision of latrines in the third class carriages on certain section of the Barsi Light Railway. 617-18.
- Notice served on Mr. Bahal Singh not to leave Delhi, without permission. 1641.
- Organisation of the personnel departments on State Railways. 1359.
- Percentage laid down for promotions from the Provincial Civil Service to the Indian Civil Service posts. 2331.
- Periodical test of guards on the North-Western Railway. 1512.
- Place of origin on imported goods. 353.
- Practical results obtained in the field of research, cultivation of lac, etc., in the Lac Research Institute. 1635.
- Promotion of number-takers and train clerks on the East Indian Railway. 1358.
- Promotion of number-takers on the East Indian Railway. 1103-04, 1356-57.
- Promotion of staff held up on their maximum on State Railways. 1354-56.
- Proposal for the removal of the Pusa Agricultural Institute. 1045-48, 1097.
- Proposal to shift the office of the Commissioner of Income-tax from Ranchi to Patna. 240.
- Proposals for the amalgamation and re-organisation of State Railways. 2204.
- Proposals to supplement the Ottawa Agreement relating to Indian protective duties. 1514.
- Proposed adoption of Hindi as a Court language in Delhi. 13-14.

SINGH, MR. GAYA PRASAD—*contd.*Question *re—contd.*

- Proposed transfer of Mr. Vidya Bhushan, a prisoner detained under Regulation III, from the Delhi Jail to the Andamans. 1853.
- Proposed visit of an Italian Trade Delegation to India. 1513.
- Protection of the small Indian steamship companies. 1820.
- Protest against the transfer of the Research Institute from Pusa to Delhi. 788-89.
- Protest by Mr. Sarat Chandra Bose for his complicity in terrorist activities. 2333, 2334.
- Provision of a railway connection to Mourawan and Purwa. 1616-17.
- Provision of a territory for His Highness the Aga Khan. 199-200.
- Provision of opportunities to the officers of the Indian Territorial Force for training with the regular units. 1440-41.
- Public execution of two notorious dacoits of Larkana, Sind. 1638-40.
- Publication of the report of the Afghan Trade Delegation. 108.
- Re-arrangements of the Gandhara and pre-historic galleries. 5.
- Rebellion in Chinese Turkistan. 722.
- Recruitment of certain officers to the Army in India Reserve of Officers. 2316-17.
- Red shirt organisation in the North-West Frontier Province. 351-52.
- Refusal of passport to Reverend B. Ottama to attend the Second Pan Pacific Buddhist Conference in Tokio. 341.
- Release of Khan Abdul Ghaffar Khan. 370-71.
- Release of Pandit Jawahar Lal Nehru. 1370-71.
- Release of Sardar Vallabhbhai Patel. 341.
- Relief to petty shopkeepers in the earthquake-stricken area of Bihar. 2313, 2314.
- Relieving of agricultural distress. 299.
- Remodelling of the Patna Junction Railway Station. 752.
- Research Scheme in England under the Lac Cess Committee. 1637.
- Reservation of the Queen Mary Zenana Ghat in Pushkar, Ajmer, for the exclusive use of women. 193-94.
- Resignation of Rai Bahadur C. S. Misra from the Lac Research Institute. 1634.
- Restoration by Government of Congress money and properties. 340.

SINGH, MR. GAYA PRASAD—*contd.*Question *re—contd.*

- Restoration of the cuts in salaries of the Central Government employees in Bihar and Orissa who suffered from earthquake. 200.
- Riots in Giridih Collieries. 113.
- Safeguarding of the interests of Indians in Zanzibar. 368-69.
- Safeguarding of the interests of the Indian shipping companies. 2348.
- Savings effected as a result of the Pope Committee's recommendations. 2204.
- Security measures for ladies travelling over-night on the Bengal and North-Western Railway. 1098, 1099.
- Seniority of East Indian Railway and old Oudh and Rohilkhand Railway staff. 1615-16.
- Sitting of sweepers on the benches of the tram cars in Delhi. 2410.
- Transfer of the Research Institute from Pusa to Delhi. 188-92, 751, 1848-52, 2375.
- Turkish soldiers imprisoned in India. 369.
- Withdrawal of the concession of free railway journey from persons travelling for anti-rabic treatment. 29-30.
- Question (Supplementary) *re—*
- Action of certain resolutions adopted by the Lac Cess Committee. 1438.
- Allocation of seats in the Legislative Assembly for the North-West Frontier Province. 854.
- Appointment of Bengal Muslims to posts under the Government of India outside Bengal. 866.
- Appointment of Indians as Members of the Railway Board. 1343, 1344.
- Appointment of Muslims as Assistants in the Home Department. 2344.
- Appointment of Muslims in the Customs Department, Bombay. 2437.
- Appointment of the Secretary of the Indian Medical Council. 359.
- Audit of the Accounts of the Sharda Notified Area Committee. 1839.
- Biochemical work in the Indian Lac Research Institute. 1030, 1031.
- Buildings of the Pusa Research Institute. 2216.
- Commercial bulletin broadcasted from Bombay. 870.
- Composition of the Cypher Branch of the Office of the Private Secretary to the Viceroy. 1729.

SINGH, MR. GAYA PRASAD—*contd.*

- Question Supplementary *re—contd.*
 Concessions proposed to be given to a British firm to start chemical works in India. 1458-62.
 Consultation of Local Governments for the selection of delegates to the League of Nations. 1359.
 Control of money-lending and rates of interest. 366.
 Control of Special Ticket Examiners on the North-Western Railway. 2183-84.
 Conviction of Khan Abdul Samad Khan of Baluchistan. 1443.
 Cost of the clerical establishment of the office of His Majesty's Minister at Kabul. 2218, 2219.
 Creation of the Indian Army Corps of clerks. 1126, 1127.
 Definition of "machinery" pertaining to cinema industry. 1002.
 Deputation of Sir Lancelot Graham to London. 475.
 Development of salt manufacture in Bengal. 1625.
 Employment of Indians in the Secretariat of the League of Nations. 1256, 1257.
 Entrance examinations held for admission to the Indian Military Academy. 2413.
 Establishment of the Reserve Bank of India. 481, 482, 483.
 European officers on contract at the Indian Lac Research Institute. 1032.
 Fall in income-tax revenue owing to the Earthquake in Bihar. 1138.
 Floods in Bihar. 2282.
 Floods in North Bihar. 1020, 2190-91.
 Formation of an Advisory Committee for Kathiawar Railways. 1739.
 Freight agreement between the Tata Iron and Steel Company, Limited and the Bengal Nagpur Railway. 1338.
 Fresh batch of political prisoners^s sent to the Andamans. 31.
 Government attitude towards the Indian National Congress and its Committees. 202-04.
 Harassment to the Members of the Legislative Assembly for the antecedents of their friends. 1266.
 Home Department Resolution regarding communal representation in services. 853.
 Imposition of an export duty on gold. 19.

SINGH, MR. GAYA PRASAD—*contd.*

- Question Supplementary *re—contd.*
 Indian as wireless operators under Messrs Marconi and Company on the Indian coast. 2187.
 India's membership of the League of Nations. 500, 501.
 Introduction of an Amended Cantonment Bill. 1197.
 Judgment by the Honourable Mr. S. K. Sinha, Chief Presidency Magistrate, Calcutta, against Mr. Hales, a Member of Parliament. 1766.
 Monthly consolidated allowance for members of the Legislative Assembly. 1630-31.
 Muslim tea stalls on certain stations on the Great Indian Peninsula Railway. 2329, 2330.
 Official or clerk to deal exclusively with the work of the League of Nations. 1264.
 Permission to Mr. Sailendra Nath Ghosh to return to India. 1508-09.
 Petitions made through the Bihar and Orissa Government by the proprietors and agents of some sugar factories in Bihar. 2350.
 Printing of the *Fauji Akhbar*. 2418
 Prisoners detained under Regulations III of 1818. 1457.
 Prohibition of bearers of Indian refreshment rooms from going near the carriages occupied by upper class European passengers on the North Western Railway. 616.
 Proposed visit of Miss Mayo to India. 2191, 2192.
 Provident Fund Accounts of employees of the Lac Cess Committee. 1439.
 Recruitment of the Chief Inspector of Explosives. 1840-45.
 Release of Khan Abdul Ghaffar Khan. 622, 623.
 Release of Mr. Sarat Chandra Bose. 857, 858, 859.
 Removal of restrictions placed on the Indian National Congress and its Committees. 204-06.
 Replacement of unqualified clerks by qualified ones in the Government of India offices. 2416.
 Representatives of Indian States in the League of Nations. 1434.
 Retrenched hands of the Bihar and Orissa Income-tax Department. 1140, 1141.
 Rules for the submission of memorials of railway employees. 2202
 Sale of aerated waters on the Great Indian Peninsula Railway. 2331.

SINGH, MR. GAYA PRASAD—concl'd.

- Question Supplementary *re—concl'd.*
 South African Colonization Enquiry Committee Report. 207-08.
 Staff discharged in the Dinapore and the Moradabad Divisions of the East Indian Railway. 1655.
 Taxing of letters weighing a little more than half a tola. 1353.
 Tests on diesel oil carried out by the Customs Department. 2323.
 Utilisation by India of the technical organisation of the League of Nations. 1435.

Resolution *re—*

- Appointment of a Committee on the Indian Coal Industry. 1307, 1312-14, 1315.
 Representation of Indian Christians in the services and committees. 1292, 1304.

Sea Customs (Amendment) Bill—

- Motion to consider. 771-72.

SINGLE PAYMENT STERLING POLICIES—

- Question *re* payment of—or premiums by instalments from Provident Funds. 554-55.

SINHA, THE HONOURABLE MR. S. K.—

- Question *re* judgment by—Chief Presidency Magistrate, Calcutta, against Mr. Hales, a Member of Parliament. 1762-68.

SIRCAR, THE HONOURABLE SIR NRIPENDRA—

- Assam Criminal Law Amendment (Supplementary) Bill—
 Motion to consider. 1154, 1400-05, 1409.
 Bengal Criminal Law Amendment Supplementary (Extending) Bill—
 Motions to consider and to circulate. 537, 566-76, 591, 592, 600, 601, 602, 605.
 Consideration of clause 2. 1057.
 Motion to pass. 1062-63, 1064, 1076, 1078, 1087, 1090, 1094.
 Bengal State-Prisoners Regulation (Repealing) Bill—
 Motion to consider. 926, 928, 935, 936, 954, 958, 1562, 1565.
 Factories Bill—
 Consideration of—
 Clause 2. 173-74.
 Clause 13. 292.
 Motion to pass. 438.
 Girls Protection Bill—
 Motion to refer to Select Committee. 1595-96, 1597, 1598, 1599, 1600, 1601, 1602.

SIRCAR, THE HONOURABLE SIR NRIPENDRA—cont'd.

- Hindu Temple Entry Disabilities Removal Bill—
 Motion to refer to Select Committee. 2032-34.
 Indian Iron and Steel Duties Bill—
 Motion to refer to Select Committee. 901, 909, 980, 984.
 Consideration of clause 9. 2090-92.
 Indian Navy (Discipline) Bill—
 Motion to refer to Select Committee. 1202, 1220, 1224, 1234, 1238, 1239, 1240.
 Indian Tariff Bill—
 Motion for leave to introduce. 2129.
 Motion to consider. 2266.
 Motion to pass. 2266.
 Mechanical Lighters (Excise Duty) Bill—
 Motion to refer to Select Committee. 462, 463.
 Oath of Office. 1.
 Point of order raised by Lieut.-Colonel A. F. R. Lumby as to whether it is within the competence of the Legislative Assembly to enact the section which the amendment of Sir Abdur Rahim proposes to insert in the Indian Army (Amendment) Bill. 1537-42.
 Repealing and Amending Bill—
 Motion for leave to introduce. 68.
 Motion to consider. 757-58, 759, 760, 761, 762, 763, 764, 765.
 Consideration of Second Schedule 765.
 Motion to pass. 768.
 Resolution *re* catering contracts on railways. 701.
 Statement of Business by—. 1613-14.
SITARAMARAJU, MR. B.—
 Bengal Criminal Law Amendment Supplementary (Extending) Bill—
 Motions to consider and to circulate. 529-32, 571.
 Girls Protection Bill—
 Motion to refer to Select Committee. 1587-90.
 Indian Iron and Steel Duties Bill—
 Motion to refer to Select Committee. 837, 844-49, 874-78, 995.
 Indian Navy (Discipline) Bill—
 Motion to refer to Select Committee. 1191-96, 1198-1203, 1207.

SITARAMARAJU, MR. B.—*contd.*

- Mechanical Lighters (Excise Duty) Bill—
 Motion to consider. 1168-69.
 Point of order raised by Sir Abdur Rahim as to whether the levy of excise duty is a part of the principle of the Indian Iron and Steel Duties Bill to which the Legislative Assembly will be committed by referring the Bill to a Select Committee. 985.
 Question *re* concession proposed to be given to the Imperial Chemical Industries, Limited. 1520.
 Question (Supplementary) *re* protection of cocoanuts against Ceylon competition. 1340.
 Resolution *re*—
 Constitution of Malabar into a separate Province. 662-65, 668, 669.
 Representation of Indian Christians in the services and Committees. 712-15.
- SKINS—
 Question *re*—
 Export of — of newly born lambs and kids. 869-70.
 Slaughter of newly born lambs and kids for the export of their —. 1422-23.
- SLACK COAL—
 Question *re* steam coal and — despatched from certain collieries. 794.
- SLAUGHTER—
 Question *re* — of newly born lambs and kids for the export of their skins. 1422-23.
- SLUM(S)—
 Question *re* removal of — in Harphul Basti, Delhi. 1645.
- SOFT COKE—
 Question *re* cess on —. 793.
 See also "Coke".
- SOHO HOUSE—
 Question *re* search in the "—" and the residence of Mr. Muhammad Tahir Khan in Bombay. 186-88.
- SOLDIER(S)—
 Question *re*—
 Allegations against British officers and —. 375.
 Garhwali — imprisoned for disobeying military orders in Peshawar. 341.
 Indian, recruited as — or sailors. 1039-42.

- SOLDIER(S)—*contd.*
 Question *re* — *con d.*
 — and lady clerks in the Army Headquarters. 398.
 Turkish — imprisoned in India. 369
 Withdrawal of the concession given to — and officers travelling to Kasauli. 731.
- SONS—
 Question *re* employment of the — and wards of the employees of the Government of India in the provinces. 862-63.
- SORTER(S)—
 Question *re* transfer of the Railway Mail Service — from Allahabad to Jubbulpore and Gaya. 997-98, 2372.
- SOUTH AFRICA—
 Question *re*—
 Alleged racial arrogance in —. 1656.
 Possibilities of a Trade Agreement between — and India. 1518.
 See also "Africa".
- SOUTH AFRICAN COLONIZATION ENQUIRY COMMITTEE REPORT—
 Question *re* —. 207-08.
- SOUTH AFRICAN INDIAN(S)—
 See "Indian(s)".
- SOUTH INDIAN RAILWAY—
 See "Railway(s)".
- SOUTHERN WAZIRISTAN—
 See "Waziristan".
- SPECIAL DUTY—
 Question *re* appointment of a guard a^s on — under the Transportation Superintendent on the Moradabad Division, East Indian Railway. 1751.
- SPECIAL OFFICER(S)—
 See "Officer(s)".
- SPECIAL PAY—
 See "Pay".
- SPECIAL TICKET EXAMINER(S)—
 See "Ticket Examiner(s)".
- SPECIAL TRAIN(S)—
 See "Train(s)".
- SPEECH(ES)—
 — delivered to the Council of State and the Legislative Assembly by His Excellency the Viceroy. 2269-80.

SPENCE, MR. G. H.—

Assam Criminal Law Amendment (Supplementary) Bill—

Motion to consider. 1155, 1156.

Indian Navy (Discipline) Bill—

Consideration of Schedule I. 2298.

Oath of Office. 1.

Point of order raised by Sir Cowasji Jehangir whether the Government of India are precluded to bring forward and the Legislative Assembly to pass a Demand for Grant for a specific object which is within the purview of a Provincial Government. 2156.

Repealing and Amending Bill—

Motion to consider. 760.

SPRING BALANCE(S)—

See "Balance(s)".

SQUAD(S)—

Question re—

Employment of two—of special Ticket Examiners on the East Indian Railway. 490-91.

Formation of— for ticket checking on the East Indian Railway. 491-93.

STAFF(S)—

Question re—

Allowances granted to the Government of India—in New Delhi. 2188.

Allowances to the relieving— and the running— on the East Indian Railway. 1669.

Allowances to the relieving— and the running— on the North Western Railway. 1672.

Business carried on by the Ministerial— of the Government of India. 467.

Certain concessions granted to the— of the office of the Director General, Posts and Telegraphs. 26-27.

Communal composition of the— in the Income-tax Department, Bihar and Orissa. 240, 362, 63.

Communal composition of the— in the offices of the Assistant Commissioners of Income-tax, Bihar and Orissa. 240.

Communal composition of the— of the New Delhi Municipal Committee. 374-75.

Complaint about the incivility of a member of the East Indian Railway— at Meerut. 1267-68.

Confirmation of— in the Ordnance Factories in India. 1651.

Confirmation of temporary— on the North Western Railway. 1748.

STAFF(S)—*contd.*

Question re—*contd.*

Congestion in the rooms occupied by the clerical—in the office of the Director General, Posts and Telegraphs. 1108.

Consolidated allowance of the Ticket Checking— on the East Indian Railway. 2343.

Demoted— of the Government of India Departments. 1665-66.

Employment of— on works other than those to which their pay is charged on the North Western Railway. 264.

Grant of privilege leave to the— in the Ordnance Factories in India. 1651.

Grievances of the— in the Income-tax Department, Bihar and Orissa. 364-65.

Imposition of fines on— on the East Indian Railway. 276-77.

Increase of the pay of the Eastern Bengal Railway ticket printing—. 394.

Increments of— in the Moradabad Division, East Indian Railway. 2341-42, 2343.

Leave given to railway— at Jamalpur after the earthquake shock. 54-55.

Pay, etc., granted to the old Oudh and Rohilkhand Railway—. 2205.

Pay, etc., granted to the old Oudh and Rohilkhand Railway— on promotion. 1104.

Percentage allotted to Europeans and Anglo-Indians of the Control— on the Bombay, Baroda and Central India Railway. 496.

Preference to Secretariat—in the allotment of quarters in Simla. 1122-25.

Promotion of— held up on their maximum on State Railways. 1354-56.

Promotion of— in the Moradabad Division, East Indian Railway. 2325.

Reductions and transfers of— in the Moradabad Division, East Indian Railway. 2196.

Re-employment of retrenched— on the North Western Railway. 421.

Report of the Misra Committee appointed to consider the appeals of the Ticket Checking— on the East Indian Railway. 417.

Residential arrangement for the relieving— on the East Indian Railway. 1668.

STAFF(S)—*contd.*Question *re—contd.*

Residential arrangement for the relieving — on the North Western Railway. 1671-72.

Rest to the relieving — on the East Indian Railway. 1669.

Rest to the relieving — on the North Western Railway. 1673.

Retrenchment of — in the Postal Department. 1361-63.

Seniority of East Indian Railway and Old Oudh and Rohilkhand Railway —. 417-18, 1615-16.

Seniority of the ticket checking — on the East Indian Railway. 393.

Short time worked and the — employed in the State Railway Workshops. 550-52.

— discharged in the Dinapore and the Moradabad Divisions of the East Indian Railway. 1654-55.

— employed at the Railway School of — transportation, Chandausi. 392.

— engaged for payment of pensions to Army reservists. 1271.

— forced to accept posts on less emoluments in the Ticket Checking Branch, Moradabad Division. 1117.

— in the Central Publication Branch. 1761.

— in the Customs Department of the Madras Presidency. 2441-42.

— in the Imperial Council of Agricultural Research. 1247-55.

— retrenched and re-employed. 1363.

Strength of — in the Judicial Department of Delhi. 401.

Strength of — in the office of the Superintendent, Viceregal Estate. 1732.

Summer Hill and Kaithu quarters in Simla allotted to the Army Headquarters —. 1122.

Test of — attached to transportation work on Railways. 471.

STAFF CASES—

Question *re* disposal of the — of the Punjab Postal Circle Office and of the Dead Letter Office, Lahore. 1051-52.

STAMP(S)—

Demand for Excess Grant for 1931-32. 2302.

STAMP VENDORS—

Question *re* memorial submitted by the — of the Rangoon General Post Office. 1622-23.

STANDARD CUT-PIECES—

See "Cut-piece(s)".

STANDING COUNCIL—

Question *re* — to the Income-tax Department in Bihar and Orissa. 1770.

STANDING COUNSEL—

See "Counsel".

STATE(S)—

Question *re—*

Conferences of the representatives of Mysore and Hyderabad — to consider the Tungabhadra Project. 2353.

Non-appointment of Indians to the posts of the Registrar of the office of the Agent to the Governor General, Punjab —, and the Superintendent of the office of the Resident in Waziristan. 2219.

Representatives of Indian — to the League of Nations. 1433-34.

STATE PRISONERS—

See "Prisoner(s)".

STATE-PRISONERS REGULATION (REPEALING) BILL—

See "Bengal —" under "Bill(s)".

STATE RAILWAY(S)—

See "Railway(s)".

STATEMENT(S)—

re German Exchange Position. 2458-62.

STATEMENT(S) (LAID ON THE TABLE)—

re—

Allegations against the conduct of troops in Midnapore. 246-58.

Cases in which the lowest tenders have not been accepted by the High Commissioner for India in purchasing stores for the Government of India. 2104-05.

STATEMENT OF BUSINESS—

— by the Honourable Sir Joseph Blore. 329, 464, 717-18, 1333, 2042.

— by the Honourable Sir Nripendra Sircar. 1613-14.

STATES (PROTECTION) BILL—

See "Indian —" under "Bill(s)".

STATION(S)—

Question *re—*

Absence of Muslim Refreshment Rooms on certain — on the Great Indian Peninsula Railway. 2330

STATION(S)—*contd.*Question *re*—*contd.*

Closing of the gate near Lyallpur Railway—on the Gati side, 2182.

Deficit incurred in the administration of the Kamaran Quarantine —, 2367-68.

Detention of the Kalka—Delhi—Howrah Mail at Subzimandi —, 2339.

Giving of contracts of different— to one individual on the East Indian Railway, 2214.

Muslim tea stalls on certain— on the Great Indian Peninsula Railway, 2327-30.

Posting of certain Income-tax officials at a particular— for a long time in Bihar and Orissa, 1138-39.

Quotation of foreign outward— to — goods rate on the North Western Railway, 1114.

Racial discrimination in allowing the use of the cab road between platforms Nos. 6 and 7 of the Howrah —, 627-28.

Test check exercised at certain— on the East Indian Railway, 1455-56.

See also "Railway Station(s)".

STATION ACCOUNTS—

Question *re* transfers of Inspectors of— on the North Western Railway, 1681.

STATION MASTER(S)—

Question *re*—

Assistant— sent for refresher course to Chandausi, 2431-32.

Low salaries of Assistant— on the North Western Railway, 410.

—'s examination in the Moradabad Division, East Indian Railway, 2324.

Training school at Chandausi for Refresher Course of Indian Assistant— and Commercial Clerks on the East Indian Railway, 347-49.

STATISTICAL PUBLICATIONS—

Question *re* free supply of— to Universities, 23.

STATUS—

Question *re*—

— of officers passing out of the Indian Military Academy, Dehra Dun, 1367.

— of the Railway Board staff, 1506.

STEAM COAL—

Question *re*— and slack coal despatched from certain collieries, 794.

STEAMERS, BIBBY LINE OF—

Question *re* discontinuance by the— of carrying deck passengers from Colombo to Rangoon, 1820-21.

STEAMSHIP COMPANY (IES)—

Question *re*— — Protection of the small Indian —, 1820.

Safeguarding of the interests of the small —, 1752.

STEEL—

Question *re*— — Evidence before the Tariff Board on the protection of —, 1044-45.

Report of the Tariff Board on the protection of the — industry, 623.

See "Indian Iron and — Duties Bill" under "Bill(s)".

STEEL AND WIRE INDUSTRIES PROTECTION (EXTENDING) BILL—

See "Bill(s)".

STEEL DUTIES BILL—

See "Indian Iron and —" under "Bill(s)".

STEEL INDUSTRY—

Question *re* legislation on the protection of —, 477-78.

STEEL MANUFACTURERS—

Question *re* competition of British firm with Indian —, 736.

STENOGRAPHER(S)—

Question *re*— — Absence of Muslim— in certain Government of India Departments, 1005-06.

Appointment of Muslim— in the Government of India Secretariat, 1007-08.

Communal composition of— in the Government of India Departments, 2442.

Muslim— in receipt of special pay in the Government of India Secretariat, 1006-07.

— in the Judicial Department in Delhi, 400-01.

STOCK(S)—

Question *re* balance— of coals and collieries closed, 1559.

STOPPAGE—

Question *re*— of Up Mail Train at Khurja Junction, 2409-10.

STORES—

Question *re* purchase of— for the Army. 746.

Statement (laid on the table) *re* cases in which the lowest tenders have not been accepted by the High Commissioner for India in purchasing— for the Government of India.

STOREKEEPER(S)—

Question *re*—

Introduction of the system of promotion for Civilian—. 2346.

Misgivings expressed on the introduction of the Indian Military Assistant— scheme. 2346.

Promotion of Indian Military Assistant—. 2346-47.

STRIKE(S)—

Question *re*—

Protection from— and riots of certain collieries. 1035.

— of the textile workers of Bombay. 20-21, 796-98.

STRIKER(S)—

Question *re*—

Re-instated *ex.* — in the Engineering Department of the Great Indian Peninsula Railway at Nagpur. 406.

Re-instatement of certain *ex.* — of Bhusaval and Nagpur on the Great Indian Peninsula Railway. 406.

Treatment of the *ex.* — in the Engineering Department on the Great Indian Peninsula Railway at Nagpur as a new entrant on re-instatement. 405-06.

STUDD, MR. E.—

Bengal Criminal Law Amendment Supplementary (Extending) Bill—

Motions to consider and to circulate. 583-88.

Factories Bill—

Consideration of clause 12. 287, 289.

Question (Supplementary) *re*—

Abolition of sur-tax on tea exported from India to New Zealand. 1517.

Floods in North Bihar. 1020.

Relief to petty shopkeepers in the earthquake-stricken area of Bihar. 2313.

STUDENT(S)—

Question *re*—

Admission of Medical Group— of the Delhi University in Medical Colleges in India. 721-22, 726.

STUDENT(S)—*contd.*

Question *re*—*contd.*

Contribution made for the education of the— of the Delhi University in the Lahore Medical College. 743-44.

Grant of concessions to the— of the depressed classes in the Delhi University. 1043-44.

Muslim— in the East Indian Railway High School at Tundla. 411-12.

Percentage of failure of— in the Railway School of Transportation. 388-89.

SUB-ASSISTANT SURGEONS—

See "Assistant Surgeon(s)".

SUB-HEAD(S)—

Question *re*—

Filling up of vacancies of— on the East Indian Railway. 263.

SUB-LETTING—

Question *re*— of vendors' contracts on the East Indian Railway. 278.

SUBORDINATE(S)—

Question *re*—

Acceptance of presents from— in the Railway Board's Office. 467.

Promotion of— of the Audit Department of certain railways. 2419-20.

Reduction of pay of— on the North Western Railway. 1137-38.

Rules for the recruitment and training of— staff on the East Indian Railway. 379-80.

Seniority of— officiating in the Transportation Inspector's grade on the East Indian Railway. 382.

SUBORDINATE ADMINISTRATIVE AUTHORITIES—

See "Administrative Authority (ies)".

SUBORDINATE EMPLOYEES—

See "Employee (s)".

SUBORDINATE ENGINEERING SERVICE—

See "Engineering Service (s)".

SUBORDINATE OFFICE (S)—

See "Office (s)".

SUBORDINATE SERVICE (S)—

See "Service (s)".

SUBORDINATE STAFF—

Question *re* medical arrangements for the menial and— on State Railways. 400.

See also "Staff (s)".

SUBSIDY (IES)—

Question *re* grant of — to the British shipping industry. 637.

SUBSTANTIVE CAPACITY—

Question *re* non-eligibility of the holder of a selection post in a — to hold a lower post. 1814.

SUBURBAN SERVICE—

Question *re* leakage of carriages on the Bombay — . 1036.

SUBZIMANDI—

Question *re* detention of the Kalka-Delhi-Howrah Mail at — Station. 2339.

SUGAR—

Question *re*—

Assistance to the — factories in Bihar damaged by the earthquake. 2349.

Import duty on — . 468-69.

Imposition of import duty on Indian — by the Kashmir State. 503-04.

Petitions made through the Bihar and Orissa Government by the proprietors and agents of some — factories in Bihar. 2349-50.

Reduction of the rates of Java — at the Indian ports. 335.

SUGAR (EXCISE DUTY) BILL—

See "Bill (s)".

SUGAR INDUSTRY (IES)—

Question *re* effect of the new excise duty on the — . 737.

SUGAR-CANE BILL—

See "Bill (s)".

SUIT (S)—

Question *re*—

Filing of — against ruling princes. 2410.

— filed by the employees of the Madras and Southern Mahratta Railway against the Administration. 1339.

SUKKUR—

Question *re* Lloyd Barrage scheme at — . 34.

SULAIMAN, SIR SHAH MUHAMMAD—

Question *re* note written by — in the Capitation Tribunal. 730.

SUMMER HILL—

Question *re*—

Change in the timings of the Army Headquarters special train running between — and Simla. 1101, 1109-10.

— and Kaithu quarters in Simla allotted to men belonging to other offices, excluding the Secretariat. 1122.

— and Kaithu quarters in Simla allotted to the Army Headquarters staff. 1122.

— and Kaithu quarters in Simla allotted to the Government of India Secretariat staff. 1122.

SUNDAY—

Question *re*—

Denial of the benefit of — rest to workers in the running sheds at certain places on the Bombay, Baroda and Central India Railway. 423.

— duty done by some clerks in the Military Secretary to the Viceroy's Office. 1731.

SUPERANNUATED OFFICER (S)—

See "Officer (s)".

SUPERANNUATION ALLOWANCES AND PENSIONS—

Demand for Excess Grant for 1931-32. 2303.

Demand for Excess Grant for 1932-33. 2305.

SUPERINTENDENT (S)—

Question *re*—

Abolition of the post of — in the office of the Chief Medical Officer, North Western Railway. 1735-36.

Allegations against the Divisional — Moradabad. 2324-25.

Allegations against the — in the office of the Commissioner of Income-tax, Bihar and Orissa. 240, 962.

Appointment of a guard as on special duty under the Transportation — on the Moradabad Division, East Indian Railway. 1751.

Appointments of — and Deputy —, Watch and Ward Department, East Indian Railway. 1102.

Creation of a post of — for co-ordination of Personnel Branches on various Divisions of the North-Western Railway. 277-88.

Creation of the post of a — in the Military Secretary to the Viceroy's Office. 1728.

Employment of the relations of the Senior — of the office of the Director of Civil Aviation in that office. 1734.

SUPERINTENDENT(S) — *contd.*Question *re* — *contd.*

Non-appointment of Indians to the posts of the Registrar of the office of the Agent to the Governor General, Punjab States, and the — of the office of the Resident in Waziristan. 2219.

Persons discharged by the Divisional —, East Indian Railway Moradabad. 380, 2194-95.

Qualification, pay, etc., of the — of the East Indian Railway Press. 268.

Reduction of the post of —, Medical Branch, North Western Railway. 1671.

Space allotted to each clerk, —, etc., in the Imperial Secretariat in New Delhi. 638.

Strength of staff in the office of the —, Viceregal Estate. 1732.

SUPERINTENDENT(S) OF POST OFFICES —

Question *re* Inspectors of Post Office^s and Head Clerks to —. 40.

SUPERIOR REVENUE ESTABLISHMENTS —

Question *re* recruitment to — for the State Railways. 1740-45.

SUPERNUMERARY CLERK (S) —

See "Clerk (s)".

SUPERSESION (S) —

Question *re* —

— in the Delhi Division, North Western Railway. 2197.

— in the Moradabad Division, East Indian Railway. 2195-96.

SUPER-TAX —

Question *re* removal of surcharge on Income-tax and —. 1736.

SUPERVISOR (S) —

Question *re* —

Appointment of Baudot —. 2364-65.

Functions and Duties of yard — and yard inspectors. 1102-03.

Vacancies in the grade of Managers and — of Farms. 413.

SUPPLEMENTARY DEMAND FOR GRANT —

— in respect of Civil Expenses in connection with Capital Outlay on Schemes of Agricultural Improvement and Research. 2402-08.

SURCHARGE (S) —

Question *re* —

Abolition of — on railway freight on coal. 787.

Removal of — on income-tax and super-tax. 1736.

SURPLUS LAND —

See "Land (s)".

SURTAX —

Question *re* abolition of — on tea exported from India to New Zealand. 1517-18.

SURVEY OF INDIA —

Demand for Excess Grant for 1932-33. 2304.

SUSPECT (S) —

Question *re* compilation of a Book containing life notes of the political leaders and — of India. 1097.

SUTLEJ VALLEY PROJECT —

Question *re* income of the —. 2423.

SWEEPERS —

Question *re* sitting of — on the benches of the tram cars in Delhi. 2410.

SYED (S) —

Question *re* records of grants of villages made by the Moghal Emperors to the — of Amroha in the Moradabad District. 365.

T

TAHIR KHAN, MR. MUHAMMAD —

Question *re* search in the "Soho House" and the residence of — in Bombay. 186-88.

TARIFF (S) —

See "Indian —" under "Bill (s)".

TARIFF (AMENDMENT) BILL —

See "Indian —" under "Bill (s)".

TARIFF BILL —

See "Indian —" under "Bill (s)".

TARIFF BOARD —

Question *re* —

Evidence before the —. 1045.

Evidence before the — on the protection of steel. 1044-45.

Report of the — on the protection of the steel industry. 623.

TARIFF (TEXTILE PROTECTION) AMENDMENT BILL —

See "Indian —" under "Bill (s)".

TATA IRON AND STEEL COMPANY—

Question re—

Freight agreement between the —, Limited, and the Bengal Nagpur Railway. 1336-39.

Railway freight agreement between the — and the Bengal Nagpur Railway. 1833-34.

TAX (ES)—

Question re—

Letting value levied by the Municipal Corporations of Bombay and Karachi from landlords on account of Municipal —. 21.

Revision of the water and scavenging — in the Ambala Cantonment. 260.

TEA—

Question re—

Abolition of surtax on — exported from India to New Zealand. 1517-18.

Prohibition of transfer of export quotas of —. 1621-22.

TEACHER (S)—

Question re—

in the East Indian Railway High School at Tundla. 413.

TEA GARDEN (S)—

Question re—

Coolies working in — at certain places. 2427-28.

Fee charged for each cooly recruited to the Assam —. 2429.

Percentage of deaths of coolies in the — of Assam. 2429-30.

Recruitment of coolies in —. 2429.

TEA LICENSING COMMITTEE—

Question re—

proceedings of the Indian —. 1621.

TEA STALL (S)—

Question re—

Muslim — on certain stations on the Great Indian Peninsula Railway. 2327-30.

TECHNICAL INSTITUTION (S)—

Question re—

in India. 1432.

TECHNICAL MILITARY CLERKS—

See "Clerk (s)".

TECHNICAL ORGANISATIONS—

Question re—

utilisation by India of the — of the League of Nations. 1434-36.

TELEGRAM (S)—

Question re—

Proposed increase in Press — rates. 740.

Stoppage of the transmission of — to Government officials, editors and other personages. 617.

TELEGRAPH(S) DEPARTMENT—

Question re—

Committee to re-organise the Engineering Branch of the —. 2367.

Oriyas employed in the — in the Orissa Circle. 1143, 2456.

TELEGRAPHIST(S)—

Question re—

Fixation of the pay of —. 2369.

Stoppage of the increment of a — in the Punjab Postal Circle. 1051.

TELEGRAPH STOREYARD—

Question re—

Holidays in the offices of the —, Alipore, Calcutta. 1677.

Non-confirmation of certain clerks in the offices of the —, Alipore, Calcutta. 1677.

Time of attendance in the offices of the —, Alipore, Calcutta. 1676.

TELEPHONE (S)—

Question re—

Extension of the trunk — lines. 2366.

Madras — Company, Limited. 631.

Pay and classes of — Operators. 2366-67.

Retrenchment of — Operators. 2365.

TELEPHONE BRANCH—

Question re—

loss in running the — of the Posts and Telegraphs Department. 2365-66.

TELEPHONE CHARGE (S)—

Question re—

extension of telephone lines and reduction in —. 1657-65.

TELEPHONE COMPANY—

Question re—

Madras —, Limited. 2455.

TELEPHONE LINES—

Question re—

extension of — and reduction in telephone charges. 1657-65.

TELEPHONE OPERATOR (S)—

Question re—

Grievances of the —. 1673-74.

Holidays for the —. 1674.

TEMPLE (S)—

Question re—

income of the Barahjee — in Pushkar, Ajmer. 194.

TEMPLE ENTRY BILL—

See "Bill (s)".

TEMPLE ENTRY DISABILITIES REMOVAL BILL—

See "Hindu —" under "Bill (s)".

TEMPORARY STAFF—

See "Staff".

TENDER (S)—

Question re—

- for body varnish hard drying inside. 396-97.
- for the supply of asphalt invited by the Quetta Military authorities. 2358.
- for the supply of food to pilgrims on pilgrim ships. 2432-33.
- for treasury contracts for the Bombay and Poona Post Offices. 390.
- in the Remount Department. 792.

Statement (laid on the table) re cases in which the lowest — have not been accepted by the High Commissioner for India in purchasing stores for the Government of India. 2104-05.

TENURE OF OFFICE—

Question re — of the Agents of Railways. 24.

TEPLITZ, MESSRS—

Question re non-recovery of railway money from — Aerated Waters Company, contractors, on the North Western Railway. 1649-50.

TERRITORIAL BASIS—

Question re services on different Railway systems on —. 1854.

TERRITORIAL BUDGET—

Question re cost of maintaining regular officers of the Army borne by the —. 335-36.

TERRITORIAL FORCE—

Question re—

- Appointment of Indian — officers to the Cantonments Department. 1440.
- Provision of opportunities to the officers of the Indian — for training with the regular units. 1440-41.
- Rules relating to the Indian — and Auxiliary Forces. 1667.

TERRORIST ACTIVITIES—

Question re connection of Mr. Sarat Chandra Bose with —. 1622.
Protest by Mr. Sarat Chandra Bose for his complicity in —. 2332-34.

TEST (S)—

Question re—

- Night vision — of guards on the North Western Railway. 2181-82.
- Periodical — of guards on the North Western Railway. 1512.

TEST(S)—*contd.*Question re—*contd.*

— of staff attached to transportation work on Railways. 471.

TEXT CHECK—

Question re — exercised at certain stations on the East Indian Railway. 1455-56.

TEXT BOOK COMMITTEE (S)—

See "Committee (s)".

TEXTILE WORKER (S)—

Question re—

Strikes of the — of Bombay. 20-21, 796-98.

THAMPAN, MR. K. P.—

- Indian Iron and Steel Duties Bill—
Motion to refer to Select Committee. 912-15.
Consideration of clause 4. 1938.
Consideration of the Schedule. 1974.
- Indian Rubber Control Bill—
Motion to consider. 1693-96.
Consideration of clause 3. 1697, 1699.
Clause 26. 1699.
Motion to pass. 1702, 1711.
- Indian Trusts (Amendment) Bill—
Motion to consider. 779.

Question re—

- Chargemen in the Ordnance Factories of India. 1651.
- Clerks working as despatchers and diarists in the Government of India Departments. 485.
- Confirmation of staff in the Ordnance Factories in India. 1651.
- Contribution to the Provident Fund in the Ordnance Factories in India. 1652.
- Effect of the extra duty levied on light diesel oil on agricultural and industrial interests. 2317.
- Freight agreement between the Tata Iron and Steel Company, Limited, and the Bengal Nagpur Railway. 1336-39.
- Grant of privilege leave to the staff in the Ordnance Factories in India. 1651.
- Introduction of a scheme of gratuity in the Ordnance Factories in India. 1652.
- Librarians attached to the Government of India Departments. 486.
- Proposal for ceding the settlement of Thangasseri to the Travancore State. 2446.
- Proposals to supplement the Ottawa Agreement relating to Indian Protective Duties. 1347-49.
- Protection of coconuts against Ceylon competition. 1340-41.

HAWKINS, MR. J. P.—*contd.*

- Question *re—contd.*
- Requisition of the railway restriction act. 1515-16.
- Report of the special officer deputed to investigate the conditions of the coconut industry. 1941.
- Services of railway employees prosecuted for criminal offences but found not guilty. 405.
- Suits filed by the employees of the Madras and Southern Mahratta Railway against the Administration. 1339.
- Superannuated officers under the Railway Administration. 1335-36.
- Surplus profits derived from State Railways. 1363-64.
- Tests on diesel oil carried out by the Customs Department. 2318.
- Total capital expenditure on rolling stock. 484-85.
- Question (supplementary) *re—*
- Discharge of nine Deputy Assistant Controllers of Military Accounts. 1821-25 and 1826.
- Transfer of the Research Institute from Pusa to Delhi. 1848-52.
- Resolution *re—*
- Catering Contracts on Railways. 704.
- Constitution of Malabar into a separate Province. 673, 676-80.

KANGASSERI—

- Question *re* proposal for ceding the settlement of — to the Travancore State. 2446.

KEPT—

- Question *re* — of railway property at the New Delhi Railway Station. 363.

KID CLASS—

- Question *re—*
- Absence of an enclosed bathroom for — passengers at Pindri Railway Station. 353, 373.
- Installation of fans in intermediate and — carriages. 354.
- Reduction of — fares on the Eastern Bengal Railway. 1365-66.

THIRD CLASS CARRIAGE (S)—

See "Carriage (s)".

THIRD CLASS FARE—

See "Fare (s)".

THIRD CLASS TICKET (S)—

See "Ticket (s)".

THIRD DIVISION—

Question *re—*

- Formation of — detachments at the Army Headquarters. 468.
- detachments at various Headquarters of the Army Headquarters. 1642.

TROUGH TRAINS—

See "Train (s)".

TICKET (S)—

Question *re—*

- Compulsory deposits by Haj pilgrims for their —. 1455.
- Issue of return — on Indian Railways to Haj pilgrims. 1454-55.
- Prevention of travelling without — on the East Indian Railway. 1518.
- Third class — found missing at the Delhi Railway Station. 2341.

TICKET CHECKING—

Question *re—*

- Formation of squads for — on the East Indian Railway. 491-93.
- Introduction of crew system and Moody-Ward system of — on the East Indian Railway. 488-89.
- Mileage allowance to the — Staff. 999.
- Moody-Ward Report on the — system on the East Indian Railway. 494.
- Non-adoption of Moody-Ward system of — on the North Western Railway. 394-95, 395.
- Staff forced to accept posts on less emoluments in the — Branch, Moradabad Division. 1117.

TICKET CHECKING STAFF—

Question *re—*

- Consolidated allowances of the — on the East Indian Railway. 2344.
- Grant of mileage allowance to the travelling —. 359.
- Report of the Staff Committee appointed to consider the aspects of the — on the East Indian Railway. 407.
- Sanitary of the — on the East Indian Railway. 365.

TICKET COLLECTOR (S)—

Question *re—*

- Head — at the Moradabad Division of the East Indian Railway. 256, 256-57.
- Post of assistant Head —, Moradabad Division, East Indian Railway. 1117-18.
- Posts of — and Travelling Ticket Inspectors on the East Indian Railway. 361.

TRAIN(S)—contd.Question *re—contd.*

Check of — conducted by the Watch and Ward and the Accounts Departments on the East Indian Railway. 1119.

Getting into running — by Travelling Ticket Examiners on the East Indian Railway. 493.

Inconvenience felt by illiterate intermediate class passengers in mail —. 1037-38.

Non-provision of fans in certain second class compartments of certain — on the Bombay, Baroda and Central India Railway. 111-12.

Prevention of illicit travelling on railway —. 54.

Running of through — from Howrah to Kalka by loop line. 1657.

—, etc., on the Ferozepore-Ludhiana section of the North Western Railway. 55-56.

TRAIN CLERKS—

See "Clerk (s)".

TRAIN CONDUCTOR (S)—

See "Conductor (s)".

TRAIN EXAMINER (S)—

Question *re—*

Appointment of apprentice — for the Operating Department. 46.

Appointment of apprentices of the Lilloah Workshops as — and Electricians. 50.

Appointment of Lilloah apprentices as Electricians and —. 49, 423.

Appointment of Lilloah apprentices as —. 46-49, 2450-51.

Non-appointment of Indian apprentices of Lilloah workshops as —. 52-53.

Selection of Lilloah *ex*-apprentices for the posts of —. 424.

TRAINING—

Question *re—*

Provision of opportunities to the officers of the Indian Territorial Force for — with the regular units. 1440-41.

Rules for the recruitment and — of Apprentice Mechanics and Trade Apprentices in State Railway workshops. 2193.

Rules for the recruitment and — of subordinate staff on the East Indian Railway. 2193-94.

TRAINING RESERVE—

Question *re—*

Regulation relating to the — of the Indian Women's Medical Service. 1646, 2375.

TRAINING RESERVE—contd.

Question *re—contd.*

Vacancies in the — of the Women's Medical Service for India. 1645-46.

TRAINING SCHOOL—

See "School (s)".

TRAINING SHIP—

See "Ship (s)".

TRAM CAR (S)—

Question *re* sitting of sweepers on the benches of the — in Delhi. 2410.

TRANSFER (S)—

Question *re—*

Appointments, promotions, transfers, etc., in the Income-tax Department. 363-64.

Avoidance of assessment of Income-tax by the — of principal place of business from Bihar and Orissa. 1273-75.

Inter-divisional — among the Special Ticket Examiners on the North Western Railway. 2184-85.

Prohibition of — of export quotas of tea. 1621-22.

Proposed — of Mr. Vidya Bhushan, a prisoner detained under Regulation III, from the Delhi Jail to the Andamans. 1853.

Protest against the — of the Research Institute from Pusa to Delhi. 788-89.

Reductions and — of staff in the Moradabad Division, East Indian Railway. 2196.

— of Assistant Commissioners of Income-tax. 364.

— of Inspectors of Station Accounts on the North Western Railway. 1681.

— of Mr. Bimalendu Chakravarty, a political prisoner, from the Andamans to the Alipore Central Jail. 31.

— of Mr. Nikhil Guha Roy, a political prisoner, from the Cellular Jail, Andamans. 1511.

— of several Bengali State Prisoners to the Nasik Jail. 1507-08.

— of the Great Indian Peninsula Railway Workshop from Jhansi to Bombay. 184.

— of the Head Clerks of the Remount Depôts. 792-93.

— of the Post Office at Nibkarori in the District of Farrukhabad. 22-23.

— of the Railway Mail Service sorters from Allahabad to Jubbulpore and Gaya. 997-98.

— of the Research Institute from Pusa to Delhi. 334-35, 741, 751, 2375.

- TRANS-FRONTIER AREA—**
Question *re* aerial bombardment of the Southern Waziristan in the — . 488.
- TRANSPORTATION—**
Question *re*—
Percentage of failure of students in the Railway School of — . 388-89.
Staff employed at the Railway School of —, Chāndausi. 392.
- TRANSPORTATION INSPECTOR—**
Question *re* declaration of the post of — as a selection post on the East Indian Railway. 1814.
See also "Inspector (s)".
- TRANSPORTATION INSPECTOR (S), COMMERCIAL—**
See "Inspector (s)".
- TRANSPORTATION INSPECTORSHIP—**
Question *re* promotion to — . 1814.
- TRANSPORTATION SUPERINTENDENT—**
Question *re* appointment of a guard as on special duty under the — on the Moradabad Division, East Indian Railway. 1751.
- TRANSPORTATION (TRAFFIC) INSPECTOR—**
See "Inspector (s)".
- TRANSPORTATION WORK—**
Question *re* test of staff attached to — on Railways. 471.
- TRAVANCORE STATE—**
Question *re* proposal for ceding the settlement of Thangasseri to the — . 2446.
- TRAVELLING—**
Question *re*—
Earnings from illicit — on the North Western Railway. 1860.
Illicit — on railways. 489-90.
Prevention of — without tickets on the East Indian Railway. 1618.
- TRAVELLING TICKET EXAMINER (S)—**
Question *re* spring balances carried by the — on the East Indian Railway. 493-94.
See also "Ticket Examiner (s)".
- TRAVELLING TICKET INSPECTOR(S)—**
Question *re*—
See "Ticket Inspector (s)".
- TREASURY CONTRACTS—**
Question *re* tenders for — for the Bombay and Poona Post Office 390.
- TREASURY OFFICE—**
Question *re* remittances of old copper coins from the — to the Bombay Currency Office. 1131-32.
- TRIAL (S)—**
Question *re* — of Khan Abdul Samad Khan in Baluchistan. 723, 1557.
- TRIBUNAL (S)—**
Question *re* note written by Sir Shah Muhammad Sulaiman in the Capitation — . 730.
- TRIVEDI, MR. C. M.—**
Oath of Office. 1.
Resolution *re* representation of Indian Christians in the services and committees. 1299-1304.
- TROOP (S)—**
Statement(s) laid on the table *re* allegations against the conduct of — in Midnapore. 246-58.
- TRUNK ROAD—**
Question *re* — from Madras City to Delhi. 2348.
- TRUNK TELEPHONE LINE (S)—**
Question *re* extension of the — . 2366.
- TRUSTS (AMENDMENT) BILL—**
See "Indian —" under "Bill (s)".
- TUBERCULOSIS—**
Question *re* attack of — of political prisoners in the Andamans. 1511.
- TUNDLA—**
Question *re*—
Headmaster of the East Indian Railway High School at — . 411.
Managing Committee of the East Indian Railway High School at — . 411.
Muslim students in the East Indian Railway High School at — . 411-12.
Teachers in the East Indian Railway High School at — . 413.
- TUNGABHADRA PROJECT—**
Question *re* conferences of the representatives of Mysore and Hyderabad States to consider the — . 2353.
- TURKISH SOLDIERS—**
See "Soldier (s)".

TURKISTAN—

Question *re* rebellion in Chinese — .
722.

TURKMAN GATE—

Question *re* insanitary condition of the
land situated outside —, Delhi. 365.

TURNSTILE GATE—

See "Gate (s)".

UNANI PHYSICIANS—

Question *re* appointment of — on pil-
grim ships. 1456.

UNDER SECRETARY—

See "Secretary(ies)".

UNION(S)—

Question *re*—

Meeting of the East Indian Railway
men's —, Lucknow 2454.

Trade — in India carrying on life
assurance business. 1813.

UNIT(S)—

Question *re* provision of opportunities
to the officers of the Indian Terri-
torial Force for training with the
regular —. 1440-41.

UNIT ADVISORY COMMITTEE—

Question *re*—

Membership of Mr. Ganpati Singh of
the — of the Bombay Grenadiers,
Ajmer. 379.

— of the Bombay Grenadiers, Ajmer.
379.

UNITED KINGDOM—

Question *re*—

Lady doctors deputed to the — for
training. 1646-47.

Postal and delivery fees charged for
parcels sent from the —. 2179.

UNITED PROVINCES—

Question *re*—

Amalgamation of the posts of the
Commissioners of Income-tax, —
and Central Provinces. 2326.

Fixation of holidays for Dussehra
and Diwali on proper days in the
— Postal Circle. 390.

Reversion of certain clerks in the —
Postal Circle. 389-90.

UNIVERSITY(IES)—

Question *re*—

Admission of Medical Group students
of the Delhi — in Medical Colleges
in India. 721-22, 726, 868-69.

Changes in the courses of instruction
in the Delhi —. 17.

UNIVERSITY(IES)—*contd.*

Question *re*—*contd.*

Contribution made for the education
of the students of the Delhi —
in the Lahore Medical College
743-44.

Exemption from customs duty of
laboratory instruments for use in
the Bombay —. 2326-27.

Free supply of statistical publications
to —. 23.

Grant of concessions to the students
of the depressed classes in the
Delhi —. 1043-44.

Minto Professorship in the Calcutta
—. 1650-51.

Non-recognition of the Intermediate
Examination in Science, Medical
Group, of the Delhi — by the
Lucknow —. 727.

UNORTHODOX CLERKS' QUAR-
TERS—

See "Quarter(s)".

UNTOUCHABILITY ABOLITION
BILL—

See "Bill(s)".

UPPER SELECTION GRADE POSTS—

See "Selection Grade Posts".

UPPER SUBORDINATE ENGINEER-
ING SERVICE—

See "Engineering Service(s)".

UPPI SAHEB BAHADUR, MR.—

Assam Criminal Law Amendment
(Supplementary) Bill—

Motion to consider. 1381.

Indian Rubber Control Bill—

Consideration of clause 3. 1698.

Question *re*—

Acceptance of presents from subordi-
nates in the Railway Board's
Office. 467.

Appointment of Assistant Master
General of Ordnance. 362.

Appointment of Muslims as Assistants
in the Home Department. 2343-
44.

British other ranks of the Indian
Army Ordnance Corps under the
India Unattached List. 2345.

Business carried on by the Minis-
terial Staff of the Government of
India. 467.

Change in the office hours of the
Railway Board. 465.

Duties of the Assistant Master Gen-
eral of Ordnance. 361-62.

Findings of the Pope Committee in
the Railway Board's Office. 465.

Indianisation of the Indian Army
Ordnance Corps. 2345.

UPPI SAHEB BAHADUR, MR.—
*contd.*Question *re*—*contd.*

Introduction of the system of promotion for Civilian Storekeepers. 2346.

Method of promotions in the Government of India Departments. 466.

Misgivings expressed on the introduction of the Indian Military Assistant Storekeepers scheme. 2346.

Promotion of Indian Military Assistant Storekeepers. 2346.

Purchase by the Indian Railways of Poppet Valves by Mr. F. A. Pope. 467-68.

Temporary inferior establishment in the Government of India Secretariat. 466.

Resolution *re* representation of Indian Christians in the services and committees. 1297-98.

V

VACANCY(IES)—

Question *re*—

Filling up of — in one Division on the East Indian Railway from other Divisions. 402-03.

Filling up of — of sub heads on the East Indian Railway. 263.

Non-observance of the third vacancy rule in the Rawalpindi Engineering Division. 41.

— among the Members of the Railway Board. 626-27.

— amongst Controllers in the Moradabad Division, East Indian Railway. 1749.

— in the grade of Managers and Supervisors of Farms. 413.

— in the Training Reserve of the Women's Medical Service for India. 1645-46.

— of Appraisers, Examiners and Clerks in the Customs Department, Bombay. 2352-53.

VALVES—

Question *re* purchase by the Indian Railways of Poppet— by Mr. P. A. Pope. 467-68.

VARMA COMMITTEE—

See "Committee(s)".

VARNISH—

Question *re* tenders for body — hard drying inside. 396-97.

VAZIR OF OUDH—

Question *re* money earmarked by a — for the pension of Prince Jehandar Shah's descendants. 13, 1551-56.

VENDORS' CONTRACT—

See "Contract(s)".

VERNACULAR(S)—

Question *re* printing of the report of the Royal Commission on Labour in important—. 2430.

VERNACULAR NEWSPAPERS—

See "Newspapers".

VICEREGAL ESTATE—

Question *re*—

Furniture issued to certain personnel of the —. 1859.

Restrictions imposed for accommodating relatives and friends in the —. 1731.

Strength of staff in the office of the Superintendent, —. 1732.

VICEROY, H. E. THE—

Question *re*—

Clerical appointments made in the offices of the Private Secretary and the Military Secretary to —, etc. 1732.

Composition of the Cypher Branch of the Office of the Private Secretary to —. 1728-29.

Creation of the post of a Superintendent in the Military Secretary to —'s Office. 1728.

Holidays in the Offices of the Military Secretary and the Private Secretary to —. 1730.

Post of Personal Assistant to the Military Secretary to —. 1728.

Racial discrimination in the matter of railway accommodation and supply of food to clerks on tour with —. 1730.

Recruitment of —'s. 1146-48.

Residential clerks in the office of the Military Secretary to —. 1730-31.

Residential clerks in the Office of the Private Secretary to —. 1730.

Strength of the office of the Military Secretary to — and certain other offices. 1859.

Sunday duty done by some clerks in the Military Secretary to the —'s Office. 1731.

Speech delivered to the Council of State and the Legislative Assembly by —. 2269-80.

See also "Governor General, His Excellency the".

VICEROY'S EARTHQUAKE RELIEF FUND—

See "Earthquake Relief Fund."

VIDYA BHUSHAN, MR.—

Question *re* proposed transfer of Mr. Vidya Bhushan, a prisoner detained under Regulation III, from the Delhi Jail to the Andamans. 1853.

VILLAGES—

Question *re* records of grants of—made by the Moghal Emperors to the Syeds of Amrohain the Moradabad District. 365.

VIRAMGAM CUSTOMS REVENUE—

Question *re* negotiations between the Kathiawar States and the Government of India in connection with the—. 108-10.

VISIT—

Question *re* Expenses borne by the Indian exchequer in connection with the— of the Japanese Trade Delegation. 1514.

Proposed— of an Italian Trade Delegation to India. 1513.

W**WAGE(S)—**

Question *re*—
Extra— for compositors of the East Indian Railway Press working after 2 P. M. on Saturdays. 272.

Extra— or credit leave for compositors of the East Indian Railway Press working on holidays. 272.

WAITING LIST—

Question *re*— of ex-apprentices of the East Indian Railway. 242.

WAITING ROOM(S)—

Question *re*—
Absence of an Intermediate class— at Delhi. 752.

Provision of a bath room in the first and second class— at Bareilly Junction, Rohilkhand and Kumaon Railway. 367.

WAJHUDDIN, KHAN BAHADUR HAJI—

Question *re*—
Abolition of the post of Superintendent in the office of the Chief Medical Officer, North Western Railway. 1735-36.

Advisability of removing the Pusa Institute to Meerut instead of to Delhi. 1619.

Alleged influence of the Northern Command on the Executive Officer of the Ambala Cantonment Board. 375-76.

WAJHUDDIN, KHAN BAHADUR HAJI—contd.

Question *re*—contd.

Alleged maladministration of the North Western Railway Medical Department. 1735.

Allowances of the Travelling Ticket Inspectors on the East Indian Railway. 999.

Annual report of the Archaeological Department. 1677-78.

Appeals detained by the Executive Officer, Ambala Cantonment Board. 375.

Appointment of Unani physicians on pilgrim ships. 1456.

Arrangements for the disposal of complaints of robbery and cheating by Haj pilgrims. 1453-54.

Arrangements made by the Shipping Company for food of Haj Pilgrims. 343.

Complaints of Haj pilgrims during the last Haj Season. 1451.

Compulsory deposits by Haj pilgrims for their tickets. 1455.

Conductor guards on the East Indian Railway. 959.

Consolidated allowance to Special Ticket Examiners on the North Western Railway. 417.

Construction of sheds in the Pilgrim Camp at Karachi. 1455.

Criticism by Cantonment Board members of the Government of India. 261.

Defective system of food supply on pilgrim ships. 1452.

Deficit incurred in the administration of the Kamaran Quarantine Station. 2367-68.

Delay in the issue of railway receipts at Cawnpore Central Goods Shed. 1619.

Different rules governing pay and allowances for the staff in different Divisions of the North Western Railway. 383.

Duties of an engine *khalasi*. 960.

Employment of two squads of special Ticket Examiners on the East Indian Railway. 490-91.

Evidences given before the Haj Enquiry Committee relating to elimination of *Muallims* from India. 1618-19.

Executive Officer of the Port Haj Committee at Bombay. 1451.

Export of skins of newly born lambs and kids. 869-70.

Food supplied to Haj pilgrims on board ships. 182.

Formation of squads for ticket checking on the East Indian Railway. 491-93.

WAJIHUDDIN, KHAN BAHADUR

HAJI—*contd.*Question *re—contd.*

Gazetted officers due to retire in the Government of India Offices. 1053.

Getting into running trains by Travelling Ticket Examiners on the East Indian Railway. 493.

Grant of mileage allowances to the travelling ticket checking staff 959.

Gratuity granted to State Railway employees. 1452-53.

Hill allowances to Travelling Ticket Examiners posted at Hardwar. 496, 2371.

Illicit travelling on railways. 489-90.

Importation of supplies of arms and ammunition by licensed dealers from one place to another. 1369.

Indian pilgrims to Hedjaz. 343-44.

Information promised in reply to certain questions asked in the Legislative Assembly. 1000-01.

Inspection by an income-tax payer of his assessment record. 1335.

Introduction of an amended Cantonment Bill, 1197-98.

Introduction of crew system and Moody-Ward system of ticket checking on the East Indian Railway. 488-89.

Issue of return tickets on Indian Railways to Haj pilgrims. 1454-55.

Keeping of a qualified nurse or mid-wife of every Pilgrim Ship. 1450.

Leave and gratuity to railway employees for having failed in eye-sight. 1453.

Memorial from the Travelling Ticket Inspectors on the East Indian Railway. 1000.

Memorials regarding pay and allowances of railway employees. 1000.

Mileage allowance and grade promotion to the old Travelling Ticket Inspectors of the Accounts Department. 494-95.

Mileage allowance to the ticket checking staff. 999.

Modification in the Mody-Ward scheme on the East Indian Railway. 1001.

Mody-Ward Report on the ticket checking system on the East Indian Railway. 494.

Neutral Control Section of the Indian Railway Conference Association. 1454.

Percentage allotted to Europeans and Anglo-Indians of the Control Staff on the Bombay, Baroda and Central India Railway. 496.

WAJIHUDDIN, KHAN BAHADUR

HAJI—*contd.*Question *re—contd.*

Photograph of the licensee of licenses granted to pilgrim guides. 1452.

Pilgrims to Hedjaz by overland route by motor lorries. 343.

Prevention of travelling without tickets on the East Indian Railway. 1618.

Promotion of Sub-Assistant Surgeons employed on Railways. 1736.

Publications issued by the Archaeological Department. 1678-81.

Re-employment of retrenched personnel. 1335.

Reports on the activities and working of the Port Haj Committees. 1450-51.

Representation regarding the Indian Iron and Steel Duties-Bill. 1619-21.

Revision of the water and scavenging taxes in the Ambala Cantonment. 260.

Rules for the submission of memorials on State Railways. 1000.

Rules in connection with appeals regarding pay and allowances on the East Indian Railway. 395-96.

Sanction given by Government to Pilgrims to proceed to Hedjaz by motor lorries. 344.

Selection of an objectionable drama by the Text Book Committee, Delhi. 624.

Spring balances carried by the Travelling Ticket Examiners on the East Indian Railway. 493-94.

Staff in the Imperial Council of Agricultural Research. 1247-55.

Staff retrenched and re-employed. 1363.

Supply of food to Haj pilgrims of ships. 1452.

Text check exercised at certain stations on the East Indian Railway. 1455-56.

Unsatisfactory arrangements for supply of food on pilgrim ships. 1617-18.

WALTON TRAINING SCHOOL—

See "School."

WAR—

Question *re—*

Disability pension to military employees invalidated during the Great —. 44, 261-62, 378-88, 405, 413, 416, 418, 2455.

WAR—contd.Question *re*—*contd.*

Non-recognition of services rendered during the Great — by the East Indian Railway employees. 384-85, 2205-06.

WAR PENSION(S)—

Question *re* belated claims for family —. 387.

WAR PENSIONS COMMITTEE—Question *re*—

Claims received in the Pension Controller's office under different recommendations of the —. 383-84.

Recommendations of the —. 387.

WARDS—

Question *re* employment of the sons and — of the employees of the Government of India in the provinces. 862-63.

WARRANTS—

Question *re* realisation of Income-tax demands by certificates or distress — in Orissa. 372-73.

WATCH AND WARD DEPARTMENT—Question *re*—

Appointments of Superintendent and Deputy Superintendent, —. East Indian Railway. 1102.

Check of trains conducted by the — and the Accounts Department on the East Indian Railway. 1119.

WATER TAXES—

See "Tax(es)".

WAUGH, MR.—

Question *re* cows shot by —, Honorary Magistrate and Chairman of the Shahdara Notified Area Committee. 782, 863.

WAZIRISTAN—Question *re*—

Aerial bombardment on the Southern — in the trans-frontier area. 488.

Non-appointment of Indians to the posts of the Registrar of the office of the Agent to the Governor General, Punjab States, and the Superintendent of the office of the Resident in —. 2219.

WEIGHT LIMIT—

Question *re* letters exceeding the —. 1364.

WELFARE—

Question *re* appointment of an Indian woman on the Advisory Committee of the League of Nations for the protection and — of children. 1838-39.

WELLS—

Question *re* use by members of the depressed classes of platforms of Government owned —. 1044.

WHEAT IMPORT DUTY (EXTENDING) BILL—

See "Bill(s)".

WHITE PAPER REFORM(S)—

Question *re* fighting out the issue of the — constitutionally through the Indian Legislature by the Indian National Congress. 206-07.

WILAYATULLAH, KHAN BAHADUR H. M.—

Demand for Supplementary Grant in respect of—

Expenses in connection with capital outlay on schemes of agricultural improvement and research. 2469-70.

Question *re*—

Giving of contract for running Muslim Refreshment Rooms. 1264.

Recruitment of provincial civil service men as Assistant Secretary, Under Secretary, etc., in the Government of India offices. 1115-16.

Representation of Muslims of Berar in the Legislative Assembly. 1421.

WINDOWS—

Question *re* fixation of iron — in certain quarters in the Raja Bazar Square and Lane, New Delhi. 105-06.

WINTER SEASON—

Question *re* refunds of rent in respect of quarters in New Delhi for overlapping periods before and after the —. 2424-26.

WIRELESS OPERATOR(S)—

See "Operator(s)".

WOMAN—

Question *re* appointment of an Indian — on the Advisory Committee of the League of Nations for the protection and welfare of children. 1838-39.

WOMEN PASSENGERS—

See "Passenger(s)."

WOMEN'S HOSPITALS—

See "Hospital(s)."

WOMEN'S MEDICAL SERVICE—

Question re—

Regulation relating to the Training Reserve of the Indian —. 1646.

Vacancies in the Training Reserve of the — for India. 1645-46.

WOOL—

Question re—

Prices of —. 2348-49.

Schemes for the improvement of the quality of Indian — and for increasing the weight of fleeces. 2179-80.

Small proportion of the Indian — crop taken by Italy. 2356.

WOOLEN PIECE-GOOD(S)—

Question re imports of Italian — and imposition of a quota on — from Japan. 2357.

WORKERS—

Question re denial of the benefit of Sunday rest to — in the running sheds at certain places on the Bombay, Baroda and Central India Railway. 423.

WORKSHOP(S)—

Question re—

Appointment and promotions in the Lillooah Railway —. 242-43.

Appointment of apprentices in the Production Department of the Lillooah —. 51.

Appointment of apprentices of the Lillooah —. 50-51.

Appointment of apprentices of the Lillooah — as Train Examiners and Electricians. 50.

Appointment of ex-apprentices in the Lillooah Railway —. 241-42, 244-45.

Appointments in the Lillooah Railway —. 243.

East Indian Railway — staff at Jamalpur. 2451-52.

Holidays in the mechanical — of State Railways. 414.

Non-appointment of Indian apprentices of Lillooah — as Train Examiners. 52-53.

Recess on Fridays to Muslim employees in the East Indian Railway — at Lucknow. 1641.

Recruitment of Oriyas in certain departments of the Bengal Nagpur Railway — at Kharagpur. 747.

WORKSHOP(S)—*contd.*

Question re—*contd.*

Rules for the recruitment and training of Apprentice Mechanics and Trade Apprentices in State Railway —. 2193.

Short time worked and the staff employed in the State Railway —. 550-52.

Transfer of the Great Indian Peninsula Railway — from Jhansi to Bombay. 184.

WORSHIP, PLACE(S) OF—

See "Place(s) of Worship."

(Y)

YAKUB, SIR MUHAMMAD—

Hindu Temple Entry Disabilities Removal Bill motion to refer to Select Committee. 2005-06.

Indian Army (Amendment) Bill— Motion to pass. 2251, 2252, 2253.

Question re—

Anti-Indian legislation in Zanzibar. 624.

Control of money-lending and rates of interest. 365-66.

Farmans, etc., of the Moghal Emperors relating to the grant of lands taken by the British Government. 365.

Gazetted and non-gazetted staff in the Government of India offices. 794.

Records of grants of villages made by the Moghal Emperors to the Syeds of Amroha in the Moradabad District. 365.

Search in the "Soho House" and the residence of Mr. Muhammad Tahir Khan in Bombay. 186-88.

Use made of the *Harijan* Fund and of the Central Relief Committee's Earthquake Fund. 855.

Question (Supplementary) re—

Appointment of Muslims as Assistants in the Home Department. 2344.

Proposed adoption of Hindi as a Court language in Delhi. 114.

Provision of a territory for His Highness the Aga Khan. 199-200.

Transfer of the Research Institute from Pusa to Delhi. 188-92.

Resolution re constitution of Malabar into a separate Province. 673-76, 681, 682.

YAMIN KHAN, MR. MUHAMMAD—

Demand for Supplementary Grant in respect of expenses in connection with capital outlay on schemes of agricultural improvement and research. 2466.

YAMIN KHAN, MR. MUHAMMAD—
contd.

- Factories Bill—
 Consideration of clause 5. 280.
 Girls Protection Bill—
 Motion to refer to Select Committee.
 1987-88.
 Indian Army (Amendment) Bill—
 Consideration of clause 5. 1547-48,
 2222, 2236, 2237.
 Motion to pass. 2250, 2256, 2257-
 58, 2259-61.
 Resolution re. constitution of Malabar
 into a separate Province. 683-85.

YARD FOREMAN(EN)—

- Question re.—
 Inadequate representation of Indians
 in the posts of yard masters, yard
 —, etc., on the East Indian
 Railway. 1358.
 Posts of Yard Supervisors, —,
 Assistant Yard Masters and Yard
 Inspectors on the East Indian
 Railway. 421-22.

YARD INSPECTOR(S)—

- Question re. posts of Yard Super-
 visors, Yard Foremen, Assistant
 Yard Masters and — on the East
 Indian Railway. 421-22.
 See also 'Inspector(s)'.

YARD MASTER(S)—

- Question re.—
 Inadequate representation of Indians
 in the posts of — yard foremen,
 etc., on the East Indian Railway.
 1358.
 Posts of Yard Supervisors, Yard
 Foremen, Assistant — and Yard
 Inspectors on the East Indian
 Railway. 421-22.

YARD SUPERVISOR(S)—

- Question re. posts of —, Yard Foremen,
 Assistant Yard Masters and Yard
 Inspectors on the East Indian Rail-
 way. 421-22.
 See also "Supervisor(s)".

YARN(S)—

- Question re.—
 Exports of raw cotton to Italy and
 imports of cotton piece-goods and
 — from Italy. 2357.
 Imports of artificial silk piece-goods
 and — from Italy. 2358.

YEMEN—

- Question re. Indians in certain parts of
 —. 15-16.

YUGO-SLAV PRESS—

- See "Press(es)".

(Z)

**ZAKAULLAH KHAN, KHAN BAHADUR
 DUR ABU ABDULLAH MUHAMMAD—**

- Oath of Office. 1.

ZANZIBAR—

- Question re—
 Anti-Indian legislation in —. 471
 73, 497, 624, 735-36.
 Disqualification of Indians to possess
 land in —. 473.
 Ill-treatment of Indians in —
 623-24.
 Safeguarding of the interests of
 Indians in —. 368-69.
 Security for the investments by
 Indians in —. 473.

ZENANA GHAT—

- See "Ghat".

ZIAUDDIN AHMAD, DR.—

- Amending Bill—
 Motion to consider. 2301.
 Bengal Criminal Law Amendment Sup-
 plementary (Extending) Bill—
 Motion to consider and to circulate
 517.
 Motion to pass. 1058-60.
 Consideration of the Reports of the
 Public Accounts Committee. 2308
 2389-92, 2394, 2395, 2401.
 Demand for Excess Grant for 1931-32
 in respect of—
 Expenditure on Retrenched Personnel
 charged to Revenue. 2302-03.
 Demand for Supplementary Grant in
 respect of—
 Expenses in connection with capita
 outlay on schemes of agriculture
 improvement and research. 248
 82.
 Salaries and other Expenses in connec-
 tion with Agriculture. 2169-70.
 Expressions of regret on the death of
 Sir Gordon Fraser. 2043.
 Factories Bill—
 Motion to consider. 154-60, 167, 170
 Consideration of—
 Clause 5. 278-80.
 Clause 32. 297.
 Clause 34. 303-04, 305.
 Clause 35. 307-308.
 Clause 50. 311-12, 313.
 Clause 59. 316, 317, 318.
 Motion to pass. 432-40, 445, 447.
 Girls Protection Bill—
 Motion to refer to Select Committee.
 1594-95.
 Indian Army (Amendment) Bill—
 Motion to refer to Select Committee.
 73, 74, 86.
 Indian Income-tax (Amendment) Bill—
 Motion to consider. 1722.

- ZIAUDDIN AHMAD, DR.—*contd.*
 Indian Iron and Steel Duties Bill—
 Motion to refer to Select Committee.
 808, 820-28, 876, 887.
 Motion to consider. 1772-84, 1788.
 Consideration of—
 Clause 3. 2060-61.
 Clause 4, 1929-30, 1934, 1936, 1945.
 Schedule. 1956-61, 1962, 1964-66,
 1967-70, 1974, 1975, 1978, 1983-85,
 2047-49, 2054-55, 2056, 2057-58,
 2059.
 Clause 1. 2093-94.
 Motion to pass. 2119-23.
 Indian Navy (Discipline) Bill—
 Motion to pass. 2299-2300.
 Indian Tariff Bill—
 Motion to consider. 2266.
 Mechanical Lighters (Excise Duty)
 Bill—
 Motion to refer to Select Committee.
 454.
 Motion to consider. 1174-75, 1176,
 1177.
 Consideration of—
 Clause 2. 1181.
 Clause 3. 1179, 1180.
 Motion for Adjournment *re* ban on the
 Red Shirt organisation in the North-
 West Frontier Province. 38.
 Nomination of — to the Panel of
 Chairmen. 39.
 Question *re*—
 Absence of Muslim Refrehsment
 Rooms on certain stations on the
 Great Indian Peninsula Railway.
 2330.
 Absence of seniority list on the East
 Indian Railway. 23-24.
 Administration of Justice by *Jirga*
 system, 2214-2215.
 Agents of the East Indian Railway.
 24.
 Alteration of age of persons in the
 Railway Service. 25.
 Appointment of a permanent delegate
 at Geneva. 2212.
 Ban on Congress Organisations. 621.
 Change in the arrangement for the
 carriage of mails between Delhi
 and Calcutta. 615.
 Circulation of reports, etc., of the
 League of Nations. 1262.
 Compulsory retirement of postal
 employees having over 25 years'
 service. 332-34.
 Conviction of Khan Abdul Samad
 Khan of Baluchistan. 722-23.
 Deduction of expenditure in the
 assessment of income-tax. 103-05.
 Discussion of the reports of the
 Indian Delegation to the League
 of Nations in the Legislative
 Assembly, 1436-37.
- ZIAUDDIN AHMAD, DR.—*contd.*
 Question *re*—*contd.*
 Earmarking of a portion of India's
 contribution to the League of
 Nations for the maintenance of
 the Paris Institute of Intellectual
 Co-operation, etc. 1437.
 Employment of Indians in the Sec-
 retariat of the League of Nations.
 1256-57.
 Food supplied to Haj pilgrims on
 board ships. 179-82.
 Formation of an Advisory Committee
 for Kathiawar Railways. 1738-
 39.
 Giving of contracts of different
 stations to one individual on the
 East Indian Railway. 2214.
 Ill-treatment of Indians in Zanzibar.
 623-24.
 Inclusion of a table of export trade
 in the report on the working of
 the Ottawa Agreement. 720-21.
 India's contribution to the League of
 Nations. 1255-56.
 India's Membership of the Council
 of the League of Nations. 1258-
 59.
 India's representatives to the League
 of Nations. 1436.
 Interest of the Indian Legislature
 in the work of the League of
 Nations. 1259-62.
 Introduction of certain reforms in
 Baluchistan. 724-26.
 Method of promotions on the East
 Indian Railway. 26.
 Military forces sent to the Burmese
 Frontier. 719-20.
 Minto Professorship in the Calcutta
 University. 1650-51.
 Muslim teastalls on certain stations
 on the Great Indian Peninsula
 Railway. 2327, 2328, 2329, 2330.
 Non-recovery of railway money from
 Messrs. Teplitz Aerated Waters
 Company, contractors, on the
 North-Western Railway. 1649-50.
 Non-removal of ban from the Red
 Shirt Organisation. 619-20.
 Note written by Sir Shah Muham-
 mad Sulaiman in the Capitatioin
 Tribunal. 730.
 Official or clerk to deal exclusively
 with the work of the League of
 Nations. 1262-64.
 Opinions of the Local Advisroy Com-
 mittees on the Resolution regard-
 ing catering contracts on Railways.
 2214.
 Permanent representative of India
 at the Headquarters of the League
 of Nations. 1262.
 Permission to certain gentlemen to
 issue newspapers from Baluchis-
 tan. 723.

IAUDDIN AHMAD, DR.—*contd.*Question *re—contd.*

Personnel of the Indian Delegation to the League of Nations. 2210, 2211.

Proceedings of the Economic Conference. 787.

Prohibition of bearers of Indian refreshment rooms from going near the carriages occupied by upper class European passengers on the North-Western Railway. 616.

Publications received by Government from the League of Nations or the International Labour Office. 2211, 2212.

Railway advertisements in the vernacular newspapers. 1432-33.

Recruitment to Superior Revenue Establishments for the State Railways. 1740-45.

Red Shirt Organisation. 620-21.

Release of Khan Abdul Ghaffar Khan. 621-23.

Release of political prisoners in Baluchistan. 723-24.

Report of the Tariff Board on the protection of the steel industry. 623.

Report of the Varma Committee. 638-39.

Representatives of Indian States to the League of Nations. 1433-34.

Rural indebtedness in British India. 639-40.

Sale of aerated waters on the Great Indian Peninsula Railway. 2330-31.

Sale of railway stalls on the Great Indian Peninsula Railway. 1745.

Stoppage of the transmission of telegrams to Government officials, editors and other personages. 617.

Tenure of office of the Agents of Railways. 24.

Trial of Khan Abdul Samad Khan in Baluchistan. 723.

Utilisation by India of the technical organisations of the League of Nations. 1434-36.

Utilisation of the export of gold. 729-30.

Watch on the activities of young men in Baluchistan who read newspapers. 723.

Withdrawal of the concession given to poor patients travelling to Kasauli. 730-31.

ZIAUDDIN AHMAD, DR.—*contd.*Question *re—concl'd.*

Withdrawal of the concession given to soldiers and officers travelling to Kasauli. 731.

Question (Supplementary) *re—*

Amalgamation of the Quetta and Karachi Divisions of the North-Western Railway. 11.

Anti-Indian legislation in Zanzibar. 472.

Appointment of Indians as Members of the Railway Board. 1344.

Appointment of Muslims as Assistants in the Home Department. 2345.

Appointment of Muslims in the Customs Department, Bombay. 2438.

Appointment of the Secretary of the Indian Medical Council. 359.

Asphalting of and provision of more lights on, the road passing through Raja Bazar Square and Lane, New Delhi. 106-07.

Biochemical work in the Indian Lac Research Institute. 1028.

Closure of the marine shop at Paksey, Eastern Bengal Railway. 184-86.

Concessions proposed to be given to a British firm to start chemical works in India. 1461.

Control of money-lending and rates of interest. 368.

Conviction of Khan Abdul Samad Khan of Baluchistan. 1442, 1443, 1444.

Debt Legislation. 1014, 1015.

Deputation of Sir Lancelot Graham to London. 475.

Discharge of nine Deputy Assistant Controllers of Military Accounts. 1821-25 and 1826.

Employment of two squads of special Ticket Examiners on the East Indian Railway. 491.

Enquiry into the state of affairs in the Moradabad Division, East Indian Railway. 1752.

Establishment of Land Mortgage Banks. 1836-37.

Establishment of Reserve Bank of India. 479, 480, 482, 735.

Examinations for Refresher Course in the Moradabad Division of the East Indian Railway. 2209.

ZIAUDDIN AHMAD, D.R.—*contd.*

Question (Supplementary) *re—contd.*

Exchange restrictions put upon foreign trade in Germany. 2284.

Expenses of the Indian Lac Research Institute. 1432.

Formation of a separate department to look after the administration of the Indian Companies Act in Madras. 632.

Formation of squads for ticket checking on the East Indian Railway. 492.

Freight agreement between the Tata Iron and Steel Company, Limited and the Bengal-Nagpur Railway. 1337, 1338, 1339.

Government attitude towards the Indian National Congress and its Committees. 202-204.

Hardinge bridge on the Eastern Bengal Railway. 739.

Important Government Bills pending before the Legislative Assembly. 331.

Importation of a Rates Assistant from outside in the Railway Board's office. 1507.

Imports of Italian woollen piece-goods and imposition of a quota on woollen piece-goods from Japan. 2357.

Imposition of an export duty on gold. 18, 19.

Increase of work in the postal Divisional Offices. 728.

India's membership of the League of Nations. 499, 500, 501.

Indian wireless operators under Messrs. Marconi and Company on the Indian coast. 2187.

Indian doctors appointed on the Executive Committee or Selection Board of the Central Dufferin Fund. 1649.

Introduction of crew system and Moody-Ward system of ticket checking on the East Indian Railway. 489.

Judging of work in the Indian Lac Research Institute. 1033.

Maladministration in the Dinapur Division, East Indian Railway. 4, 5.

Marketing of fruits. 1837-38.

Meetings of the Madras and Southern Mahratta and South Indian Railway Advisory Committees. 630.

ZIAUDDIN AHMAD, D.R.—*contd.*

Question (Supplementary) *re—contd.*

Monthly consolidated allowance for members of the Legislative Assembly. 1630.

Mr. Chawala's flight by aeroplane. 740.

Negotiations between the Kathiawar States and the Government of India in connection with the Virangam Customs revenue. 109, 110.

New copper coins made dark. 1132.

Possibilities of a Trade Agreement between South Africa and India. 1518.

Postage on air-mail letters. 1727.

Prices of wool. 2349.

Proceedings of the Indian Tea Licensing Committee. 1621.

Proposal to exclude the Secretary of the Indian Medical Council from acting as an Inspector. 357.

Protest against the transfer of the Research Institute from Pusa to Delhi. 789.

Public execution of two notorious dacoits of Larkana, Sind. 1638, 1640.

Red Shirt organisation in the North West Frontier Province. 351.

Reduction of third class fare on the East Indian Railway. 1656.

Re-employment of retrenched personnel. 1335.

Replacement of unqualified clerks by qualified ones in the Government of India Offices. 2416.

Report of the special officer deputed to investigate the condition of the coconut industry. 1341.

Representation regarding the Indian Iron and Steel Duties Bill. 1626.

Representative of India at the League of Nations. 7340.

Research conducted under the Lac cess Committee. 477.

Retrenched hands of the Bihar and Orissa Income-tax Department. 1141.

Retrenchment of staff in the Postal Department. 1363.

Search in the "Soho House" and the residence of Mr. Muhammad Tahir Khan in Bombay. 186-88.

Staff discharged in the Dinapore and the Moradabad Divisions of the East Indian Railway. 1655.

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RAJAWADEE SINGH, DE.—*concl.*
 (Question Supplementary) *re—concl.*
 Withdrawal of the concession of free railway journey from persons attending for anti-colic treatment. 20.
See also—
 Railway contracts on Railways. 21-22, 25-26.
 Constitution of Malabar into a separate Province. 47.
 Representation of Indian Christians in the services and Committees. 111, 112, 113.
 Statement of net earnings of certain newly constructed Railway lines. 2.
RAJAWADEE SINGH BAHADUR,
 M.P.—
 Chief of Office. 1.

